

# LOK SABHA DEBATES

## (English Version)

**Eighth Session**  
**(Fourteenth Lok Sabha)**



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## LOK SABHA DEBATES

### LOK SABHA

Tuesday, August 01, 2006/Sravana 10, 1928 (Saka)

The Lok Sabha met at Eleven of the Clock

[Mr. SPEAKER in the Chair]

...(Interruptions)

[Translation]

SHRI SUKHDEV SINGH DHINDSA (Sangrur): Mr. Speaker, Sir, the farmers are committing suicide... (Interruptions)

[English]

MR. SPEAKER: Please take your seats. I have already spoken.

...(Interruptions)

MR. SPEAKER: Q. No. 121.

...(Interruptions)

MR. SPEAKER: I can only say, it is very unfortunate.

...(Interruptions)

[Translation]

MR. SPEAKER: Please sit down.

[English]

Your matter is not being recorded.

(Interruptions)\*...

MR. SPEAKER: Please sit down. Why are you shouting? I am trying my best to cooperate with all of you. Nothing will happen unless you cooperate. No discussion can take place. Nothing will be recorded. I am trying to accommodate every section of the House. You are raising a very important matter. You know it very well. As soon as it was mentioned to me yesterday I myself suggested let us have a Call Attention on it so that you immediately get the Minister's reply. By merely mentioning

\*Not recorded.

it in the House, you will not get the Minister's reply. This matter is already in the List of Business and will be taken up immediately after the Question Hour. Therefore, please cooperate.

...(Interruptions)

MR. SPEAKER: So far as Shri Mohan Singh's matter is concerned, he has not mentioned in the notice what is to be discussed. Suspension does not mean anything. Even then I have told his Leader that I will allow him to raise it after Question Hour at the second number.

...(Interruptions)

SHRI SUKHBIR SINGH BADAL (Faridkot): Sir, it is such a serious issue... (Interruptions)

[Translation]

SHRI SUKHDEV SINGH DHINDSA: Mr. Speaker, Sir, the Farmers are committing suicide... (Interruptions)

[English]

MR. SPEAKER: Dhindsaji, it is very-very unfortunate. You have agreed to it. I have announced it in the House and it has come in the List of Business also.

...(Interruptions)

SHRI NAVJOT SINGH SIDHU (Amritsar): Farmers are committing suicides. What is more urgent than this? ... (Interruptions)

MR. SPEAKER: Can you not wait till 12 o'clock?

...(Interruptions)

SHRI SUKHBIR SINGH BADAL: It is farmer's issue ... (Interruptions)

[Translation]

SHRI RAJNARAYAN BUDHOLIA (Hamirpur, Uttar Pradesh): Mr. Speaker, Sir, I should also be given an opportunity to speak... (Interruptions)

11.03 hrs.

(At this stage, Shri Sukhbir Singh Badal and some other hon. Members came and stood on the floor near the Table.)

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYARANJAN DASMUNSI): Sir, I do not understand it. It is already there is the List as a Calling Attention. Even then they are disrupting the House.  
...(Interruptions)

SHRI BASU DEB ACHARIA (Bankura): Sir, you have agreed to have a Calling Attention on this today.  
...(Interruptions)

SHRI PRIYA RANJAN DASMUNSI: Sir, the Minister of Agriculture shall intervene in the Calling Attention. It has been admitted on their request only. Why is the House being disrupted?... (Interruptions)

MR. SPEAKER: Do not record even one word.

(Interruptions)\* ...

[Translation]

MR. SPEAKER: Your issue is included in the list. Discussion will take place on it at 12 O'clock. The way you are behaving is inappropriate not good.

...(Interruptions)

[English]

MR. SPEAKER: You say it at 12.00 noon. It is very unfortunate.

...(Interruptions)

MR SPEAKER: Dhindsa Saheb, it is very unfortunate.

...(Interruptions)

[Translation]

MR. SPEAKER: You had agreed to hold a discussion on it at 12 O'clock. I had given you the suggestion.

...(Interruptions)

[English]

MR. SPEAKER: You are not doing justice to your cause.

...(Interruptions)

\*Not recorded

[Translation]

MR. SPEAKER: Will, there be more discussion in one hour? Is it your responsible behaviour?

...(Interruptions)

[English]

MR. SPEAKER: You do not want a discussion.

...(Interruptions)

MR. SPEAKER: You go back to your seats.

...(Interruptions)

MR. SPEAKER: Very well. You go on shouting.

...(Interruptions)

MR. SPEAKER: I would not hear anything unless these Members go back to your seats.

...(Interruptions)

MR. SPEAKER: I will tell you. You go back to your seats.

...(Interruptions)

MR. SPEAKER: I will decide what will be deleted or not.

...(Interruptions)

[Translation]

MR. SPEAKER: Please listen.

...(Interruptions)

[English]

MR. SPEAKER: You listen to my agony also. Kindly listen to my agony also.

...(Interruptions)

[Translation]

MR. SPEAKER: I am also concerned. I also want to help the farmers, but you do not want a discussion.

...(Interruptions)

[English]

MR. SPEAKER: You do not want a discussion.

...(Interruptions)

**SHRI PRIYARANJAN DASMUNSI:** Sir, they do not want to discuss the issue of the farmers. They do not want to discuss their own motion, that is why, they are disrupting the House. They are disrupting the House because they want to avoid their own motion. I am surprised ...*(Interruptions)*. We accepted it and admitted it for today. It is to be taken up after the Question Hour yet they are disrupting the House just to see that no discussion takes place on the farmers....*(Interruptions)* That is why, they are disrupting...*(Interruptions)*. You should learn some parliamentary etiquette. It is not a cricket ground. You should know some parliamentary etiquette.

Sir, they want to stall proceedings of the House. ...*(Interruptions)* I do not know as to why Shri Dhindsa and his party colleagues are doing like this....*(Interruptions)* He had proposed this Calling Attention and it has been admitted and listed for discussion today....*(Interruptions)* But still they are disrupting the proceedings....*(Interruptions)* I do not know what they are doing....*(Interruptions)*

**MR. SPEAKER:** I would like the hon. leaders to tell me as to what I should do. What will happen to this House? What will happen to parliamentary democracy in this country? Please tell me. This is the Parliament of India.

*[Translation]*

This is the Parliament of India.

*[English]*

It is a shameful behaviour.

...*(Interruptions)*

**MR. SPEAKER:** I will sit the whole day.

...*(Interruptions)*

**MR. SPEAKER:** The House stands adjourned till 11.30 a.m.

...*(Interruptions)*

**11.16 hrs.**

*The Lok Sabha then adjourned till thirty minutes past Eleven of the Clock.*

**11.30 hrs.**

*The Lok Sabha re-assembled at thirty minutes past Eleven of the Clock.*

*[MR. SPEAKER in the Chair]*

*[English]*

**MR. SPEAKER:** Hon. Members, please listen to me. I have, out of some exasperation, used an expression, which I withdraw. You are not anti-farmers. You are friends of farmers.

...*(Interruptions)*

**11.31 hrs.**

*(At this stage, Shri Sukhbir Singh Badal and some other hon. Members came and stood on the floor near the Table.)*

*[Translation]*

**MR. SPEAKER:** Sidhuji, a discussion on this issue will start at 12 O'clock.

...*(Interruptions)*

*[English]*

**MR. SPEAKER:** I will take only half a minute.

...*(Interruptions)*

**MR. SPEAKER:** Shri Navjot Singh Sidhu, it will start at 12 O'clock.

...*(Interruptions)*

**MR. SPEAKER:** Hon. Members, is this the way you are serving the people?

...*(Interruptions)*

**THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYA RANJAN DASMUNSI):** Sir, I do not know, in the history of Parliament, at any time prices were determined and decided from the well of the House. ...*(Interruptions)* Unless they allow the Minister to reply to the debate, how can he explain? He

cannot...*(Interruptions)* You do not understand. I can tell you as to what happened during Shri Prakash Singh Badal's time and during the NDA's time....*(Interruptions)* You will feel ashamed to know as to how you treated the peasants....*(Interruptions)*

*[Translation]*

They are not aware of what they have done. They ruined the entire country and are again doing the same thing....*(Interruptions)* they are playing politics...*(Interruptions)* They are not well-wishers of the farmers ...*(Interruptions)*

*[English]*

MR. SPEAKER: As the subject matter of the Calling Attention is for the benefit of the farmers, I am giving the last opportunity.

## WRITTEN ANSWERS TO QUESTIONS

*[English]*

### Loan to Handloom Weavers

\*121. SHRI SUGRIB SINGH:

SHRI KISHANBHAI V. PATEL:

Will the Minister of TEXTILES be pleased to state:

(a) whether the condition of handloom weavers is deteriorating due to non-availability of loan from banks/financial institutions;

(b) if so, the details thereof;

(c) whether the Government proposes to announce any scheme/package for extending low-interest loan facilities to handloom weavers/cooperative societies;

(d) if so, the details thereof;

(e) the time by which the said scheme/package is likely to be announced and implemented;

(f) whether any assessment has been made in regard to employment generation and increase in production through the said scheme as a result of revival of handloom units; and

(g) if so, the details thereof indicating the other steps taken to improve the conditions of handloom weavers/societies?

THE MINISTER OF TEXTILES (SHRI SHANKERSINH VAGHELA): (a) and (b) Government is aware that there exists a problem of accessing credit in the handloom sector on account of high rate of interest and non payment of earlier dues to the banks/financial institutions.

(c) to (e) The matter regarding reducing the rate of interest on loans for handloom weavers/cooperative societies is under consideration of the Government. The matter is being discussed with various financial institutions.

(f) It is expected that the availability of bank credit at lower rate of interest will revitalize the handloom sector by rendering the handloom products price competitive which will not only improve their marketability but also generate better employment opportunities.

(g) The Government is already implementing a number of schemes for development of the Handloom Sector and welfare of the weavers, such as Deen Dayal Hathkargha Protsahan Yojana, Integrated Handloom Training Project, Marketing Promotion Programme, Mill Gate Price Scheme, Workshed-cum-Housing Scheme, Weavers' Welfare Scheme, Handloom Export Scheme, etc. Further more, new schemes such as Integrated Handloom Cluster Development scheme, Mahatama Gandhi Bunkar Bima Yojna, Health Insurance Scheme, Handloom Mark have been launched recently. It may also be pointed out that the estimated cloth production in handloom sector in the year 2005-06 was 6203 million sq. mtrs (Provisional) as compared to 5722 million sq. mtrs in 2004-05 and 5493 million sq. mtrs in 2003-04 which shows an annual increase of 8.41 per cent in the year 2005-06 and 4.17 per cent in the year 2004-05.

*[Translation]*

### Single Brand Product in Retail Sector

\*122. DR. CHINTA MOHAN:

SHRI RAMJI LAL SUMAN:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:



(a) whether foreign companies have expressed their interest for sale of products in the retail market under Single Brand Product;

(b) if so, the details thereof; and

(c) the measures taken by the Government to protect the interest of retailers in India?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI KAMAL NATH): (a) and (b) Yes, Sir. Government has received 8 proposals for FDI in Single Brand Product retailing during March-July 2006. Details of these

proposals are given in the statement laid on the Table of the House.

(c) Government has imposed suitable safeguards against adverse impact on small traders by allowing FDI only in retail of 'Single Brand' products. The policy is expected to encourage economic activity, employment opportunities and investment in the sector. FDI in Single Brand product-retailing would enhance competitiveness of Indian manufacturing by allowing access to global design, technology and practices. Products sold under Single Brand Retail with FDI usually cater to a clientele which is different from that served by the small retailers.

**Statement**

Sl. No.	Name of the applicant	Name of the foreign investor	Activities	Foreign equity participation	Status
1	2	3	4	5	6
1.	M/s Moja Shoes	M/s Tano India Private Equity Fund I/and or its subsidiaries	Retail trading of all types of footwear, sportswear, boots, slippers, sandals, athletic shoes and apparels of "Nike Brand" through exclusive retail outlets owned by the company	20%	Approval issued on 31-05-2006
2.	M/s LV Trading India	M/s Louis Vuitton Malletier	Retail trading of LVM products including Diary refills paper, 2. Pens and pens refills 3. Shoes 4. Trunks travel bags/purses 5. Other articles of leather 6. Sunglasses 7. watches 8. other articles of plastic 9. jewellery imitation 10. Ties 11. Textile (scarfs and shawls) 12. Umbrellas 13. Ready to wear.	51%	Proposal under examination
3.	M/s Spa. Lifestyle Pvt. Ltd.	M/s Liadro Commercial SA	To set up a joint venture by M/s Liadro and SPA Agencies for establishing a network boutiques for marketing the products of LLADRO.	26%	do
4.	M/s Fun Fashion India pvt. Ltd.	M/s Fendi International, SA	Retail trading of Fendi products including shoes, wearing apparel, Trunks/travel bags/purses, sunglasses, watches, jewellery imitation, textiles	51%	do

1	2	3	4	5	6
5.	M/s Sikora Aktiengesellschaft	M/s Sikora Aktiengesellschaft	To set up a WoS for retail trading of measuring and control technology devices.	100%	Proposal Rejected
6.	M/s Damro Furniture Pvt. Ltd.	M/s Damro Exports Pvt. Ltd., Sri Lanka	Retail trading of knock Down furniture under the single brand name of DAMRO.	51%	Proposal under examination
7.	M/s La Moda Fashions Pvt. Ltd.	1. Damodar Lal Shewakramani 2. Ashok Shewakramani	Retail trading of garments, accessories and luggage items of SEGUE, SISLEY, BENETTON	51%	Information sought from the applicant.
8.	M/s Hassan Gems and Jewellery Pvt. Ltd.	Individual NRIs	Retail trading in Precious gems and jewellery	50%	Information sought from the applicant.

[English]

### NCERT Survey

\*123. SHRI JASHUBHAI DHANABHAI BARAD: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the NCERT has conducted any survey regarding educational standard in the schools, their condition and the environment of schools;

(b) if so, the details thereof;

(c) whether the NCERT has submitted its report to the Union Government;

(d) if so, the recommendations made in the report; and

(e) the steps taken by the Government for implementation of the recommendations?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) NCERT conducts surveys from time to time regarding school education and compiles data/statistics for use by various stakeholders. The 7th All India School Education Survey (AISES) was conducted by NCERT with reference

date 30th September 2002. The provisional report released in June 2005 contains data relating, inter alia, to schooling facilities from primary to higher secondary stages in all the States/Union Territories of the country, class-wise enrolment, number of teachers, etc.

Another kind of survey conducted by NCERT relates to Baseline Achievement Survey under Sarva Shiksha Abhiyan (SSA) at the end of class III in Language and Mathematics, at the end of class V in Language, Mathematics and Environmental Studies and at the end of class VII/VIII in Language, Mathematics, Science and Social Sciences. Achievement survey gives a picture of the progress of primary and upper-primary school education and the performance of students.

(c) NCERT has released a 'Provisional Statistics' based on the 7th AISES in June 2005. Baseline Achievement Survey results for Grades III, V and VII/VIII have been received by Government. NCERT has also shared results of Baseline Achievement Survey for Grades III, V and VII/VIII at various fora.

(d) and (e) The 'Provisional Statistics' of Seventh All India School Education Survey contains compilations of data/statistics that reveal status/condition of school education in India. It does not contain any specific

recommendation of Government of India. However, findings of the Seventh All India School Education Survey as well as of the Baseline Achievement Survey are made use of for improvement of educational standards in schools.

### **Forex Earnings by Small Scale Industries**

\*124. SHRI G. KARUNAKARA REDDY: Will the Minister of SMALL SCALE INDUSTRIES be pleased to state:

(a) the number of small scale industries functioning at present in the country, State-wise and Industry-wise;

(b) the details of the foreign exchange earned by each of these industries during the last three years, year-wise; and

(c) the steps being taken during the current year by the Union Government to boost the small scale industries particularly exporting SSI Units?

THE MINISTER OF SMALL SCALE INDUSTRIES AND MINISTER OF AGRO AND RURAL INDUSTRIES (SHRI MAHABIR PRASAD): (a) The total number of small scale industries (both registered and unregistered) functioning at the end of March, 2006 in the country is provisionally estimated to be 123.42 lakh. The State-wise and industry-wise details are given in enclosed statement-I and statement-II respectively.

(b) Based on the information received from various export promotion councils, the estimated value of exports made by the exporting small scale units during 2002-03, 2003-04 and 2004-05 (latest available) is given below:—

	(Rs. crore)		
Item/Year	2002-03	2003-04	2004-05
Exports from SSI units	86013	97644	124417

The details of board industry-wise exports of SSI units during the last three years are given in enclosed statement-III.

(c) The State Governments and the Union Territory

Administrations are primarily responsible for the promotion and development of small scale industries. However, several policy decisions have been taken and a number of schemes/programmes are implemented by the Central Government for the development and promotion of small scale industries, including the exporting small scale units. These include, inter alia (i) facilitating availability of credit mainly through public sector banks/financial institutions and (ii) assistance for technology upgradation, obtaining ISO 9000/14001 certification, marketing, integrated infrastructural development and entrepreneurship development. These schemes/programmes continue in the current year also.

In addition, the following initiatives have been taken to promote exports from the SSI Sector:—

- (i) On 10th August, 2005 the Government announced a policy package for stepping up credit flow to the Small and Medium Enterprises (SMEs) so as to double the availability of credit to the sector in the next five years.
- (ii) In September, 2005, the loan ceiling under the Credit Linked Capital Subsidy Scheme has been raised from Rs. 40 lakh to Rs. 100 lakh and the subsidy from 12 per cent to 15 per cent to make the Scheme more attractive.
- (iii) A scheme of assisting SSI units in obtaining performance and credit rating from reputed credit rating agencies has been introduced in April, 2005.

Under the Market Development Assistance (MDA) scheme for SSI exporters, direct financial assistance is provided to SSI units, which include:—

- (i) reimbursement to individual exporters to the extent of 90 per cent of the cost of to-and-fro air fare for participation in international trade fairs/exhibitions;
- (ii) financial assistance of upto 25 per cent of the cost of production of overseas publicity material, limited to Rs. 15,000/- in a financial year;
- (iii) financial assistance of upto Rs. 2 lakh for commissioning specific market studies and

assistance to SSI Associations for initiating/contesting anti-dumping cases, limited to 50 per cent of total cost or Rs. one lakh, whichever is less; and

(iv) reimbursement of 75 per cent of one-time registration fee paid by SSI units for obtaining bar coding registration.

**Statement-I**

*Estimated State-wise Distribution of Small Scale Industries (Both Registered and Unregistered) Functioning as on 31-03-2006 (Provisional)*

Sl. No.	Name of State/Union Territory	No. of SSI Units Functioning		
		Registered	Unregistered	Total
1	2	3	4	5
1.	Jammu and Kashmir	19628	66228	85855
2.	Himachal Pradesh	13210	75827	89037
3.	Punjab	69002	369446	438448
4.	Chandigarh	1506	24472	25978
5.	Uttaranchal	22157	103062	125218
6.	Haryana	41207	218431	259638
7.	Delhi	7660	198939	206599
8.	Rajasthan	61724	456182	517906
9.	Uttar Pradesh	265582	1745189	2010772
10.	Bihar	71609	536927	608537
11.	Sikkim	239	198	436
12.	Arunachal Pradesh	426	1064	1490
13.	Nagaland	3620	13601	17221
14.	Manipur	5047	50925	55972
15.	Mizoram	4029	9120	13149
16.	Tripura	974	27436	28410
17.	Meghalaya	3715	22921	26637
18.	Assam	21848	206176	228024

1	2	3	4	5
19.	West Bengal	47841	852578	900420
20.	Jharkhand	25418	130019	155437
21.	Orissa	15296	438295	453591
22.	Chhattisgarh	40155	267988	308143
23.	Madhya Pradesh	137794	792411	930204
24.	Gujarat	188898	435402	624300
25.	Daman and Diu	1923		
26.	Dadra and Nagar Haveli	1537	408	3868
27.	Maharashtra	118008	824566	942574
28.	Andhra Pradesh	70521	950998	1021519
29.	Karnataka	151740	621890	773630
30.	Goa	3080	5323	8403
31.	Lakshadweep	120	510	630
32.	Kerala	148991	375834	524824
33.	Tamil Nadu	302666	637866	940531
34.	Pondicherry	2531	7921	10452
35.	Andaman and Nicobar Islands	1105	2705	3809
Total		1870807	10470858	12341665

**Statement-II**

*Estimated State-wise Distribution of SSI Units (Registered and Unregistered)  
Functioning as on 31-03-2006 (Provisional)*

Sl. No.	Name of Industries as per NIC 1998	No. of SSI Units Functioning
1	2	3
1.	Manufacture of Wearing Apparel, Dressing and Dyeing of fur	2145505
2.	Manufacture of Food Products	1786890

1	2	3
3.	Manufacture of Furniture and Manufacturing N.E.C.	746916
4.	Manufacture of Fabricated Metal Products	637740
5.	Manufacture of Wood and Wood Products	606761
6.	Manufacture of Textiles	451304
7.	Manufacture of other Non-Metallic Mineral Product	331415
8.	Manufacture of Tobacco Products	190510
9.	Manufacture of Machinery and equipment N.E.C.	169953
10.	Manufacture of Luggage, Hand Bags Saddlery, Harness and Footwear	159585
11.	Manufacture of Rubber and Plastic Products	135638
12.	Manufacture of Chemical and Chemical Products	132809
13.	Manufacture of Electrical Machinery and Apparatus N.E.C.	103281
14.	Manufacture of Basic Metals	102279
15.	Manufacture of Radio, Television and Communication Equipment and Apparatus	52541
16.	Manufacture of Paper and Paper Products	31648
17.	Manufacture of Motor Vehicles, Trailers and Semi-Trailers	20893
18.	Manufacture of other Transport Equipments	19405
19.	Manufacture of Medical, Precision and Optical instruments, Watches and Clocks	15275
20.	Manufacture of others	19397
21.	Repairs of Personal and Household goods	1714135
22.	Post and Telecommunications	681125
23.	Repair and Maintenance of Motor Vehicles and Motorcycles	628273
24.	Publishing, Printing and Reproduction of recorded media	186453
25.	Computer and Related activities	72631
26.	Other Business activities	291848
27.	Other Service activities	907451
<b>Total</b>		<b>12341665</b>

**Statement-III***Estimated Export of Small Scale Industries during the last three Years (2002-03, 2003-04 and 2004-05)*

Sl. No.	Product Group	SSI Exports (Rs. Crore)		
		2002-03	2003-04	2004-05
1.	Engineering Goods	12500.00	16040.81	23561.00
2.	Basic Chem. Pharmaceutical and Cosmetic Products	9659.12	11763.10	13851.96
3.	Chemical and Allied Products	3354.67	3750.72	14248.38
4.	Plastic Products	1862.56	2122.91	3632.33
5.	Finished Leather and Leather Products	6108.24	6695.22	7437.87
6.	Marine Products	3251.40	2878.45	3411.86
7.	Processed Foods	9679.57	9928.91	11378.42
8.	Wool and Woollen Products	1224.71	1564.00	1763.15
9.	Sports Goods	317.51	429.00	395.10
10.	Readymade Garments	23404.85	25179.36	22247.15
11.	Synthetic and Rayon Textile	1484.19	1586.88	1839.43
12.	Processed Tobacco, Bidi and Snuff	675.19	744.53	986.65
13.	Electronics and computers	9860.00	12437.01	16147.29
14.	Cashew	2014.77	1811.46	2717.15
15.	Lac	100.69	163.12	165.88
16.	Spices	515.05	548.09	632.94
<b>Total</b>		<b>86012.52</b>	<b>97643.57</b>	<b>124416.56</b>

*[Translation]***Closure of NTC and NJMC Mills**

\*125. SHRI BHANU PRATAP SINGH VERMA: Will the Minister of TEXTILES be pleased to state:

(a) whether the Government proposes to close down

certain National Textile Corporation and National Jute Manufacturers Corporation mills and privatize them;

(b) if so, the details thereof;

(c) whether labour participation in Management is proposed to be encouraged in the Public Sector Undertakings under the Ministry; and

(d) if so, the details thereof?

**THE MINISTER OF TEXTILES (SHRI SHANKERSINH VAGHELA):** (a) and (b) Regarding National Textile Corporation (NTC), as per the Rehabilitation Scheme approved by the Board for Industrial and Financial Reconstruction (BIFR) and the Government of India, 66 unviable mills of NTC have been closed. As regards National Jute Manufacturers Corporation (NJMC), the Government has approved an Action Plan involving Voluntary Retirement Scheme (VRS) to all the willing employees, reviving two units, namely Kinnison and Khardah in the manner to be recommended by the Board for Public Sector Enterprises (BRPSE).

(c) and (d) There has always been endeavour of Government to encourage labour participation in management, improvement in productivity, efficiency etc. in the mills of NTC and NJMC.

#### **Review of Tribal Schemes**

\*126. SHRI KAILASH NATH SINGH YADAV:

SHRI RAMDAS ATHAWALE:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the Government has reviewed the schemes meant for tribals;

(b) if so, the details thereof;

(c) whether the funds sanctioned for the said schemes are not being utilized.

(d) if so, the reasons therefor;

(e) whether the Government has constituted a high level Committee to overhaul all existing schemes for tribals as reported in Dainik Jagaran dated July 02, 2006;

(f) if so, the details thereof alongwith the terms of reference of the Committee; and

(g) the time by which the Committee is likely to submit its report to the Government?

**THE MINISTER OF TRIBAL AFFAIRS AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI P.R. KYNDIAH):** (a) and (b) Review of

schemes is an on-going process. In the context of formulation of the 11th Five Year Plan, the Planning Commission has constituted a Steering Committee on 'Empowerment of the Scheduled Tribes' under the Chairmanship of Dr. Bhalchandra Mungekar, Member, Planning Commission. The Committee inter-alia will review the existing approach, strategies and priorities of on-going programmes for empowering of Scheduled Tribes (STs), assess the effectiveness of the implementation of 'Tribal Sub-Plan' strategy, review the effectiveness of existing legislations relating to STs, assess the role of NGOs, etc. and suggest an approach and necessary strategies, priorities, policies, and programmes for empowering the Scheduled Tribes.

(c) and (d) It is not a fact that funds meant for schemes for tribals are not being utilized. The expenditure under the Annual Plans of the Ministry of Tribal Affairs during the years 2003-04, 2004-05 and 2005-06 has been 99.29%, 98.29%, 98.47% and 99.51% respectively of the revised outlays.

(e) to (g) The Planning Commission has set up a Central Tripartite Committee under the Chairmanship of Dr. B.L. Mungekar to review the implementation of the special strategies of the Special Component Plan (SCP) for Scheduled Castes (SCs) and the Tribal Sub Plan (TSP) for Scheduled Tribes (STs) on a continuing basis, and to resolve various policy-related issues thereto in respect of Central Ministries/Departments as well as State/U.T. Governments. The Terms of Reference of the Committee are given in the enclosed statement.

#### **Statement**

- (i) To review the implementation of SCP and TSP by States/UTs and Central Ministries/Departments since its inception.
- (ii) To guide States/UTs and Central Ministries/Departments in the implementation of SCP and TSP guidelines issued by Planning Commission and to suggest specific measures for their compliance.
- (iii) To look into the problems, if any, associated with the earmarking of funds, implementation, monitoring of SCP and TSP schemes/



programmes of Central Ministries/Departments and States/UTs.

- (iv) To identify specific schemes which would benefit SCs and STs under various developmental sectors, their prioritization, implementation and monitoring along with earmarking of funds for them.
- (v) To review the process of implementation, monitoring and impact assessment of SCP and TSP and utilization of Special Central Assistance (SCA) to SCP and TSP and the Grant-in-Aid (GIA) under Article 275(1) and advise the Planning Commission and Prime Minister of measures which would serve the interests of these Communities more effectively.
- (vi) To suggest institutional and advocacy arrangements for participation of beneficiary groups in preparation and implementation of schemes under SCP and TSP and Central allocations referred to above, taking into account, among others, priorities of 73rd and 74th Amendments and other Legislative measures flowing therefrom.

[English]

### **Promotion of Agro and Rural Industries**

\*127. SHRI SUBRATA BOSE:

SHRI CHANDRAKANT KHAIRE:

Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:

(a) the quantum of the items reserved for production in agro and rural sector produced alongwith the number of persons gainfully employed in this sector during each of the last three years, State-wise;

(b) the details of the schemes existing with the Government for the promotion of agro based industries particularly paper and for the generation of employment alongwith the achievements made under these schemes, State-wise;

(c) whether any scheme is proposed to be framed for further promotion of agro based industry; and

(d) if so, the details thereof?

THE MINISTER OF SMALL SCALE INDUSTRIES AND MINISTER OF AGRO AND RURAL INDUSTRIES (SHRI MAHABIR PRASAD): (a) The agro and rural industries within the purview of the government in the Ministry of Agro and Rural Industries consist of khadi, village and coir industries. The Khadi and Village Industries Commission Act, 1956 (as amended) defines village industry as an industry, in rural areas and towns with population up to 20,000 which has fixed capital investment per head of an artisan or a worker not exceeding rupees one lakh (rupees one lakh and fifty thousand in hilly areas). There is no reservation as such of products which can be manufactured only by village industries.

The State-wise number of persons employed in the village industry sector during 2002-03, 2003-04 and 2004-05 are given in the enclosed statement-I.

(b) The Government (Ministry of Agro and Rural Industries) implements two credit-lined subsidy schemes, namely, the Rural Employment Generation Programme (REGP) and the Pradhan Mantri Rozgar Yojana (PMRY) for employment generation through promotion of industries in the rural areas of the country. The REGP is implemented through the Khadi and Village Industries Commission (KVIC) and PMRY is implemented through the Governments of the States and Union Territories. PMRY is, however, implemented in both rural and urban areas. Approximately, fifty per cent of the units established under PMRY are estimated to be in rural areas.

The State-wise details of the employment generated under these two schemes during 2002-03, 2003-04 and 2004-05 are given in the enclosed statements II and III respectively.

The other schemes implemented for the promotion and development of village industries include:—

- (i) Rural Industries Services Centres (RISC) Scheme for setting up common facility centres to provide infrastructural support and services to such industries.
- (ii) Product Development, Design Intervention and Packaging (PRODIP) Programme for improving

the design and packaging of village industry products.

- (iii) Assistance to village industry units to participate in exhibitions at the national, sub-national levels, etc., for improving marketing of products.

Hand-made paper is produced primarily as part of village industries and existing schemes of KVIC to promote village industries apply to hand-made paper industry also.

(c) and (d) Government has recently approved implementation of the Scheme of Fund for Regeneration of Traditional Industries (SFURTI) in 100 clusters of khadi, village and coir industries over five years beginning 2005-06. The scheme envisages assistance for setting up of common facility centres (CFC), quality improvement, training and capacity building, development of new products, improved packaging, new design, market promotion, etc.

**Statement-I**

*State-wise number of persons employed in the village industry sector during 2002-03, 2003-04 and 2004-05*

Sl. No.	States/Union Territories	Employment (Number of persons)		
		2002-03	2003-04	2004-05
1	2	3	4	5
1.	Andaman and Nicobar Islands	0.14	0.15	0.15
2.	Bihar	1.59	1.62	1.68
3.	Jharkhand	0.10	0.14	0.21
4.	Orissa	2.04	2.18	2.33
5.	Sikkim	0.06	0.08	0.11
6.	West Bengal	4.31	4.58	4.95
7.	Dadra and Nagar Haveli	0.01	0.01	0.01
8.	Daman and Diu	0.00	0.00	0.00
9.	Goa	0.12	0.13	0.14
10.	Gujarat	0.71	0.73	0.87
11.	Maharashtra	5.46	5.62	5.87
12.	Chandigarh	0.15	0.15	0.15
13.	Delhi	0.27	0.27	0.27
14.	Haryana	0.84	1.17	1.53
15.	Himachal Pradesh	1.00	1.23	1.25
16.	Jammu and Kashmir	1.05	1.12	1.22

1	2	3	4	5
17.	Punjab	1.49	1.63	1.94
18.	Rajasthan	4.44	4.95	5.36
19.	Andhra Pradesh	3.65	3.97	4.64
20.	Karnataka	2.12	2.42	2.64
21.	Kerala	2.21	2.71	2.88
22.	Lakshadweep	0.01	0.01	0.08
23.	Pondicherry	0.08	0.08	0.01
24.	Tamil Nadu	11.80	12.05	12.29
25.	Chhattisgarh	0.07	0.27	0.45
26.	Madhya Pradesh	1.99	2.23	2.64
27.	Uttaranchal	0.09	0.26	0.36
28.	Uttar Pradesh	9.28	9.86	10.59
29.	Arunachal Pradesh	0.01	0.01	0.03
30.	Assam	1.12	1.28	1.54
31.	Manipur	0.61	0.62	0.63
32.	Meghalaya	0.25	0.27	0.31
33.	Mizoram	0.23	0.24	0.29
34.	Nagaland	0.29	0.31	0.35
35.	Tripura	0.28	0.33	0.37
Total		57.87	62.58	68.14

Note: State-wise details of employment generated during 2005-06 is under compilation.

**Statement-II**

*State-wise details of employment generated under the REGP during 2002-03, 2003-04 and 2004-05*

Sl. No.	States/Union Territories	Employment (Number of persons)		
		2002-03	2003-04	2004-05
1	2	3	4	5
1.	Andaman and Nicobar Islands	1392	504	93

1	2	3	4	5
2.	Bihar	1965	3818	5049
3.	Jharkhand	9398	3968	6855
4.	Orissa	2816	13431	15241
5.	Sikkim	120	2140	3227
6.	West Bengal	22531	27350	36581
7.	Dadra and Nagar Haveli	192	61	0
8.	Daman and Diu	0	0	0
9.	Goa	3556	1715	1670
10.	Gujarat	1717	2236	8581
11.	Maharashtra	27990	15498	25040
12.	Chandigarh	7	162	188
13.	Delhi	293	231	144
14.	Haryana	15964	33201	35691
15.	Himachal Pradesh	11644	13485	12256
16.	Jammu and Kashmir	3129	6845	9406
17.	Punjab	31461	13600	30665
18.	Rajasthan	43040	51337	38287
19.	Andhra Pradesh	34500	31996	66463
20.	Karnataka	29648	29958	19478
21.	Kerala	21394	50291	16434
22.	Lakshadweep	0	127	0
23.	Pondicherry	5	219	146
24.	Tamil Nadu	11017	24028	19159
25.	Chhattisgarh	7254	19815	18347
26.	Madhya Pradesh	10947	23683	40539
27.	Uttaranchal	6881	16825	10471

1	2	3	4	5
28.	Uttar Pradesh	42652	57847	64900
29.	Arunachal Pradesh	806	864	1219
30.	Assam	7003	15548	25768
31.	Manipur	2196	682	1313
32.	Meghalaya	2515	2171	3789
33.	Mizoram	3970	1174	5180
34.	Nagaland	981	2332	3851
35.	Tripura	2021	4316	3994
Total		361005	471458	530025

Note: State-wise details of employment generated during 2005-06 is under compilation.

**Statement-III**

*State-wise details of employment generated under the PMRY during 2002-03, 2003-04 and 2004-05*

Sl. No.	States/Union Territories	Employment (Number of persons)		
		2002-03	2003-04	2004-05
1	2	3	4	5
1.	Haryana	10512	11588	12443
2.	Himachal Pradesh	3314	4466	4220
3.	Jammu and Kashmir	908	951	578
4.	Punjab	11657	12639	10403
5.	Rajasthan	18401	20196	18300
6.	Chandigarh	71	290	119
7.	Delhi	948	1073	861
8.	Assam	6224	12395	5604
9.	Manipur	824	651	408
10.	Meghalaya	384	852	719

1	2	3	4	5
11.	Nagaland	161	158	1865
12.	Tripura	1628	2679	2852
13.	Arunachal Pradesh	441	674	362
14.	Mizoram	233	216	524
15.	Sikkim	39	48	41
16.	Bihar	11909	15431	16007
17.	Jharkhand	6531	7329	6323
18.	Orissa	10088	17301	15953
19.	West Bengal	3792	5685	5823
20.	Andaman and Nicobar Islands	213	213	140
21.	Madhya Pradesh	25065	32439	25151
22.	Chhattisgarh	4509	5756	4218
23.	Uttar Pradesh	57024	62558	52845
24.	Uttaranchal	7025	8892	10365
25.	Gujarat	10776	9662	9014
26.	Maharashtra	26447	33230	32790
27.	Daman and Diu	3	33	18
28.	Goa	411	66	60
29.	Dadra and Nagar Haveli	15	6	36
30.	Andhra Pradesh	20448	23940	22907
31.	Karnataka	15039	22020	18884
32.	Kerala	14780	26676	27518
33.	Tamil Nadu	14393	25197	26484
34.	Lakshadweep	15	6	8
35.	Pondicherry	320	527	432
	Not Specified	1242	1550	2096
	All India	285790	367333	336371

Note: State-wise details of employment generated during 2005-06 is under compilation.

**Uniform Calendar for Universities**

\*128. SHRI M. RAJA MOHAN REDDY:

SHRI IQBAL AHMED SARADGI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the University Grants Commission proposes a uniform academic calendar for universities across the country;

(b) if so, the details thereof including its objectives;

(c) whether the draft of the same has been circulated among all universities for feed back;

(d) if so, the details thereof;

(e) whether any time frame has been fixed for its implementation; and

(f) if so, the details thereof alongwith the benefits students likely to get from this?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (d) The University Grants Commission has invited comments from 340 universities and institutions on its draft proposal for implementing a uniform calendar incorporating dates of commencement of the academic session and declaration of results of examinations. The draft proposal

has also been placed on the web-site of the Commission.

(e) No time-frame has been fixed.

(f) A uniform calendar is likely to help in student mobility across universities and other higher educational institutions.

**Production/Export of Cash Crops**

\*129. SHRI M.P. VEERENDRA KUMAR: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the production and export of cash crops especially ginger, pepper and cardamom have decreased during the last three years and the current year;

(b) if so, the details thereof and the reasons therefor; and

(c) the steps taken by the Government to encourage the production and export of cash crops in the country?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI KAMAL NATH): (a) and (b) The production and export of major cash crops has generally been increasing except in case of pepper and cardamom (large) in which case production has declined in 2005-06 as is evident from the data given below. The reason for this decline is unfavorable climatic condition and lower productivity.

**Production**

(Quantity: Metric Tonne)

Commodity	2003-04	2004-05	2005-06
1	2	3	4
Cashew kernels	53500	544000	573000
Spices			
(a) Ginger	341510	362770	N.A.
(b) Pepper	62000	70000	45000

1	2	3	4
<b>(c) Cardamom</b>			
(i) small	11580	11415	12540
(ii) large	6154	5773	5185
Tea*	878650	906840	930850**
Coffee	270500	275500	27400#
Tobacco	221670	243350	228250

\*As per revised figures furnished by Tea Board based on the documents received from Central Excise Authority

\*\* estimated # provisional

### Export

(Quantity: Metric Tonne/Value: Rupees crores)

Commodity	2003-04		2004-05		2005-06	
	Quantity	Value	Quantity	Value	Quantity	Value
Cashew kernels	100828	1804.43	126667	2709.24	114143	2514.86
<b>Spices</b>						
(a) Ginger	4696	22.75	13000	59.50	7250	40.76
(b) Pepper	16635	142.77	14150	121.40	16700	140.50
<b>(c) Cardamom</b>						
(i) small	757	36.92	650	23.90	875	27.01
(ii) large	924	12.34	950	11.34	1025	10.60
Tea	183070	1636.99	205810	1924.71	181060	1631.60*
Coffee	232684	1158.45	211765	1224.67	201517**	1509.71
Tobacco	150982	1175.63	162933	1362.18	165882	1404.72

(Source: Commodity Boards/Cashew Export Promotion Council)

\*\* Estimated # Provisional

(c) The Commodity Board like Spices, Tobacco, Tea, Coffee and Rubber Board and Export Promotion Council for Cashew have a number of schemes to help the

growers and exporters to increase their production and exports. They provide assistance for improving farming practices, post harvest technology, marketing assistance



and also participation in overseas trade fairs to keep the exporter aware of the requirements of the markets. The government has also introduced transport subsidy @ of Rs. 2 per Kg for internal transport and Rs. 5 per Kg to meet international freight charges to help Pepper exporters as a one time measure. A new scheme for giving incentive for production of Orthodox tea, a subsidy of 1.50 per Kg for export of Tea through ICD (Inland Container Depot) Amingaon and geographical indication registration for Darjeeling tea are some of the steps taken for tea. The Government has also removed the cess on export of cash crops like Tobacco, Spices, Coffee, APEDA scheduled products and Marine products. Also, interest relief scheme providing for 5% interests relief to small Coffee growers on working capital/crop loans availed by them from financial institutions was implemented during 2001-02, 2002-03 and 2003-04.

### Special Economic Zones

\*130. SHRI K.S. RAO:

SHRI SHRINIWAS DADASAHEB PATIL:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the number of proposals from various parties received/approved for setting up of Special Economic Zones (SEZs) so far, location-wise;

(b) the amount of revenue lost in a year on account of tax concessions provided to these Zones; and

(c) the mechanism developed by the Government to prevent violation of rules/objectives of schemes under SEZs?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI KAMAL NATH): (a) Total number of new applications received for setting up of SEZs as on 26th July 2006 is 388. Under the SEZ Act, formal approvals have so far been given for setting up of 105 Special Economic Zones in the private/joint sector or by the State Governments and its agencies. State-wise break-up of these approvals is as follows:—

State	New applications received	Formal Approvals granted		
		Ratification proposals	New proposals	Total Approvals
1	2	3	4	5
Andhra Pradesh	53	4	16	20
Chandigarh	0	1	0	1
Chhattisgarh	1	0	0	0
Delhi	2	1	0	1
Goa	3	0	0	0
Gujarat	24	8	2	10
Haryana	54	1	4	5
Himachal Pradesh	1	0	0	0
Jharkhand	0	1	0	1
Karnataka	51	9	5	14

1	2	3	4	5
Kerala	5	6	0	6
Maharashtra	63	3	15	18
Madhya Pradesh	10	1	1	2
Orissa	9	0	0	0
Punjab	13	2	0	2
Rajasthan	19	0	2	2
Tamil Nadu	42	8	8	16
Uttaranchal	3	0	0	0
Uttar Pradesh	18	1	3	4
West Bengal	17	3	0	3
<b>Total</b>	<b>388</b>	<b>49</b>	<b>56</b>	<b>105</b>

(b) The amount of loss of revenue on account of tax concessions cannot be estimated, as it is not possible to say how much investment would have taken place had there been no concessions extended to these Special Economic Zones (SEZs).

(c) Following mechanism has been provided in the SEZ Act/Rules with a view to prevent violation of rules/objectives of the scheme:—

- In order to fulfil the obligation regarding proper utilization and accountal, the unit has to execute a bond-cum-legal undertaking.
- Where the entrepreneur or developer does not utilize the goods or services on which exemptions have been availed, refund of the amount equal to the benefits availed has to be made.
- The letter of approval to the entrepreneur can be cancelled in case of contravention/non-fulfillment of terms and conditions or obligations.
- Provision for penal action has also been provided in case of non-achievement of positive net foreign exchange.

— There are provisions in the SEZ Rules for monitoring of utilization of goods imported or procured from the Domestic Tariff Area.

#### **Schemes for Welfare of Women and Child**

\*131. SHRI BADIGA RAMAKRISHNA:

SHRI A. SAI PRATHAP:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the details of women and child development schemes in operation including Scheme providing employment and imparting training particularly professional training in urban and rural areas, State-wise;

(b) the details of funds allocated under the above schemes during the last three years i.e., upto March 31, 2006 Scheme-wise, NGO and State-wise;

(c) the number of women and children benefited under these schemes, State-wise;

(d) whether the Government proposes to start some new schemes;

(e) if so, the details of the schemes proposed to be introduced;

(f) whether the Government has carried out any study on the working of these schemes; and

(g) if so, the outcome thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY): (a) to (c) and (f) to (g) The details of Women and Child Development schemes in operation including the scheme providing employment and training, scheme-wise funds allocated and the number of women and children benefited are given in Annual Reports (2003-04, 2004-05 and 2005-06) of the Ministry of Women and Child Development, which are available in the Library of Lok Sabha.

(d) and (e) For introduction of new schemes, the existing Schemes of Women and Child Development are being reviewed by the Working Groups set up by the Government on Women Empowerment and Child Development for 11th Five Year Plan (2007-2012).

#### **Formation of Health and Food Policy for Tribals**

\*132. SHRI SUBODH MOHITE:

SHRI HANSRAJ G. AHIR:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether cases of malnutrition and starvation have been reported due to non-availability of traditional occupation as well as creation of new employment opportunities available in tribal areas;

(b) if so, the steps to be taken by the Government to make forest produce based traditional occupation available in tribal areas;

(c) whether the Government has examined the health problems and health care system among the tribes in the country;

(d) if so, the details thereof; and

(e) action proposed to provide good health facilities to tribals in the country?

THE MINISTER OF TRIBAL AFFAIRS AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI P.R. KYNDIAH): (a) The reasons for malnutrition are multi-dimensional and intergenerational in nature, which are the outcome of interrelated set of factors such as food insecurity at the household level, illiteracy and ignorance particularly among women, ill health, poor access to health care, safe drinking water and sanitation, high rate of population growth, poverty, poor economic status of women, etc. Reports of cases of malnutrition among tribal children have been received from the State of Maharashtra during the current year. No cases of starvation have come to the notice of this Ministry during the current year.

(b) The Ministry has already introduced the Scheduled Tribes (Recognition of Forest Rights) Bill 2005 in the Parliament which inter-alia includes the protection of traditional rights of tribals over forest produce including minor forest produce.

(c) to (e) The improvement in health care facilities particularly for the poor and disadvantaged section of the society, including the scheduled tribes, continues to be an important objective of the Government. Keeping in view the inaccessibility and remoteness of tribal habitations and certain distinct health problems, priority has been accorded to augment health care services and complement the traditional health care system for those residing in tribal, hilly and backward areas. The population coverage norms have been relaxed for opening sub-centres, primary health centres, community health centres and for appointing multi-purpose workers in tribal areas.

#### **Amendments in FCRA**

\*133. SHRI MOHAN RAWALE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Group of Ministers has submitted its report to the Government to make necessary amendments in the Foreign Contribution Regulation Act 1976 (FCRA);

(b) if so, the details thereof; and

(c) the action taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) to

(c) The Group of Ministers has deliberated on the proposed amendments to the Foreign Contribution (Regulation) Act, 1976 (FCRA). Based on its observations, action has been initiated to frame a new law to substitute the existing Act.

#### **International Cooperation on Security**

\*134. SHRI NIKHIL KUMAR:

SHRI ADHIR CHOWDHURY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has recently held discussions with foreign countries particularly Singapore to explore ways of cooperation in policing and other security related issues;

(b) if so, the details thereof;

(c) whether some of the foreign countries have agreed to provide assistance to India in its internal security matters; and

(d) if so, the details thereof alongwith the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY): (a) and (b) The Hon'ble Home Minister made an official visit to Singapore from 30th May to 2nd June, 2006 on the invitation of Mr. Wong Kan Seng, Home Minister of Singapore. During this visit, the Home Minister had meetings with top political leadership of Singapore and had delegation level talks on mutual co-operation on security matters.

(c) and (d) India has signed Mutual Legal Assistance Treaties in Criminal matters with 23 countries out of which. Treaties with 19 countries are in operation. These Treaties provide, inter alia, for rendering widest measure of co-operation in improving the effectiveness of law enforcement agencies of the Contracting States in the prevention, investigation and prosecution of crime, tracing, restraint and forfeiture or confiscation of proceeds of crime etc. The Treaty with Singapore is in operation since November, 2005. Besides, Joint Working Groups on Counter Terrorism have been set up with 23 countries and 2 regional fora viz., European Union and Bay of Bengal Initiative for Multi

Sectoral Technical and Economic cooperation (BIMSTEC). The objective of Joint Working Groups is to establish an institutional framework for cooperation in combating international terrorism by sharing information and coordination. List of countries with whom India has Mutual Legal Assistance Treaties and Joint Working Groups is given in enclosed statement.

#### **Statement**

*Status regarding signing of MLAT in criminal matters  
(as on 04-07-2006)*

#### **Treaties already in operation**

1. Switzerland (1989)
2. Turkey (1993)
3. United Kingdom (1995)
4. Canada (1998)
5. Kazakhstan (2000)
6. United Arab Emirates (2001)
7. Russia (2001)
8. Uzbekistan (2003)
9. Tajikistan (2003)
10. Ukraine (2003)
11. Mongolia (2004)
12. Thailand (2004)
13. France (2005)
14. Bahrain (2005)
15. South Korea (2005)
16. United States of America (2005)
17. Singapore (2005)
18. South Africa (2005)
19. Mauritius (2006)

**Treaties already signed but yet to come into force**

1. Kyrgyzstan (1999)
2. Kuwait (2004)
3. Belarus (2005)
4. Spain (2006)

**India has set up Joint Working Groups with the following countries/Regional Fora:—**

1. USA
2. UK
3. Germany
4. France
5. Canada
6. Israel
7. China
8. Kazakhstan
9. Thailand
10. Uzbekistan
11. Russia
12. Croatia
13. Turkey
14. Singapore
15. Australia
16. Egypt
17. Tajikistan
18. Mauritius
19. Indonesia
20. Poland
21. Myanmar
22. Japan

## 23. Cambodia

**Regional fora**

1. BIMSTEC
2. European Union

*[Translation]*

**Banned Terrorist Organisations**

\*135. SHRI CHANDRA MANI TRIPATHI:  
PROF. VIJAY KUMAR MALHOTRA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of the terrorist/separatist organizations banned by the Government in the country;

(b) whether these banned organizations were getting financial support from abroad;

(c) if so, the amount of financial support received by the banned organizations during the last three years, country-wise;

(d) whether the Government is formulating any plan to stop the financial support being received by the banned terrorist/separatist organization from the foreign countries; and

(e) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) Thirty two organizations continue to be banned as terrorist organizations under the Unlawful Activities (Prevention) Act 1967 as amended in September, 2004. A list of these organizations is enclosed as statement.

(b) and (c) According to available reports, terrorist groups in India are receiving funds from abroad mainly through hawala and informal channels. Flow of funds to terrorist groups is estimated to be of the order of several crores every year though the exact quantum of funds being received by them is difficult to estimate.

(d) and (e) The Unlawful Activities (Prevention) Act 1967 as amended in September 2004 has provisions to

combat financing of terrorism. The Foreign Contribution (Regulation) Act, 1976 (FCRA), also regulates and monitors receipt and use of foreign funds by the recipients. The Foreign Exchange Management Act (FEMA) has provisions to deal with cases of unauthorized transfer of foreign exchange including through hawala. The Prevention of Money Laundering Act and the Financial Intelligence Unit (FIU-IND) have also come into effect. The security and law enforcement and Revenue agencies are sensitized from time to time to pursue an inter-agency approach detect channels and use of funds being received by the terrorist groups.

#### **Statement**

1. Babbar Khalsa International
2. Khalistan Commando Force
3. Khalistan Zindabad Force
4. International Sikh Youth Federation
5. Lashkar-e-Taiba/Pasban-e-Ahle Hadis
6. Jaish-e-Mohammed/Tahrik-e-Furqan
7. Harkat-ul-Mujahideen/Harkat-ul-Ansar/Harkat-ul-Jehad-e-Islami
8. Hizb-ul-Mujahideen/Hizb-ul-Mujahideen Pir Panjal Regiment
9. Al-Umar Mujahideen
10. Jammu and Kashmir Islamic Front
11. United Liberation Front of Assam (ULFA)
12. National Democratic Front of Bodoland (NDFB)
13. People's Liberation Army (PLA)
14. United National Liberation Front (UNLF)
15. People's Revolutionary Party of Kangleipak (PREPAK)
16. Kangleipak Communist Party (KCP)
17. Kanglei Yaol Kanba Lup (KYKL)
18. Manipur People's Liberation Front (MPLF)
19. All Tripura Tiger Force
20. National Liberation Front of Tripura
21. Liberation Tigers of Tamil Eelam (LTTE).
22. Students Islamic Movement of India (SIMI)
23. Deendar Anjuman
24. Communist Party of India (Marxist-Leninist)—People's War, All its formations and front organizations
25. Maoist Communist Centre (MCC), all its formations and front organizations
26. Al Badr
27. Jamat-ul-Mujahideen
28. Al-Qaida
29. Dukhtaran-e-Millat (DEM)
30. Tamil Nadu Liberation Army (TNLA)
31. Tamil National Retrieval Troops (TNRT)
32. Akhil Bharat Nepali Ekta Samaj (ABNES)

*[English]*

#### **Foreign Direct Investment**

\*136. SHRI BIKRAM KESHARI DEO:  
SHRI S. AJAYA KUMAR:

Will the Minister of MINES be pleased to state:

(a) the details of Foreign Direct Investment (FDI) approved in mining sector during 2004-05 and 2005-06;

(b) whether a number of foreign companies have been awarded licenses for excavation of iron-ore in the country;

(c) if so, the details thereof, State-wise;

(d) whether the Government has allowed export of iron-ore; and

(e) if so, the details in this regard?

THE MINISTER OF MINES (SHRI SIS RAM OLA):

(a) The Government has approved 5 proposals for Foreign Direct Investment envisaging an investment of Rs. 188.35 crores during the year 2004-05 and 2 proposals envisaging

an investment of Rs. 37.20 crores during 2005-06 in the mining sector.

(b) No, Sir.

(c) In view of (b) above, does not arise.

(d) and (e) Yes, Sir. Under the current Foreign Trade Policy, iron ore with iron content less than 64% is freely exportable. However, iron ore with iron content of 64% and above is also permitted for exports through designated State Trading Enterprise, namely, MMTC Limited and against licences issued to private mine owners/lease holders.

### Export Growth

\*137. SHRI JYOTIRADITYA M. SCINDIA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the details of exports made during the year 2005-06;

(b) whether Indian exports have registered significant improvement during the first quarter of the current fiscal year over the previous;

(c) if so, the details thereof including the percentage growth registered, sector-wise;

(d) whether the commodities which had earlier registered lower growth than the overall export target have shown growth during the current fiscal year;

(e) if so, the details thereof; and

(f) the steps taken by the Government for promoting exports?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI KAMAL NATH): (a) Total exports of US \$ 102.7 billion were achieved during the year 2005-06 against exports of US \$ 83.5 billion achieved during the previous year, i.e., 2004-05 recording a growth rate of about 23%.

(b) Based upon the provisional estimates available, exports during the first quarter of the current fiscal year, i.e., April-June 2006-07 have registered a growth rate of 32.4% compared to the provisional estimates for the same period of the previous year.

(c) to (e) Sector-wise detailed data of exports for the first quarter of the current fiscal, i.e., April-June 2006-07 are yet to be finalised. The details of exports of the principal commodities during the year 2005-06 and their growth rate over the previous year, i.e., 2004-05 are given in the enclosed statement.

(f) Export promotion is a constant endeavour of the Government. A number of measures have been taken recently to further boost exports. These inter-alia include bringing into force the SEZ Act 2005 to trigger a larger flow of investment in infrastructure and productive capacity; giving a major thrust to procedural simplification to reduce transaction cost of exporters and signing regional trade agreements to leverage exports in line with India's comparative advantage. Besides, a number of fresh initiatives have been taken in the Foreign Trade Policy (2006-07) to further boost the exports including Focus Product scheme, Focus Market Scheme, Vishesh Krishi and Gram Udyog Yojna, Duty Free Import Authorisation Scheme and a number of measures for Gems and Jewellery sector.

### Statement

#### Export of Principal Commodities: April-March, 2005-06

Commodities	April-March 2004-05	April-March 2005-06	(US\$ Million)
			Growth (%)
1	2	3	4
Engineering Goods	15383.02	19168.82	24.61

1	2	3	4
Gems and Jewellery	13761.77	15546.57	12.97
Chemicals and Related Products	13164.05	15514.10	17.85
Textiles	12918.49	15205.99	17.71
Petroleum Products	6989.34	11514.57	64.74
Agriculture and Allied Products	6293.34	7407.89	17.71
Ores and Minerals	5078.57	6189.10	21.87
Unclassified Exports	2262.95	3011.26	33.07
Leather and Manufacturers	2421.59	2625.84	8.43
Electronic Goods	1890.31	2243.85	18.70
Narine Products	1439.80	1435.59	-0.29
Carpets	636.43	828.87	30.24
Plantations	647.51	724.85	11.94
Cotton Raw include waste	94.05	630.60	570.49
Handicrafts	377.42	410.45	8.75
Project Goods	75.01	134.50	79.31
Sports Goods	102.29	132.25	29.29

### **Non-lapsable Central Pool of Resources**

\*138. DR. ARUN KUMAR SARMA: Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

(a) whether the objectives of Non-lapsable Central Pool of Resources (NLCPR) are being achieved since its constitution;

(b) if so, the details thereof;

(c) whether any targets were fixed at the time of constitution of NLCPR;

(d) if so, the details thereof alongwith the achievements made;

(e) whether the projects proposed to be taken up with the NLCPR funds are to be recommended by public representatives, social organisations etc.;

(f) if not, the criteria fixed for the approval of projects;

(g) whether there has been any delay/default on the part of the contributing Ministries/Departments to NLCPR; and

(h) if so, the details thereof alongwith the Ministries/Departments exempted from contributing to NLCPR?

THE MINISTER OF TRIBAL AFFAIRS AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI P.R. KYNDIAH): (a) and (b) Yes Sir. The broad objective of Non-lapsable Central Pool of Resources



(NLCPR) scheme is the speedy development of infrastructure in the North Eastern Region by increasing the flow of budgetary financing for infrastructure projects/schemes in the Region. Projects both in economic and social sectors such as Irrigation, Power, Roads and Bridges, Education, Health, Water Supply etc. are sanctioned from the Pool.

So far, since its constitution and up to 30-06-2006, seven hundred and eighty five infrastructure development projects with an approved cost of Rs. 5386.64 crore have been sanctioned for the North Eastern States including Sikkim. Out of these 785 sanctioned projects, 356 projects have been completed up to 30-06-2006.

(c) No Sir.

(d) Does not arise.

(e) Projects proposed to be taken up with NLCPR funds are recommended by the State Governments in the form of Priority List of Projects for a particular year. However, now the Government, to a limited extent, considers projects recommended by the Hon'ble Members of the Parliament also, received through the respective State Governments as part of their Priority List of Projects.

(f) The State Governments send the Prioritized Shelf of Projects every year for consideration. The Priority List is considered by the Inter Ministerial Committee constituted for administering the NLCPR. The major criteria adopted for approval of projects are gaps in socio-economic infrastructure in various sectors in these states, competing demands from other States and capacity of a State for utilization of funds. While considering the Priority Lists of projects, the Committee also broadly tries for equitable allocation of funds amongst the North Eastern States.

(g) No Sir. Every year, the contribution of unspent balance from the earmarked 10% budgetary provision of different Ministries/Departments, as per the norms, automatically gets transferred to the notional Pool i.e. NLCPR. However, this amount is reconciled and concurred by the Ministry of Finance.

(h) The list of Ministries/Departments exempted from contributing to NLCPR is enclosed as statement.

**Statement**

*List of Departments/Ministries Exempted from contributing to NLCPR*

- 
1. Atomic Energy
  2. Bio-Technology
  3. Company Affairs
  4. Economic Affairs
  5. Expenditure
  6. External Affairs
  7. Legal Affairs
  8. Ocean Development
  9. Official Language
  10. Personnel and Training
  11. Petroleum and Natural Gas
  12. Planning
  13. Revenue
  14. Social Justice and Empowerment\*
  15. Steel
  16. Space
  17. Science and Technology
  18. Scientific and Industrial Research
- 

\*Only 2% of the funds for Scheduled Caste Division (SCD) are allocated for the NE Region. The Norm of 10% allocation is applied to sectors other than SCD.

**Setting Up of Vocational Training Institutes**

\*139. SHRIMATI PRATIBHA SINGH: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the Government proposes to set up Vocational Training Institutes in Tribal areas with a view to providing education to the tribal students;

(b) if so, the details thereof, State-wise; and

(c) the other steps proposed to be taken by the Government in this direction?

THE MINISTER OF TRIBAL AFFAIRS AND  
MINISTER OF DEVELOPMENT OF NORTH-EASTERN

REGION (SHRI P.R. KYNDIAH): (a) to (c) The Ministry of Tribal Affairs already has a Central Sector Scheme, viz. Vocational Training in Tribal Areas which is 100% centrally funded and is under implementation through the State Governments, UT administrations and NGOs. The main aim of the scheme is to develop the skills of tribal youth to enable them to get gainful employment/self employment. State-wise release of funds to the State Governments/UTs and to the NGOs during the last three years are at statements-I and II.

**Statement-I**

**State Governments/UTs**

(Rs. in lakhs)

Sl. No.	States	2003-04		2004-05		2005-06	
		Amount	No. of Centres	Amount	No. of Centres	Amount	No. of Centres
1.	Andhra Pradesh	107.60	9	0		107.90	9
2.	Assam	0		62.54	10	65.37	10
3.	Gujarat	141.46	13	145.68	13	0	
4.	Jammu and Kashmir	0		0		15.50	1
5.	Karnataka	0		66.73	10	68.27	10
6.	Kerala	0		40.50	3	0	
7.	Madhya Pradesh	0		0		57.00	10
8.	Maharashtra	73.52	15	0		0	
9.	Mizoram	61.08	5	0		64.78	5
10.	West Bengal	0		0		63.60	4
11.	Chhattisgarh	0		134.55	12	0	
12.	Sikkim	16.34	3	0		42.58	10
<b>Total</b>		<b>400.00</b>	<b>45</b>	<b>450.00</b>	<b>48</b>	<b>485.00</b>	<b>59</b>

**Statement-II****Grant in aid released to the NGOs under the Scheme of VTC**

(Rs. in lakhs)

Sl. No.	States	2003-04		2004-05		2005-06	
		Amount	No. of Centres	Amount	No. of Centres	Amount	No. of Centres
1.	Assam	25.09	2	28.08	2	53.10	4
2.	Karnataka	0	0	13.98	1	0	0
3.	Mahdhy Pradesh	29.69	2	13.98	1	14.46	1
4.	Manipur	6.78	1	0	0	0	0
5.	Meghalaya	6.88	1	0.50	1	3.97	1
6.	Orissa	35.34	3	0	0	0	0
7.	Tamil Nadu	6.99	1	0	0	0	0
8.	Dadra and Nagar Haveli	7.23	1	0	0	0	0
9.	Delhi	0	0	0	0	1.88	0
Total		118.00	11	56.54	5	73.41	7

**Guidelines for Mining Lease**

\*140. SHRI JUAL ORAM: Will the Minister of MINES be pleased to state:

(a) the details of guidelines prescribed by the Union Government to be followed by the State Governments for giving mining lease;

(b) whether it is mandatory for the States to observe these guidelines while leasing out mines;

(c) if so, whether there have been instances wherein State Governments have been found not following the prescribed guidelines;

(d) if so, the details thereof alongwith the action taken in this regard;

(e) whether efforts have been/being made by the Government to ensure that local applicants are given preference in giving mining lease; and

(f) if so, the details thereof?

THE MINISTER OF MINES (SHRI SIS RAM OLA):

(a) State Governments are the owners of minerals and grant mineral concessions including mining leases under the provisions of the Mines and Minerals (Development and Regulation) Act, 1957 (MMDR Act) and Rules framed thereunder. Prior approval of the Central Government is necessary in case of minerals listed in First Schedule of the MMDR Act.

(b) States are required to follow the provisions of MMDR, Act, 1957 and rules framed thereunder.

(c) and (d) Prior approval of the Central Government in respect of minerals listed in First Schedule of the Act is accorded by the Ministry keeping in view the provisions of the Act and the rules framed thereunder. In 2005-06, 49 proposals for grant of mineral concessions, including Reconnaissance Permit (RP), Prospecting Licence (PL), Mining Lease (ML), from State Governments, not in accordance with the provisions of the MMDR Act and the Rules framed thereunder have been returned to the State Governments concerned.

(e) and (f) Under the provisions of Section 5(1) of the Act, a State Government shall grant RP, PL or ML to any person who is an Indian national, or a company as defined in sub-section (1) of Section 3 of the Companies Act, 1956.

*[Translation]*

#### **Discrepancies in Pre-Medical Test**

886. SHRI SANJAY DHOTRE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether any discrepancy has been discovered in the list of successful candidates of the Pre-Medical Test;

(b) whether any action has been taken against the officials found guilty in this matter and the extent to which the Government has been dealing with the matter; and

(c) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (c) As per the information received from Central Board of Secondary Education (CBSE), error was detected in the preparation of Merit list of successful candidates of Pre-Medical Test (2006) due to wrong coding by the Secrecy Officers, who are from the rank of Professors/Readers. The Hon'ble Supreme Court, at the initiative of CBSE, ordered for appropriate revision of the Merit/wait list for admission to the Medical Courses. The Secrecy Officers concerned

have been debarred from future assignments connected with All India Pre-Medical Test.

*[English]*

#### **Promotion of Sericulture**

887. SHRI NAVEEN JINDAL: Will the Minister of TEXTILES be pleased to state:

(a) whether any financial assistance is provided to the rural people to promote sericulture;

(b) if so, the amount provided during each of the last three years State-wise;

(c) the number of people benefited by such assistance during the said period; and

(d) the extent to which the production in this sector has been boosted as a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGOVAN): (a) Yes Sir. Financial assistance is provided to the rural people to promote sericulture. For promotion of Sericulture in the country, apart from transfer of technology through Research and Development and seed support, the Central Silk Board has also been implementing various schemes under the Centrally sponsored Catalytic Development programme during the X Plan in collaboration with State Governments.

(b) During the last three years 2003-04, 2004-05 and 2005-06 the Central Silk Board has provided an assistance of Rs. 3,922.63 lakhs, Rs. 4,844.16 lakhs and Rs. 6,756.93 lakhs respectively towards implementation of the Catalytic Development programme in 24 States. Details are given in the enclosed statement-I.

(c) The details of the number of people benefited by such assistance during the said period are given in the enclosed statement-II and statement -II(A).

(d) There has been an increase in overall production of Mulberry silk during 2005-06, as compared to production during 2004-05 and 2003-04. State-wise raw silk production for the last three years in respect of mulberry and vanya silk are given in the enclosed statement III and IV.

**Statement-I**

*Catalytic Development Programme during X Plan state-wise amount spent/released by the Central Silk Board (CSB) during last three years (2003-04 to 2005-06)*

(Rs. in lakhs)

#	Name of the State	Expenditure during			
		2003-04	2004-05	2005-06	Total
1	2	3	4	5	6
1.	Karnataka	764.24	825.38	1112.43	2702.05
2.	Tamil Nadu	152.33	166.58	269.42	588.33
3.	Jammu and Kashmir	313.61	262.84	594.79	1171.24
4.	Andhra Pradesh	878.68	1203.59	1658.04	3740.31
5.	West Bengal	48.47	112.63	133.97	295.07
6.	Maharashtra	104.47	50.80	48.83	204.10
7.	Madhya Pradesh	74.92	79.65	187.04	341.61
8.	Orissa	82.29	24.32	154.49	261.10
9.	Bihar	38.30	88.99	161.79	289.08
10.	Uttar Pradesh	52.91	92.05	60.24	205.20
11.	Kerala	82.30	106.32	34.31	222.93
12.	Punjab	0.00	0.39	0.00	0.39
13.	Himachal Pradesh	349.62	308.41	17.91	675.94
14.	Chhattisgarh	125.23	156.35	128.55	410.13
15.	Jharkhand	83.77	0.00	100.84	184.61
16.	Uttaranchal	112.29	117.43	178.38	408.10
17.	Sikkim	16.45	43.27	25.51	85.23
18.	Assam	315.28	442.21	922.53	1680.02
19.	Arunachal Pradesh	48.79	88.63	54.19	191.61
20.	Manipur	24.00	67.24	80.25	171.49

1	2	3	4	5	6
21.	Meghalaya	87.39	173.19	183.49	444.07
22.	Mizoram	106.97	141.71	367.91	616.59
23.	Nagaland	32.31	106.45	151.59	290.35
24.	Tripura	28.01	185.73	130.43	344.17
Total		3922.63	4844.16	6756.93	15523.72

**Statement-II**

*Catalytic Development Programme during X Plan (Farmers beneficiaries covered under various schemes/components during the last three years (2003-04, 2004-05 and 2005-06)*

(Physical units as indicated)

Sl. No.	Sub-Component/activities	2003-04	2004-05	2005-06	Total
1	2	3	4	5	6
<b>I Mulberry Sector/Component</b>					
1.	Supply of rearing appliances/farm equipments to farmers:—				
a)	Onfarm training and supply of start-up tools to new mulberry sericulturists (for general farmers)— <b>No. of farmers</b>	12,824	13,570	17,713	44,107
b)	Supply of rearing appliances/farm equipments (including improved mountages) to farmers— <b>No. of farmers</b>	5,197	5,982	8,597	19,776
2.	Assistance for Drip irrigation and other Water Conservation and usage techniques— <b>No</b>	1,975	2,558	3,379	7,912
3. a)	Supply of quality disinfecting materials <b>No. of P1/F1 farmers</b>	18,765	11,834	15,085	45,684
b)	Support for construction of Vermi Compost Sheds ( <b>No.</b> )	—	—	1,053	1,053
4.	Assistance to farmers for construction of rearing houses ( <b>No. of farmers</b> )	7,421	10,596	9,612	27,629

1	2	3	4	5	6
<b>II Tasar Sector/Component</b>					
1.	Assistance for augmentation/ maintenance of systematic tasar/ oak tasar host plantation. <b>Chawkie farmers (Nos.)</b>	1,441	3,330	5,967	10,738
2.	Assistance for maintenance of tasar/oak tasar seed multiplication infrastructure in the states. <b>Tasar Seed Rearers (Nos.)</b> <b>Oak Tasar Seed Rearers (Nos.)</b>	428 155	758 113	728 318	1,914 586
3.	Support to private tasar graineurs Graineurs <b>Farmers (Nos.)</b>	357 952	110 1,365	421 2,543	888 4,860
<b>III Eri Sector/Component</b>					
1.	Augmentation of Eri food plants with training and startup tools <b>No. of half acre units/farmers</b>	2,299	3,460	11,440	17,199
2.	Assistance for construction of eri rearing houses ( <b>No. of Farmers</b> )	688	2,948	5,635	9,271
<b>IV Muga Sector/Component</b>					
1.	Augmentation of Muga food plants <b>Seed rearers (Nos.)</b>	710	876	1,244	2,830
2.	Support to muga private graineurs <b>Graineurs (Nos.)</b> <b>Farmers (Nos.)</b>	163 718	204 942	248 877	615 2,537
<b>V Post Cocoon Sector/Component</b>					
1. a)	Supply of multiend silk reeling machines ( <b>Nos.</b> )	2	0	1	3
b)	Establishment of Hot-air drying chambers/Ushna-Kotis ( <b>Nos.</b> )			30	30
2.	Support to Reeling Units:—				
a)	Interest subsidy on Working Capital loan sanctioned by Bank to reeling units <b>Mulberry (Nos.)</b>	23	3	9	35

1	2	3	4	5	6
3.	Providing master Reelers/Weavers/ Dyers to States (Nos.)	—	11	9	20
4.	Support to agencies (NGOs/Co-operative Societies) for upgradation and popularization of improved reeling/spinning devices				
	(i) Reeling Devices (Nos.)	67	822	312	1,201
	(ii) Spinning Devices (Nos.)	172	1,200	670	2,042
5.	Setting up of Automatic Reeling Machines (Nos.)			3	3

**Statemen-II(A)**

*No. of Beneficiaries to be covered under various Special Projects being implemented by CSB*

#	Special projects/States	Number of Beneficiaries		
		2003-04	2004-05	2005-06
1	2	3	4	5
1.	Manipur Sericulture Project		5000	5000
2.	Micro Project on Oak Tasar in Manipur		103	48
3.	SGSY Project for Mulberry in Mizoram	600	1500	1500
4.	Development of Eri culture in Wokha and Mokakchung dists of Nagaland (Phase I)		1800	—
5.	Development of Eri culture in Mon and Tuensang dists of Nagaland (Phase II)	—		4000
6.	Spl. SGSY Project on Tasar in Jharkhand	615	698	122
7.	Spl. SGSY Project on Tasar in Bihar		2777	3218
8.	Development of Ericulture in Andhra Pradesh	200	401	761
9.	Uttar Pradesh-Shramik Bharati-Pilot Project		100	300
10.	Development of Oak Tasar, Muga and Eri in Uttaranchal-ATI	—	—	243
11.	Development of Muga and Eri culture in Uttaranchal-Avani	—	—	30



1	2	3	4	5
12.	Development of Mulberry and Eri culture in Uttaranchal-GKVS	—	—	50
13.	Maharashtra-Tasar Development in Thane Distt.	—	—	50
14.	Uttaranchal-Oak Tasar-IIInd Phase	745	660	—
15.	Arunachal Pradesh-Muga and Eri	—	—	202
16.	Perspective Plan for Development of Vanya silks in Arunachal Pradesh	—	400-650	—
17.	Development of Muga and Eri culture in Assam-BTC	—	—	300

**Statement-III****Mulberry Raw Silk Production Statistics**

(Unit : MTs)

State	2003-04	2004-05	2005-06 (P)
1	2	3	4
Andhra Pradesh	6054.00	5084.00	5375.38
Jammu and Kashmir	85.00	90.00	95.00
Karnataka	5949.00	7301.90	7471.00
Tamil Nadu	285.00	443.00	738.85
West Bengal	1453.00	1520.09	1552.48
<b>Sub-total (a)</b>	<b>13826</b>	<b>14439</b>	<b>15233</b>
Non-Traditional States			
Assam	8.00	9.00	8.00
Arunachal Pradesh	—	neg	1.00
Bihar	6.00	8.00	3.00
Chhattisgarh	1.00	2.30	3.00
Gujarat	—	—	—
Himachal Pradesh	12.00	12.00	16.00

1	2	3	4
Haryana	—	—	—
Jharkhand	—	neg	1.00
Kerala	4.00	8.00	12.00
Madhya Pradesh	9.00	14.00	23.00
Maharashtra	42.00	37.00	44.00
Manipur	27.00	54.00	48.00
Mizoram	5.00	5.00	6.00
Meghalaya	2.00	2.50	3.00
Nagaland	—	0.50	1.00
Orissa	2.00	2.00	2.00
Punjab	4.00	4.00	4.00
Rajasthan	—	0.30	0.05
Sikkim	—	—	—
Tripura	4.00	4.00	4.00
Uttaranchal	9.00	9.00	14.00
Uttar Pradesh	9.00	9.50	19.00
<b>Sub-Total (b)</b>	<b>144.00</b>	<b>181.10</b>	<b>212</b>
<b>Grand-Total (a+b)</b>	<b>13970</b>	<b>14620</b>	<b>15445</b>

Source: DOS of all the States

P: Provisional

SS: 07-07-2006

**Statement-IV**  
**Vanya Raw Silk Production Statistics**

(Unit : MTs)

State	2003-04	2004-05	2005-06 (P)
1	2	3	4
<b>Tropical Tasar (A)</b>			
Andhra Pradesh	14.00	16.00	20.00

1	2	3	4
Bihar	8.00	8.00	14.00
Chhattisgarh	118.00	120.00	90.00
Madhya Pradesh	13.00	14.00	16.00
Jharkhand	84.00	91.00	96.00
Maharashtra	8.00	5.00	6.00
Mizoram	—	neg	0.00
Orissa	37.00	33.00	21.00
West Bengal	27.00	26.00	34.00
<b>Sub-Total (A)</b>	<b>309</b>	<b>313</b>	<b>297</b>
<b>OAK Tassar (b)</b>			
Arunachal Pradesh	—	neg	neg
Mizoram	0.00		neg
Manipur	1.00	3.00	3.00
Nagaland	—	0.20	neg
Uttar Pradesh	2.00	2.00	3.00
Uttaranchal	3.00	4.00	5.00
<b>Sub-Total (b)</b>	<b>6.00</b>	<b>9.20</b>	<b>11.00</b>
<b>Total (A+B)</b>	<b>315</b>	<b>322</b>	<b>308</b>
<b>ERI</b>			
Andhra Pradesh	0.00	10.00	27.00
Assam	480	554.00	745.00
Arunachal Pradesh	3	4.00	10.00
Bihar	18	15.00	1.00
Jharkhand	—	1.00	neg
Manipur	434	431.00	235.00
Mizoram	3	3.00	3.20

1	2	3	4
Meghalaya	317	327.00	280.00
Nagaland	96	98.00	130.00
Orissa	neg	1.00	2.00
Tamil Nadu		0.60	neg
Uttaranchal		0.60	neg
West Bengal	1	2.00	4.00
Chhattisgarh	0	1.00	3.00
Uttar Pradesh	0.00		2.00
<b>Total</b>	<b>1352</b>	<b>1448</b>	<b>1442</b>
<b>MUGA</b>			
Assam	99	104.00	104.00
Arunachal Pradesh	0.20	0.10	0.24
Mizoram	—	0.10	0.07
Meghalaya	6.00	5.40	5.40
Uttaranchal		neg	neg
Nagaland	—	0.10	0.18
West Bengal	0.20	0.20	0.20
Manipur	neg	0.10	0.06
<b>Total</b>	<b>105</b>	<b>110</b>	<b>110</b>

Source: DOS of all the States, P: Provisional

SS: 07-07-2006

#### **Units under PMRY**

888. SHRI G.M. SIDDESWARA: Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:

(a) the total number of Agro and Rural Industries units closed under Prime Minister Rozgar Yojana (PMRY) and net outstanding loan amount held up therein, year-

wise, State-wise and unit-wise; and

(b) the steps taken by the Government to revive such units under PMRY?

THE MINISTER OF SMALL SCALE INDUSTRIES AND MINISTER OF AGRO AND RURAL INDUSTRIES (SHRI MAHABIR PRASAD): (a) According to the findings

of the 2nd round of evaluation study of the Prime Minister's Rozgar Yojana (PMRY), conducted by the Institute of Applied Manpower Research, Delhi, 17.5 per cent of the units surveyed were found closed. The State-wise details of cumulative outstanding loan at the end of March 2002, March 2003 and March 2004 under the PMRY, as reported by the Reserve Bank of India (RBI), are given in the enclosed statement. Separate data on outstanding loan amounts against closed units started under the PMRY are not maintained by the RBI.

(b) The various measures taken by the Central Government to facilitate timely identification and rehabilitation of potentially viable sick small scale industries also apply to units set up under PMRY. For this purpose, the RBI had issued detailed guidelines to banks in January 2002 on detection of sickness at an early stage and taking

remedial measures, and for rehabilitation of sick SSI units identified as potentially viable. These guidelines include, inter alia, change in the definition of sick SSI units, norms for deciding their viability, concessional finance etc., with a view to helping the banks in detecting sickness at an early stage and taking corrective action for revival of the potentially viable sick SSI units. As announced by the Central Government in the 'Policy Package for Stepping up Credit to Small and Medium Enterprises (SMEs)' on 10th August 2005, the RBI has issued detailed guidelines on 8th September 2005 relating to debt restructuring mechanism to facilitate restructuring of debt of all eligible SMEs (including SSIs). These guidelines include, inter alia, viability criteria, prudential norms for restructured accounts, additional finance, time frame for working out the restructuring package and its implementation, etc.

**Statement**

*State-wise details of outstanding loan amount under the PMRY  
(As reported by the Reserve Bank of India)*

(Rs. lakh)

Sl. No.	Name of the State/Union Territories	Outstanding loan amount		
		March 2002	March 2003	March 2004
1	2	3	4	5
1.	Haryana	3004.05	2819.10	3103.42
2.	Himachal Pradesh	7565.55	665.93	667.41
3.	Jammu and Kashmir	1528.10	1511.83	2619.4
4.	Punjab	2821.48	2865.67	2649.22
5.	Rajasthan	3887.24	4757.09	6985.29
6.	Chandigarh	81.10	85.74	483.39
7.	Delhi	1115.40	1084.08	974.1
8.	Assam	15791.46	14123.32	20916.33
9.	Manipur	2894.02	3138.89	2857.2

1	2	3	4	5
10.	Meghalaya	954.28	1164.23	1150.62
11.	Nagaland	1303.88	1092.36	828.24
12.	Tripura	1392.03	1387.09	1729.82
13.	Arunachal Pradesh	1386.03	507.87	1115.86
14.	Mizoram	823.81	400.52	641.98
15.	Bihar	8053.22	8914.34	16026.04
16.	Jharkhand	4108.00	4304.11	3525.14
17.	Orissa	6738.80	5276.14	9382.53
18.	West Bengal	5190.56	6461.37	8829.72
19.	Andaman and Nicobar Islands	37.00	43.37	64.02
20.	Sikkim	79.06	35.51	31.93
21.	Chhattisgarh	2001.42	2620.97	3013.64
22.	Madhya Pradesh	10604.89	11665.79	12787.25
23.	Uttaranchal	528.24	539.87	1003.33
24.	Uttar Pradesh	13481.14	14860.41	15575.34
25.	Gujarat	2085.05	2546.56	3039.65
26.	Maharashtra	20525.99	14514.62	26427.36
27.	Daman and Diu	1.70	0.41	-0.7
28.	Goa	193.67	180.03	289.67
29.	Dadra and Nagar Haveli	89.32	28.24	55
30.	Andhra Pradesh	8605.81	7848.78	9550.1
31.	Karnataka	6811.35	6154.70	7552.5
32.	Kerala	5241.68	6525.03	6773.45
33.	Tamil Nadu	4851.14	4610.22	7037.1
34.	Lakshadweep	3.71	2.08	0
35.	Pondicherry	160.00	168.67	267.99

**Step Programme**

889. SHRIMATI JAYABEN B. THAKKAR: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the number of women trained under various trade trainings viz. agriculture, animal husbandry, dairying, fisheries, handloom, handicraft industries, sericulture, social forestry and waste land development etc. under the Support for Training and Employment Programme during the last three years, State-wise; and

(b) the credit facilities made available to them under the STEP Programme.

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY): (a) A statement is enclosed.

(b) Linkage for credit under the STEP scheme is to be provided by the implementing Agencies through co-ordination and channelling the requirement via Financial Institutions such as Rashtriya Mahila Kosh, Nationalized Banks etc.

**Statement**

Sl. No.	State	No. of Beneficiaries covered under STEP Scheme		
		2003-2004	2004-2005	2005-2006
1	2	3	4	5
1.	Andhra Pradesh	—	—	2200
2.	Arunachal Pradesh	—	—	125
3.	Assam	1050	500	4990
4.	Kerala		10000	
5.	Karnataka	10500	—	4000
6.	Manipur	500	2000	750
7.	Nagaland	1100	—	85
8.	Madhya Pradesh		1200	295
9.	Mizoram	—	1500	—
10.	Maharashtra	2200	700	1000
11.	Orissa	—	—	4880
12.	Punjab	—	—	4825
13.	Rajasthan	1000	—	5000
14.	Uttar Pradesh			6300
<b>Total</b>		<b>16350</b>	<b>15900</b>	<b>34575</b>

### **Shortage of Cellophane Paper**

890. SHRI RAVICHANDRAN SIPPIPARAI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Fireworks Industries in Sivakasi, Tamil Nadu are facing difficulties due to the shortage of adequate Cellophane Paper; and

(b) if so, the details thereof and the action taken by the Government in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL POLICY AND PROMOTION, MINISTRY OF COMMERCE AND INDUSTRY (SHRI ASHWANI KUMAR): (a) and (b) Yes, Sir. There was a shortage of cellophane paper used in the fireworks industry due to closure of M/s. Kesoram Rayon, Kolkata the sole manufacturer of this item. The firm has since resumed production and the supply of paper to the fireworks industry.

*[Translation]*

### **Investment in North Eastern Region**

891. SHRI KAILASH MEGHWAL: Will the Minister of DEVELOPMENT OF NORTH-EASTERN REGION be pleased to state:

(a) the steps taken by the Government to attract domestic and foreign investors for the development of North Eastern Region;

(b) whether the Government proposes to provide an 'Economic Package' for this purpose; and

(c) if so, the details thereof?

THE MINISTER OF TRIBAL AFFAIRS AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI P.R. KYNDIAH): (a) to (c) According to the information received from the Department of Industrial Policy and Promotion, the Central Government has notified an Industrial Policy for the North Eastern Region which aims at promoting industrialization in the NER. Under this policy, various concessions/subsidies, such as excise and income-tax exemption for a period of 10 years, capital

subsidy, interest subsidy and comprehensive insurance, are allowed to the industrial units set up in the NER. Besides this, Transport Subsidy is also available under Transport Subsidy Scheme, 1971. There is no separate FDI Policy for attracting foreign investment to NER and investors take decisions based on techno-economic parameters.

### **Proposal for Setting Up of Industries**

892. SHRI HARISINH CHAVDA:

SHRI V.K. THUMMAR:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the details of the proposals received by the Government for various States for setting up of Industries during the last three years and the current year, State-wise;

(b) the number of proposals cleared and funds allocated so far, State-wise; and

(c) the time by which the remaining proposals are likely to be cleared?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL POLICY AND PROMOTION, MINISTRY OF COMMERCE AND INDUSTRY (SHRI ASHWANI KUMAR): (a) Under the provisions of the Industries (Development and Regulation) Act, 1951 the entrepreneurs, and not the State Governments, are required to file the Industrial Entrepreneur Memorandum/application for Industrial License for setting up of an industry. Information of the Industrial Entrepreneur Memoranda (IEM) received and Letters of Intent (LOI)/Direct Industrial Licenses (DIL) issued by the Department of Industrial Policy and Promotion during 1-4-2003 to 30-6-2006 is given in the enclosed statement-I.

(b) Though funds are not allocated to State Governments for setting up of industries, Government supplements the efforts of the State Governments in providing infrastructure and other incentives under various schemes. These include the Growth Centre Scheme, Industrial Infrastructure Upgradation Scheme, North-East



Industrial Policy Package, Special Category States Package, Integrated Development of Leather Sector and Industrial Parks Scheme being operated by the Department of Industrial Policy and Promotion and funds are allocated for projects under these schemes as per norms. Information of LOIs/DILs issued during 1-4-2003 to 30-6-2006 is given in the enclosed statement-II.

(c) Receipt of applications for Industrial License and their consideration is a continuing process and applications are disposed of in a time bound manner by the Licensing Committee in the Department of Industrial Policy and Promotion.

**Statement-I**

*State-wise Investment Intentions (IEMs+LOIs+DILs)  
from 1-4-2003 to 30-6-2006*

Sl. No.	Name of the State	Number	Proposed Investment (Rs. crore)
1	2	3	4
1.	Andamand and Nicobar Islands	2	31
2.	Andhra Pradesh	1359	70516
3.	Arunachal Pradesh	22	165
4.	Assam	201	1845
5.	Bihar	79	6942
6.	Chandigarh	2	1
7.	Chhattisgarh	956	118421
8.	Dadra and Nagar Haveli	436	8414
9.	Daman and Diu	230	1625
10.	Delhi	23	60
11.	Goa	108	983
12.	Gujarat	1982	152785

1	2	3	4
13.	Haryana	685	17602
14.	Himachal Pradesh	327	7146
15.	Jammu and Kashmir	344	6277
16.	Jharkhand	383	71557
17.	Karnataka	766	46102
18.	Kerala	104	1488
19.	Madhya Pradesh	429	31030
20.	Maharashtra	2437	52352
21.	Manipur	2	7
22.	Meghalaya	101	1767
23.	Nagaland	6	16036
24.	Orissa	596	114602
25.	Pondicherry	146	986
26.	Punjab	527	15911
27.	Rajasthan	575	12114
28.	Sikkim	15	819
29.	Tamil Nadu	1511	76064
30.	Tripura	10	253
31.	Uttar Pradesh	1685	76940
32.	Uttaranchal	864	15811
33.	West Bengal	1368	35282
34.	Locations in more than one State	3	11
Total		18284	961945

Note: 1. IEMs are required to be filed by entrepreneurs for setting up of industries exempted from licensing provisions of the Industries (Development and Regulations) Act, 1951 and for which no approval is required.

2. LOIs/DILs are issued for setting up of industries which are subject to Industrial Licensing.

**Statement-II****State-wise Investment Intentions (LOIs+DILs) from  
1-4-2003 to 30-6-2006**

Sl. No.	Name of the State	Numbers	Proposed Investment (Rs. crore)
1	2	3	4
1.	Andamand and Nicobar Islands	1	1
2.	Andhra Pradesh	64	2742
3.	Assam	1	2
4.	Chhattisgarh	5	16
5.	Dadra and Nagar Haveli	9	155
6.	Daman and Diu	5	10
7.	Goa	1	0
8.	Gujarat	28	453
9.	Haryana	13	80
10.	Himachal Pradesh	2	11
11.	Jammu and Kashmir	2	10
12.	Jharkhand	4	14
13.	Karnataka	23	355
14.	Kerala	8	260
15.	Madhya Pradesh	5	13
16.	Maharashtra	33	5324
17.	Meghalaya	2	2
18.	Pondicherry	1	3
19.	Punjab	61	1180
20.	Rajasthan	1	6
21.	Tamil Nadu	102	1548

1	2	3	4
22.	Uttar Pradesh	12	54
23.	Uttaranchal	1	3
24.	West Bengal	14	171
25.	Locations in More than one State	3	11
<b>Total</b>		<b>401</b>	<b>12424</b>

*[English]***Paper Industry**

893. SHRI MILIND DEORA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the demand of papers/notebooks has increased manifold;

(b) if so, the manner by which the Industry is likely to meet this demand;

(c) whether the Paper Industry will be able to provide additional skilled/unskilled jobs to labourers; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL POLICY AND PROMOTION, MINISTRY OF COMMERCE AND INDUSTRY (SHRI ASHWANI KUMAR): (a) and (b) The demand and supply of paper and paper board during the last three years is as under:—

(Unit: Million Tons)

Year	Demand	Supply
2002-03	5.256	5.475
2003-04	5.567	5.791
2004-05	5.718	5.998

(Source: CMIE)

(c) and (d) Several paper companies are initiating modernization and capacity expansion plans. These

initiatives are expected to create additional capacity by approximately 2 million tons in the next five years. It is expected that this should provide additional skilled/unskilled jobs for labourers.

#### **Nutrition Programmes for Adolescent Girls**

894. SHRI E.G. SUGAVANAM: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the main objective of the Nutrition Programmes for Adolescent Girls (NPAG) Scheme and extent to which the same has been achieved;

(b) the number of girls covered under the Scheme during the last three years and the amount allocated for the purpose, State-wise;

(c) whether there is any proposal to extend the NPAG during 2006-2007;

(d) if so, the details thereof; and

(e) the steps taken to achieve 100 per cent nutrition for adolescent girls?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY): (a) Nutrition Programme for Adolescent Girls (NPAG) was launched by the Planning Commission as a pilot project in 51 backward districts

during 2002-03. The main objective of the Project is to reduce the magnitude of under nutrition in adolescent girls. In order to know the impact of the scheme, an evaluation study of NPAG has been entrusted to Nutrition Foundation of India (NFI), New Delhi. The study is likely to be completed in another three months or so.

(b) Details of amount released and number of girls covered under the Project during 2002-03, 2003-04 and 2005-06, to the extent available are given in the enclosed statement-I. A sum of Rs. 53.96 crore, Rs. 40.04 crore and Rs. 63.76 crore have been released to States during the year 2002-03, 2003-04 and 2005-06 respectively. Continuation of NPAG in 2004-05 was not approved.

(c) Implementation of NPAG during the year 2006-07 has already been approved by the Government.

(d) A sum of Rs. 162.77 crore, as Central Assistance (100% Grant) to States/UTs have been earmarked for the scheme in the annual plan 2006-07 against which a sum of Rs. 61.20 crore has been released to States so far. State-wise details are given in the enclosed statement-II

(e) The mandate of the Project is to provide 6 kg. of food-grains per beneficiary per month (nor 100% nutrition) to under nourished adolescent Girls (weight < 35 kg). There is constant emphasis on States to ensure effective implementation of the Project and to cover as many undernourished adolescent girls as possible as per approved norms of the Project.

#### **Statement-I**

*State-wise Amount released and beneficiaries covered under Nutrition Programme for Adolescent Girls (NPAG) during the years 2002-03, 2003-04 and 2005-06.*

Sl. No.	States/UTs	2002-03		2003-04		2005-06	
		Amount Released (Rs. in lakh)	No. of beneficiaries (Girls)	Amount Released (Rs. in lakh)	No. of beneficiaries (Girls)	Amount Released (Rs. in lakh)	No. of beneficiaries (Girls)
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	527.78	775575*	420		544.85	0
2.	Arunachal Pradesh	4.23		3		3.46	

1	2	3	4	5	6	7	8
3.	Assam	124.51		100		122.17	
4.	Bihar	412.24	0	330		525.95	
5.	Chhattisgarh	129.55	0	104	40,559	164.43	30,653
6.	Goa	44.11	0	35	0	45.02	0
7.	Gujarat	309.17	41419	247	105750	305	
8.	Haryana	98.44		79	63133	120.17	52857
9.	Himachal Pradesh	70.63		57	38432	180.13	
10.	Jammu and Kashmir	68.41		55		66.81	
11.	Jharkhand	140.1		112		178.73	
12.	Karnataka	504.62	0	358		516.4	95220
13.	Kerala	266.21	0	213	21610	247.87	0
14.	Madhya Pradesh	219.93	33128*	176		276.96	0
15.	Maharashtra	600.81	0	481	0	612.8	0
16.	Manipur	16.78		13		15.8	
17.	Meghalaya	18.22		15		16.86	9652
18.	Mizoram	6.93	2498	6		6.77	
19.	Nagaland	17.23		14		33.6	33263
20.	Orissa	281.32	35465	205	46526	289.53	0
21.	Punjab	114.03	35138	91	0	129.65	19847
22.	Rajasthan	184.95	0	148		236.49	80065
23.	Sikkim	7.38	3705*	6	0	12.19	5555
24.	Tamil Nadu	213.25	188495	171	449601	422.9	
25.	Tripura	90.57	19920	72	0	91.03	
26.	Uttar Pradesh	248.44	14837	199	14890	311.31	62222
27.	Uttaranchal	82.67	15891	66		106.95	
28.	West Bengal	593.23		228		620.88	266153

1	2	3	4	5	6	7	8
29.	Andaman and Nicobar Islands		0		6870		
30.	Chandigarh		0				
31.	Daman and Diu		0		348		348
32.	Dadra and Nagar Haveli		17922		6500		
33.	Delhi					148.62	
34.	Lakshadweep		0		0		2072
35.	Pondicherry		0		4533	22.4	
<b>Total</b>		<b>5395.74</b>	<b>1183993</b>	<b>4004</b>	<b>798752</b>	<b>6375.73</b>	<b>657907</b>

Total number of undernourished beneficiaries covered is reported. Separate figures for adolescent girls not reported.

**Statement-II**

*State-wise funds allocated/released as 1st instalment under Nutrition Programme for Adolescent Girls (NPAG) during 2006-07*

Sl. No.	States/UTs	Allocation of ACA (2006-07) (Rs. in lakhs)	Amount released (50% of the allocation) (Rs. in lakhs)
1	2	3	4
1.	Andhra Pradesh	1113.73	556.87
2.	Arunachal Pradesh	7.48	3.74
3.	Assam	251.29	125.65
4.	Bihar	1073.78	536.89
5.	Chhattisgarh	336.73	168.37
6.	Goa	93.07	46.54
7.	Gujarat	624.63	312.32
8.	Haryana	248.32	124.16
9.	Himachal Pradesh	185.48	92.74
10.	Jammu and Kashmir	138.29	69.15

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1	2	3	4
11.	Jharkhand	365.78	182.89
12.	Karnataka	1055.39	527.70
13.	Kerala	520.73	260.37
14.	Madhya Pradesh	566.33	283.17
15.	Maharashtra	1253.27	626.64
16.	Manipur	33.12	16.56
17.	Meghalaya	34.99	17.50
18.	Mizoram	14.08	7.04
19.	Nagaland	35.26	17.63
20.	Orissa	589.1	294.55
21.	Punjab	273.02	136.51
22.	Rajasthan	483.4	241.70
23.	Sikkim	13.17	6.59
24.	Tamil Nadu	436.36	218.18
25.	Tripura	188.17	94.09
26.	Uttar Pradesh	636.93	318.47
27.	Uttaranchal	219.67	109.84
28.	West Bengal	1265.5	632.75
29.	Andaman and Nicobar Islands	38.79	
30.	Chandigarh	65.7	
31.	Daman and Diu	23.83	
32.	Dadra and Nagar Haveli	35.68	
33.	Delhi	160.01	80.005
34.	Lakshadweep	5.13	
35.	Pondicherry	23.08	11.54
<b>Total</b>		<b>12409.29</b>	<b>6120.08</b>

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**Export from North Eastern States**

895. SHRI M.K. SUBBA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the Government has identified horticulture including tea and handicraft products as thrust areas for exports from the North Eastern States;

(b) if so, the production export of these items from each of the North Eastern States during each of the last three years and current year; and

(c) the steps taken and being taken by the Government to identify export destinations for these items and to promote their export?

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH): (a) Yes Sir, these items are considered as thrust areas for exports.

(b) A statement is enclosed.

(c) Several measures to boost the export of horticulture and handicraft products and tea through the respective trade promotion organizations/councils are being taken. These measures include promotional activities in the foreign markets and also lending promotional support to North Eastern exporters in their marketing efforts, in addition to central assistance being provided from the Assistance to States for Development of Infrastructure and Allied Activities (ASIDE) Scheme.

**Statement**

*Available details regarding production export of horticulture, tea products from the North Eastern States are as under*

**A. Tea Production/Export from North Eastern Region:—**

(Production and Export in million kgs)

Name of the State	2003		2004		2005		2006 (Jan-May)	
	Prodn.	Export*	Prodn.	Export*	Prodn.	Export*	Prodn.	Export*
1	2	3	4	5	6	7	8	9
Assam	434.76		435.65		474.14		92.12	
Tripura	8.58		7.17		7.32		0.56	
Manipur	0.12		0.11		0.11		0.01	
Arunachal Pradesh	1.74		2.22		2.25		0.17	
Nagaland	0.19		0.19		0.19		0.01	
Meghalaya	0.08		0.10		0.10		0.01	
Mizoram	0.08		0.07		0.07		0.00	
Sikkim	0.11		0.15		0.15		0.01	
<b>Total</b>	<b>445.66</b>	<b>74.00</b>	<b>445.66</b>	<b>81.00</b>	<b>484.33</b>	<b>73.00</b>	<b>92.89</b>	<b>17.00</b>

\*Estimated and based on trade information

\*\* Provisional and subject to revision.

**B. Export of Horticulture Production from North Eastern Region:—**

(Rs. in lakh)

Name of the State	Exports	
	2003	2004
Assam	150.43	182.61
Tripura	34.82	36.26
Manipur	1518.59	
Arunachal Pradesh	—	—
Nagaland	—	—
Meghalaya	27.64	31.67
Mizoram	—	—
Sikkim	—	—
<b>Total</b>	<b>1761.48</b>	<b>250.34</b>

**Indian Share in World Textile Trade**

896. SHRI ASADUDDIN OWAISI: Will the Minister of TEXTILES be pleased to state:

(a) the India's percentage share in the world textile and clothing during 2005;

(b) whether Indian textile industry has been benefited by dismantling of the quota regime from January 1, 2005;

(c) if so, the details thereof and percentage increase in India's share since then; and

(d) the results achieved by textile industry after taking various measures by Government in this regards?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGO VAN): (a) As per the latest available WTO data, India's share in the world textile and clothing trade during the year 2004 is 4% and 2.8% respectively.

(b) to (d) Yes, Sir. There has been a significant increase in India's textiles and clothing exports after the

dismantling of quota regime with effect from January 1, 2005. As per provisional DGCI and S data, India's textiles and clothing exports have amounted to US\$ 17.08 billion during the year 2005-06, recording a growth of 21.8% over the exports during the year 2004-05. India's textile and clothing exports to USA and the Member States of European Union, which together account for about two-third of our total textiles and clothing exports, have recorded a growth of 26% and 18% respectively in the year 2005 over 2004, as per World Trade Atlas data.

**Sale of Khadi Clothes by KVI**

897. SHRI PRALHAD JOSHI: Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:

(a) the total bulk of the Khadi cloth produced by the Khadi and Village Industry during each of the last three years in the country, State-wise;

(b) the total of the produce remained unsold during the above period and loss suffered by this sector;

(c) whether the Government has taken any action to recover the loss of KVIs;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF SMALL SCALE INDUSTRIES AND MINISTER OF AGRO AND RURAL INDUSTRIES (SHRI MAHABIR PRASAD): (a) State-wise value of production of khadi during 2002-03, 2003-04 and 2004-05 are given in the enclosed statement.

(b) to (e) The value of unsold stock of khadi as on 01-04-2005 was approximately Rs. 450 crore. The production and sales of khadi are carried out by khadi institutions which are autonomous bodies (non-Governmental Organisations) generally registered as societies. The profit and loss by these institutions are managed by them through their own resources only.

In order to promote the production and sales of khadi in the country with a view to making the institutions move viable, the following steps have been taken:—

(i) Credit at the concessional rate of interest of 4 per cent per annum is provided by banks as per the assessed requirement of the institutions



registered with the Khadi and Village Industries Commission (KVIC)/State Khadi and Village Industries Boards (KVIBs) under the Interest Subsidy Eligibility Certificate (ISEC) Scheme.

- (ii) Higher provision of funds for payment of rebate on sales of khadi.
- (iii) Assistance for improved design and packaging of khadi garments under the Product Development, Design Intervention and Packaging (PRODIP) Scheme, implemented by the KVIC since 2002-03.
- (iv) Assistance to khadi institutions to participate in

exhibitions at the national and sub-national levels, etc., for improving marketing of products.

Further, the Government has recently introduced the 'Scheme of Fund for Regeneration of Traditional Industries' (SFURTI) for implementation in Khadi, village and coir industry clusters. The scheme envisages assistance for improvement in productivity of khadi spinners and weavers, setting up common facility centres (CFCs) to convert khadi fabrics into ready-to-wear khadi products, development of new designs for fabric and garments, market promotion and undertaking activities such as exposure visits to other clusters and institutions, need-based training, skill upgradation of khadi artisans, etc.

### **Statement**

#### *State-wise Value of Production of Khadi during 2002-03, 2003-04 and 2004-05*

Sl. No.	State/Union Territory	Value of Production of khadi (Rs. lakh)		
		2002-2003	2003-2004	2004-2005
1	2	3	4	5
1.	Chandigarh	0.34	0.34	0.34
2.	Delhi	121.94	151.65	156.57
3.	Haryana	2585.38	2593.56	2940.77
4.	Himachal Pradesh	208.09	282.70	294.66
5.	Jammu and Kashmir	896.21	854.56	836.02
6.	Punjab	1234.31	1057.06	1106.60
7.	Rajasthan	2135.21	2681.04	2777.49
8.	Bihar	908.63	836.91	842.05
9.	Jharkhand	382.10	278.11	278.11
10.	Orissa	331.03	354.53	262.75
11.	West Bengal	5241.24	4879.18	4582.55
12.	Arunachal Pradesh	3.57	3.90	5.88
13.	Assam	446.69	395.38	443.98

1	2	3	4	5
14.	Manipur	47.57	46.30	59.20
15.	Meghalaya	4.42	4.45	4.65
16.	Mizoram	2.70	56.28	58.83
17.	Nagaland	56.01	40.59	42.75
18.	Sikkim	4.34	4.34	9.37
19.	Tripura	3.30	3.90	4.02
20.	Andhra Pradesh	1750.37	1572.48	1612.69
21.	Karnataka	3416.24	3336.97	3404.07
22.	Kerala	1021.25	1081.85	1004.01
23.	Lakshadweep	0.00	0.00	0.00
24.	Pondicherry	22.35	22.32	12.79
25.	Tamil Nadu	5969.79	5482.80	5595.67
26.	Gujarat	2816.15	2657.23	2783.80
27.	Maharashtra	2655.75	259.18	284.10
28.	Chhattisgarh	652.91	700.97	784.81
29.	Madhya Pradesh	539.51	393.00	491.60
30.	Uttaranchal	895.14	1038.26	1057.63
31.	Uttar Pradesh	9954.71	14280.63	14416.30
<b>Total</b>		<b>44307.25</b>	<b>45350.47</b>	<b>46154.06</b>

[Translation]

**Categorisation of Tribal Areas into  
Scheduled Areas**

898. SHRI KAILASH BAITHA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the tribal-dominated areas of the country have been categorized as scheduled areas; and

(b) if so, the details thereof?

THE MINISTER OF TRIBAL AFFAIRS AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI P.R. KYNDIAH): (a) and (b) In terms of the provisions of the Constitution contained in Schedule V, Scheduled Areas are such areas as the President may, by order, declare to be Scheduled Areas. The criteria generally followed for declaring an area as Scheduled Area are preponderance of tribal population; compactness and reasonable size of the area; under-developed nature of the area; and marked disparity in economic standard of the people. The President has declared Scheduled

Areas in the nine states of Andhra Pradesh, Chhattisgarh, Gujarat, Jharkhand, Himachal Pradesh, Madhya Pradesh, Maharashtra, Orissa and Rajasthan.

[English]

**Prisoner in Jail**

899. SHRI DALPAT SINGH PARSTE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of prisons in India with an authorized inmate capacity;

(b) the total inmate across the country who are undertrial at present;

(c) the total prison population in the country at present, State-wise; and

(d) the number of undertrials who have been detained by more than half the prescribed period of imprisonment excluding those accused for offence punishable with death penalty?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO HODLYA GAVIT): (a) to (c) A Statement showing, state-wise, details is enclosed.

(d) "Prisons" is a state subject under List II of the Seventh Schedule to the Constitution and Prison Administration is the responsibility of the State Governments. No such data is maintained centrally.

**Statement**

*Number of Prisons, Authorised Capacity of Prisons, Number of Undertrial Prisoners and Total Prison Population as on 31-12-2004)*

Sl. No.	State/UT	No. of Prisons	Authorised capacity	Number of undertrials	Total population
1	2	3	4	5	6
1.	Andhra Pradesh	141	12270	9078	13881
2.	Arunachal Pradesh*	0	0	0	0
3.	Assam	27	6215	4298	7828
4.	Bihar	54	21575	27375	33073
5.	Chhattisgarh	27	4563	4337	8873
6.	Goa	5	380	277	427
7.	Gujarat	23	5543	7202	11570
8.	Haryana	18	5607	7396	12010
9.	Himachal Pradesh	12	948	487	1044
10.	Jammu and Kashmir	13	3100	1387	2039
11.	Jharkhand	27	5814	12447	17497
12.	Karnataka	97	9271	7962	11542

1	2	3	4	5	6
13.	Kerala	41	5859	4400	7194
14.	Madhya Pradesh	113	17374	15777	28932
15.	Maharashtra	38	16216	15784	24922
16.	Manipur	3	1140	359	465
17.	Meghalaya	4	500	430	493
18.	Mizoram	6	1004	742	959
19.	Nagaland	9	1160	390	589
20.	Orissa	70	8006	9444	13158
21.	Punjab	26	10754	10001	15064
22.	Rajasthan	102	15778	7283	13171
23.	Sikkim	1	100	99	162
24.	Tamil Nadu	133	18152	2918	21102
25.	Tripura	11	771	708	1265
26.	Uttar Pradesh	60	33868	41224	51706
27.	Uttaranchal	9	2433	1610	2365
28.	West Bengal	53	19721	12790	16319
	<b>Total (States)</b>	<b>1123</b>	<b>228122</b>	<b>206205</b>	<b>317650</b>
29.	Andaman and Nicobar Islands	4	309	165	221
30.	Chandigarh	1	1000	429	549
31.	Dadra and Nagar Haveli	1	50	33	33
32.	Daman and Diu	2	120	19	27
33.	Delhi	8	5050	10087	12610
34.	Lakshadweep	4	56	0	0
35.	Pondicherry	4	305	192	301
	<b>Total (UTs)</b>	<b>24</b>	<b>6890</b>	<b>10925</b>	<b>13741</b>
	<b>Total (All-India)</b>	<b>1147</b>	<b>235012</b>	<b>217130</b>	<b>331391</b>

(Source: National Crime Records Bureau)

\*There are no Jails in Arunachal Pradesh. 18 Convicted Prisoners of Arunachal Pradesh were kept in Jails of Assam. No undertrials in Arunachal Pradesh were detained in Jails.

**FTA between India and Switzerland**

900. SHRI DHANUSKODI R. ATHITHAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Switzerland has shown interest to explore Free Trade Agreement with India;

(b) if so, the details thereof;

(c) the status of current Indo-Swiss bilateral trade at present; and

(d) the details of sectors where Switzerland has shown interest for cooperation with India?

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH): (a) and (b) No, Sir. However the Swiss authorities have mooted a proposal for establishing a dialogue between the European Free Trade Association (EFTA) countries (comprising Switzerland, Norway, Iceland and Liechtenstein) and India to discuss and examine the measures to promote bilateral economic and trade relations, including the option to eventually negotiate a free trade agreement. The proposal is at the initial examination stage.

(c) The volume of total bilateral trade between India and Switzerland during 2005-06 was US\$ 6999.66 million. The total bilateral trade has increased by 8% as compared to the total bilateral trade in 2004-05. During 2005-06, India's exports to Switzerland was US \$ 474.14 million, registering a decrease by 12.34% as compared to 2004-2005. India's imports from Switzerland for 2005-2006 was US \$ 6525.52 million, showing an increase by 9.86% as compared to the previous year. The main items of export to Switzerland from India are gems and jewellery, drugs, pharmaceuticals and fine chemicals, readymade cotton garment including accessories and machinery and instruments. Main items of import from Switzerland are gold, machinery except electric and electronic, medicinal and pharmaceutical products etc.

(d) Switzerland has shown interest for cooperation with India in sectors like textiles, pharma and precision—engineering and manufacturing.

**Agreement for Export of Iron Ore**

901. SHRI ANANTA NAYAK: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the long term agreements made for the export of Iron Ore, country-wise;

(b) whether the agreement period has expired with some countries;

(c) if so, whether the Government proposes to make any further agreement to continue export of Iron despite increasing in domestic production; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH): (a) to (d) The previous Long Term Agreements (LTAs) with Japanese Steel Mills, POSCO, South Korea and Chinese Steel Mills and MMTC expired on 31-3-2006. MMTC has entered into new Long Term Agreements with Japanese Steel Mills and POSCO, South Korea for a period of five years commencing from 1-4-2006. Long Term Agreements have also been firm up with three Chinese Steels Mills w.e.f. 1-4-2006 for five years.

*[Translation]*

**Mid-Day-Meal Scheme**

902. MAJ. GEN. (RETD.) B.C. KHANDURI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government has made the provision of 'Mid-Day-Meal' by schools compulsory for children studying in primary classes;

(b) if so, whether the said facilities has been provided to poor students of primary classes in Kendriya Vidyalayas;

(c) if not, the reasons therefor; and

(d) the action being taken by the Government to provide such facilities in all Kendriya Vidyalayas?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (d) As per existing guidelines

of National Programme of Nutritional Support to Primary Education, 2004 (Mid-Day-Meal Scheme), the Scheme covers children in primary stage studying in schools run by Government, Local Body and Government-aided schools, and EGS and AIE centres. At present there is no proposal to provide such facilities in schools run by Kendriya Vidyalaya Sangathan.

[English]

#### **Increased Production by Small and Medium Scale Enterprises**

903. SHRI KINJARAPU YERRANNAIDU: Will the Minister of SMALL SCALE INDUSTRIES be pleased to state:

(a) whether production of small and medium scale enterprises have increased manifold during the last few years;

(b) if so, the details thereof;

(c) whether certain Small Scale Units are sick due to deficiencies in demand, shortage of working capital and poor marketing set-up; and

(d) the measures taken by the Government to remove the bottlenecks and make them viable?

THE MINISTER OF SMALL SCALE INDUSTRIES AND MINISTER OF AGRO AND RURAL INDUSTRIES (SHRI MAHABIR PRASAD): (a) and (b) There has been continuous growth in production of the small scale industries as may be seen from the table given below:—

Year	Production at current price (Rs. crore)
2001-02	282270
2002-03	311993
2003-04	357733
2004-05	428263
2005-06	471244*

\*Estimates based on the growth rate during April-September

(c) According to the Reserve Bank of India (RBI), which compiles data on sick small scale industries accessing credit from scheduled commercial banks, the number of sick small scale industries as at the end of March, 2006 was 1,24,565. The Third All India Census of registered small scale industries (2001-02) identified the reasons of sickness which, inter alia, include lack of demand, shortage of working capital, non-availability of raw materials, labour problems, marketing problems and management problems.

(d) The RBI has issued guidelines to banks from time to time on detection of sickness in small scale industries (SSI) at an early stage and taking remedial measures and for rehabilitation of sick SSI units identified as potentially viable.

After the detailed guidelines of 16th January 2002, the RBI has issued fresh guidelines on 8th September 2005, based on "Policy Package for Stepping up Credit to Small and Medium Enterprises (SMEs)" announced by the Central Government on 10th August 2005. These guidelines relate, inter alia, to viability criteria, prudential norms for restructured accounts, provision of additional finance, time frame for working out the restructuring package and its implementation.

The banks have also been advised by the RBI to review the progress in rehabilitation and restructuring of SME accounts on a quarterly basis. State Level Inter-Institutional Committee has also been set up in each State under the convenorship of RBI representative to, inter alia, monitor the implementation of these guidelines.

[Translation]

#### **Export of Minerals**

904. SHRI SWADESH CHAKRABORTY: Will the Minister of MINES be pleased to state:

(a) the details of minerals exported from the country during 2004-05 and 2005-06, mineral-wise;

(b) whether there is any restriction on export of minerals; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF MINES (DR. T. SUBBARAMI REDDY): (a) The information is being collected and shall be laid on the Table of House.

(b) and (c) As per information available minerals and ores which when exported face certain requirements or restrictions as per the present Foreign Trade Policy. There are four policy categories to decide exportability of specific items, namely Prohibited, Restricted, Export through STE (State Trading Enterprises) and Freely exportable. Restricted items can be permitted for export under licence. Export through STE is permitted without an export licence through designated. STEs subject to conditions and Freely exportable items can be exported without an export licence or permission from the Director General of Foreign Trade (DGFT).

[English]

#### Formation of Cadre for Teachers

905. SHRI G. NIZAMUDDIN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether any order has been issued by the Commissioner, Navodaya Vidyalaya Samiti for the formation of State-wise cadres for Teachers and Principals;

(b) if so, the details thereof; and

(c) the time by which these cadres are likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (c) With a view to minimize transfer of teachers, it has been decided that future recruitment of teachers in the Navodaya Vidyalaya Samiti should be state specific and not as a part of all-India cadre. It has also been decided that pending exercise for splitting of cadres by giving options to teachers to choose a particular cadre, the ongoing recruitment should be done on state specific basis and corrective action may be taken by asking the prospective

candidates to indicate the cadres for which they are applying and preparing cadre-wise merit list of candidates.

#### Vacant Posts in KVs

906. SHRI TUKARAM GANGADHAR GADAKH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether a large number of posts in various categories/subjects are lying vacant in the Kendriya Vidyalayas;

(b) if so, the details thereof, State-wise, region-wise and Subject-wise;

(c) the time by which these posts are likely to be filled up;

(d) whether due to shortage of teachers teaching is not upto the mark in many Kendriya Vidyalayas;

(e) whether Kendriya Vidyalayas have appointed many part time teachers for afternoon shift compromising the quality of education; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) The details of State-wise and region-wise number of posts in various categories/subjects lying vacant in Kendriya Vidyalayas as on 30-06-2006 are given in the enclosed statements-I to VII.

(c) Out of 4853 vacant posts as on 30-06-2006, 825 posts have been filled up as on date. Filling up of vacant posts is a continuous process.

(d) No, Sir. The Kendriya Vidyalayas are authorized to appoint teachers on contract basis to make good any shortage of teachers in the Vidyalayas, so that teaching does not suffer.

(e) and (f) The afternoon shifts also have regular teachers and wherever there are vacancies, teachers are appointed on contract, as is the practice for regular shifts. The quality of education is not compromised.

## Statement-I

## State-wise and Region-wise Number of Vacant Post of Post Graduate Teacher in KVs as on 30-06-2006

Region	State	Post Graduate Teacher (PGT)														Total State-wise within the Region	Total Region-wise
		Math	Bio.	Eng.	Hindi	Chem.	Phys.	Hist.	Geo.	Comm.	Eco.	10	11	12	13		
1	2	3	4	5	6	7	8	9	10	11	12	13	14				
Ahmedabad	Dadar and Nagar Haveli	0	0	0	0	0	0	0	0	0	0	0	0	0	0		
	Daman and Diu	0	0	0	0	0	0	0	0	0	0	0	0	0	0		
Bangalore	Gujarat	5	0	2	2	4	8	2	1	3	5	32	32				
	Goa	0	2	0	1	3	1	0	0	0	0	7	7				
	Karnataka	6	6	2	8	6	5	0	1	1	1	36	36				
	Kerala	0	1	0	1	1	1	0	0	0	0	4	47				
Bhopal	Madhya Pradesh	6	4	8	4	4	5	1	1	4	2	39	39				
	Maharashtra	1	1	1	5	2	0	0	0	1	0	11	50				
Bhubaneshwar	Jharkhand	2	2	1	1	3	3	1	0	3	0	16	16				
	Orissa	3	6	5	2	2	3	0	0	2	1	24	40				
Chandigarh	Chandigarh	0	0	1	1	0	0	0	0	0	1	3	3				
	Haryana	4	0	7	1	4	2	1	0	3	4	26	26				



Hi: nachel Pradesh	1	4	2	1	2	2	1	1	1	1	3	18
Punjab	1	1	3	2	2	3	2	0	1	3	18	65
Kerala	0	0	2	6	0	0	0	0	1	0	9	
Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	
Pondicherry	0	0	0	0	0	0	0	0	0	0	0	
Tamil Nadu	0	1	0	4	4	1	0	0	0	0	10	19
Uttar Pradesh	0	1	2	2	1	1	1	0	2	3	13	
Uttaranchal	4	7	3	3	6	5	2	0	6	7	43	56
Delhi	3	0	1	1	3	2	0	0	4	3	17	
Haryana	0	0	0	0	0	0	0	0	0	0	0	
Uttar Pradesh	2	0	4	0	1	1	0	0	0	2	10	27
Assam	1	0	8	2	5	10	1	4	3	8	42	
Meghalaya	2	0	0	0	0	1	0	2	1	2	8	63
Andhra Pradesh	3	1	1	5	4	0	1	0	1	0	16	16
Chhattisgarh	2	4	0	0	1	3	0	0	4	3	17	
Madhya Pradesh	7	3	2	2	3	1	0	1	5	5	29	46
Rajasthan	9	11	13	13	9	9	2	0	4	7	77	77
Himachal Pradesh	2	1	0	1	1	1	0	0	1	0	7	

	1	2	3	4	5	6	7	8	9	10	11	12	13	14
Jammu and Kashmir				3	5	4	3	7	2	2	3	4	38	
Punjab			0	3	2	1	2	9	1	0	4	3	25	70
Kolkata			1	1	1	0	0	0	0	0	0	0	3	
Andaman and Nicobar Islands														
Sikkim			0	0	1	0	1	0	1	0	1	0	4	
West Bengal			10	3	8	8	7	11	2	3	6	7	65	72
Lucknow			4	0	2	0	1	3	1	0	7	1	19	19
Mumbai			5	4	4	0	8	6	3	0	4	3	37	37
Patna			2	0	2	0	1	3	2	0	2	1	13	
Silchar			1	1	0	0	1	2	0	1	3	1	10	23
Assam			9	2	7	9	6	4	3	3	2	2	47	
Manipur			2	0	1	0	1	1	1	3	0	2	11	
Mizoram			1	0	1	1	1	0	0	0	0	0	4	
Nagaland			2	1	1	1	2	2	1	1	0	1	12	
Tripura			2	0	1	0	0	1	1	1	1	1	8	83
<b>Total</b>			<b>110</b>	<b>75</b>	<b>105</b>	<b>96</b>	<b>108</b>	<b>120</b>	<b>33</b>	<b>25</b>	<b>84</b>	<b>86</b>	<b>842</b>	<b>842</b>

Math: Maths

Chem: Chemistry

Comm: Commerce

Bio: Biology

Phys: Physics

Eco: Economics

Eng: English

Hist: History

Hind: Hindi

Geo: Geography

**Statement-II****State-wise and Region-wise Number of Vacant Post of  
Trained Graduate Teacher in KVs as on 30-06-2006**

Region	State	Trained Graduate Teacher (TGT)						Total State-wise within the Region	Total Region-wise
		Math	Blo.	Eng.	Hindi	Sans	Sost		
1	2	3	4	5	6	7	8	9	10
Ahmedabad	Dadar and Nagar Haveli	1	1	0	0	1	0	3	
	Daman and Diu	1	0	1	0	1	1	4	
	Gujarat	20	17	9	5	11	11	73	80
Bangalore	Goa	1	0	0	2	3	2	8	
	Karnataka	3	0	6	15	11	5	40	
	Kerala	0	0	2	3	1	2	8	56
Bhopal	Madhya Pradesh	33	10	17	11	6	22	99	
	Maharashtra	4	2	1	1	1	6	15	114
Bhubaneswar	Jharkhand	9	2	8	2	0	2	23	
	Orissa	4	3	6	4	2	10	29	52
Chandigarh	Chandigarh	0	0	1	4	0	1	6	
	Haryana	9	0	4	5	0	2	20	
	Himachal Pradesh	4	4	6	4	0	0	18	
	Punjab	7	1	4	11	2	1	26	70
Chennai	Kerala	2	2	5	6	0	15	30	
	Lakshadweep	1	1	0	0	1	1	4	
	Pondicherry	0	0	0	1	1	0	2	
	Tamil Nadu	0	1	2	26	10	9	48	84

1	2	3	4	5	6	7	8	9	10
Dehradun	Uttar Pradesh	6	1	3	0	0	1	11	
	Uttaranchal	24	4	14	4	2	7	55	66
Delhi	Delhi	16	0	9	6	2	12	45	
	Haryana	3	0	4	1	1	2	11	
	Uttar Pradesh	4	0	2	3	0	2	11	67
Guwahati	Arunachal Pradesh	1	4	6	3	2	2	18	
	Assam	12	10	7	15	7	11	62	
	Meghalaya	4	1	5	4	2	4	20	100
Hyderabad	Andhra Pradesh	0	3	11	8	12	7	41	41
Jabalpur	Chhattisgarh	6	10	7	3	2	2	30	
	Madhya Pradesh	17	5	3	3	3	2	33	63
Jaipur	Rajasthan	48	7	25	14	7	8	109	109
Jammu	Himachal Pradesh	3	1	2	0	0	1	7	
	Jammu and Kashmir	20	8	22	9	8	11	78	
	Punjab	3	4	5	1	3	4	20	105
Kolkata	Andaman and Nicobar Islands	3	2	3	5	0	2	15	
	Sikkim	2	0	2	0	0	0	4	
	West Bengal	19	8	22	10	2	8	69	88
Lucknow	Uttar Pradesh	20	9	7	12	0	11	59	59
Mumbai	Maharashtra	12	1	22	11	4	15	65	65
Patna	Bihar	9	11	10	8	3	2	43	
	Uttar Pradesh	4	4	1	0	1	1	11	54

1	2	3	4	5	6	7	8	9	10
Silchar	Arunachal Pradesh	2	3	3	1	2	2	13	
	Assam	12	9	12	7	15	11	66	
	Manipur	4	2	1	3	3	2	15	
	Mizoram	1	0	2	0	2	1	6	
	Nagaland	4	1	4	2	4	2	17	
	Tripura	3	2	4	1	2	1	13	130
	<b>Total</b>	<b>361</b>	<b>154</b>	<b>290</b>	<b>234</b>	<b>140</b>	<b>224</b>	<b>1403</b>	<b>1403</b>

Math: Maths

Bio: Biology

Eng: English

Hindi: Hindi

Sans: Sanskrit

Sost: Social Studies

**Statement-III***State-wise and Region-wise Number of Vacant Posts of PRT and Head Master in KVs as on 30-06-2006*

Region	State	PRT	HM	Total State-wise within the Region	Total Region-wise
1	2	3	4	5	6
Ahmedabad	Dadar and Nagar Haveli	8	1	9	
	Daman and Diu	1	0	1	
	Gujarat	92	6	98	108
Bangalore	Goa	15	2	17	
	Karnataka	88	8	96	
	Kerala	17	2	19	132
Bhopal	Madhya Pradesh	84	4	88	
	Maharashtra	24	2	26	114
Bhubaneswar	Jharkhand	39	3	42	
	Orissa	37	4	41	83

1	2	3	4	5	6
Chandigarh	Chandigarh	0	0	0	
	Haryana	17	0	17	
	Himachal Pradesh	33	1	34	
	Punjab	33	1	34	85
Chennai	Kerala	35	5	40	
	Lakshadweep	1	0	1	
	Pondicherry	0	1	1	
	Tamil Nadu	60	7	67	109
Dehradun	Uttar Pradesh	11	1	12	
	Uttaranchal	80	1	81	93
Delhi	Delhi	27	0	27	
	Haryana	4	0	4	
	Uttar Pradesh	1	0	1	32
Guwahati	Arunachal Pradesh	20	2	22	
	Assam	35	5	40	
	Meghalaya	14	0	14	76
Hyderabad	Andhra Pradesh	11	4	15	15
Jabalpur	Chhattisgarh	42	3	45	
	Madhya Pradesh	31	2	33	78
Jaipur	Rajasthan	96	12	108	108
Jammu	Himachal Pradesh	9	0	9	
	Jammu and Kashmir	93	13	106	
	Punjab	9	0	9	124
Kolkata	Andaman and Nicobar Islands	21	2	23	
	Sikkim	0	0	0	
	West Bengal	118	2	120	143

1	2	3	4	5	6
Lucknow	Uttar Pradesh	11	1	12	12
Mumbai	Maharashtra	72	4	76	76
Patna	Bihar	90	2	92	
	Uttar Pradesh	9	1	10	102
Silchar	Arunachal Pradesh	16	0	16	
	Assam	62	7	69	
	Manipur	21	0	21	
	Mizoram	5	1	6	
	Nagaland	10	0	10	
	Tripura	11	2	13	135
Total		1513	112	1625	1625

PRT: Primary Teacher

HM: Head Master

**Statement-IV***State-wise and Region-wise Number of Vacant Post of Miscellaneous Category in KVs as on 30-06-2006*

Region	State	Miscellaneous					Total State-wise within the Region	Total Region-wise
		DRGT	MUST	PET	YOGA	WET		
1	2	3	4	5	6	7	8	9
Ahmedabad	Dadar and Nagar Haveli	0	1	1	0	0	2	
	Daman and Diu	0	1	1	0	0	2	
	Gujarat	1	13	4	1	9	28	32
Bangalore	Goa	0	1	0	0	1	2	
	Karnataka	2	11	2	0	0	15	
	Kerala	0	4	0	1	2	7	24

1	2	3	4	5	6	7	8	9
Bhopal	Madhya Pradesh	0	9	3	0	4	16	
	Maharashtra	0	0	0	0	0	0	16
Bhubaneswar	Jharkhand	0	3	2	0	4	9	
	Orissa	2	4	3	0	1	10	19
Chandigarh	Chandigarh	0	0	0	0	0	0	
	Haryana	3	10	0	0	2	15	
	Himachal Pradesh	0	7	3	0	3	13	
	Punjab	0	6	2	0	2	10	38
Chennai	Kerala	1	5	1	2	3	12	
	Lakshadweep	0	1	0	0	0	1	
	Pondicherry	0	0	0	0	0	0	
	Tamil Nadu	2	10	3	2	3	20	33
Dehradun	Uttar Pradesh	0	3	1	0	0	4	28
	Uttaranchal	2	16	4	0	2	24	
Delhi	Delhi	1	3	0	0	2	6	
	Haryana	0	2	2	0	0	4	
	Uttar Pradesh	0	1	2	0	0	3	13
Guwahati	Arunachal Pradesh	0	5	4	1	4	14	
	Assam	1	0	7	2	3	13	
	Meghalaya	0	1	2	0	0	3	30
Hyderabad	Andhra Pradesh	0	6	2	0	1	9	9
Jabalpur	Chhattisgarh	1	6	3	0	1	11	
	Madhya Pradesh	0	7	2	0	0	9	20
Jaipur	Rajasthan	2	18	0	2	8	30	30



1	2	3	4	5	6	7	8	9
Jammu	Himachal Pradesh	0	5	2	0	1	8	
	Jammu and Kashmir	0	18	10	0	11	39	
	Punjab	0	1	1	0	1	3	50
Kolkata	Andaman and Nicobar Islands	1	1	2	0	2	6	
	Sikkim	0	0	0	0	1	1	
	West Bengal	1	1	2	0	5	9	16
Lucknow	Uttar Pradesh	1	7	2	0	1	11	11
Mumbai	Maharashtra	2	4	2	3	2	13	13
Patna	Bihar	3	14	7	1	2	27	
	Uttar Pradesh	0	2	3	0	1	6	33
Silchar	Arunachal Pradesh	0	5	2	0	3	10	
	Assam	0	1	6	1	7	15	
	Manipur	2	2	0	1	2	7	
	Mizoram	0	1	1	0	0	2	
	Nagaland	1	5	3	0	2	11	
	Tripura	0	0	1	0	3	4	49
<b>Total</b>		<b>29</b>	<b>221</b>	<b>98</b>	<b>17</b>	<b>99</b>	<b>464</b>	<b>464</b>

DRGT: Drawing Teacher

MUST: Music Teacher

PET: Physical Edn. Teacher

YOGA: Yoga Teacher

WET: Work Exp. Teacher

## Statement-V

State-wise and Region-wise Number of Vacant Post of Not Teaching Staff in KVs as on 30-06-2006

Region	State	Non Teaching Staff														Total State-wise within the Region	Total Region-wise
		LIBR	ASPD	UDCL	LDCL	LAST	LATN	SRST	JRST	HITR	Driver	12	13	14			
1	2	3	4	5	6	7	8	9	10	11	12	13	14				
Ahmedabad	Dadar and Nagar Haveli	1	0	0	0	0	0	0	0	0	0	0	1				
	Daman and Diu	1	0	1	1	0	0	0	0	0	0	0	3				
	Gujarat	12	0	13	17	0	0	0	0	0	0	0	42	46			
Bangalore	Goa	1	0	0	1	0	0	0	0	0	0	0	2				
	Karnataka	6	0	2	7	0	0	0	1	0	0	0	16	21			
	Kerala	2	0	0	1	0	0	0	0	0	0	0	3				
Bhopal	Madhya Pradesh	12	0	1	16	0	0	1	0	0	0	0	30				
	Maharashtra	1	0	1	3	0	0	0	0	0	0	0	5	35			
	Bhubaneshwar Jharkhand	2	0	0	7	1	0	0	0	0	0	0	10				
	Orissa	2	0	2	4	2	0	0	0	1	0	0	11	21			
	Chandigarh	1	0	0	1	0	0	0	1	1	1	5					
	Haryana	2	0	0	3	0	0	0	0	0	0	0	5				



	1	2	3	4	5	6	7	8	9	10	11	12	13	14
Jammu and Kashmir			8	0	14	14	0	0	0	1	1	0	38	
Punjab			0	0	1	3	0	0	0	0	0	0	4	46
Kolkata			1	0	0	0	0	0	0	0	0	0	1	
Andaman and Nicobar Islands														
Sikkim			0	0	0	0	0	0	0	0	0	0	0	
West Bengal			6	0	3	5	0	0	0	1	0	0	15	16
Lucknow			5	0	0	6	0	0	1	2	0	0	14	14
Mumbai			6	0	4	7	0	0	0	1	1	0	19	19
Patna			11	0	7	3	0	0	0	1	1	0	23	
Uttar Pradesh			0	0	1	2	0	0	0	0	0	0	3	26
Silchar			2	0	5	5	0	0	0	0	0	0	12	
Arunachal Pradesh														
Assam			8	0	7	10	0	0	1	1	1	0	28	
Manipur			0	0	2	4	0	0	0	0	0	0	6	
Mizoram			1	0	1	1	0	0	0	0	0	0	3	
Nagaland			2	0	4	4	0	0	0	0	0	0	10	
Tripura			3	0	2	1	0	0	0	0	0	0	6	65
<b>Total</b>			<b>168</b>	<b>0</b>	<b>99</b>	<b>209</b>	<b>6</b>	<b>0</b>	<b>4</b>	<b>21</b>	<b>8</b>	<b>4</b>	<b>519</b>	<b>519</b>

LIBR: Librarian  
 LAST: Lab Assistant  
 HITR: Hindi Translator  
 ASPD: Assistant Superintendent  
 LATN: Lab Attendant  
 DRIV: Staff Car Driver  
 UDCL: UDC  
 SRST: Senior Steno  
 LDCL: LDC  
 JRST: Junior Steno

**Statement-VI***Total Vacancy Position in KVs as on 30-06-06*

Post	Vacancy Position
1	2
PGT Category	842
TGT Category	1403

1	2
PRT and HM Category	1625
Misc. Category	464
Non-Teaching Staff	519
<b>Total:</b>	<b>4853</b>

**Statement-VII***State-wise and Category-wise Consolidated Vacancy Position in KVs as on 30-06-2006*

Sl. No.	State/UTs	PGT	TGT	H.M.	PRT	Misc.	Non-Teaching Staff	Total
1	2	3	4	5	6	7	8	9
1.	Andaman and Nicobar (UT)	3	15	2	21	6	1	48
2.	Andhra Pradesh	16	41	4	11	9	9	90
3.	Arunachal Pradesh	14	31	2	36	24	25	132
4.	Assam	89	128	12	97	28	39	393
5.	Bihar	13	43	2	90	27	23	198
6.	Chandigarh (UT)	3	6	0	0	0	5	14
7.	Chhattisgarh	17	30	3	42	11	19	122
8.	Dadra and Nagar Haveli (UT)	0	3	1	8	2	1	15
9.	Daman and Diu (UT)	0	4	0	1	2	3	10
10.	Delhi	17	45	0	27	6	23	118
11.	Goa	7	8	2	15	2	2	36
12.	Gujarat	32	73	6	92	28	42	273
13.	Haryana	26	31	0	21	19	8	105
14.	Himachal Pradesh	25	25	1	42	21	11	125
15.	Jammu and Kashmir	38	78	13	93	39	38	299
16.	Jharkhand	16	23	3	39	9	10	100

1	2	3	4	5	6	7	8	9
17.	Karnataka	36	40	8	88	15	16	203
18.	Kerala	13	38	7	52	19	12	141
19.	Lakshadweep (UT)	0	4	0	1	1	2	8
20.	Madhya Pradesh	68	132	6	115	25	56	402
21.	Maharashtra	48	80	6	96	13	24	267
22.	Manipur	11	15	0	21	7	6	60
23.	Meghalaya	8	20	0	14	3	8	53
24.	Mizoram	4	6	1	5	2	3	21
25.	Nagaland	12	17	0	10	11	10	60
26.	Orissa	24	29	4	37	10	11	115
27.	Pondicherry (UT)	0	2	1	0	0	0	3
28.	Punjab	43	46	1	42	13	10	115
29.	Rajasthan	77	109	12	96	30	13	337
30.	Sikkim	4	4	0	0	1	0	9
31.	Tamil Nadu	10	48	7	60	20	11	156
32.	Tripura	8	13	2	11	4	6	44
33.	Uttar Pradesh	52	92	3	32	24	23	226
34.	Uttaranchal	43	55	1	80	24	34	237
35.	West Bengal	65	69	2	118	9	15	278
<b>Total</b>		<b>842</b>	<b>1403</b>	<b>112</b>	<b>1513</b>	<b>464</b>	<b>519</b>	<b>4853</b>

PGT: Post Graduate Teacher

TGT: Trained Graduate Teacher

HM: Head Master

PRT: Primary Teacher

**Education Facilities in Daman and Diu**

907. SHRI DAHYABHAI VALLABHBHAI PATEL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is inadequate technical and medical educational facilities in the Union Territory of Daman and Diu;

(b) if so, the steps taken by the Government for the expansion of these educational facilities in the UT of Daman and Diu; and

(c) the funds allocated for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI): (a) to (c) There are no engineering and medical

college functioning in the Union Territory of Daman and Diu. Only one Polytechnic with an intake of 90 seats in the areas of Civil, Mechanical and Chemical Engineering in functioning. Therefore, under the Scheme of reservation of seats in Degree and Diploma Level Technical Courses for States/Union Territories lacking in such facilities and for foreign and other categories of students, 30 seats at the Degree Level and 15 seats at Diploma Level Technical courses were allotted by the Government to the UT of Daman and Diu for the current academic session i.e. 2006-07. As regards, expansion of education facilities, there is no proposal to set up any new Technical Institute or Medical College. However, the AICTE, every year invites applications for setting up of Technical Institutes and process them as per their policy. Similarly Government is permitting establishment of medical colleges under the provisions of Medical Council Act and the regulations made thereunder. Any person fulfilling the qualifying criteria prescribed in the regulations of MCI can apply to the Central Government for permission to start a medical college. No such proposal has, however, been received from Union Territory of Daman and Diu.

[Translation]

#### IIM Education

908. SHRI V.K. THUMMAR:  
SHRI HARIKEWAL PRASAD:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the structure of Indian Institute of Management is such that a student of middle class family cannot afford to study there;

(b) if not, the reaction of the Government thereto;

(c) whether arrangements have been made by the Government to extend benefit of these Institutions to the students of middle class families; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI): (a) to (d) It is the endeavour of the Government

that no student is denied the opportunity to pursue professional education including that from IIMs for want of adequate financial resources. The Indian Institutes of Management (IIMs) have decided to provide need-based financial assistance to their students (both first year and second year) of Post Graduate Programmes in Management (PGP). All the students admitted whose annual gross family income is Rs. 2.00 lakh and below will be eligible for need-based financial assistance up to a full tuition fee waiver.

[English]

#### US support for Anti Naxal Operation

909. SHRI BHUVANESHWAR PRASAD MEHTA:  
SHRI TUFANI SAROJ:  
SHRI GURUDAS DASGUPTA:  
SHRI MILIND DEORA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Ministry of Home Affairs has sought a detailed report from the Government of Chhattisgarh on the Visit of American Mission Officials to Raipur;

(b) if so, the details of report received from the State Government;

(c) whether United States has offered to assist State Government of Chhattisgarh in Anti-Naxal Operations;

(d) if so, the details thereof;

(e) the reaction of the Union Government in allowing the involvement of a foreign country in our internal security and law and order issue in the State; and

(f) the manner in which the Government proposes to check human right violation in the State?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) to (e) As per the report received from the Government of Chhattisgarh, two officials from American Consulate, Mumbai, had met the additional Chief Secretary in his Mantralaya Chamber during their visit to Raipur in

May, 2006. It was a courtesy call and they wanted to know about the efforts being made by the State Government to combat naxalite violence. They also desired to know whether the State Government would seek humanitarian assistance for the relief camps under threat from the naxalites where a large number of tribals are staying. The Additional Chief Secretary, Government of Chhattisgarh, had told these officials that the State Government was making all possible efforts to combat this menace with the full support from the Central Government and there was no need to seek any American assistance to combat this threat.

(f) There have been no such instances of human rights violation reported from the State. The security forces, while undertaking anti-naxalite operations, remain sensitized about the human rights of the people.

*[Translation]*

#### **Education in Hindi Medium**

910. SHRI KAMLA PRASAD RAWAT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the education is provided through Hindi medium and Hindi textbooks are available in many Universities in the country including the Delhi University;

(b) if not, the details thereof alongwith the names of such universities in the country;

(c) the action being taken by the Government in this regard; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI): (a) to (d) According to the information furnished by the University Grants Commission (UGC), the Commission has information in respect of 128 Universities, of which 94 Universities are providing education through the Hindi Medium. Hindi Text Books are also available in these Universities. The UGC has also released an amount Rs. 40.00 lakhs to the Directorate of Implementation of Hindi Medium, University of Delhi during 2005-06.

*[English]*

#### **Fee Increase**

911. SHRI CHANDRA BHUSHAN SINGH:  
SHRI PRABODH PANDA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Planning Commission has recommended an increase in fees in higher educational institutions;

(b) if so, the details thereof;

(c) whether the Government proposes to introduce differential fee structure in educational institutions; and

(d) if so, the recommendations received therefor alongwith the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI): (a) and (b) The Planning Commission in its Mid-Term Appraisal of the Tenth Five-Year Plan has underlined the need for hike in the student fees.

(c) No, Sir.

(d) Does not arise.

*[Translation]*

#### **Dereservation of SSI Items**

912. SHRI HEMMAL MURMU:  
PROF. MAHADEORAO SHIWANKAR:  
SHRI KAILASH NATH SINGH YADAV:  
SHRI ASHOK KUMAR RAWAT:  
SHRI MOHD. TAHIR:

Will the Minister of SMALL SCALE INDUSTRIES be pleased to state:

(a) whether the Government has dereserved/ proposes to dereserve some items particularly mechanical and chemical items from the reserved lists of Small Scale Industries;



(b) if so, the name of items indicating the number thereof during the last three years, year-wise;

(c) whether the concessions/subsidies have been increased/being increased for production of such products; and

(d) if so, the details thereof?

THE MINISTER OF SMALL SCALE INDUSTRIES AND MINISTER OF AGRO AND RURAL INDUSTRIES (SHRI MAHABIR PRASAD): (a) Considering the recommendations of several expert groups/committees set up in the past as well as the developments in international trade, Government has been carrying out an exercise since 1971 to examine the viability of continuing with reservation of items for exclusive manufacture by the small scale sector. The Advisory Committee constituted under the Industries (Development and Regulation) Act, 1951 takes into account various relevant factors including, inter alia, domestic and global competitiveness, potential for employment and export, technical feasibility and economic viability of manufacture, effect on growth and development of the small scale sector, etc., in recommending reservation/dereservation of items for manufacture in the small scale sector. The decision to

dereserve items is then taken by the Government, taking into account these recommendations. Moreover, the process of identifying items for dereservation is based on detailed consultation with associations of small scale industries and is marked generally by consensus.

(b) The list of items dereserved during the last three years is enclosed as statement.

(c) and (d) The Government has put in place several supportive measures to assist the small scale industries (SSIs) manufacturing such products which, inter alia, include Central excise exemption up to Rs. 1 crore to the units with annual turnover of up to Rs. 4 crore under the General SSI Excise Exemption Scheme, exemption from collateral security requirements for loans up to Rs. 5 lakh (upto Rs. 25 lakh for units with good track record and financial position), capital subsidy of 15 per cent with a loan ceiling of Rs. 1 crore under Credit Linked Capital Subsidy Scheme for Technology Upgradation of SSIs, reimbursement of charges for acquiring ISO-9000/14000 certification to the extent of 75 per cent of the cost subject to a maximum of Rs. 75,000, reimbursement of fee to the extent of 75 per cent subject to a maximum ceiling of Rs. 40,000 under Performance and Credit Rating Scheme for SSIs, etc.

#### **Statement**

*Names of the Products dereserved vide Notification S.O. 1169(E) dated 20 October, 2004*

Sl. No.	Sl. No. as per Gazettee Notification	Product Code	Name of the Product
1	2	3	4
1.	14	214302	Sweetened cashewnut products
2.	16A	219502	Tapioca sago
3.	16B	219504	Tapioca flour
4.	39	272201	Tea Chest Plywood
5.	43	273013	Tent Poles
6.	44	274202	Wooden Plugs

1	2	3	4		
7.	45	274301	Handles-Wooden and bamboo		
8.	46	27440101	Teak fabricated round block		
9.	51	280402	Waxed Paper		
10.	52	280403	Bitumensied water-proof paper		
11.	62	283201	Paper cones		
12.	63	28320201	Paper Tubes (except heavy duty resin impregnated conical spinning tubes for textile industry)		
13.	64	283901	Drinking straws		
14.	66	283903	Gummed tape		
15.	69	283908	Tele-tape rolls		
16.	77	283916	Sanitary Towels		
17.	119	302511	Hard rubber battery containers		
18.	213	31220720	20. Direct red	2	23500
19.		31220721	21. Direct red	7	24100
20.		31220722	22. Direct blue	8	24140
21.		31220723	23. Direct blue	15	24400
22.		31220724	24. Direct blue (bordeaux-B)	1	24410
23.		31220777	17. Acid red	128	24125
24.		31220780	20. Acid red	73	27200
25.	217	31221106	6. Fast red TR base (Azoic Diazo Comp 11)		37085
26.		31221108	8. Fast sc arlet G base (Azoic Diazo Comp 12)		37105
27.		31221116	16. Fast blue B base (Azoic Diazo Comp 48)		72335
28.	220	315104	Sandal wood oil		
29.	221	315105	Pine oil (Except for composite scheme)		
30.	222	315107	Eucalyptus oils		

1	2	3	4
31.	224	315110	Lemon grass oil
32.	225	315112	Palm rosa oil
33.	249F	316103	Rosin
34.	301	312402	Shoe polish
35.	302	312403	Wood Polish/French Polish
36.	303	312404	Metal Polish
37.	306	312406	Floor Polishes
38.	315	319103	Blue Print paper—all types
39.	328	279936	Roofing tiles—wooden
40.		321901	Roofing tiles—glass
41.		326113	Roofing tiles—granite (excluding tiles thickness less than 10 mm)
42.		326135	Roofing tiles—marble (excluding tiles thickness less than 10 mm)
43.	329	279937	Flooring tiles wooden
44.	350	331101	Manhole covers—C.I.
45.	351	331118	Weights
46.	352	331141	Circlips
47.	356	331301	Conduit pipes metallic
48.	359	33160101	Bench vices (all types)
49.	374	340323	G.I. bath tubs
50.	392A	340922	Crown corks with corks wood lining (except for captive consumption)
51.	395	341011	Lantern post and bodies
52.	401	34200601	Wheel chairs for invalids
53.	425	343203	Rivets of all types including bifurcated
54.	433	343402	Chains lashing
55.	461	343624	Gate—hooks

1	2	3	4
56.	462	343625	Shoe nails—animal
57.	467A	344029	Vitreous enamel hollow wares and slate
58.	475	345203	Domestic utensils—Bell metal
59.	476	345204	Domestic utensils—Copper
60.	478	345208	Domestic utensils—Silver
61.	479	345209	Domestic utensils—Bronze
62.	480	345210	Domestic utensils—German silver
63.	483	345407	Gas lighters—Mechanical
64.	484	349201	Razors
65.	488	34990702	Postal Weighing scales
66.	489	349909	Expanded metal
67.	492	349914	Steel wool
68.	493	349940	Hair Pins
69.	496	349943	Blacksmith heat
70.	497	349944	Brass Dampers
71.	520A	35711701	Hand Threading tap holders
72.	527	357809	Machine vice—Machine Tools
73.	528	35781101	Carbide-Tipped tools—single point brazed carbide bits purchased from manufacturers
74.	533	350601	Absolute filters for biological and air conditioning application
75.	534	35903601	Duplicating machines other than those of special type
76.	548	359953	All poultry equipments
77.	575	36371501	Egg boilers upto ½ dozen eggs
78.	578	36371901	Coffee percolators upto 1.70 litres
79.	594	369802	Black adhesive insulating tape electrical use
80.	610	366207	Dimmers and Twilight switches

1	2	3	4
81.	624	37461601	Wiring harness excepting integrated wiring harness
82.	633	37472802	Auto leaf springs excluding tapered leaf spring
83.	634	374729	Luggage carrier
84.	636	374742	Brake and pedals pads—auto
85.	805	389902	Spectacle hinges

*Names of the Products dereversed vide Notification S.O. 420(E) dated 28 March, 2005*

Sl. No.	Sl. No. as per Gazettee Notification	Product Code	Name of the Product
1	2	3	4
<b>Textile Products Including Hosiery</b>			
1.	17	260101	Cotton cloth knitted
2.	18	260102	Cotton vests knitted
3.	19	260103	Cotton socks knitted
4.	20	260104	Cotton undergarments knitted
5.	21	260105	Cotton Shawls knitted
6.	22	260199	Other cotton knitted wears
7.	23	260201	Woollen cloth knitted
8.	24	260202	Woollen vests knitted
9.	25	260203	Woollen socks knitted
10.	26	260204	Woollen scarves knitted
11.	27	260205	Woollen undergarments knitted
12.	28	260206	Woollen caps knitted
13.	29	260207	Woollen shawls knitted
14.	30	260208	Woollen gloves
15.	31	260207	Woollen mufflers knitted

1	2	3	4
16.	32	260299	Other woollen knitted wears
	32A		Art Silk/Man-Made Fibre Hosiery
17.		260310	1. Synthetic knitted socks and stocking
18.		260302	2. Synthetic knitted underwears such as vest, briefs and drawer.
19.		260304	3. Synthetic knitted outerwears such as jersey slipover, pullover, cardigans and jacket.
20.		260308	4. Synthetic knitted children wear such as baby suits, knicker, frock, underwear and outerwear.
21.		26030901	5. Synthetic knitted fabrics except high pile fabric made by silver
22.		260311	6. Synthetic knitted swim wear such as trunk and costume.
23.		260312	7. Synthetic knit wear such as scarf, shawl, cap, ties, blouse and jean.
24.		260313	8. Synthetic knitted Shirt, T-shirt, Collar Shirt and Sports-Skirts
25.		260314	9. Synthetic knitted hose
26.		260316	11. Other synthetic knit wear
27.	33	261102	Stove wicks
28.	35	266901	Cotton belting
29.	36	266902	Belt lacing
30.	37	266903	Measuring Tapes-Cotton
<b>Rubber Products</b>			
31.	102	26720101	Rubberised cloth-by doctor's blade technique
32.	103	269304	Canvas hoses
33.	104	300301	Tyres-Cycle and Cycle rickshaw
34.	105	3003020	Tubes-Cycle and cycle rickshaw
35.	107	30040201	Camel-Back-Tyre retreading materials (Except cold curing tyre materials procured)

1	2	3	4
36.	109	302102	Hot water bags-Rubber
37.	110	302103	Ice Bags rubber
38.	111	302301	Rubber balloons
39.	112	30240201	Rubber hose pipes-excepting braided hoses
40.	113	30240202	Rubberized canvas hose pipes-excepting wire braided high pressure hydraulic hoses
41.	114	302403	Rubber tubes
42.	115	302502	Rubber washers
43.	117	30250901	Rubber thread (Except bare rubber thread of over 80 gauges and heat resisting rubber thread)
44.	118	302510	Rubber eraser
45.	121	302514	'O' ring-rubber
46.	122	30260101	Latex foam and latex foam products (Except synthetic rubber coats and aprons and lubricating pads)
47.	123	302702	Microcellular sheets
48.	124	302904	Other dipped latex products except contraceptives
49.	124A	31060102	Ortho amino-Phenol
50.	125	31865101	Rubber blowing agents-DNPT
<b>Plastic Products</b>			
51.	145A	303907	HDPE Woven sacks (Except sacks manufactured on circular looms)
52.	151	303925019	Plastic bottle caps (excluding plastic bottle caps capable of retaining pressure of at least 100 psi for a minimum period of 12 weeks)
53.	156	303930	Watch straps PVC
54.	156A	303931	P.P. Woven sacks (except sacks manufactured on circular looms)
55.	156B	30700101	Coke briquettes used as domestic fuel
56.	156C	30700201	Coal Briquettes (except lignite) used as domestic fuel

1	2	3	4
<b>Mechanical Engineering excluding Transport Equipment</b>			
57.	435	343503	Chaff Cutters
58.	436	343504	Chaff cutter blades
59.	437	343505	Animal driven implements
60.	442	343510	Insecticide dusters—manual
61.	443	343511	Insecticide sprayers—manual
62.	444	343512	Forks
63.	445	343514	Hoes
64.	449	343521	Hand Pumps
65.	451	343527	Hand shovels
66.	452	343529	Sickles
67.	455	343537	Kudali
68.	456	34359901	Other agricultural implements
69.	499	349946	Lamp holders
<b>Electrical Machines, Appliances and Apparatus</b>			
70.	549	36020201	Potential transformer 11 K.V. except for captive consumption
71.	550	36020301	Current transformers 11 K.V. except for captive consumption
72.	551	78273	Booster transformers upto 5 KVA
73.	554	360403	F.H.P. motor-A.C. Excluding special types
74.	556	36100201	V.I.R. wires-Domestic type
75.	559	36340201	Miniature vacuum bulbs-excluding auto lamps
76.	560	36340302	Torch bulbs-Other than pre-focussed type
77.	561	363404	Radio panel bulbs
78.	562	363405	Cycle dynamo bulbs
79.	563	363406	Decoration. bulbs
80.	565	36070201	Electric stoves up to 3 KW



1	2	3	4
81.	566	36370301	Hot plate boiler plate up to 3 hos/up to 4 KW
82.	572	77729	Hot cases upto 20 litres
83.	574	36371401	Room heaters upto 3 KW
84.	576	36371701	Water boilers upto 100 litres capacity
85.	579	77738	Immersion water heaters upto 2 KW
86.	580	36372201	Food warmer trays upto 500 watts
87.	581	363723	Electric auto tandoors
88.	583	36372501	Ice cream makers cap 1 litre for use with domestic refrigerators
89.	584	36372601	Domestic washing machine other than programmable type
90.	585	77743	Baking ovens with/without provision for toasting/grilling upto 20 litres and 2 KW other than micro wave ovens
91.	586	363801	Electrical light fittings reflectors
92.	590	36391501	A.A. Conductors up to and including 19 strands
93.	591	36391601	A.C.S.R. Conductors up to and including 19 strands
94.	592	77919	Air break off load isolators/upto 11 KV
95.	595	77702	Emergency lamps/Lanterns
96.	596	36990401	Electric transmission line hardware and accessories other than those manufactured in malleable castings, preformed type and for lines of 400 KV and above only (subject to its being manufactured in an integrated plant)
<b>Electronic Equipments and Components</b>			
97.	598	36420101	Radio/car radio-Low cost up to Rs. 250 each
98.	699	364302	TV antennas
99.	600	361303	TV tuners excluding electronic tuners
100.	602	364802	TV booster amplifiers
101.	609	78938	Electronic fan regulators and dimmers
102.	616	369601	Telescopic aerials for radio receivers
103.	617	369	Battery eliminators

1	2	3	4
<b>Auto Parts Components and Ancillaries and Garage Equipment</b>			
104.	674	374918	Valve lifters
105.	675	374919	Valve replacing and resetting tools
106.	676	374920	Camber testing equipment
107.	683	38913	Sun visors-auto
<b>Bicycle Parts</b>			
108.	722	376860	Rims-Cycle (Except for captive consumption)

*Names of the products dereserved vide Notification S.O. 722(E) dated 16 May, 2006*

**Organic Chemicals, Drugs and Drug Intermediates**

1	2	3	4
1.	227	31060101	Para-amino phenol-Indl. grade
2.	228	310605	Balls and cubes made of Para dichlorobenzene
3.	230	310627	Dimethyl sulphate-based on methyl alcohol
4.	234	310631	Tartrates
5.	237	310647	Dibutyl phthalate
6.	238	310648	Dimethyl phthalate
7.	239	310649	Benzyl chloride PT for captive consumption
8.	240	310650	Benzyl benzoate
9.	240(A)	310669	Stearate of aluminium
10.	240(B)	310670	Stearate of magnesium
11.	240(C)	310671	Stearate of calcium
12.	240(D)	310672	Stearate of zinc
13.	246	313149	Glycero phosphoric acid
14.	248	313151	Xanthates
15.	249	313152	Dichlorophenol

1	2	3	4
16.	249A	31315801	Methyl parabens and sodium salt starting from para hydroxy benzoic acid
17.	249B	31315901	Ethyl parabens and sodium salt starting from para hydroxy benzoic acid
18.	249C	31319501	Propyl parabens and sodium salt starting from para hydroxy benzoic acid
19.	249D	3131960	Calcium gluconate
20.	250	316201	Polyester resins unsaturated
21.	252A	31942960	Nicotinic acid
<b>Other Chemicals and Chemical Products</b>			
22.	254	305901	Napthalane ball
23.	255	310100	Pottassium meta bi-sulphate
24.	257	310112	Barium sulphate
25.	258	310113	Barium sulphide
26.	259	310115	Sodium sulphide except as by-product
27.	260	310121	Sodium thio sulphate
28.	261	31012301	Calcium chloride-indl. grade except as by-product
29.	262	31012401	Zinc oxide-Indl. grade
30.	263	310126	Aluminium hydroxide gel
31.	264	310139	Zinc nitrate
32.	265	310301	Nickle sulphate-Other than manufactured as primary producer as a by product
33.	266	310302	Nickel chloride
34.	267	310304	Nickel carbonate
35.	268	310305	Nickel formate
36.	270	301307	Copper nitrate
37.	271	310308	Copper chloride
38.	272	310322	Cadmium oxide

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1	2	3	4
39.	273	310323	Cadmium iodide
40.	274	310325	Cadmium nitrate
41.	275	310329	Cadmium phosphate
42.	276	310330	Barium chloride
43.	277	310331	Barium nitrate
44.	277A	310334	Calcium nitrate except as by-product
45.	278	310336	Zinc chloride
46.	280	310360	Copper oxy-chloride
47.	281	310361	Copper carbonate
48.	282	310362	Potassium iodide
49.	283	310363	Sodium iodide
50.	284	310364	Precipitated silica except fumed silica and spray dried silica
51.	285	310365	Sulphur powder-Other than insoluble for rubber vulcanization
52.	287	310409	Sodium thiocynate
53.	289	310424	Electroplating salts-Compounded
54.	290	310426	Zinc cyanide
55.	291	310435	Cadmium cyanide
56.	296	312122	Red lead paints
57.	297	312123	Red oxide paints
58.	298	312124	Wagon black paints
59.	304	312408	Aluminium paints
60.	305	312109	Ritumen based paints
61.	316	31930301	Husked and dehusked guar gum splits and meals
62.	317	319501	Animal glue
63.	318	319504	Office gum paste
64.	318A	319602	Saccharine
65.	318B	319603	Sodium saccharine

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1	2	3	4
66.	321	319701	Sealing wax
67.	323	3199802	Alums including aluminium sulphate-indl. grade excluding its manufacture in integrated sulphuric acid plants and also recovery from waste toxic effluents.
68.	324	319921	Potassium silicate
		<b>33-35</b>	<b>Mechanical Engg. Excluding Transport Equipment</b>
69.	355	331152	M.S. and C.I. flanges
70.	357	33130401	Flexible metallic pipe up to 35 m.m. dia for non-pressure applications
71.	358	331503	Stranded wire (excluding high tensile prestressed concrete wires)
72.	360	33172201	Mechanical jacks up to 30 tonnes
73.	361	33172301	Hydraulic jacks upto 30 tonnes capacity
74.	362	331727	Signal ladders
75.	363	331751	Street light fittings
76.	365	340102	Steel vaults, safes and cash boxes excluding the following items of which detailed specifications are given below:—  (I) Fire Resistant Record Protection Equipment Test for two hours up to 10000 (degree) C against the time temperature graph specified by the International standard Organisation in their specification No. ISOR-834. The test is inclusive of the drop test midway through the rim test. The Cabinet to be tested and certified by the Central Building Research Institute, Roorkee or similar approved testing organisation.  (II) FIRE AND BURGLAR RESISTANCE SAFE  Which can withstand 'Expert Test Attack'. 'Expert Test Attack' is defined hereunder as per recognized testing procedure:—  (a) The testing party shall consist of two experienced operators who have studied the sample safe and are fully familiar with its detailed construction and operation. They will also have fully studied detailed component and assembly drawing of the safe.

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**1****2****3****4**

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(b) The tools available shall be all the common hand tools including sledge hammers; upto 3.5 kg size and crow bars upto 1½ metres long. Power tools will include portable electric impact hammers upto 25 mm size, portable drill presses or drill holding mechanism to accommodate portable electric drill upto 12 mm in size carbide tipped drills will be used (and not just plain HSS drills). Also power saws upto 200 mm in diameter and hole saws upto 62.5 mm in diameter and reciprocating saws with maximum blade length 200 mm.

(c) The objective will be of either making a hole of minimum 40 sq. cm or knocking of the lock and welding open the door.

(d) The total above test attack will last for a specific time.

(IV) Jewellers safe which can withstand 'Expert Test Attack' 'Expert Test Attack' is defined here under as per recognised testing procedure:—

This will be as per the Fire and Burglar Resistant Safe described above, but with the following vital additions:—

(a) Oxy-Acetylene gas cutting torch will be for attack. The quantity of gas consumed shall be limited to 30 cu.m of combined total oxygen and fuel gas.

(b) One combination Lock is mandatory on these safes. The lock should be manipulation proof and be capable of one million different combinations.

(c) There shall be provision for fitting a 2 movement time lock.

(d) The safe will have several automatic locking devices; activated by components breaking, explosives, very high temperature and severe shock to automatically relock the safe. Also in case any lock is dislodged by means of explosives or other means, the safe will automatically relock.

(e) The objective of the attack will be to make a hole of 13 sq. cm.

(f) The attack is required to last for twice as long as for the Fire and Burglar Resisting Safes.

1

2

3

4

**(V) SAFE DEPOSIT LOCKER**

The locker doors will have milled edges to permit close seating, thus ensuring not only great resistance to crow bar attack but also interchangeability with each other. This is vital from the servicing point of view. The locks will be interchangeable between themselves which is again absolutely vital for servicing purposes. Each lock is jointly controlled by the renter with a renter's key; and by the custodian who has one master key for the entire installation which may be several hundred of lockers. The lock lever combinations shall be computer generated to ensure that no two keys are identical and that its own key alone will open lock. This loss of keys by the renters is a common feature and a system of breaking open (no duplicate keys of records are kept), urgently repairing the door and refitting with a new interchangeable lock, are vital servicing matters. Also occasionally there is a loss of the custodians key putting hundred of Lockers in jeopardy. In this case a mechanic has to be deputed to camp at site, customers are called one by one and lockers opened in their presence and the custodians part of the lock mechanism changed to suit the new master key. This is a major operation.

**(VI) SAFES WITH SAFE DEPOSIT LOCKERS**

This can be specified as incorporating all the special features of both a Fire Burglar Resistant Safe and the safe Deposit Locker as indicated above. This term is used in Banks which do not have their own reinforced vault and also in large hotels as a service to their customers for keeping their valuables. Here the ability for urgent service to hotel guests who may have lost their keys and may have valuables like money, airline tickets and passports, is very vital. One other vital point is that the most popular size is the 2085 mm high unit which weigh is around 2.5 tonnes and requires an overhead crane during its manufacture.

77. 366 {printed as  
367 in the notifi-  
cation dated  
25-7-1991 which  
is a typographical  
error}

340103

Meat and food safes-Metallic

1	2	3	4
78.	368	340201	Steel trunks
79.	369	34030101	Tin containers unprinted-other than O.T.S. and cans up to 18 litres capacity
80.	370	340306	G.I. buckets
81.	371	24030801	Barrels upto 60 litre cap.
82.	372	34032001	Drums upto 60 litre cap.
83.	373	340322	Tin trays
84.	375	340324	Dust bins
85.	378A	34101201	M.S. storage tanks up to 15000 litres storage capacity (simple type with rivets/welds but excluding pressed ribs)
86.	380	340502	Wick stoves. Other than those manufactured accordance with design nos. 145215, 145216, 145299 (Nutan type stoves) registered in the name of IOC
87.	381	340601	Hurricane lanterns
88.	382	340605	Signal lamps
89.	383	340606	Hand lamps
90.	387	340906	Zip fasteners-Metallic except in the case of integrated plants manufacturing all components
91.	388	340907	Tin cutters
92.	389	340918	Belt fasteners
93.	390	340919	Snap fasteners
94.	392	340921	Gun cases
95.	397	34200301	Adjustable beds-Hospital
96.	403	34200701	Steel tables-Hospitals
97.	405	34200801	Trolleys-Railway Platform drinking water
98.	406	34200802	Trolleys-Iron and steel-Hospital
99.	407	342009	Stretchers-Iron and steel
100.	408	342010	Storage bins-Steel



1	2	3	4
101.	410	343101	Hacksaw Frames
102.	415	343108	Anvils
103.	419	343113	Nail pullers
104.	420	343114	Chisels
105.	421	343115	Pincers
106.	422	343116	Wire cutters
107.	423	343199	Other Hand Tools for Blacksmithy, carpentry, handforging, foundry etc.
108.	426	343207	Wire adjusting screws
109.	427	343301	Tumbler locks
110.	448	343517	Pickers-Metallic
111.	463	343626	Hob nails
112.	466	343901	Metallic washers
113.	468	345101	Spoons-cutlery
114.	469	345102	Forks-cutlery
115.	470	345103	Table knives/Household knives
116.	471	345104	Bread cutters
117.	473	345201	Domestic utensils-brass
118.	485	349903	Safety pins
119.	486	349906	Watch straps-Metallic
120.	487	34990701	Beam scales
121.	494	349941	Metal fittings for leather goods and garments
122.	495	349942	Ghamelas
123.	506	350108	Cotton Delinting machine-Up to 5 h.p. motive power
124.	508A	35080101	Harvester grader, baler and other earth moving blades used in agricultural machines
125.	513A	353804	Cotton ginning knives

1	2	3	4
126.	513E	355805	Chopping knives and lancets for match industry
127.	513F	354806	Plastic shredding and granulating knives
128.	513G	354807	Knives and shearing blades (all types including those for metal, paper, and wood for hand operated machines)
129.	513H	354808	Doctor blades
130.	513 I	354809	Stainless steel refiner/bar knives
131.	514	35490701	Concrete mixers up to 3 cubic metre capacity
132.	517	355819	Air-conditioning ducting, louvers, grills and other sheet fabrication in air-conditioning
133.	519A	356803	Electro formed screens/Liners used in the Chemicals and sugar industries
134.	520B	35720201	12 mm Drilling machine up to 1500 rpm Bench and pedestal type
135.	521	35720901	Turning, Boring and Treading Addas-small single or multiple operation devices
136.	522	35741001	Bench Grinder up to 300 mm diameter
137.	523	35750201	Power Hacksaw-Mechanical—300 mm blade size.
138.	524	357806	Coolant pumps etc.
139.	525	357807	Steadies
140.	526	357808	Dog Plates
141.	529	358601	Weighing machines/weigh bridges-Ordinary
142.	530	358901	File mechanism
143.	532	359203	Household knitter machine
144.	535	359910	Bottle washers
<b>Auto Parts Components and Ancillaries and Garage Equipment</b>			
145.	626	374606	Grease nipples
146.	627	374708	Gun metal bushes
147.	630	374721	Hose pipes and radiator hoses-Auto

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1	2	3	4
148.	631	374722	Horn buttons
149.	632	37472601	Shackle pins-Automobile use
150.	638	374752	Radiator grills-Auto
151.	640	374759	Seat cushion
152.	642	374778	Sun shades-Auto
153.	643	37478001	Side lamps assembly-Auto Excluding combination lamp assembly
154.	648	374811	Battery cables and fittings
155.	649	374812	Battery cell tester
156.	650	374869	Electrical fuse boxes-Auto
157.	651	374870	Electrical fuses-Auto
158.	654	374883	Fuel tank caps-Auto
159.	657	374901	Armature tester
160.	658	374902	Battery terminal lifters
161.	659	374903	Condensers and resistance testers
162.	660	374904	Fenders, spoons and hammers
163.	661	374905	Feeler gauges
164.	662	374906	Flaring tools
165.	663	374907	Gear flushers
166.	664	374908	Puller of all types
167.	665	374909	Ring expanders
168.	666	374910	Ring compressors
169.	667	374911	Screw extractors
170.	668	374912	Spark Plug tester and cleaners
171.	669	374913	Stud removers—extractors
172.	670	374914	Toe-in gauges

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1	2	3	4
173.	671	374915	Tyre valve pullout tools
174.	672	374916	Tube cutter
175.	673	374917	Flanging tools
176.	677	374921	Painting equipments like spray guns etc.
177.	678	374925	Grease guns
178.	679	374926	Tyre inflators-Both hand and foot operated
179.	681	374994	Auto rubber components as follows:
		37499401	1. Brake pedals
		37499402	2. Clutch pedals
		37499403	3. Dust covers
		37499404	4. Wiper blade components
		37499405	5. Windscreen beedings
		37499406	6. Door channels
		37499407	7. Rubber beeding
		30260701	8. Rubber mats
180.	682	375804	Spokes and nipples-Auto cycle other than swaged type

### **Welfare of Orphans**

913. SHRI BRAJESH PATHAK: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the details of the NGOs working for the welfare of the orphans in the country as on date;

(b) the financial assistance provided to each NGO during each of the last three years;

(c) whether some of the said NGOs have misused these funds;

(d) if so, the details thereof; and

(e) the action taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY): (a) and (b) A statement showing details of NGOs working under the scheme of Assistance to Homes for Children (Shishu Greh) to promote in-country Adoption and financial assistance provided to them during last three years is enclosed. The scheme is being implemented by this Ministry for the welfare of orphaned/ abandoned children up to 6 years of age by providing them institutional care and promoting their in-country adoptions.

(c) No, Sir.

(d) and (e) Does not arise.

**Statement**

*Grant-in-aid under the Scheme of Assistance to Homes for Children (Shishu Greh) to Promote in-country adoption during the year 2003-04, 2004-05 and 2005-06 (State-wise and NGO-wise)*

(in Rupees)

Sl. No.	Name of the Organisation	2003-04	2004-05	2005-06
1	2	3	4	5
<b>Arunachal Pradesh</b>				
1.	Oju Welfare Association Nahariagun, Near Police Station, Distt.-Papumpare, Arunachal Pradesh-791 110	497250	228150	750150
	<b>Sub Total</b>	<b>497250</b>	<b>228150</b>	<b>750150</b>
<b>Assam</b>				
2.	Indian Council for Child Welfare Assam Brnch, Guwahati	0	219750	0
	<b>Sub Total</b>	<b>0</b>	<b>219750</b>	<b>0</b>
<b>Bihar</b>				
3.	Ramanandi Devi Hindu Anathalaya Nathnagar, Distt. Bhagalpur	0	211351	219400
	<b>Sub Total</b>	<b>0</b>	<b>211351</b>	<b>219400</b>
<b>Delhi</b>				
4.	Sewa Bharti 10196/A, Sewa Kunj, Opp. Jhandewalan Mata Mandir,	390870	512550	1164150
	<b>Sub Total</b>	<b>390870</b>	<b>512550</b>	<b>1164150</b>
<b>Gujarat</b>				
5.	Ahmedabad District, Probation and After care Association, Ahmedabad	198600	0	830626
	<b>Sub Total</b>	<b>198600</b>	<b>0</b>	<b>830626</b>
<b>Haryana</b>				
6.	SOS Children's Villages Association Bal Niketan, Sector-2, Panchkula	366300	142650	139311

1	2	3	4	5
7.	Haryana Rajya Bal Bhawan Chandigarh	—	288900	0
	<b>Sub Total</b>	<b>366300</b>	<b>431550</b>	<b>139311</b>
<b>Himachal Pradesh</b>				
8.	H.P. State Council for Child Welfare Mini Secretariat, Shimla-171 002	399735	293261	447300
	<b>Sub Total</b>	<b>399735</b>	<b>293261</b>	<b>447300</b>
<b>Keerala</b>				
9.	Kerala State Council for Child Welfare Thycaud, Thiruvananthapuram-695014	851940	456750	479700
10.	Holy Angel's Foundling Home P.O.-Pullazhy, Thrissur	438633	874359	236265
11.	Ananda Bhavan (Foundling Home) Malampuzha, District-Palghat	944325	474300	467100
	<b>Sub total</b>	<b>2234948</b>	<b>1805409</b>	<b>1183065</b>
<b>Madhya Pradesh</b>				
12.	Shri Banke Bihari Kunj Bahuuddeshiya Mahila Kalyan Samiti, Lahar, District, Bhind	490500	493200	512550
13.	Sewa Bharti (Madhya Bharat) Bhopal, Madhya Pradesh	—	301500	169180
	<b>Sub Total</b>	<b>490500</b>	<b>794700</b>	<b>681730</b>
<b>Maharashtra</b>				
14.	Adharashram 491/6, Gharpure Ghat, Nashik-422 002	236562	1021725	910196
15.	People's Education Society Shri Shivaji Vidyalaya Road, Buldana	506655	520200	256500
16.	Dnyan Gangotri Education Society Noor Patel Colony, Udgir, Distt.-Latur 413517	470950	477000	469350
17.	District Probation and After Care Association 1924/25, "Balkalyan Sankul", Kolhapur	908576	227286	725058

1	2	3	4	5
18.	Sandhi Niketan Shikshan Sanstha At/P.O.-Wadgaon, Tq.-Mukhed, Nanded	474300	483750	504000
19.	Patel Bahuuddeshya Shikshan Sansthan Kondhali, Tehsil-Katol, District-Nagpur-441 103	504000	497250	512550
20.	Smt. Narsabai Mahila Mandal At/P.O.-Wadgaon Tq.-Mukhed, Nanded	245250	672300	486450
21.	District Probation and After Care Association Zarekar Lane, Near Sub Jail, Ahmed Nagar	517500	512100	519300
22.	Shri Ganesh Shikshan Prasarak Mandal Priyadarshini Chowk, Khadgaon Road, Latur	743850	493200	508500
23.	Jyotiba Phule SevaTrust 7, Laxmi Narayan Apartment, Vadia Factory Area, Shivaji Nagar, Nanded-431602	547200	501300	529650
24.	Unatisheel Mahila Mandal "Ravi Bhawan", Kranti Nagar, Near Panchsheel School, Nanded-431 602	0	0	989100
25.	Sakar (Society for Adoption knowledge, Awareness and Resource) 46, Jai Nagar, Near Dashmeshnagar, Aurangabad	479160	443520	493470
	<b>Sub Total</b>	<b>5634003</b>	<b>5849831</b>	<b>6904124</b>
<b>Manipur</b>				
26.	Community Development Programme Centre M.I. Road, Thoubal Achouba, Manipur	239850	466200	257400
27.	Tear Fund India Committee on Relief and Rehabilitation Service Chimtung Veng, Dorcas Road, Churachandpur	504000	467550	245250
28.	Integrated Women and Children Development Centre (IWCDC) Thangmeiband Yumnam Leikai, Lamphelpat, Imphal	487800	509400	507600
	<b>Sub Total</b>	<b>1231650</b>	<b>1443150</b>	<b>1010250</b>

1	2	3	4	5
<b>Meghalaya</b>				
29.	Impulse NGO Network, Shillong, Meghalaya	—	219750	0
	<b>Sub Total</b>	<b>0</b>	<b>219750</b>	<b>0</b>
<b>Mizoram</b>				
30.	International Poor Children Shishu Greh Children Home, Seventh Day Tiang, P.O.-Vaivakawn, Aizwal	495900	490500	490500
	<b>Sub Total</b>	<b>495900</b>	<b>490500</b>	<b>490500</b>
<b>Orissa</b>				
31.	Subhadra Mehtab Seva Sadan At.-Kolathia, P.O.-Aigania, Khurda	254700	986400	504000
32.	Nilachal Seva Pratisthan Daya Vihar (Kanas), Puri	266400	754650	463050
33.	Banabasi Seva Samiti At./P.O.-Balliguda, Kandhamal (Phulbani)	0	491850	1037700
34.	Lutheran Mahila Samity At/P.O.-Patalipank, Via-Kujang, Kendrapara	525600	525600	512550
35.	Maharshi Dayananda Service Mission At. Joranda, P.O. Mahimagadi, Dhenkanal	498600	522900	256050
36.	Nehru Seva Sangh At/P.O.-Paramanandpur, Via-Bhawanipatna, District-Kalihandi, Orissa-766001	161325	307710	150435
	<b>Sub Total</b>	<b>1706625</b>	<b>3589110</b>	<b>2923785</b>
<b>Rajasthan</b>				
37.	Shri Kami Nagar Vikas Samiti Gordhanpura, Kota	510750	518850	278100
38.	Navjeevan Sansthan (Madhya Bharat) Jodhpur, Rajasthan	—	211351	155340
	<b>Sub Total</b>	<b>510750</b>	<b>730201</b>	<b>433440</b>



1	2	3	4	5
<b>Tripura</b>				
39.	Tripura State Council for Child Welfare Lyon Gate (West), Laxmi Narayan Bari Road, P.O.-Agartala, Tripura (West)-799001	1237050	1202130	499815
	<b>Sub Total</b>	<b>1237050</b>	<b>1202130</b>	<b>499815</b>
<b>West bengal</b>				
40.	Scottlane Poverty Eradication Centre 27, Gokul Boral Street, Kolkata	245250	703350	0
41.	Ramakrishna Vivekananda Mission 7, Riverside Road, Barrackpore, 24-Parganas (North), West Bengal-700120	52166	272252	263782
42.	Vivekananda Welfare and Development Society 18-C, Kalimuddin Lane, Kolkata	412200	0	0
	<b>Sub Total</b>	<b>709616</b>	<b>975802</b>	<b>263782</b>
	<b>Grand Total</b>	<b>16103797</b> (34 NGOs)	<b>18996795</b> (39 NGOs)	<b>17941428</b> (37 NGOs)

[English]

**Sale of Assam Tea through Post Office**

914. SHRI E.G. SUGAVANAM: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the Government proposes to sell the Assam Tea through post offices across the country;

(b) if so, the details thereof;

(c) whether the Government has any proposal to promote the sale of other commodities in the same manner; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH): (a) to (d) There is no concerted policy to promote sale of any commodities

through post offices. However, with a view to earn additional revenue, Postal Circles have been empowered to enter into Business Packages by offering a combination of existing services and outreach with some value additions. The Assam Postal Circle has developed a Business Package with M/s. Green Gold (Assam) Pvt. Ltd. to market their tea products outside Assam Circle under the Retail Post Scheme.

[Translation]

**Study Centre for Tribals in  
Central Universities**

915. SHRI MANSUKHBHAI D. VASAVA:  
SHRIMATI SANGEETA KUMARI SINGH DEO:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is no study center for tribal related

cultural problems and for their development in various central universities of the country;

(b) if so, the steps taken by the Government in this regard;

(c) whether the Government has any proposal to open tribal study centre in central universities; and

(d) if so, the time by which this proposal is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI): (a) to (d) According to the information furnished by the University Grants Commission, while only one Central University, namely, Nagaland University, has a separate Tribal Research Centre, the scope for study/research on tribal culture and the related problems exists in several Centre(s)/Department(s) of the other Universities like Mizoram University, Pondicherry University, Jawaharlal Nehru University, Tezpur University, Visva Bharati, University of Hyderabad and Manipur University.

The power to establish such Centres in a Central University as are, in the opinion of the University, necessary for the furtherance of its objects vests in the University itself.

[English]

#### Look East Policy

916. SHRI K.J.S.P. REDDY: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the Government has achieved any progress in the implementation of India's 'Look East' policy;

(b) if so, the present status thereof, country-wise; and

(c) the trade reported so far during the current year with each country?

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH): (a) and (b) Yes Sir. Initiatives for conclusion of Comprehensive Economic

Cooperation Agreements (CECA) and Free Trade Agreements (FTAs) are being pursued with the countries of East Asia as important features of our Look East Policy. These initiatives include establishment of a CECA with Singapore in June, 2005, Establishment of a Joint Study Group (JSG) for examining the feasibility of a CECA with Malaysia, an MoU for establishment of a JSG with Indonesia, a JSG for consideration of a Regional Trading Arrangement (RTA) with China, a Framework Agreement on FTA with Thailand and Bilateral Initiatives for an Economic Partnership Agreement (EPA) and a Comprehensive Economic Partnership Agreement (CEPA) respectively with Republic of Korea and Japan. Besides negotiations are on for conclusion of a CECA with ASEAN.

(c) India's bilateral trade with the countries of ASEAN and East Asia including North East Asia during the year 2006-07 (upto April, 2006) amounts to Rs. 21,172.98 crores. Detailed country-wise/commodity-wise data for India's trade with all her trading partners are made available through the Department of Commerce website: <http://commerce.nic.in/>.

#### Production of Tea

917. SHRI PRABODH PANDA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the production of tea during each of the last two years and the current year, State-wise;

(b) whether tea production has decreased during the said period;

(c) if so, the details thereof and the reasons therefor;

(d) whether this shortfall is likely to affect the tea industry in the country; and

(e) if so, the steps taken by the Government to increase the production of tea in the country?

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH): (a) The production of tea during each of the last two years and the current year, State-wise is as under:—

(figures in Million Kgs.)

States	2004-05	2005-06*	2006-07* (April-May)	2005-06* (April-May)
Assam	446.05	475.68	55.82	61.08
West Bengal	215.52	216.05	25.70	31.68
Others	12.00	12.19	0.76	0.75
Total North India	673.57	703.92	82.28	93.51
Tamil Nadu	161.48	154.65	28.58	33.67
Kerala	66.08	66.94	14.25	16.02
Karnataka	5.71	5.34	0.82	1.00
Total South India	223.27	226.93	43.65	50.69
All India	906.84	930.85	125.93	144.20

\*Estimated and subject to revision.

(b) and (c) Owing to adverse weather conditions—drought in South India and heavy rains in Assam—the tea production in India has marginally declined during April-May 2006 as compared to the corresponding period of 2005.

(d) The shortfall in crop during April-May, 2006-07 is unlikely to affect the tea industry in the country because this shortage can be bridged during the peak cropping season from June to November when more than 70% of the crop is harvested in the northern plantations.

(e) A number of developmental schemes are already being implemented by the Tea Board during the 10th Five Year Plan for enhancing productivity, quality and marketability of tea produced in the country under which financial and technical assistance is provided for undertaking replantation, rejuvenation, and new planting in non-traditional areas, creation of irrigation facilities, setting up of self help groups among the small tea growers, modernization of factories, etc. The Government is also examining ways and means of introducing a programme

for massive re-plantation and rejuvenation of old tea bushes. The detailed costing and modalities for funding the programme including setting up of a Special Purpose Tea Fund is under examination.

*[Translation]***Unemployment in Textile Sector**

918. SHRI VIJAY KUMAR KHANDELWAL: Will the Minister of TEXTILES be pleased to state:

(a) whether the textile industry is falling and lacs of workers are rendered jobless due to the liberalisation and modernisation;

(b) if so, whether the Government proposes to take steps in this regard; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGOVAN): (a) No, Sir.

(b) and (c) Do not arise.

[English]

**Study for Long Term Strategy for  
Plantation Sector**

919. SHRI BASU DEB ACHARIA:

SHRI C.K. CHANDRAPPA:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the Government proposes to undertake a study to frame a long term strategy for plantation sector as reported in *Business Line* dated July 11, 2006;

(b) if so, the facts thereof; and

(c) the action taken or proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH): (a) to (c) Yes, Sir. Having reviewed the performance of the Plantations Sector recently, the Government is commissioning a study to assess the long term international competitiveness of the plantation industries, namely, tea, coffee, rubber and spices and to address the problem of senile plantations.

**U.N. Anti-Human Trafficking Units**

920. SHRI G.V. HARSHA KUMAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Drugs and Crime Wing of the U.N. intends to set up anti-human trafficking units for the care and protection of the sexually exploited people in the country;

(b) if so, role the Government is likely to play in the UN initiative;

(c) whether training has been provided to the police officials selected to combat trafficking in the country; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO HODLYA GAVIT): (a) and (b) A few Anti Human Trafficking Units are proposed to be developed or strengthened at state level in select states under a two-year project on 'Strengthening Law Enforcement Response against Trafficking in Persons through Training and Capacity Building' which has been taken up by the Ministry of Home Affairs in association with the United Nations Office on Drugs and Crime. The primary role of Anti Human Trafficking Units would be law enforcement and they would liaise and take up with other concerned agencies for care and rehabilitation of victims.

(c) and (d) 'Police' being a State subject, training of State Police personnel is primarily the responsibility of the State Governments. However, efforts of the States are being supplemented by the Central Government through training of their Police officers. The Bureau of Police Research and Development has been organizing workshops-cum-seminars on "Trafficking in Persons and Role of Police" at various places in the country for Station House Officers, Sub-Divisional Police Officers and equivalent rank officers. Also, a series of training programmes have been envisaged under the aforesaid project on 'Strengthening Law Enforcement Resoponse against Trafficking in Persons through Training and Capacity Building' for the police officers and prosecutors to deal with the problem of human trafficking.

**Promotion of Small Scale Industries**

921. SHRI RANEN BARMAN: Will the Minister of SMALL SCALE INDUSTRIES be pleased to state the details of the funds proposed, sanctioned, released and actually utilised during each of last three years under various schemes for Small Scale Industry by the Government during the Tenth Plan?

THE MINISTER OF SMALL SCALE INDUSTRIES AND MINISTER OF AGRO AND RURAL INDUSTRIES (SHRI MAHABIR PRASAD): The details of funds provided in the budget estimates and utilised during the last three years (2003-04 to 2005-06) under various Plan schemes for small scale industries are as under:—

(Rs. crore)		
Year	Budget Estimates	Utilisation
2003-04	346.49	334.80
2004-05	362.25	346.20
2005-06	408.91	402.68 (Provisional)

[Translation]

#### Import/Export of Essential Commodities

922. SHRI THAWAR CHAND GEHLOT: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the quantity and the rate at which wheat, sugar, pulses and edible oils were imported/exported from the country during each of the last three years and the current year, country-wise;

(b) the reasons for exporting of the commodities which were scarce in the country;

(c) whether these commodities were later imported at higher price during the said period; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH): (a) The details of imports and exports are given in the enclosed statement-I and II respectively.

(b) The Foreign Trade Policy is formulated after deliberations and discussions with the Administrative Departments concerned. Steps are taken to temporarily restrict export of essential commodities, depending upon the need.

(c) and (d) Pricing decisions are taken based on commercial considerations, by the Entities concerned.

#### Statement-I

##### Import

Commodities	Countries	2003-04		2004-05		2005-06* (Provisional) (latest available)	
		Quantity in Tons	Average Rate (Rs./KGS)	Quantity in Tons	Average Rate (Rs./KGS)	Quantity in Tons	Average Rate (Rs./KGS)
1	2	3	4	5	6	7	8
Wheat	Nepal	457	5.44	222	5.05	Nil	
	Total	457	5.44	222	5.05	Nil	
Pulses	Myanmar	702764	13.62	479229	14.17	459624	18.87
	Pakistan IR	55449	15.84	10947	17.17	128308	16.91
	Australia	130837	13.00	78095	12.25	74764	15.60
	USA	4045	18.27	4935	14.54	49448	12.03
	Tanzania Rep.	42003	15.25	28019	16.36	48132	16.58

1	2	3	4	5	6	7	8
	Iran	46056	17.78	77425	16.75	34769	26.56
	China P RP	47064	17.66	27278	18.18	34629	20.75
	France	146405	9.89	72297	11.66	32266	9.69
	Ukraine	3804	12.02	14875	10.29	30934	9.35
	Turkey	23335	20.78	18995	21.72	17869	28.03
	Nepal	13037	24.54	15503	23.21	15143	24.46
	Russia	10253	12.15	4773	12.90	12212	13.84
	Others	498276	11.86	507076	11.22	670140	10.12
	<b>Total</b>	<b>1723328</b>	<b>13.26</b>	<b>1339447</b>	<b>13.27</b>	<b>1608238</b>	<b>14.59</b>
<b>Sugar</b>	Brazil	Nil		831558	10.43	451216	11.66
	South Africa	72998	8.31	48322	10.60	53049	11.16
	Australia	Nil		42000	10.35	25000	11.83
	Mozambique	Nil		Nil		21000	11.07
	U Arab Emnts	1297	12.42	2240	13.91	3655	16.37
	Pakistan IR	Nil		Nil		3560	11.79
	Others	108	42.82	8621	12.42	1293	27.84
	<b>Total</b>	<b>74403</b>	<b>8.43</b>	<b>932741</b>	<b>10.47</b>	<b>558773</b>	<b>11.68</b>
<b>Vegetable Oils Fixed (Edible)</b>	Indonesia	2781751	20.85	2705243	22.22	2131196	19.08
	Argentina	795334	26.46	771731	26.99	1180277	23.47
	Malaysia	1304862	21.41	898371	21.82	389688	18.54
	Brazil	223009	25.40	281189	26.70	350235	23.67
	U Arab Emnts	2566	41.90	56233	25.80	81524	23.80
	USA	62838	31.83	12527	46.46	26330	37.17
	Others	119936	17.46	25900	25.79	15540	23.75
	<b>Total</b>	<b>5290296</b>	<b>22.08</b>	<b>4751194</b>	<b>23.31</b>	<b>4174790</b>	<b>20.88</b>

**Statement-II****Export**

Commodities Countries		2003-04		2004-05		2005-06* (Provisional) (latest available)	
		Quantity in Tons	Average Rate (Rs./KGS)	Quantity in Tons	Average Rate (Rs./KGS)	Quantity in Tons	Average Rate (Rs./KGS)
1	2	3	4	5	6	7	8
Wheat	Bangladesh PR	1566070	5.75	1176311	7.25	578469	7.84
	Philippines	118830	5.40	23948	5.62	98350	5.15
	U Arab Emnts	361227	6.18	199286	7.43	18025	7.77
	Sudan	21459	7.17	99318	7.80	16800	7.43
	Myanmar	13265	6.15	19690	7.38	11691	9.11
	Others	2012233	5.86	490794	7.20	22230	7.22
	<b>Total</b>	<b>4093084</b>	<b>5.84</b>	<b>2009347</b>	<b>7.27</b>	<b>745565</b>	<b>7.47</b>
Pulses	Bangladesh PR	62332	20.13	78005	20.67	131335	23.24
	Sri Lanka DSR	7805	16.82	52783	19.69	59812	22.45
	Pakistan IR	582	16.03	10516	21.84	37733	22.11
	U Arab Emnts	10410	22.34	19797	24.53	26504	26.00
	Nepal	17889	17.83	23034	15.08	24327	21.32
	Sudan	3350	21.58	3570	23.39	20891	24.81
	USA	13035	25.72	15252	26.09	19156	28.86
	Egypt A RP	206	19.02	4053	23.59	14842	24.05
	Saudi Arab	7475	22.24	11425	25.18	14120	29.05
	Algeria	Nil		4605	41.75	12472	39.60
	Kuwait	4865	24.53	8286	25.92	10677	26.48
	UK	7575	24.72	9093	23.34	10363	25.74

1	2	3	4	5	6	7	8
	Tanzania Rep	94	18.16	53	21.45	9582	12.02
	Malaysia	2243	23.33	3695	25.57	4689	28.01
	Others	16017	25.04	27009	27.12	48103	30.39
	<b>Total</b>	<b>153878</b>	<b>21.35</b>	<b>271176</b>	<b>22.22</b>	<b>444606</b>	<b>24.80</b>
<b>Sugar</b>	Pakistan IR	18650	9.52	1958	12.11	72285	18.03
	Sri Lanka DSR	258205	9.66	43180	11.16	53043	18.06
	Bangladesh PR	150365	9.63	8235	10.58	52722	17.79
	Indonesia	90034	10.73	800	13.03	35332	16.04
	Portugal	263	24.22	26	25.42	20173	22.66
	Malaysia	232713	9.78	8654	10.75	16774	14.32
	Nepal	2899	11.18	5868	12.77	14864	15.55
	USA	22255	16.39	1593	20.52	13223	16.06
	Singapore	19581	10.40	511	14.91	8594	15.78
	Maldives	9368	10.16	7501	13.64	8172	15.57
	Belgium	19252	10.28	8219	30.14	5126	28.62
	Others	377014	10.35	22142	15.04	16518	15.37
	<b>Total</b>	<b>1200599</b>	<b>10.13</b>	<b>108687</b>	<b>13.76</b>	<b>316826</b>	<b>17.58</b>
<b>Vegetable Oils Fixed (Edible)</b>	Jordan	285	67.65	5084	38.65	5863	27.50
	Sri Lanka DSR	66	56.02	198	49.40	2489	40.80
	Bangladesh PR	3914	25.57	3235	28.51	2424	30.71
	U Arab Emts	1789	71.40	1529	66.29	2185	59.16
	Singapore	320	52.61	128	59.39	1079	26.64
	Sudan	Nil		3	104.00	852	57.20
	USA	7423	49.10	10496	50.26	700	41.98
	Kuwait	119	94.14	248	78.17	629	43.34
	Nepal	809	43.37	1172	49.45	504	57.15



1	2	3	4	5	6	7	8
	Saudi Arab	319	83.57	377	94.20	486	78.74
	Mexico	14	71.00	62	72.45	437	62.60
	Other Countries	31241	47.93	39731	42.30	3184	57.49
	Total	46299	47.59	62263	43.90	20831	42.15

[English]

#### Advance Passenger Information System

923. SHRI DEVIDAS PINGLE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Advanced Passenger Information System (APIS) introduced by amending foreigners order, 1948 has started functioning in the country;

(b) if so, the details thereof; and

(c) the impact of APIS on the flow of passengers/ tourists in the country thereafter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) and (b) Advance Passenger Information System (APIS) has been operationalized on pilot basis at IGI Airport, Delhi from 01-07-2006 with data from Air India.

(c) APIS will facilitate faster immigration clearance.

#### Promotion of Small Scale Industries

924. SHRI SUNIL KHAN: Will the Minister of SMALL SCALE INDUSTRIES be pleased to state:

(a) the name of the States lagging behind in the development of Small Scale Industries; and

(b) the overall impact of dereservation of Small Scale Industries items on the global market and its competitiveness?

THE MINISTER OF SMALL SCALE INDUSTRIES AND MINISTER OF AGRO AND RURAL INDUSTRIES (SHRI MAHABIR PRASAD): (a) The State-wise number of small scale industries and the number of persons employed therein, which depict the growth of small scale industries (SSI) is given in the enclosed statement.

(b) No adverse impact of past de-reservation has been specifically reported so far. Two studies, commissioned by the Government, to evaluate the impact of dereservation during the last five years, have also not revealed any adverse impact on the SSI. The process of identifying items for dereservation is based on detailed consultation with the SSI associations and is generally marked by consensus.

#### Statement

*State-wise Estimates of SSI Units (Registered and Unregistered) and Employment for the Year 2005-06*

Sl. No.	Name of the State/ Union Territory	SSI units (numbers)			Employment (persons)		
		Registered	Unregistered	Total	Registered	Unregistered	Total
1	2	3	4	5	6	7	8
1.	Jammu and Kashmir	19628	66228	85855	63942	117351	181293

1	2	3	4	5	6	7	8
2.	Himachal Pradesh	13210	75827	89037	43062	108453	151514
3.	Punjab	69002	369446	438448	352400	679007	1031406
4.	Chandigarh	1506	24472	25978	12125	44056	56181
5.	Uttaranchal	22157	103062	125218	54072	177404	231477
6.	Haryana	41207	218431	259638	248447	372083	620530
7.	Delhi	7660	198939	206599	89360	633670	723030
8.	Rajasthan	61724	456182	517906	263563	771757	1035321
9.	Uttar Pradesh	265582	1745189	2010772	854208	3909101	4763309
10.	Bihar	71609	536927	608537	174163	1096646	1270809
11.	Sikkim	239	198	436	1301	373	1673
12.	Arunachal Pradesh	426	1064	1490	2197	2433	4630
13.	Nagaland	3620	13601	17221	20361	54316	74677
14.	Manipur	5047	50925	55972	21124	137790	158914
15.	Mizoram	4029	9120	13149	12722	17462	30183
16.	Tripura	974	27436	28410	11592	53171	64763
17.	Meghalaya	3715	22921	26637	18087	61888	79975
18.	Assam	21848	206176	228024	88585	421017	509601
19.	West Bengal	47841	852578	900420	280801	2241956	2522757
20.	Jharkhand	25418	130019	155437	90561	236926	327487
21.	Orissa	15296	438295	453591	92494	984717	1077211
22.	Chhattisgarh	40155	267988	308143	104079	516277	620355
23.	Madhya Pradesh	137794	792411	930204	322373	1263293	1595666
24.	Gujarat	188898	435402	624300	748914	779319	1528234
25.	Daman and Diu	1923			42453		
			408	3868		1469	67839
26.	Dadra and Nagar Haveli	1537			23918		
27.	Maharashtra	118008	824566	942574	867815	1632225	2500040
28.	Andhra Pradesh	70521	950998	1021519	419640	2059602	2479242

1	2	3	4	5	6	7	8
29.	Karnataka	151740	621890	773630	601527	1341467	1942994
30.	Goa	3080	5323	8403	21219	14391	35610
31.	Lakshadweep	120	510	630	410	1544	1953
32.	Kerala	148991	375834	524824	488000	749893	1237893
33.	Tamil Nadu	302666	637866	940531	1264075	1256410	2520485
34.	Pondicherry	2531	7921	10452	27721	17372	45093
35.	Andaman and Nicobar Islands	1105	2705	3809	3958	5330	9287
All India		1870806	10470855	12341661	7731268	21760167	29491435

[Translation]

#### Promotion of Minority Education

925. SHRI BALASAHEB VIKHE PATIL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government has reviewed the programmes meant for the promotion of education among minorities;

(b) if so, the details thereof; and

(c) the future programmes of National Monitoring Committee for minorities education?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI): (a) to (c) The National Monitoring Committee for Minorities' Education, constituted by the Government reviews programmes relating to minorities education. Its Standing Committee is continuously engaged in the said task. The Committee is a recommendatory body and is free to suggest policies and programmes from time to time in its reports.

[English]

#### Assistance to Small Scale Industries

926. SHRI B. VINOD KUMAR: Will the Minister of SMALL SCALE INDUSTRIES be pleased to state the

number of Small Scale Units that were provided capital subsidies for technology upgradation under Credit Linked Capital Subsidy Scheme (CLCSS) as on March 31, 2006, State-wise?

THE MINISTER OF SMALL SCALE INDUSTRIES AND MINISTER OF AGRO AND RURAL INDUSTRIES (SHRI MAHABIR PRASAD): State-wise details of the number of small scale units which availed of capital subsidy for technical upgradation under the Credit Linked Capital Subsidy Scheme (CLCSS) as on March 31, 2006 are provided in the enclosed statement.

#### Statement

*State-wise Number of Small Scale Units which Availed of Capital Subsidy under the CLCSS as on March 31, 2006*

Sl. No.	State	No. of Units
1	2	3
1.	Andhra Pradesh	111
2.	Bihar	5
3.	Chandigarh	7
4.	Chhattisgarh	35

1	2	3
5.	Goa	3
6.	Gujarat	44
7.	Haryana	65
8.	Himachal Pradesh	1
9.	Jharkhand	5
10.	Karnataka	185
11.	Kerala	5
12.	Madhya Pradesh	29
13.	Maharashtra	128
14.	New Delhi	57
15.	Orissa	5
16.	Punjab	74
17.	Rajasthan	97
18.	Tamil Nadu	495
19.	Uttar Pradesh	70
20.	West Bengal	12

[Translation]

#### Removal of Police Memorial

927. SHRIMATI RUPATAI D. PATIL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has decided to remove the Police Memorial built on Shanti Path, New Delhi;

(b) if so, the details and reasons therefor;

(c) the total amount spent by the Government on this Memorial so far?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) and (b) Following an order of Delhi High Court the present structure is to be abandoned.

(c) An amount of Rs. 13.35 crores has been spent so far.

#### Suicides Committed by Personnel of Delhi Police

928. SHRI RAGHURAJ SINGH SHAKYA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of suicides committed by the Delhi Police personnel during each of the last three years, till date, rank-wise;

(b) the details thereof alongwith the reasons for the same;

(c) whether the Government has conducted any investigation in each of these suicide cases;

(d) if so, the details thereof; and

(e) the steps taken by the Government to check such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. RAGUPATHY): (a) to (d) Year-wise and rank-wise details of the Personnel of Delhi Police who committed suicide during the years 2003, 2004, 2005 and 2006 (upto 15th July) are given below:—

Year	SI/ASI	HC	Constables	Total
2003	1	1	4	6
2004	2	2	3	7
2005	1	2	3	6
2006	1	1	5	7

The reasons for suicide include illness, mental depression, family dispute, drinking habit and domestic problems.

Inquest proceedings were initiated under 174 Cr. P.C. in all the cases except one case in which inquest report was waived. In addition FIRs were registered in two of these cases.

(e) The steps taken by the Delhi Police to check

incidents of suicide include (i) transparency in transfer, posting and distribution of duties; (ii) ensuring weekly rest to all the policemen performing field duties; (iii) grant of leave to all policemen on requirement; (iv) taking precautions about not deploying the staff for more than 12 hours in a day; (v) holding Sampark Sabhas at Police Stations and District/Unit levels to redress the grievances of police personnel; (vi) giving opportunity to police officers to redress their grievances before any senior officer; (vii) conducting regular medical check-up of all the policemen; (viii) inclusion of training programme on the behaviour of police personnel in the basic training course and in unit level course; (ix) issue of directions to all Districts/Units to give clear order to the subordinate police officers regarding their duties and avoid confusion; and (x) taking various measures for welfare of police personnel in Delhi Police.

[English]

#### **Lightening Thunders**

929. DR. K. DHANARAJU:

SHRI ALOK KUMAR MEHTA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons died due to lightening thunders during 2005-06, till date, State-wise;

(b) whether the Union Government has conducted any study to inquire into the reasons and also to protect the people from the same;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY): (a) The event of "lightning thunders" has not been included, by the Twelfth Finance Commission, in the list of natural calamities eligible for assistance under the relief Schemes of Calamity Relief Fund and National Calamity Contingency Fund. Therefore, the Government of India in the Ministry of Home Affairs is not maintaining information specific to the lightning thunders. The concerned State Governments, may provide relief to the people who are affected by these events.

(b) to (d) According to the India Meteorological Department (IMD), lightning is associated with thunderstorm activity, which is more frequent during the months from April to June, particularly in tropical areas of the country. However, a lightning strike is a relatively infrequent phenomenon, wherein a heavy surge of electric current originating from the clouds passes through an object into the ground. As a measure of protection tall buildings and artificial structures are equipped with lightning arrestors. No separate study has been conducted by the IMD to enquire into the reasons for the occurrence of lightning. The Ministry of Home Affairs has also not conducted any such study.

#### **Yarn Depots**

930. SHRI PRABHUNATH SINGH: Will the Minister of TEXTILES be pleased to state:

(a) the details of yarn depots in the country, State-wise;

(b) the number of yarn depots proposed to be opened in the country, State-wise, location-wise;

(c) the benefits it is likely to accrue thereby;

(d) whether any handloom mark is proposed to be introduced; and

(e) if so, the details thereof and the time by which it is likely to be introduced?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGOVAN): (a) The state-wise details of yarn depots in the country are given in the enclosed statement-I.

(b) A proposal to set up at least one yarn depot in each handloom cluster having 1000 looms or at places near the handloom clusters is under consideration of the Government

(c) Establishment of Yarn Depots in the handloom clusters will enable handloom weavers to have continuous availability of quality yarn at reasonable prices thereby ensuring them increased employment duration and increased earnings.

(d) and (e) The Handloom Mark Scheme has been

launched by the Hon'ble Prime Minister on 28th June 2006 which will be operational throughout the country.

The details of the Scheme are given in the enclosed statement-II.

**Statement-I**

*State-wise details of yarn depots in the country*

State	District	Nos.	Name of Agency
1	2	3	4
Assam	Karimganj	1	Karimganj Distt. Handloom Weavers Coop. Soc. Ltd., H.O. Station Road, Karimganj Ph. No. : 03843-2769
	Kamrup	1	ARTFED, Jagran Artfed, Sualkutchi
	Kamrup	1	Kasturba Gramin Bayar Sambay, Bijoy Nagar
	Kamrup	1	AGMC, Pragytika, Bus Stand, Sualkutchi
	N.C. Hills, Haflong	1	N.C. Hills Tribal Regional Handloom Weavers Coop. Soc. Ltd., Half Long
	Dhemaji	1	Dhemaji Zila Kendriya BSS Ltd., Dhemaji
	Kokrajhar	1	Kokrajhar Zila Kendriya BSS Ltd., Kokrajhar
	<b>State Total</b>		<b>7</b>
Arunachal Pradesh	Doimukh	1	Research and Design Centre
	<b>State Total</b>	<b>1</b>	
Andhra Pradesh	West Godavari	1	Bhimavaram Handloom Weavers Coop. Production and Sales Society, Near-Maavulamma Temple, Bhimavaram
	Krishna	1	Markandeya Handloom Wvrs. Coop. Society Padana
	Prakasham	1	Chirala Prantiya Handloom Cloth manufacturers, Sellers Mutually Aided Coop. Soc. Ltd., Perala Post, Chirala
	Prakasham	1	Perala Handloom Weavers Coop. Pro. and Sales, Soc. Ltd., Perala, Chirala
	East Godavari	1	Sri Ganapathi Handloom Weav. Coop. P and SS Ltd. Angara, Kapileswarapuram Mandal, E.G.
	East Godavari	1	K.J. Puram Handloom Wvrs. Coop. P and SS Ltd. K. Jagannadhapuram, Amalapuram Mandal E.G.

1	2	3	4
	East Godawari	1	Hasanbada Handloom Wvrs. Coop. P and SS Ltd., Hasanbada, Draksharama
	Nalgonda	1	Koyyalagudam Handlooms Wvrs. Coop. P and SS Ltd., Koyyalagudam, Choutuppal Mandal
	Nalgonda	1	Sundeeep Handloom, Vellanki, Nalgonda Dt.
	Nalgonda	1	Pochampally Handloom Wvrs. Coop. P and SS Ltd., Pochampally
	Karimnagar	1	Huzurabad Handloom Wvrs. Coop. P and SS Ltd., Huzurabad
	Prakasham	1	Andhra Pradesh Handloom Weavers Coop. Soc. Ltd.
	Karimnagar	1	Andhra Pradesh Handloom Weavers Coop. Soc. Ltd.
	Vijaywada	1	Andhra Pradesh Handloom Weavers Coop. Soc. Ltd.
	Cudduppah	1	Andhra Pradesh Handloom Weavers Coop. Soc. Ltd.
	Warangal	1	Andhra Pradesh Handloom Weavers Coop. Soc. Ltd.
	Rajamundry	1	Andhra Pradesh Handloom Weavers Coop. Soc. Ltd.
	Srikakulam	1	Andhra Pradesh Handloom Weavers Coop. Soc. Ltd.
	Vijanagarm	1	Andhra Pradesh Handloom Weavers Coop. Soc. Ltd.
	Tirupathi	1	Andhra Pradesh Handloom Weavers Coop. Soc. Ltd.
	Kurnool	1	Andhra Pradesh Handloom Weavers Coop. Soc. Ltd.
	Secundrabad	1	Andhra Pradesh Handloom Weavers Coop. Soc. Ltd.
	West Godavari	1	Killandalaparru H.W.C.S. Ltd., West Godavari
	West Godavari	1	Eluru, H.W.C.S. Ltd., West Godavari
	Chirala	1	Chirala H.W.C.S. Ltd., Chirala
	Chirala	1	Shyamala Handlooms, Perala Chirala Sri Venateswara H.W.C.S. Ltd., Epurupalem,
	Prakasham	1	Prakasham
	Chottupal	1	Savita Handlooms, Chottupal
	Chottupal	1	Sri Venkateshwara Saree House, Chottupal
	Siripuram	1	Jella Laxmaiah and Sons, Siripuram

1	2	3	4
	Siripuram	1	Alwin Handlooms, Siripuram
	Karimnagar	1	H.W.C.S. Ltd., Kothapally, Distt. Karimnagar
	Karimnagar	1	H.W.C.S. Ltd., Kamalapur, Distt. Karimnagar
	<b>State Total</b>	<b>33</b>	
Bihar	Gaya	1	Manpur Prathmic Bunkar Sahyog Samiti Ltd. Manpur, Post-Bunlyadganj, Gaya: 823 003
	<b>State Total</b>	<b>1</b>	
Chhattisgarh	Raipur	1	Chhattisgarh St. Handloo. M.F. Ltd.
	<b>State Total</b>	<b>1</b>	
Gujarat	Bhuj	1	Bhujodi Cotton and Wool Wvg. Coop. Soc. Ltd. P.O. Bhujodital, Kachchh : 370 820
	Bhuj	1	Seva Bharati Foundation
	<b>State Total</b>	<b>2</b>	
Karnataka	Belgaon	1	PCQC-Administrator KHDC Ltd., Ramdurg, Pin: 591123, Ph. No. 42112
	Bagalkot	1	PCQC-Administrator, Raw Material Bank KHDC Ltd., Banhatti: 587 811, Ph. No. : 21318
	Haveri	1	PCQC-Administrator KHDC Ltd., Near Gupta Patrol Bunk, PB Road, Ranebennur, Pin 581 115, Ph. No. : 66545
	Gulbarga	1	PCQC-Administrator KHDC Ltd., A.G. Desai Buldg. 1- 1166A, Chandrashekhar Nagar, Dr. Meelakanth Patil Road, Gulbarga, Pin 585 102, Ph. No. 46005
	Bijapur	1	Cauvery Handloom, Ilkal
	Bangalore	1	KHDC Ltd., Tank road, Priyadarshni Complex, Ulsoor, Bangalore
	Bangalore	1	Karnataka Coop. Handloom Weavers Fed. Ltd. 49, Nekar Bhawan Model House Street, Bangalore
	<b>State Total</b>	<b>7</b>	
Kerala	Kozhikode	1	HANVEEV, Sreepadam, Kalathil Parambil Road
	Trivendrum	1	HANVEEV, PO Nemam, Trivendrum-20



1	2	3	4
	Kannur	1	HANVEEV, PM Thillari Road, Kannur-1, Ph. No.: 270 5038; fax no. 0497-270 1998
	Kannur	1	Kerala Handloom Association Kannur
	Earnakulam	1	Earnakulam Distt. Coop. Yarn Bank Ltd., No. H-Ind.-115 Karimapadam Chendamanglam, Kerala
	Trivendrum	1	HANTEX-Post Bag No. 64, Thirunanthapuram
	Kannur	1	Kannanore Handlooms Exports
	Kannur	1	Kairall Handloom
	Kannur	1	Vasulai Internation
	Kannur	1	Vikash fabrics
	<b>State Total</b>	<b>10</b>	
Madhya Pradesh	Sausar	1	MPHSVN, Handloom Production Centre, Unit-Sausar, Mohgaon Road, Sausar
	Gwallior	1	MPHSVN, Kala Vyaper Mela Ground,
	Indore	1	—do—
	Mandsore	1	—do—
	Chanderi	1	—do—
	Padana	1	—do—
	Waraseoni	1	—do—
	Sihore	1	—do—
	Maheshwar	1	—do—
	Chanderi	1	United Nations Industrial Dev. Organisation, Chanderi
	Sausar	1	Kabir Bunkar Sah. Samiti, Sausar
	Balaghat	1	Satyam Bunkar Sah. Samiti Mydt. Waraseoni, Balaghat
	<b>State Total</b>	<b>12</b>	
Manipur	Imphal	1	Raw Material Bank, Director of Commerce and Industries, Lamphgalpet, Imphal
	Imphal	1	Manipur Development Society, Post Box No. 53, Imphal: 795 001

1	2	3	4
	Imphal	1	Manipur State Handloom Weavers Coop. Soc. Ltd., Imphal
	<b>State Total</b>	<b>3</b>	
Meghalaya	Tura	1	Meghalaya Apex Handloom Weavers and Handicraft Coop. Fed. Ltd., Coop. Apex Bank, Complex, Kachahari Road, Shillong, Ph. No.: 227 118
	<b>State Total</b>	<b>1</b>	
Nagaland	Kohima	1	Mohun Khola MPCS Ltd. A.O.C. area, Kohima
	Dimapur	1	Swu Weaving and Knitting Coop. Society Ltd., Doragapanthar
	Dimapur	1	Nagaland Apex Weavers and Artisan Coop. Fed. Ltd., Cooperative Complex, Dimapur
	<b>State Total</b>	<b>3</b>	
Pondicherry	Pondicherry	1	Pondicherry State Handloom Wvrs. Coop. Soc. Ltd., (PONTEX) Post Bag No. 57, Industrial Estate, Thattanchavadi
	<b>State Total</b>	<b>1</b>	
Rajasthan	Jaipur	1	Rajasthan Rajya Bunkar Sahakari Sangh Ltd. Plot No. C-954, Vishwakarma Audyogic Field, Jaipur
	Kota	1	Kota Doria Vikas Haraut Sans
	Barmer	1	Barmer Hathkargha Vastra Utpadak Sansthan
	Jaipur	1	Modern Handloom Producer Coop. Soc. Ltd. Katwara House, Topkhana Road
	Bikaner	1	Dhneru Suti-Ooni Vastar Utpadak Sansthan Ltd.
	<b>State Total</b>	<b>5</b>	
Tamil Nadu	Periyar	1	Chenkumar Industrial Coop. Soc. Chennimalai
	Kancheepuram	1	CO-OPTEX Yarn Unit, 84 T.K. Nambal Street, Kancheepuram: 631 503
	North Arcot	1	CO-OPTEX Yarn Unit, 16, Tahsildar Street Suwalpet, Arakonam: 631 001
	North Arcot	1	CO-OPTEX Yarn Unit, 11-A, Poonja Mudaliyar Street Thamampet, Gudiyattam: 632 002

1	2	3	4
	South Arcot	1	CO-OPTEx Yarn Unit, 104, Sankare Naidu Street, Cuddalore: 607 002
	Vellore	1	CO-OPTEx Yarn Unit, 13, Bajanai Koil Street, Palavan Sathu Kuppam, Vellore: 632 002
	Trichy	1	CO-OPTEx Yarn Unit, 8-Jubilee Road Jayankondam: 631 802
	Trichy	1	CO-OPTEx Yarn Unit, 19, Mullah Sahib Street, Karur: 639 104
	Trichy	1	CO-OPTEx Yarn Unit, 147, Meetu Street, Woriyu, Trichy: 620 002
	Dharmapuri	1	CO-OPTEx Yarn Unit, Bazar Street, Dhannpuri: 636 702
	Salem	1	CO-OPTEx Yarn Unit, 343, Bazar Street, Salem, Pin: 636 001
	Salem	1	CO-OPTEx Yarn Unit, 19, North Car Street, Tiruchengode: 637 211
	Erode	1	CO-OPTEx Yarn Unit, C/o Erotex Dye Factory Periamariamau Koil St., Erode-3
	Periyar	1	CO-OPTEx Yarn Unit, 108, Kangoyan Road, Chennai-malai: 638 452
	Gobi	1	CO-OPTEx Yarn Unit, 13, 4 Bazar Street, Gobi, Chetty-palayam: 638 452
	Coimbatore	1	CO-OPTEx Yarn Unit, 201-A Dr., Alagesan Road, Saibaba Colony, Coimbatore: 641 011
	Madurai	1	CO-OPTEx Yarn Unit, Balaji Street, Alagappa Nagar, Palagenatham, Madurai: 625 003
	Kamrajar	1	CO-OPTEx Yarn Unit, 50, Kanthada Street, Srivilliputhur: 626 125
	Ramnad	1	CO-OPTEx Yarn Unit, 101, Great Cotton Road, Aruppukottai
	Tirunelveli	1	CO-OPTEx Yarn and Cloth Godown, Swamy Nellaiyappar High Road, Opp. To Taluk Office, Tirunelveli Town, Tirunelveli: 627 006

1	2	3	4
	Kanyakumari	1	CO-OPTEx Yarn Unit, No. 1, Araattu Road, Vadasery, Nagarcoil: 629 001
	Chennai	1	PMP Lungi Pvt. Ltd.,
	Kurujipadi	1	National Palayakot Company
	Chennai	1	COOPTEx-350, Pantheon Road, Chennai-08
	Erode	1	Chenkumar Weavers Coop. P and S. Soc. Ltd., CH-MSK, Chennimalai-Erode.
	Karur	1	Atlantic Fabrics
	Karur	1	British Weaveing Co.
	Karur	1	Lakshmi-A Desing
	Karur	1	Maxican Export
	Karur	1	Prem Textiles International
	Karur	1	Shree Baba Fabrics
	Gudiyattam	1	Hindustan lungi Co. Gudiyattam
	Chennai	1	P.M. Palani Mudaliar and Co. Chennai
	Chenamalai	1	T.S. Handlooms Chenamalai
	Chennai	1	Jayam Exports, Chennai
	Chennai	1	K.A.S. Zainulabdin and Co. Chennai
	Gudiyattam	1	V.M. Krishnan Mudallar, Gudiyattam
	Karur	1	Veera Exporters
	<b>State Total</b>	<b>38</b>	
Tripura	Agartala	1	Tripura Handloom and Handicraft Dev. Corprn. Ltd., MBB Sarani, Jail Road, Agartala
	Agartala	1	Tripura Apex Weavers Coop. Society Ltd., ITI Road, Indira Nagar, Agartala
	<b>State Total</b>	<b>2</b>	
Uttar Pradesh	Varanasi	1	Uttar Pradesh State Handloom Corporation Ltd., Varanasi

1	2	3	4
	Saint Kabir Nagar	1	Uttar Pradesh State Handloom Corporation Ltd., Khalilabad
	Aligarh	1	Uttar Pradesh State Handloom Corporation Ltd., Aligarh
	Gorakhpur	1	Uttar Pradesh State Handloom Corporation Ltd., Gorakhpur
	Mau Nath Bhanjan	1	Uttar Pradesh State Handloom Corporation Ltd., Maunath Bhanjan
	Bijnore	1	Uttar Pradesh State Handloom Corporation Ltd., Nehlore
	Ambedkar Nagar	1	Uttar Pradesh State Handloom Corporation Ltd., Tanda
	Ambedkar Nagar	1	Uttar Pradesh State Handloom Corporation Ltd., Jalaipur
	Sitapur	1	Uttar Pradesh State Handloom Corporation Ltd., Khairabad
	Etawah	1	Uttar Pradesh State Handloom Corporation Ltd., Etawah
	Etawah	1	Sikki Sarai Bunkar Utpadan Sah. Samiti Ltd., Etawah
	Kanpur	1	UPICA, Kanpur
	Meerut	1	UPICA, Meerut
	Gorakhpur	1	UPICA, Gorakhpur
	Etawah	1	Apex Handloom Coop. Soc. Ltd., Karanpura, Gwalior Road.
	Varanasi	1	Uttar Pradesh Hsth Kargha Sah. Sangh Ltd., Rasoolpura
	Kanpur	1	Uttar Pradesh Apex Export Cooperative Marketing Association Ltd.
	Kanpur	1	Uttar Pradesh Handloom Textile Apex Marktg. Coop., Fed. Ltd., Shyamganj
	Barabanki	1	Glutex Handloom Coop. Society Ltd., Alapur, Barabanki

1	2	3	4
	Barabanki	1	Hathkargha Audyogic Utpadan Sah. Samiti Ltd., Darhara
	Barabanki	1	Ideal Handloom Coop. Soc. Ltd., Sadatganj, Barabanki
	Sitapur	1	Sujawalpur Hathkargha Utpadan Sah. Samiti Ltd., Khairabad
	Sitapur	1	Hafizia Art and Craft, 785 Pakka Bagh Old City, Sitapur
	Sitapur	1	Eram Enterprises Latif Market, Khairabad, Sitapur
	Hathras	1	Krishna Sales Corp. Hathras
	Amroha	1	Gerh Udyog Kargh SS Ltd., Nawagawan Sadat Amroha
	Amroha	1	National Bunkar Kargha Sahkari Samiti Ltd., Qureshi, J.P. Nagar
	Meerut	1	Kabir Oldtex, Khekara Meerut
	Meerut	1	Continantal Home Furnishing Khekara
	Agara	1	Kaysons Export Nehru Nagar Agara
	Bulandshahar	1	Dev Handlooms, Gothani Bulandshahar
	Varanasi	1	Uttar Pradesh Handloom Fabrics Mktg. Coop. Fed. Pillikothi Varanasi
	Sultanpur	1	Hathkargha Durry Kapra Udyog Sahkari Samiti Ltd., Sinduri, Baburi
	<b>State Total</b>	<b>33</b>	
Uttaranchal	Tehri Garhwal	1	Himalay Institute for Environment Ecology and Dev. Tirhari Garhwal
	<b>State Total</b>	<b>1</b>	
West Bengal	Burdwan	1	Chandpur TSS Ltd., Vill. and Post Bidyanagar, Distt., Burdwan
	Burdwan	1	Singhari Purbapara Adarsh, TSS Ltd., Village-Singhari, P.O.-Laxshmipur, Burdwan
	Burdwan	1	Madhanpur Sardarpara TSS Ltd., Village-Singhari, PO-Bablan, Burdwan
	Burdwan	1	Purbastha Block I, Tangali TSS Ltd., Hatsimla Samundragarh Distt. Burdwan

1	2	3	4
	Burdwan	1	Shyambati Baidyapur TSS Ltd., Village-Shyambati, PO-Chakbamangana, Burdwan
	Burdwan	1	Katwa Silpa SS Ltd., Ghoshhat, Katwa, Distt., Burdwan
	Burdwan	1	Nasaratpur Udbastu Tangail Basak TSS Ltd., Vill. and Post-Nasaratpur, Distt. Burdwan
	Midnapur	1	Jukhra TSS Ltd., Vill. and Post-Jukhra, Distt-Midnapur
	<b>State Total</b>	<b>8</b>	
<b>Total</b>		<b>169</b>	

**Statement-II****Handloom Mark Scheme**

The Office of the Development Commissioner for Handlooms, Government of India has introduced 'Handloom Mark Scheme' which will serve as a guarantee for the buyer that the product being purchased is genuinely hand woven. It will provide an identity to the handloom products and can be used not only for popularizing the hand woven products in India and abroad but also to become a hall mark of powerful creative work that distinguishes the product from powerloom and helps in providing better remuneration to the weavers.

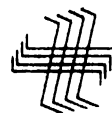
**Objectives:**

- Provide assurance to the consumers about the genuineness of the product origin.
- Promote handloom products in Domestic as well as International Market.
- Improve international marketing linkages to the handloom weavers.
- Strengthen supply chain for Handloom products.
- Improve price realization of the Handloom products in Domestic as well as International Market.
- Improve the earnings of the handloom weaver community

- Facilitate uninterrupted workflow throughout the year to the handloom weavers.
- Develop database on the handloom supplies and weavers that will help in supporting the weavers of the existing schemes being implemented by the Government of India and the future plans.

**Handloom Mark Logo:**

The Handloom Mark Logo has been developed by the National Institute of Designs, Ahmedabad. The Mark is in two forms. One for Domestic use: the word Handloom is written below the logo and the other for exports: same logo with the word hand woven IN INDIA written below it.



Handloom



hand woven in India

Each label is coded on its backside for easy identification/classification. For example, DF followed by coder number for fabric for domestic sale, DM followed by coded number for made-ups and garments for domestic sale; EF followed by coded number for fabric for export and EM followed by coded number for made-ups and garments for export). One label will be affixed on each handloom cut-piece of the fabric, made-up item and each garment produced from hand woven fabric.

**Scope:**

- The Scheme covers all handloom fabrics and products made thereof.
- The Handloom Mark scheme will be operational throughout the country. Individual weavers, Weavers Co-operative societies, Master weavers, Retailers, and Exporters are entitled to participate in the scheme and avail benefits thereof.

**Implementing Agency:**

The Textiles Committee—a statutory body in the Ministry of Textiles constituted under an act of Parliament in 1963 with the mandate of promoting quality Indian Textiles in the Implementing Agency for Handloom Mark Scheme.

**Involvement of Police Personnel in Crime**

931. SHRI TUKARAM GANPAT RAO RENGE PATIL:  
SHRI HANNAN MOLLAH:  
SHRI PRABHUNATH SINGH:  
SHRI ABDUL RASHID SHAHEEN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the cases of corruption/criminal offences against Delhi Police personnel are on the rise;

(b) if so, the number of Delhi Police Personnel arrested on charges of corruption, rape, fraud, theft, kidnapping, murder etc., during each of the last three years, rank-wise, crime-wise and Police Station-wise, separately;

(c) the action taken by the Government against such officials;

(d) the reasons identified by the Government for this increase; and

(e) the steps taken by the Government to check such incidents and root out corruption from Delhi Police?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY): (a) to (d) 59 criminal and 27 corruption cases were registered in 2005 against Delhi Police personnel as against 81 criminal and 42 corruption cases registered in the year 2004 which shows a decline in the criminal and corruption cases registered against Police personnel. Details of Delhi Police personnel arrested on the charge of corruption, rape, fraud, theft, kidnapping, murder etc. during the years 2003, 2004, 2005 upto 30th June, 2006 and action taken against them are given in the enclosed statement.

(e) The steps taken to prevent corruption in the Delhi Police include surprise checking by senior officers of the activities of personnel deployed for patrolling duty and in police pickets; keeping a watch on personnel of suspicious character; transfer of personnel of criminal disposition to non-sensitive posts; stringent legal and departmental action against those found to be indulging in criminal activities; handling of criminal complaints against police personnel directly by officers of the rank of Joint Commissioner of Police and above; establishment of Public Grievances Cells in Districts/Units to keep a close watch on police personnel; surveillance by the Vigilance Branch on the criminal activities of personnel holding sensitive posts; maintenance of a register of complaints by the Deputy Commissioner of Police of Districts; and providing facility to the general public to make complaint against corrupt police personnel through e-mail.

**Statement****Year 2003****(I) Murder/Attempt to Murder**

Police Station	ACP	INSPR.	SI	ASI	HC	CONST.	Action taken
1	2	3	4	5	6	7	8
Bhajan Pura	—	—	1	—	—	—	Cases have been registered



1	2	3	4	5	6	7	8
Naraina	—	—	—	—	—	1	
Kanjhawal	—	—	—	—	1	—	
Shahdara	—	—	—	—	—	1	Cases have been registered and police personnel have been placed under suspension.
Gokul Puri	—	—	—	—	—	1	
Najafgurh	—	—	—	1	—	1	

**(II) Extortion/Robbery**

Police Station	ACP	INSPR.	SI	ASI	HC	CONST.	Action taken
Lahori Gate	—	—	—	—	—	1	Cases have been registered and police personnel have been dismissed from service.
Kamla Market	—	—	—	—	1	2	
Karol Bagh	—	—	1	—	—	—	Case have been registered and police personnel have been placed under suspension.

**(III) Cheating/Theft**

Police Station	ACP	INSPR.	SI	ASI	HC	CONST.	Action taken
Spl. Cell	—	—	—	2	—	1	Cases have been registered and police personnel have been placed under suspension
Connaught Place	—	—	—	—	—	1	

**(iv) Rape/Molestation**

Police Station	ACP	INSPR.	SI	ASI	HC	CONST.	Action taken
Uttam Nagar	—	—	—	—	—	1	Cases have been registered and police personnel have been placed under suspension.
Kapashera	—	—	—	—	1	—	

**(v) Kidnapping**

Police Station	ACP	INSPR.	SI	ASI	HC	CONST.	Action taken
Pandav Nagar	—	—	—	—	—	1	A case has registered and police personnel have been placed under suspension.

**(vi) Hurt**

Police Station	ACP	INSPR.	SI	ASI	HC	CONST.	Action taken
Punjabi Bagh	—	—	—	—	—	1	A case has registered and police personnel have been placed under suspension.

**(vii) Misc. IPC.**

Police Station	ACP	INSPR.	SI	ASI	HC	CONST.	Action taken
Kashmere Gate	—	—	—	—	—	1	A case has registered and police personnel have been placed under suspension.
Tuglak Road	—	—	—	—	1	1	
Hari Nagar	—	—	—	—	—	1	
Gokal Puri	—	—	—	—	—	1	
Kanjhwala	—	—	—	—	—	1	
Maurice Nagar	—	—	—	1	—	—	
Huaz Khas	—	1	—	—	—	—	
IP Estate	—	—	—	—	1	—	A case has registered.

**(viii) Corruption**

Police Station	ACP	INSPR.	SI	ASI	HC	CONST.	Action taken
1	2	3	4	5	6	7	8
CBI	—	2	6	1	4	3	Cases have been registered and charge sheet filed in the

1	2	3	4	5	6	7	8
							court. All cases are pending trial.
Anti-Corruption Branch	—	1	4	3	5	9	Cases have been registered and police personnel have been placed under suspension.

**Year 2004****(I) Murder/Attempt to Murder**

Police Station	ACP	INSPR.	SI	ASI	HC	CONST.	Action taken
Narela	—	—	—	1	—	1	Cases have been registered and all police personnel except one Constable of PS, Narela have been placed under suspension.
Nangloi	—	—	—	1	—	—	
Mehrauli	—	—	—	—	—	1	
Mayur Vihar	—	—	—	—	—	1	

**(II) Extortion/Robbery**

Police Station	ACP	INSPR.	SI	ASI	HC	CONST.	Action taken
Hauz Khas	—	—	—	—	2	1	A case has been registered and police personnel have been placed under suspension.

**(III) Cheating/Theft**

Police Station	ACP	INSPR.	SI	ASI	HC	CONST.	Action taken
SP Badli	—	—	—	—	1	—	Cases have been registered and police personnel have been placed under suspension.
Paschim Vihar	—	—	—	1	—	—	
Karol Bagh	—	—	—	—	—	1	
Lodhi Colony	—	—	—	—	—	1	
Spl. Cell	—	—	—	1	—	—	
new Friends Colony	1	—	—	—	—	—	

**(iv) Rape/Molestation**

Police Station	ACP	INSPR.	SI	ASI	HC	CONST.	Action taken
Bawana	—	—	—	—	—	1	A case has been registered.
Dabri	—	—	—	—	1	—	Cases have been registered and police personnel have been placed under suspension
Defence Colony	—	—	—	—	1	—	
Vikas Puri	—	—	—	—	—	3	
Civil Lines	—	—	—	—	—	1	
Kotwali	—	—	—	—	—	1	

**(v) Hurt**

Police Station	ACP	INSPR.	SI	ASI	HC	CONST.	Action taken
Preet Vihar	—	—	—	—	—	1	Cases have been registered and police personnel except one Constable have been placed under suspension.
Najafgarh	—	—	—	—	1	1	
Jaffar Pur Kalan	—	—	—	—	—	1	Cases have been registered.
Dwarka	—	—	—	—	—	1	
Adarsh Nagar	—	—	—	—	—	1	
Model Town	—	—	—	—	—	1	
Janak Puri	—	—	1	—	—	—	
Bhajan Pura	—	—	—	—	—	1	

**(vi) Misc. IPC**

Police Station	ACP	INSPR.	SI	ASI	HC	CONST.	Action taken
1	2	3	4	5	6	7	8
Shahdara	—	—	1	—	—	—	Cases have been registered and police personnel have been placed under suspension.
Keshav Puram	—	—	—	—	—	1	
Samay Pur Badli	—	—	1	—	—	—	

1	2	3	4	5	6	7	8
Tilak Marg	—	—	—	—	1	—	
Rohini	—	—	—	—	—	1	
Chankya Puri	—	—	—	—	—	1	
Shakar Pur	—	—	—	—	1	2	
Kashmeri Gate	—	—	—	—	—	1	Cases have been registered.
Roop Nagar	—	—	—	—	—	1	
Kalkaji	—	—	—	—	—	1	
Civil Lines	—	—	1	—	2	1	

**(vii) Corruption**

Police Station	ACP	INSPR.	SI	ASI	HC	CONST.	Action taken
CBI	1	3	9	5	—	2	Cases have been registered and all cases are pending trial. In one case of ASI, a closure report has been filed.
Anti-Corruption Branch	—	—	4	5	4	12	Cases have been registered and police personnel have been placed under suspension.

**Year 2005****(i) Murder/Attempt to Murder**

Police Station	ACP	INSPR.	SI	ASI	HC	CONST.	Action taken
Kanjhawala	—	—	—	—	1	1	
Shahdara	—	—	1	1	—	1	Cases have been registered and police personnel have been placed under suspension.
New Usmanpur	—	—	—	1	—	—	
Narela	—	—	—	—	—	1	
Shalimar Bagh	—	—	—	—	1	—	

**(ii) Extortion/Robbery**

Police Station	ACP	INSPR.	SI	ASI	HC	CONST.	Action taken
Parshant Vihar	—	—	—	—	—	1	A case has been registered and police personnel has been placed under suspension.

**(iii) Cheating/Theft**

Police Station	ACP	INSPR.	SI	ASI	HC	CONST.	Action taken
Shastri Park Metro	—	—	—	—	—	1	Cases have been registered and police personnel have been placed under suspension.
Mukherjee Nagar	—	—	—	—	—	1	
Seelampur	—	—	—	—	—	1	A case has been registered.

**(iv) Rape/Molestation**

Police Station	ACP	INSPR.	SI	ASI	HC	CONST.	Action taken
Sarai Rohilla (Railway)	—	—	—	—	—	1	A case has been registered. and police personnel has been dismissed from the Service

**(v) Hurt**

Police Station	ACP	INSPR.	SI	ASI	HC	CONST.	Action taken
Saraswati Vihar	—	—	—	—	—	1	Cases have been registered.
Nand Nagri	—	—	—	—	—	1	
Khajoori Khas	—	—	—	—	1	—	
Adarsh Nagar	—	—	—	—	—	1	Cases have been registered and police personnel have placed under suspension.
Mukherjee Nagar	—	—	—	—	—	1	

**(vi) Misc. IPC**

Police Station	ACP	INSPR.	SI	ASI	HC	CONST.	Action taken
Vivek Vihar	—	—	—	—	1	—	A case have been registered.
Hari Nagar	—	—	—	—	—	1	
Subzi Mandi	—	—	—	—	—	1	
Sultan Puri	—	—	—	—	—	1	
Naraina	—	—	—	—	—	1	
Kotwali	—	—	—	—	—	1	
Rajouri Garden	—	—	—	—	—	1	
J.P. Kalan	—	—	1	—	—	1	Cases have been registered and all the police personnel except one SI of PS Jafarpur Kalan have been placed under suspension.
Prashant Vihar	—	1	—	—	—	—	
Bhajanpura	—	—	—	—	—	1	
New Usman Pur	—	—	—	—	—	1	
Mehrauli	—	—	1	—	1	1	
Nand Nagri	—	—	—	—	—	1	
Mahipal Pur	—	—	—	—	—	1	
Welcome	—	—	—	—	—	1	

**(vii) Corruption**

Police Station	ACP	INSPR.	SI	ASI	HC	CONST.	Action taken
CBI	—	—	5	—	1	—	Cases have been registered and charge sheet filed against three police personnel. In three cases investigation is in progress.
Anti-Corruption Branch	—	—	4	4	2	6	Cases have been registered and police personnel have been placed under suspension.
Mansarover Park	—	—	1	—	—	—	

**Year 2006 (upto 30-6-2006)****(i) Murder/Attempt to Murder**

Police Station	ACP	INSPR.	SI	ASI	HC	CONST.	Action taken
Tilak Nagar	—	—	—	—	—	1	Cases have been registered and police personnel have been placed under suspension.

**(ii) Rape/Molestation**

Police Station	ACP	INSPR.	SI	ASI	HC	CONST.	Action taken
Parshant Vihar	—	—	1	—	—	—	A case has been registered and police personnel has been dismissed from service.

**(iii) Misc. IPC**

Police Station	ACP	INSPR.	SI	ASI	HC	CONST.	Action taken
Bawana	—	—	—	1	—	—	Cases have been registered and police personnel have been placed under suspension.
Shakarpur	—	—	—	—	—	1	
Dabri	—	—	—	—	—	1	
Rohini	—	—	—	—	—	1	
Gokul Puri	—	—	—	—	—	1	
Moti Nagar	—	—	—	—	—	1	A case has been registered and police personnel have been dismissed from the service.
Mukherjee Nagar	—	—	—	—	1	—	Cases have been registered
Vasant Vihar	—	—	—	—	—	1	

**(iv) Corruption**

Police Station	ACP	INSPR.	SI	ASI	HC	CONST.	Action taken
1	2	3	4	5	6	7	8
CBI	—	1	2	2	1	2	Cases have been registered



1	2	3	4	5	6	7	8
							and charge sheets filed in three cases. In four cases investigation is in progress.
Anti-Corruption Branch	—	—	—	3	1	1	Cases have been registered. Two ASIs have been dismissed from the service and three other personnel have been placed under suspension.

*[Translation]***Setting Up of Beef Industry**

932. SHRI KASHIRAM RANA:

SHRIMATI SANGEETA KUMARI SINGH DEO:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the Government proposes to set up Beef Industry in the country;

(b) if so, the reasons therefor;

(c) whether the Ministry of Environment has given its permission; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH): (a) Government does not propose to set up of beef industry in the country.

(b) to (d) Does not arise.

**Irregularities in Scholarship to Tribal Students**

933. KUNWAR MANVENDRA SINGH:

SHRI HEMMAL MURMU:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the Union Government is aware of large-

scale irregularities being committed in the disbursement of scholarship to tribal students studying in various educational institutions of various States particularly of Uttar Pradesh and Jharkhand;

(b) if so, the State-wise number of such cases noticed by the Union Government during the years 2003-04, 2004-05, 2005-06; and

(c) the action taken against persons indulging in such irregularities?

THE MINISTER OF TRIBAL AFFAIRS AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI P.R. KYNDIAH): (a) to (c) Ministry of Tribal Affairs implements a Centrally Sponsored Scheme of Post Matric Scholarship (PMS) for ST students in the country. Under the Scheme of PMS no case of irregularities being committed in the disbursement of the scholarship has come to the notice of the Ministry during the years 2003-04, 2004-05 and 2005-06.

*[English]***Multinational Tobacco Companies in Food Sector**

934. SHRI A.V. BELLARAMIN:

SHRI SUBODH MOHITE:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the Government has given permission to some Multinational Tobacco Companies to market their products and also to set up food business in India;

(b) if so, the details thereof;

(c) whether some companies especially Phillips Morrice are indulging in trading/import of cigarettes and other tobacco products in the country under the cover of this facility;

(d) if so, the facts thereof; and

(e) the steps being taken by the Government to check their activities?

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH): (a) to (e) The information is being collected and will be laid on the Table of the House.

#### **Raw Material for Plastic Goods**

935. SHRI S.K. KHARVENTHAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the price of raw materials for plastic goods have been increasing during the last few months;

(b) if so, the details thereof and the reasons therefor;

(c) whether the Government proposes to impose ban on export of raw materials;

(d) if not, the reasons therefor; and

(e) the steps taken by the Government to protect the interests of domestic plastic industry?

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH): (a) and (b) Yes Sir, the international prices of almost all plastic polymers have increased by about US 200 per metric tonne. The Plastic Polymers follow a commodity behaviour and the prices are determined by the law of demand and supply.

(c) to (e) No Sir, there is no proposal to impose ban on export of raw materials by the Government as the petrochemicals industry is deregulated and delicensed and the prices of raw materials for plastic goods are market driven.

#### **Legislation for Small Scale Industries**

936. SHRI CHANDRABHAN SINGH: Will the Minister of SMALL SCALE INDUSTRIES be pleased to state:

(a) the number of Small Scale Units closed/on the verge of closure in the country at present State-wise;

(b) whether the Government proposes to introduce a Bill/Legislation regarding Small Scale Industries;

(c) if so, whether the Government proposes to bring the Industries having capital upto rupees three crore under the category of Small Scale Industries;

(d) the steps taken to save the livelihood of people employed in SSI Sector; and

(e) the share of these Small Scale units having upto Rs. 25 lakhs in the total export of the country?

THE MINISTER OF SMALL SCALE INDUSTRIES AND MINISTER OF AGRO AND RURAL INDUSTRIES (SHRI MAHABIR PRASAD): (a) The information on small scale industries closed/on the verge of closure in the country is not maintained centrally. However, as per the results of the Third All India Census of the small scale industries (SSIs) with reference year 2001-02, out of 22,62,401 SSI units registered upto 31-03-2001, 39 per cent (numbering 8,87,427) units were found closed. The State-wise distribution of these closed SSI units is given in the enclosed statement.

(b) and (c) The Government had introduced the Small and Medium Enterprises Development Bill, 2005 in the Lok Sabha in May 2005. The Bill with amendments, has since been passed by both Houses of Parliament, and notified. As per the Act, an enterprise, where investment in plant and machinery is more than twenty-five lakh rupees but does not exceed five crore rupees comes to the category of small scale industries.

(d) The State Governments/Union Territory Administrations are primarily responsible for the promotion and development of the SSIs in the country. The Central Government, however, implements a number of schemes/programmes for providing support to the SSIs in the areas of infrastructure, credit, marketing, technology, entrepreneurship development, primarily with a view to

safeguarding the interest of the people engaged in the SSI Sector.

(e) As per the information received from various export promotion councils, the share of the exporting small scale industries (including units with capital upto Rs. 25 lakh) in the total exports of the country is approximately 34 per cent.

**Statement**

*State-wise Distribution of closed SSI Units as per third Ail India Census of Registered SSIs, 2001-02*

Sl. No.	Name of State/ Union Territory	Total No. of Closed Units
1	2	3
1.	Jammu and Kashmir	22709
2.	Himachal Pradesh	6509
3.	Punjab	82731
4.	Chandigarh	1405
5.	Uttaranchal	12100
6.	Haryana	27546
7.	Delhi	8357
8.	Rajasthan	36847
9.	Uttar Pradesh	122282
10.	Bihar	20525
11.	Sikkim	155
12.	Arunachal Pradesh	248
13.	Nagaland	129
14.	Manipur	1226
15.	Mizoram	1313
16.	Tripura	1077
17.	Meghalaya	1908

1	2	3
18.	Assam	10338
19.	West Bengal	26080
20.	Jharkhand	13822
21.	Orissa	9708
22.	Chhattisgarh	27830
23.	Madhya Pradesh	65649
24.	Gujarat	39159
25.	Daman and Diu	454
26.	Dadra and Nagar Haveli	423
27.	Maharashtra	54243
28.	Andhra Pradesh	38582
29.	Karnataka	46611
30.	Goa	2327
31.	Lakshadweep	16
32.	Kerala	74832
33.	Tamil Nadu	127185
34.	Pondicherry	2586
35.	Andaman and Nicobar Islands	515
<b>All India</b>		<b>8,87,427</b>

**Norms for Setting Up of SEZs**

937. SHRI P. KARUNAKARAN:

SHRI ANANDRAO VITHOBA ADSUL:

SHRI RAVI PRAKASH VERMA:

SHRI ADHALRAO PATIL SHIVAJIRAO:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the norms for setting up of SEZs are very stringent;

(b) if so, whether the Government has received any request from State Governments/various Societies to relax these norms; and

(c) if so, the details thereof and the reaction of the Government thereto?

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH): (a) No, Sir. The norms for setting up of Special Economic Zones (SEZs) are well laid out in the SEZ Act 2005 and the SEZ Rules 2006.

(b) and (c) Do not arise.

### **Online Scholarship**

938. SHRI S.K. KHARVENTHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government proposes to start Online Scholarship facility to the students for various stages at education;

(b) if so, the details thereof;

(c) if not, whether the existing National Merit Scholarship Scheme is likely to be revised; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI): (a) to (d) CBSE and UGC have signed MOUs with ICICI Bank for electronic disbursement of scholarships to the accounts of scholarship holders, under the following scholarship schemes;

- (1) CBSE Merit Scholarship Scheme for Professional Studies.
- (2) CBSE Merit Scholarship Scheme for Under-Graduate Courses.
- (3) UGC Indira Gandhi PG Scholarship for Single Girl Child.
- (4) UGC Post-Graduate Merit Scholarship to University Rank Holders.

Students can also withdraw money using ICICI Bank ATM Cards/Smart Cards. This might serve as a model.

Normally, the Plan Schemes require fresh sanction for the new plan period and at that time they may undergo modifications based on feedbacks. It is unlikely that the National Merit Scholarship Scheme would get revised during the current plan period.

*[Translation]*

### **Missing Pak Citizens**

939. SHRI SANTOSH GANGWAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a large number of Pakistani citizens holding passports are missing and hiding in various parts of the country;

(b) if so, the number of Pakistani citizens hiding in India, State-wise; and

(c) the details of steps taken by the Government to identify and deport such Pakistani citizens?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) and (b) As per readily available information the number of Pakistani nationals who did not seek exit during visa validity and thus found to have overstayed/overstaying upto 31-12-2005 is 4,742. As regards State-wise details of missing Pakistani nationals holding Pakistani passports, the information is being collected.

(c) The power under Section 3(2) (c) of the Foreigners Act, 1946 to detect and deport foreign nationals including Pakistanis staying in India illegally has been delegated to the State Governments/ Union Territory Administrations. Besides, instructions are issued to them from time to time to launch special drives to detect and deport foreigners staying illegally in the country.

*[English]*

### **District Primary Education Programme**

940. SHRI RAGHUNATH JHA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the crores of rupees were spent from funds sanctioned under District Primary Education Programme Scheme on activities not covered under the norms of DPEP;

(b) if so, whether the crores of rupees were either diverted to other schemes or were kept in civil deposits;

(c) if so, the action taken against the officers for misutilising and for diverting DPEP funds; and

(d) the steps taken to ensure that DPEP funds are not misutilised/diverted in future?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (d) Some instances of diversion of funds and keeping of funds in civil deposits in respect of DPEP-I and DPEP-II Projects did come to notice in year 2000. The matters were immediately addressed. Also States with DPEP programmes were strictly instructed to follow the financial parameters of the DPEP guidelines and ensure proper utilization of funds.

Year	Karnataka	Kerala	Tamil Nadu	Andhra Pradesh	Total in the country
2003	17,500	11,700	22,700	13,000	70,000
2004	18,000	12,500	22,000	11,500	75,000
2005	19,000	13,000	22,000	10,000	80,200

However, statistics for the current year i.e. year 2006 are not readily available.

(b) Although there is a marginal decline in coffee consumption in Tamil Nadu and Andhra Pradesh, the trend of coffee consumption in Karnataka and Kerala as well as the overall consumption in the country is on the increase.

(c) The Government of India through the Coffee Board is implementing a scheme on 'Market Promotion', in which various programmes are being implemented for increasing domestic consumption, such as training courses, participation in national festivals and exhibitions, establishment of a high technology roasting and packaging facility by the Board, and promotion of sales through

### Consumption of Coffee

941. SHRI M. SHIVANNA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the consumption of coffee in each State of the country especially in the coffee producing States during the last three years and the current year;

(b) whether the coffee consumption is declining in almost all the States; and

(c) if so, the reasons therefor and the strategy chalked out by the Government to boost consumption of coffee in the country?

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH): (a) Year-wise coffee consumption in the major coffee producing States and overall consumption in the country is given below:—

promotional units of the Board. Further, the Government is conducting the 'Kaapi Shastra Programme' for providing technical training in the art of retailing coffee to the interested private sector/entrepreneurs in different locations of the country through the Coffee Board.

### International Court of Justice

942. SHRI P. MOHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the suggestion of International Court of Justice on compensation to custodial violence has been accepted by the Government;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) to (c) The Government are not aware of the International Court of Justice giving decision directly on the issue of payment of compensation for the custodial violence suggesting payment of compensation to the victims of custodial violence.

### **Textile Export**

943. SHRIMATI MINATI SEN: Will the Minister of TEXTILES be pleased to state:

(a) the quantity and value of textile exported during each of the last three years, item-wise;

(b) whether deteriorating conditions of labour is the hurdle in availing opportunities to increase textile export; and

(c) if so, the steps taken by the Government to improve the condition of labourers in textile sector in order to boost export?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGOVA): (a) The information is given in the enclosed statement.

(b) and (c) The Government is fully committed to protecting and safeguarding the interest of workers with due regard to creating a healthy work environment for higher production and productivity; thus leading to higher exports. It has been undertaking various schemes and programmes for enhancement of welfare of workers so as to provide social security including vocational training to the workers. Some of the important initiatives specific to textile sector, are given below:—

- (i) Textile Workers' Rehabilitation Fund Scheme (TWRFS) is in operation for providing interim relief to workers rendered unemployed due to permanent closure of any mill.
- (ii) To provide the industry with world class infrastructure facilities for setting up their textile

units, a new scheme namely, Scheme for Integrated Textile Parks' has been launched by merging existing two schemes i.e. Textile Centres Infrastructure Development Scheme (TCIDS) and Apparel Parks for Exports Scheme (APES). The Scheme has provisions for training and design centres, creche, canteen, workers hostel, labour rest and recreation facilities.

- (iii) The National Institute for Fashion Technology (NIFT), its seven branches, and the Apparel Training and Design Centres (ATDCs) are running various courses/programmes to meet the skilled manpower requirements of the textile industry, especially apparel, in the field of design, merchandising and marketing. The training infrastructure for human resource development of skilled and semi-skilled workers at supervisory and managerial level itself adds to the security of job of the workers, besides contributing positively to the factory output in terms of quality and productivity.
- (iv) The Textiles Committee is providing consultancy services to the industry for implementation of ISO 9000 Quality Management Systems; ISO 14000 Environment Management Systems; SA 8000 Social Accountability Standard; Occupational Health and Safety Assessment Series (OHSAS 18001) and Compliance and Supply Chain Management Systems. The implementation of these systems by the manufacturing company demonstrates its commitment to the environmental, social and quality issues, which result in not only better working environment leading to improved productivity but also compliance to national statutes and international market requirement.
- (v) Recent initiatives in the handloom sector include Health Insurance Scheme; Life Insurance Scheme; Cluster Development Scheme; Skill upgradation measures etc. In the handicraft sector, Credit Guarantee Scheme has been launched.

**Statement**

(Value in Mn US \$)

Items	2003-2004		2004-05		2005-06 (April September)	
	Qty.	Value	Qty.	Value	Qty.	Value
1	2	3	4	5	6	7
<b>Fibre (Tonnes)</b>						
Wool	2338.80	13.91	3033.36	18.85	1039.78	5.80
Cotton	176705.10	202.60	70062.82	76.78	121523.40	116.93
MMF	57759.97	68.48	72058.90	100.03	28432.09	39.12
Flax and Jute	37633.04	8.76	54911.58	11.34	35756.48	6.38
Silk	81.82	1.77	92.56	1.94	98.32	1.70
<b>Sub Total</b>	<b>274508.73</b>	<b>295.52</b>	<b>200159.22</b>	<b>208.94</b>	<b>186850.07</b>	<b>169.93</b>
<b>Fibre Waste (Tonnes)</b>						
Wool waste	259.27	0.74	114.13	0.39	81.68	0.25
Cotton waste	2898.62	3.03	6538.11	7.06	3412.40	2.84
Waste of man-made fibre	3111.71	2.54	3302.02	2.84	1922.08	1.43
Silk waste	286.01	1.17	78.59	0.29	300.56	1.21
<b>Sub Total</b>	<b>6555.61</b>	<b>7.48</b>	<b>10031.85</b>	<b>10.58</b>	<b>5716.72</b>	<b>5.73</b>
<b>Yarn (Tonnes)</b>						
Silk Yarn	334.24	8.07	395.05	9.35	134.17	3.5
Woollen yarn including yarn of animal hair	4000.35	25.77	3991.76	27.99	2153.11	16.08
Cotton Yarn (Including sewing thread)	466120.81	1308.74	416923.49	1177.07	214211.9	577.77
Man-made filament yarn	117980.51	210.44	134305.32	258.89	63972.48	131.79
Flax and Jute	97174.97	59.13	130127.74	84.46	39128.87	32.27

1	2	3	4	5	6	7
100% non-cotton yarn (including sewing thread)	156800.79	347.46	143679.15	346.11	57125.85	138.44
<b>Sub Total</b>	<b>842411.67</b>	<b>1959.61</b>	<b>829422.51</b>	<b>1903.87</b>	<b>376726.38</b>	<b>899.85</b>
<b>Fabrics (Thousand Sqm.)</b>						
Silk fabrics	40075.61	330.73	41744.48	343.28	19770.06	174.88
Woollen fabrics	3128.22	17.19	3667.84	20.78	2432.25	14.76
Wooven fabrics of cotton	772973.27	957.93	615557.01	859.66	268107.01	357.59
Man-made woven fabrics	628372.91	965.51	664958.95	997.06	284333.31	421.46
Flax and Jute	127752.23	68.25	124939.03	74.02	71579.95	43.37
Pile and Knitted	100406.63	51.78	69863.85	41.52	34806.075	16.95
Special Woven Fabrics	106262.93	111.45	88430.63	110.79	59379.225	62.29
<b>Sub Total</b>	<b>1778971.80</b>	<b>2502.84</b>	<b>1609161.79</b>	<b>2447.11</b>	<b>740407.88</b>	<b>1091.3</b>
<b>RMG (Mn No)</b>						
Cotton	1557.00	4751.83	1317.00	4707.40	783.03	2597.54
Man-made	204.00	795.03	179.00	734.52	112.45	476.1
Silk	18.00	124.10	20.00	132.42	10.25	79.21
Wool	98.00	285.69	40.00	343.58	21.07	184.47
Others	84.00	303.00	75.00	296.52	58.4	204.77
<b>Sub Total</b>	<b>1961.00</b>	<b>6259.65</b>	<b>1631.00</b>	<b>6214.44</b>	<b>985.2</b>	<b>3542.09</b>
<b>Madeups (Tonnes)</b>						
Cotton	305903.31	1237.44	245463.53	1360.46	138202.52	757.91
Man-made	10972.07	85.24	9845.05	72.78	6317.6	47.92
Silk	900.22	19.17	1382.68	24.07	725.42	13.05
Wool	1068.69	15.33	1210.30	18.74	659.54	10.07



1	2	3	4	5	6	7
Others	124229.53	272.25	175410.35	366.23	60624.21	218.07
Sub Total	443073.82	1629.43	433311.91	1842.28	206529.29	1047.02
<b>Other Textiles</b>						
Carpets and other textile floor coverings. (Th Sqm.)	132585.85	736.13	129804.15	779.07	77087.90	445.98
Wadding, felt and non- wovens and other Textile items*		125.05		117.57		66.68
Sub Total		861.18		896.64		512.66
Grand Total		13515.71		13523.86		7268.58

Source: Monthly Statistics of the Foreign Trade of India. DGCIS, Kolkata.

Not: \*The items within the sub-group are having different units.

### Schemes for Destitute Children

944. SHRI VIJOY KRISHNA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the details of schemes implemented by the Union Government for the destitute children, State-wise;

(b) the grants released by the Government for above schemes to State Governments, NGOs and others during each of the last three years, State-wise and scheme-wise;

(c) the total number of poor and destitute children benefited from the above scheme, State-wise;

(d) whether there is nay separate scheme for street children;

(e) if so, the details thereof State-wise; and

(f) the percentage of children benefited therefrom?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY): (a) The schemes for destitute

children being implemented by the Ministry of Women and Child Development are as under:—

- (i) An Integrated Programme for Street children
- (ii) A programme for Juvenile justice
- (iii) Assistance to Homes for Children (Shishu Greh) to Promote in-Country Adoption.

(b) and (c) The details of grants released under the above schemes to State Governments and NGOs and the total number of poor and destitute children benefited during the last three years, State-wise and scheme-wise are given in the enclosed statements-I, II and III.

(d) Yes, Sir.

(e) The details are as per reply to part (a), (b) and (c).

(f) There is no exact estimate available with the Government regarding the number/magnitude of street children and hence, it is not possible to determine the percentage of children which has benefited therefrom.

**Statement-I**

*State-wise Amount released and beneficiaries covered under Nutrition Programme for Adolescent Girls (NPAG) during the years 2002-03, 2003-04 and 2005-06.*

Sl. No.	States/UTs	2002-03		2003-04		2005-06	
		Amount Released (Rs. in lakh)	No. of beneficiaries (Girls)	Amount Released (Rs. in lakh)	No. of beneficiaries (Girls)	Amount Released (Rs. in lakh)	No. of beneficiaries (Girls)
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	527.78	775575*	420		544.85	0
2.	Arunachal Pradesh	4.23		3		3.46	
3.	Assam	124.51		100		122.17	
4.	Bihar	412.24	0	330		525.95	
5.	Chhattisgarh	129.55	0	104	40,559	164.43	30,653
6.	Goa	44.11	0	35	0	45.02	0
7.	Gujarat	309.17	41419	247	105750	305	
8.	Haryana	98.44		79	63133	120.17	52857
9.	Himachal Pradesh	70.63		57	38432	180.13	
10.	Jammu and Kashmir	68.41		55		66.81	
11.	Jharkhand	140.1		112		178.73	
12.	Karnataka	504.62	0	358		516.4	95220
13.	Kerala	266.21	0	213	21610	247.87	0
14.	Madhya Pradesh	219.93	33128*	176		276.96	0
15.	Maharashtra	600.81	0	481	0	612.8	0
16.	Manipur	16.78		13		15.8	
17.	Meghalaya	18.22		15		16.86	9652
18.	Mizoram	6.93	2498	6		6.77	
19.	Nagaland	17.23		14		33.6	33263
20.	Orissa	281.32	35465	205	46526	289.53	0

1	2	3	4	5	6	7	8
21.	Punjab	114.03	35138	91	0	129.65	19847
22.	Rajasthan	184.95	0	148		236.49	80065
23.	Sikkim	7.38	3705*	6	0	12.19	5555
24.	Tamil Nadu	213.25	188495	171	449601	422.9	
25.	Tripura	90.57	19920	72	0	91.03	
26.	Uttar Pradesh	248.44	14837	199	14890	311.31	62222
27.	Uttaranchal	82.67	15891	66		106.95	
28.	West Bengal	593.23		228		620.88	266153
29.	Andaman and Nicobar Islands		0		6870		
30.	Chandigarh		0				
31.	Daman and Diu		0		348		348
32.	Dadra and Nagar Haveli		17922		6500		
33.	Delhi					148.62	
34.	Lakshadweep		0		0		2072
35.	Pondicherry		0		4533	22.4	
Total		5395.74	1183993	4004	798752	6375.73	657907

Total number of undernourished beneficiaries covered is reported. Separate figures for adolescent girls not reported.

#### Statement-II

*State-wise details of grant-in-aid released to various State Governments/Union Territory Administrations and number of children benefited during each of the last three years under the scheme 'A Programme for Juvenile Justice'*

Sl. No.	Name of the States/UT	Amount Released (in lakh)			No. of Children Benefited		
		2003-04	2004-05	2005-06	2003-04	2004-05	2005-06
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	0.00	407.93	133.73	0	1062	1606

1	2	3	4	5	6	7	8
2.	Arunachal Pradesh	0.00	0.00	0.00	0	0	0
3.	Assam	0.00	50.00	24.11	0	400	400
4.	Bihar	43.20	0.00	103.27	836	0	847
5.	Chhattisgarh	54.18	90.11	34.33	N.A.	528	258
6.	Goa	1.25	4.95	5.35	104	74	87
7.	Gujarat	65.91	70.00	133.98	955	2381	2413
8.	Haryana	24.80	23.59	41.55	326	354	327
9.	Himachal Pradesh	0.00	0.00	0.00	0	0	0
10.	Jammu and Kashmir	0.00	0.00	0.00	0	0	0
11.	Jharkhand	0.00	0.00	0.00	0	0	0
12.	Karnataka	79.41	50.31	70.95	2766	2764	2341
13.	Kerala	13.10	26.96	35.06	765	700	739
14.	Madhya Pradesh	106.86	124.89	90.91	4072	4298	711
15.	Maharashtra	742.76	752.28	682.42	19629	19859	15048
16.	Manipur	0.00	0.00	0.00	0	0	0
17.	Meghalaya	9.13	9.92	6.17	76	76	76
18.	Mizoram	32.37	15.78	10.51	225	225	225
19.	Nagaland	4.56	5.76	5.76	100	100	100
20.	Orissa	5.43	5.73	6.00	120	143	130
21.	Punjab	30.56	64.96	31.94	465	398	474
22.	Rajasthan	12.12	11.95	47.00	338	284	324
23.	Sikkim	2.33	2.33	2.33	25	25	25
24.	Tamil Nadu	124.68	138.18	119.86	1830	1780	1625
25.	Tripura	0.04	0.02	0.80	4	5	5
26.	Uttar Pradesh	127.35	0.00	160.58	1723	0	2870
27.	Uttaranchal	0.00	0.00	0.00	0	0	0
28.	West Bengal	80.84	50.81	166.39	2735	3525	5956

1	2	3	4	5	6	7	8
29.	Andaman and Nicobar Islands	0.00	0.00	0.00	0	0	0
30.	Chandigarh	6.00	6.00	0.00	N.A.	N.A.	0
31.	Dadra and Nagar Haveli	0.00	0.00	0.00	0	0	0
32.	Daman and Diu	0.00	0.00	0.00	0	0	0
33.	Delhi	70.00	59.00	90.38	1655	1758	1772
34.	Lakshadweep	0.00	0.00	0.00	0	0	0
35.	Pondicherry	0.00	0.00	0.00	0	0	0
<b>Total</b>		<b>1636.98</b>	<b>1971.46</b>	<b>2003.38</b>	<b>38749</b>	<b>40739</b>	<b>38359</b>

N.A.—Not available from States/Union Territory

**Statement-III**

*State-wise details of grant-in-aid released to various State Governments and Organizations and number of children benefited during each of the last three years under 'Scheme of Assistance to Homes for Children (Shishu Greh) to Promote In-Country Adoption'*

Sl. No.	Name of the States/UT	Amount Released (in lakh)			No. of Children Benefited		
		2003-04	2004-05	2005-06	2003-04	2004-05	2005-06
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	38.63	—	—	100	—	—
2.	Arunachal Pradesh	4.97	2.28	7.50	10	10	10
3.	Assam	—	2.20	—	—	10	—
4.	Bihar	—	2.11	2.19	—	10	10
5.	Chhattisgarh	—	—	—	—	—	—
6.	Goa	—	—	—	—	—	—
7.	Gujarat	19.70	—	47.44	90	—	90
8.	Haryana	3.66	4.32	1.39	10	20	10
9.	Himachal Pradesh	4.00	2.93	4.47	10	10	10
10.	Jammu and Kashmir	—	—	—	—	—	—

1	2	3	4	5	6	7	8
11.	Jharkhand	—	—	—	—	—	—
12.	Karnataka	—	12.84	—	—	40	—
13.	Kerala	22.35	18.05	11.83	30	30	30
14.	Madhya Pradesh	4.91	7.95	6.82	10	20	20
15.	Maharashtra	56.34	58.50	69.04	110	120	130
16.	Manipur	21.88	14.43	10.10	80	30	30
17.	Meghalaya	—	2.20	—	—	10	—
18.	Mizoram	4.96	8.26	10.00	10	20	20
19.	Nagaland	—	—	—	—	—	—
20.	Orissa	17.07	35.89	29.24	50	60	60
21.	Punjab	—	—	—	—	—	—
22.	Rajasthan	7.04	7.30	4.33	30	20	20
23.	Sikkim	—	—	—	—	—	—
24.	Tamil Nadu	—	—	—	—	—	—
25.	Tripura	12.37	12.02	5.00	20	30	20
26.	Uttar Pradesh	—	16.36	—	—	50	—
27.	Uttaranchal	—	—	—	—	—	—
28.	West Bengal	7.09	9.76	2.64	30	20	10
29.	Andaman and Nicobar Islands	—	—	—	—	—	—
30.	Chandigarh	—	—	—	—	—	—
31.	Dadra and Nagar Haveli	—	—	—	—	—	—
32.	Daman and Diu	—	—	—	—	—	—
33.	Delhi	3.91	5.13	11.64	10	20	20
34.	Lakshadweep	—	—	—	—	—	—
35.	Pondicherry	—	—	—	—	—	—
<b>Total</b>		<b>228.88</b>	<b>222.53</b>	<b>223.63</b>	<b>600</b>	<b>530</b>	<b>490</b>

**Allocation for Kasturba Gandhi  
Balika Vidyalaya Scheme**

945. SHRI P. RAJENDRAN:

SHRIMATI SANGEETA KUMARI SINGH DEO:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is any reduction in allocation under Kasturba Gandhi Balika Vidyalaya Scheme in 2006-07 as compared to 2005-06 and 2004-05;

(b) if so, the details thereof alongwith the reasons therefor; and

(c) the number of schools set up/proposed to be set in the country under the Kasturba Gandhi Balika Vidyalaya Scheme for promotion of education of girl child, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (c) The Kasturba Gandhi Balika Vidyalaya scheme was launched in July 2004. The allocation for the year 2004-05 was Rs. 100 crore and Rs. 225 crore for 2005-06 wherein capital costs of setting up new schools was included. A provision of Rs. 115.20 crore has been made for the year 2006-07 largely for recurring costs.

The Government of India has sanctioned 1180 Kasturba Gandhi Balika Vidyalayas till date, including 430 schools in February 2006.

**Revision of Norms of Rajiv Gandhi  
Rehabilitation Package**

946. DR. K.S. MANOJ: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of loss suffered by Farms and Hatcheries due to Tsunami;

(b) whether the Government proposes to revise norms of Rajiv Gandhi Rehabilitation package meant to accommodate, assistance to farms and hatcheries in the special context of the Kerala; and

(c) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY): (a) An area of 375 hectares of aquaculture farms and an area of 77.08 hectares of shrimp farms was damaged in Tamil Nadu and Pondicherry respectively. In Kerala, the loss to farms is estimated to be 2500 hectares, besides damage to 6 hatcheries.

(b) In view of shift of focus to long-term rehabilitation and the approval of Tsunami Rehabilitation Programme (TRP) with an estimated outlay of Rs. 9870.25 crore to be implemented over a period of four years from 2005-06 to 2008-09, there is no proposal to revise the norms of the Rajiv Gandhi Rehabilitation Package. An amount of Rs. 162.82 crore has been earmarked for fishery sector for the State of Kerala, under the TRP.

(c) In vies of reply to (b) above, does not arise.

*[Translation]*

**Setting Up of Big Industry in Bihar**

947. SHRI GIRIDHARI YADAV: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether no big industry has been set up in Bihar since 1962;

(b) if so, the reasons therefor; and

(c) the efforts being made by the Government to set up any big industry in the State?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL POLICY AND PROMOTION, MINISTRY OF COMMERCE AND INDUSTRY (SHRI ASHWANI KUMAR): (a) As per Statistics available and maintained by the Department of Industrial Policy and Promotion in respect of the State of Bihar, a total of 218 Industrial Entrepreneur Memoranda involving proposed investment of Rs. 9,951 crores were received in the delicensed sector and 33 Letters of Intent/Direct Industrial Licenses involving proposed investment of Rs. 1462 crores were issued during August 1991 to June, 2006.

(b) and (c) Under the liberalised economic environmeni, investment decisions are taken by entrepreneurs based on techno-economic considerations

and the initiatives of the State Governments in creating conducive environment by way of providing infrastructure facilities and other incentives. Central Government supplements their efforts to the extent possible.

[English]

#### National Security Guard

948. SHRI EKNATH MAHADEO GAIKWAD:

SHRI KIRTI VARDHAN SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has any proposal to enable the National Security Guard (NSG) to commandeer the first available aircraft for launching 'hot pursuit' of hijackers as reported in *Hindu* dated June 25, 2006;

(b) if so, the details thereof;

(c) whether the Government has also studied the necessity of making the NSG unit mobile by having helicopter services especially for their movement; and

(d) if so, the time by which such proposals are likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) to (d) Adequate procedure exists to provide suitable Aircraft to the NSG in accordance with the policy laid down by the Ministry of Civil Aviation/Ministry of Home Affairs.

#### Export of Handicrafts

949. SHRI HARIBHAU RATHOD: Will the Minister of TEXTILES be pleased to state:

(a) the details of export policy to promote Handicrafts products;

(b) whether there is good international market for Indian handicraft;

(c) the names of countries where these items are being exported;

(d) the percentage of these items exported during each of the last three years;

(e) whether the Government proposes to take any special measure for promotion of handicraft items in European countries; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGOVA): (a) For promotion of handicraft products, it has been envisaged to establish new Handicrafts Special Economic Zones (SEZs), make available duty free import entitlement of trimmings and embellishment etc. Specific funds under Market Access Initiative and Market Development Assistance Schemes would be earmarked. In addition, new towns of export excellence with a reduced threshold limit of Rs. 250.00 crores shall be notified.

(b) Yes, Sir, there is a good international market for the export of Indian Handicrafts.

(c) The major countries where handicraft items exported are U.S.A., U.K., Germany, Australia, Canada, France, Italy, Japan, Netherlands, Saudi Arabia and Switzerland.

(d) The per-centage of export of handicraft items compared to all India export during the last three years is asunder:—

2003-04	—	3.59%
2004-05	—	3.50%
2005-06	—	3.19%

(e) and (f) Yes, Sir, special efforts are being made for promotion of handicraft items in European countries through India Promotion Programmes in countries like Switzerland, Belgium, Spain, France and Italy.

#### National Commission on Education

950. SHRI K.C. PALANISAMY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government proposes to constitute National Commission on Education;

(b) if so, the details thereof; and



(c) the time by which it would be constituted?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI): (a) No Sir.

(b) and (c) Do not arise.

[Translation]

#### **Diamond Industry in Mumbai**

951. SHRI ANANDRAO VITHOBA ADSUL:

SHRI RAVI PRAKASH VERMA:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the annual average turnover of diamond trade in Mumbai; and

(b) the loss suffered by the diamond industry due to recent bomb blast in the State and its impact on trade?

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH): (a) As per Gem and Jewellery Export Promotion Council (GJEPC), a representative body of the trade, during 2005-06, export of cut and polished diamonds from Mumbai were to the tune of US \$ 11,566.98 million.

(b) As per GJEPC, there was no major financial loss to the diamond industry due to recent bomb blasts in Mumbai. Diamond trade is not likely to be adversely affected.

[English]

#### **Earth Quake Training**

952. SHRI DUSHYANT SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government proposes to provide training to civil engineers to deal with earth quakes falling in high seismic zones;

(b) if so, the States in which initiatives have so far been taken in this regard; and

(c) the names of organisation/departments proposed to be involved in such kind of activities?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY): (a) to (c) Government has drawn up a National Programme for Capacity Building of Engineers in Earthquake Risk Management to ensure seismic safe construction by training of structural engineers. The Programme envisages training of 420 trainers engineers and 10000 serving civil engineers and is being implemented in all the States/UTs. Indian Institutes of Technology, other reputed engineering institutions and State Engineering Colleges are imparting training under this programme.

#### **Subsidy for Small Tea Growers**

953. SHRI G. KARUNAKARA REDDY: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the Government introduced price subsidy scheme for small tea growers for a period of four months; and

(b) if so, the number of growers benefitted under the scheme alongwith the funds spent for this purpose?

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH): (a) and (b) yes, Sir. The price Subsidy Scheme for small tea growers was introduced for a 4 month period i.e. from February to May 2004. A total number of about 47,888 growers benefitted from the scheme and an amount of Rs. 20.54 crores was disbursed as subsidy.

#### **World Bank Funded Project for Upgrading Education Facilities**

954. SHRI IQBAL AHMED SARADGI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of project which are funded by the World Bank;

(b) the present position of each project;

(c) whether the World Bank has funded 1800 crores for upgrading education facilities project;

(d) if so, the details thereof;

(e) whether the funds received from World Bank have been fully utilized; and

(f) if not, the reasons for the same?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI): (a) to (f) The Ministry of Human Resource Development is implementing two projects namely Technician Education Project III (Tech. Ed. III) and Technical Education Quality Improvement Programme of Government of India (TEQIP) with the assistance of World Bank for up gradation of educational facilities at a total cost of Rs. 364 crore and Rs. 1550 crore respectively.

Tech.Ed-III commenced in January, 2001 covering 21 polytechnics from 8 States/UT namely Arunachal Pradesh, Jammu and Kashmir, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura and UT of Andaman and Nicobar Islands. The project is ending in June, 2007.

TEQIP commenced in March, 2003 covering 18 centrally funded institutions and 110 State institutions from 13 States namely Andhra Pradesh, Gujarat, Haryana, Himachal Pradesh, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Tamil Nadu, Uttaranchal, Uttar Pradesh and West Bengal. The project is ending in June, 2008.

The funds earmarked for Tech. Ed-III and TEQIP are to be utilized by June, 2007 and June, 2008 respectively.

#### **Closure of Industrial Units**

955. SHRI A. SAI PRATHAP: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the number of Private and Public Sector Companies which are closed and referred to BIFR alongwith their names, State-wise especially in Andhra Pradesh; and

(b) the steps taken or proposed to be taken for revival of these industries?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL POLICY AND PROMOTION, MINISTRY OF COMMERCE AND INDUSTRY (SHRI ASHWANI KUMAR): (a) As per information received from Bureau of Industrial and Financial Reconstruction (BIFR), 5315 private and public sector companies are registered with BIFR as on 30th April, 2006. State-wise list is enclosed as statement.

(b) Besides providing a policy regime that facilitates and fosters growth and development of industries, steps taken for revival of sick industrial units, *inter-alia*, include setting up of Board of Industrial and Financial Reconstruction (BIFR) and issue of guidelines by Reserve Bank of India to banks for financial support and amalgamation of sick units with healthy units. Wherever feasible rehabilitation schemes are sanctioned for the revival of the units registered with the BIFR which, *inter-alia*, include restructuring of the capital, induction of fresh funds by the promoters, Government assistance for public sector units, merger with other companies, relief and concessions in the form of rescheduling of dues by Financial Institutions, banks and Government and change of management.

#### **Statement**

##### *List of PSUs, Registered with BIFR (As on 30-4-06)*

Case No.	Company
<b>Andhra Pradesh</b>	
1. 602/1992	Singareni Collieries Ltd.
2. 613/1992	Andhra Pradesh Steels Ltd.
3. 627/1992	Andhra Pradesh Heavy Machinery and Engineering Ltd.
4. 631/1992	Hyderabad Allwyn Ltd.
5. 601/1993	Andhra Pradesh Scooter Ltd.
6. 605/1993	Republic Forge
7. 609/1993	Southern Transformers and Electrical Ltd.
8. 504/1994	Southern Pesticides Corpn. Ltd.

Case No.	Company
9. 507/1994	Hindustan Fluorocarbons Ltd.
10. 601/1995	Marine and Communication Electronic (I)
11. 605/1995	Southern Transformers and Elec. Ltd.
12. 504/1998	Praga Tools Limited
13. 502/2005	HMT Bearings Ltd.
<b>Bihar</b>	
1. 515/1992	Fertilizer Corpn. of India Ltd.
2. 625/1992	Niranjan Textiles Ltd.
3. 502/1993	Mica Trading Corp. of India
4. 622/1993	Bihar Scooters Ltd.
5. 604/1994	Kumardhubi Metal Casting and Engg.
6. 501/2001	Bharat Wagon and Engineering Co. Ltd.
<b>Goa</b>	
1. 601/1997	Goa Antibiotics and Pharmaceuticals Ltd.
2. 601/2002	Goa Auto Accessories Ltd.
<b>Gujarat</b>	
1. 535/1992	N.T.C. (Gujarat) Ltd.
2. 615/1993	Gujarat State Textile Corpn. Ltd.
3. 607/1994	Gujarat Dairy Development Corpn.
4. 603/2002	Gujarat Communication Electronics Ltd.
<b>Haryana</b>	
1. 503/1992	IDPL
2. 611/1995	Haryana Concast Ltd.

Case No.	Company
<b>Himachal Pradesh</b>	
1. 620/1993	Himachal Pradesh Agro Indl. Corpn.
<b>Jharkhand</b>	
1. 511/1992	Heavy Engineering Corporation Ltd.
2. 521/1992	Project and Development India Ltd.
3. 525/1992	Bharat Refractories Ltd.
4. 537/1992	India Firebricks and Insulation Co. Ltd.
5. 504/1995	Bharat Cooking Coal Ltd.
6. 503/1999	Pyrites, Phosphates and Chemicals Ltd.
7. 502/2001	Bharat Coking Coal Ltd.
8. 502/2002	Central Coalfields Ltd.
<b>Kerala</b>	
1. 604/1992	Autokast Ltd.
2. 605/1992	Keltron Rectifiers Ltd.
3. 606/1992	Keltron Power Devices Ltd.
4. 608/1992	Steel and Industrial Forging Ltd.
5. 614/1992	Steel Complex Ltd.
6. 619/1992	Keltron Counters Ltd.
7. 621/1992	Kerala State Detergent and Chemicals Ltd.
8. 623/1992	Keltron Electro Ceramic
9. 626/1992	Kerala State Salicylates and Chemicals Ltd.
10. 628/1992	Kerala Minerals and Metals Ltd.
11. 630/1992	Kerala Automobiles Ltd.

Case No.	Company	Case No.	Company
12. 603/1993	Kerala State Drugs and Pharmaceuticals Ltd.	4. 534/1992	National Textile Corporation Ltd. (APKKM)
13. 604/1993	Kerala State Wood Industries Ltd.	5. 629/1992	Karnataka Soaps and Detergents Ltd.
14. 612/1993	Travancore Plywood Industries Ltd.	6. 608/1993	Karnataka Implement and Machinery Co. Ltd.
15. 617/1993	Trivandrum Spinning Mills Ltd.	7. 602/1994	NGEF Ltd.
16. 621/1993	Kerala Soaps and Oils Ltd.	8. 604/1995	Karnataka Silk Industries Corporation Ltd.
17. 608/1995	The Travancore Sugars and Chemicals Ltd.	9. 606/1995	Karnataka State Textiles Ltd.
18. 610/1995	Transformers and Electricals Kerala Ltd.	10. 603/1996	The Mysore Lamp Works Ltd.
19. 602/1996	Keltron Crystal Ltd.	11. 605/1996	The Mysore Lamp Works Ltd.
20. 604/1999	Kerala Hitech Industries Ltd.	12. 603/1997	Karnataka Telecom Ltd.
21. 602/2002	Travancore-Cochin Chemicals Limited	13. 602/1999	Karnatak State Veneers Ltd.
22. 605/2002	Kerala State Electronic Dev. Corp. Ltd.	14. 603/1999	The Mysore Acetate and Chemicals Co. Ltd.
23. 601/2003	Keltron Crystals Ltd.	15. 504/2004	ITI Ltd.
24. 604/2003	Kerala State Textile Corporation Ltd.	16. 50/2004	Tungabhadra Steel Products Ltd.
25. 605/2003	Keltron Component Complex Ltd.	17. 601/2004	The Mysore Sugar Company Ltd.
26. 602/2004	Sitaram Textile Ltd.	18. 501/2006	HMT Machine Tools Ltd.
27. 603/2004	Kerala Electrical and Allied Engg. Co. Ltd.	<b>Madhya Pradesh</b>	
28. 601/2005	Traco Cable Company Ltd.	1. 501/1993	NTC (MP)
29. 602/2005	Steel Industrial Kerala Ltd.	2. 503/1994	IISCO Ujjain Pipe and Foundry Co. Ltd.
<b>Karnataka</b>		3. 501/1996	Cement Corporation of India
1. 505/1992	Bharat Gold Mines Ltd.	4. 502/1998	NEPA Limited
2. 512/1992	Vignayan Industries Ltd.	5. 603/2005	Optel Telecommunications Ltd.
3. 522/1992	Mandya National Paper Ltd.	<b>Maharashtra</b>	
		1. 509/1992	Richardson Crudas Ltd.

Case No.	Company
2. 513/1992	National Bicycle Corpn. of India Ltd.
3. 536/1992	MTC (Maharashtra North) Ltd.
4. 615/1992	Maharashtra State Textile Corpn. Ltd.
5. 617/1992	Devagiri Textile Mills
6. 622/1992	Textile Corporation (Marathwada) Ltd.
7. 505/1993	NTC (South Maharashtra) Ltd.
8. 507/1993	NTC (South Maharashtra) Kohinoor Mills
9. 616/1993	Shayadri Glass Works Ltd.
10. 624/1993	The Pratap Spg. Wvg. and Mfg. Co. Ltd.
11. 625/1993	Pulgaon Cotton Mills Ltd.
12. 626/1993	Kalameshwar Textile Mills Ltd.
13. 502/1996	Maharashtra Antibiotics and Pharmaceutical
14. 501/1997	Hindustan Antibiotics Ltd.
15. 603/1998	Maharashtra State Oilseeds Commercialan
16. 605/1999	Maharashtra Electronics Corpn. Ltd.
17. 601/2001	Devagiri Textile Mills Ltd.
18. 501/2002	Maharashtra Elektros melt Limited
19. 606/2002	Kalameshwar Textile Mills Limited
20. 502/2003	Maharashtra Elektros melt Ltd.
21. 602//2003	Western Maharashtra Dev. Corpn. Ltd.
22. 603/2003	Maharashtra State Textile Corpn. Ltd.

Case No.	Company
23. 606/2003	Devagiri Textile Mills Ltd.
24. 501/2005	Hindustan Organic Chemicals Ltd.
<b>Manipur</b>	
1. 504/1997	Manipur State Drugs and Pharmaceuticals
<b>Meghalaya</b>	
1. 601/1998	Nagaland Pulp and Papers Co. Ltd.
<b>NCT Delhi</b>	
1. 501/1994	NTC (DPR) Ltd.
2. 502/1999	Hindustan Vegetable Oils Corpn. Limited
3. 501/2004	Hindustan Insecticides Ltd.
4. 503/2004	Bharat Heavy Plots and Vessels Ltd.
<b>Nagaland</b>	
1. 502/1992	Nagaland Pulp and Paper Company Ltd.
<b>Orissa</b>	
1. 514/1992	Orissa Drug and Chemicals Ltd.
2. 624/1992	IPITRON Ltd.
3. 611/1993	ABS Spinning Orissa Ltd.
4. 613/1993	Orichem Ltd.
5. 614/1993	Orissa Textile Mills
6. 604/1996	ABS Spinning Orissa Ltd.
7. 602/1998	IDCOL Piping and Engineering Works Ltd.
8. 604/1998	IDCOL Cement Limited

Case No.	Company
<b>Punjab</b>	
1. 607//1993	Punjab State Hoisery and Knitwear Dev.
2. 603/1994	Punjab Spg. and Wvg. Mills Ltd.
3. 608/1994	Punjab Power Packs Ltd.
4. 605/1998	Electronics Systems Punjab Limited
5. 607/2002	HP.H.P.M.P.C. Ltd.
6. 607/2003	Punjab Digital Industrial Systems Ltd.
<b>Rajasthan</b>	
1. 509//1993	Instrumentation Ltd.
2. 610/1993	Rajasthan State Agro Ind. Corpn. Ltd.
3. 502/2000	Hindustan Salts Ltd.
<b>Tamil Nadu</b>	
1. 601/1992	Tamil Nadu Industrial Explosive Ltd.
2. 610/1992	Southern Structural Ltd.
3. 601/1994	Tamil Nadu Textile Corpn. Ltd.
4. 503/1995	Hindustan Photo Films Mfg. Co. Ltd.
5. 612/1995	Tamil Nadu Magnesium and Marine Chemicals
6. 606/1999	Tamil Nadu Sugar Corporation Ltd.
7. 607/1999	Perambalur Sugar Mills Ltd.
8. 604/2002	Tamil Nadu Cements Corporation Limited
9. 502/2004	National Textile Corpn. (TN and Pon.) Ltd.

Case No.	Company
<b>Tripura</b>	
1. 616/1992	Tripura Jute Mills Ltd.
2. 503/1997	North Eastern Regional Mktg. Corpn. Ltd.
<b>Uttar Pradesh</b>	
1. 501/1992	Bharat Pumps and Compressors Ltd.
2. 504/1992	Scooters India Ltd.
3. 506/1992	Tannery and Footwear Co. Ltd.
4. 507/1992	Triveni Structural Ltd.
5. 518/1992	British India Corpn. Ltd.
6. 519/1992	The Elgin Mills Ltd.
7. 527/1992	Cawnpore Textiles Ltd.
8. 530/1992	Uttar Pradesh Drugs and Pharmaceutical Ltd.
9. 603/1992	Uttar Pradesh Instrument Ltd.
10. 607/1992	Uttar Pradesh State Cement Corpn. Ltd.
11. 609/1992	Uttar Pradesh Tyres and Tubes Ltd.
12. 612/1992	Uttar Pradesh State Spinning Co. Ltd.
13. 618/1992	Bhadohi Wollens Ltd.
14. 620/1992	Uttar Pradesh State Yarn Ltd.
15. 632/1992	Shreetron India Ltd.
16. 633/1992	Uptron India Ltd.
17. 504/1993	NTC (Uttar Pradesh) Ltd.
18. 508/1993	Atherton Mills
19. 602/1993	Indian Turpentine and Resin Ltd.

Case No.	Company
20. 619/1993	Uttar Pradesh State Agro Insutrial Corp. Ltd.
21. 606/1994	Uptron India Ltd.
22. 609/1994	Uttar Pradesh State Textile Corpn. Ltd.
23. 501/1995	Swadeshi Mining and Mfg. Co. Ltd.
24. 602/1995	Nandganj Sibori Sugar Co. Ltd.
25. 603/1995	Chhata Sugar Co. Ltd.
26. 607/1995	Ghatampur Sugar Co. Ltd.
27. 609/1995	Uttar Pradesh State Sugar Corpn. Ltd.
28. 601/1996	Nandgunj Sihori Sugar Company Ltd.
29. 502/1997	Bharat Immunologicals and Biologicals Corpn.
30. 602/1997	Chhata Sugar Co. Ltd.
31. 503/1998	Bharat Immunologicals Corporations
32. 601/2000	Auto Tractors Ltd.
33. 602/2000	Uptron Powertronics Ltd.

**Uttranchal**

1. 611/1992 Uttar Pradesh Carbide and Chemicals

**West Bengal**

1. 508/1992 Cycle Corpn. of India Ltd.  
 2. 510/1992 Mining and Allied Machinery Corpn. Ltd.  
 3. 517/1992 Biecco Lawrie  
 4. 520/1992 Bharat Process and Mechanical Engg.  
 5. 523/1992 Tyre Corporation Ltd.

Case No.	Company
6. 524/1992	Weighbird India Ltd.
7. 526/1992	Bharat Breakes and Valves Ltd.
8. 528/1992	Braithwaite Ltd.
9. 529/1992	Smith Stanistreet Pharmaceutical Ltd.
10. 531/1992	National Instrument Ltd.
11. 532/1992	Bharat Ophthalmic Glass Ltd.
12. 533/1992	Bengal Chemicals and Pharmaceuticals Ltd.
13. 538/1992	Bengal Immunity Ltd.
14. 503/1993	NTC (WBA B and O)
15. 506/1993	National Jute Manufacturers Association
16. 502/1994	Damodhar Cement and Slag Ltd.
17. 505/1994	The Indian Iron and Steel Co. Ltd.
18. 506/1994	Rayrolle Burn Ltd.
19. 508/1994	Burn Standard Company Ltd.
20. 502/1995	Jessop and Co. Ltd.
21. 501/1998	Eastern Coal Fields Ltd.
22. 501/1999	Birds Jute and Exports Limited
23. 501/2000	Eastern Coalfields Ltd.
24. 503/2002	Hindustan Cables Ltd.
25. 504/2002	Biecco Lawrie Ltd.
26. 505/2002	Hindustan Cables Ltd.
27. 501/2003	Andrew Yule and Company Ltd.

**Assam**

1. 516/1992 Hindustan Fertilizers Corpn. Ltd.  
 2. 606/1993 Assam Polytex Ltd.

Case No.	Company
3. 618/1993	Assam Spun Silk Mills Ltd.
4. 623/1993	Assam Syntex Ltd.
5. 601/1999	Assam Stak Textile Corporation Limited

*List of Private Companies Registered with BIFR—  
State-wise (As on 30-4-06)*

Case No.	Company
<b>Andaman and Nicobar Islands</b>	
1. 3/2006	AV Alloys Ltd.
<b>Andhra Pradesh</b>	
1. 3/1987	Challapalli Sugar
2. 30/1987	Shree Mfg. Co. Ltd.
3. 56/1987	Andhra Foundry
4. 60/1987	Galada Continuous Castings
5. 91/1987	Pennar Papers Ltd.
6. 109/1987	DBR Mills
7. 118/1987	Panganga Oils Ltd.
8. 119/1987	Avanti Leathers Ltd.
9. 135/1987	Electro-Thermics
10. 138/1987	Adivasi Papers Ltd.
11. 145/1987	Vanilline Fine Chem.
12. 161/1987	Telangana Paper Mills Ltd.
13. 179/1987	Universal Wire
14. 185/1987	Matengcast Ltd.
15. 200/1987	Krishi Engineers Ltd.
16. 206/1987	Nagarjuna Paper Mills Ltd.
17. 211/1987	P.J. Chemicals Ltd.

Case No.	Company
18. 212/1987	L.D. Stel (Hyd.) Ltd.
19. 216/1987	Andhra Synthetics and Antibiotics Ltd.
20. 233/1987	Kirlampudi Sugar Mills
21. 234/1987	Andhra Pradesh Refractories Ltd.
22. 239/1987	Mopeds India Ltd.
23. 250/1987	Volrho Ltd.
24. 253/1987	Poorna Agro Inds. and Oils Ltd.
25. 263/1987	Sahany Steels and Press Works Ltd.
26. 300/1987	Sirsilk
27. 303/1987	Crown Casting (P) Ltd.
28. 12/1988	Insulations and Plast.
29. 18/1988	Andhra Cotton Mills
30. 21/1988	Klayman Porcelain
31. 24/1988	Uniloids Ltd.
32. 26/1988	Sree Krishna Oil Complex
33. 37/1988	Sh. Ramchandra Tools Ltd.
34. 42/1988	Golconda Abrasives Ltd.
35. 45/1988	Guardian Papers Ltd.
36. 51/1988	Andhra Pradesh Rayons Ltd.
37. 56/1988	Andhra Pradesh Carbides Ltd.
38. 60/1988	Sri Laxmi Saraswati Papers Ltd.
39. 80/1988	Subbaraya Solvent
40. 85/1988	Suganti Alloy Castings Ltd.
41. 109/1988	Nico Agro Oil Products
42. 112/1988	Neelam Steels Ltd.
43. 113/1988	Circar Paper Mills Ltd.



Case No.	Company	Case No.	Company
44. 136/1988	Ductron Castings Ltd.	71. 93/1989	Jayalakshmi Cotton and Oil Products
45. 138/1988	Nagarjuna Coated Tubes Ltd.	72. 100/1989	Sree Rayalaseema Paper Mills
46. 139/1988	Gangappa Industries	73. 107/1989	Vaishu Engg.
47. 147/1988	Visakha Wire Ropes	74. 116/1989	Ranyam Cements and Mineral Inds.
48. 159/1988	Delhi Tubes	75. 141/1989	Suvarna Cements
49. 160/1988	Coromandaī Pharmaceuticals	76. 145/1989	Premier Tubes Ltd.
50. 186/1988	Parthasarathi Cement (Goldstar Cement)	77. 155/1989	Raasi Ceramic Ind.
51. 200/1988	A.R. Pkg. System Ltd.	78. 170/1989	Annavaram Spg. Mills
52. 204/1988	R.G. Foundry Forge	79. 190/1989	Jai Organics
53. 214/1988	Sunsip Ltd.	80. 194/1989	G.S.B. Forge
54. 226/1988	Shree Murali Spinning Mills Ltd.	81. 196/1989	Andhra Sinter Ltd.
55. 253/1988	Uppalapathi Solvent Oils Pvt. Ltd.	82. 198/1989	Modern Stramit (India)
56. 257/1988	Krishna Fruits Products	83. 200/1989	Dexo Laboratories
57. 258/1988	Nellimarla Jute	84. 1/1990	Bimetallic Steel and Alloys
58. 265/1988	Sahney Paris Rhone Ltd.	85. 18/1990	Sree Guruvayurappa Swamy Oils
59. 275/1988	Suryachandra Paper Mills	86. 23/1990	Sree Papers Ltd.
60. 300/1988	Greaves Semi Conductors Ltd.	87. 27/1990	Reliance Rubber Works
61. 1/1989	Satya Steel Ltd.	88. 30/1990	Stallion Tyres
62. 25/1989	Andhra Pradesh Industrial Gases	89. 33/1990	Andhra Cement Co.
63. 30/1989	Seven Star Food Products	90. 45/1990	Sonar Caps and Lamps
64. 42/1989	Shri Bajrang Jute Mills	91. 47/1990	Godavari Plywoods
65. 47/1989	Southern Formates	92. 52/1990	M.C.A. Chemicals
66. 67/1989	Delta Papers Mills Ltd.	93. 59/1990	Victory Straw Boards
67. 70/1989	Nivedale Distilleries	94. 67/1990	Texmaco Ltd.
68. 76/1989	Universal Tiles	95. 73/1990	Sitarama Straw Products
69. 81/1989	Deccan Drugs	96. 74/1990	Chandra Pharmaceuticals Ltd.
70. 86/1989	Andhra Fertilizers		

Case No.	Company	Case No.	Company
97. 77/1990	Bharat Strips	124. 120/1991	Wildon India Ltd.
98. 78/1990	Hyderabad Polymers	125. 122/1991	Magna Fourdriniers Ltd.
99. 87/1990	Mahindra Nissan Allwyn	126. 131/1991	Sitaram Cements Ltd.
100. 90/1990	Someswara Cements and Chemicals	127. 135/1991	Vybra Automat Ltd.
101. 93/1990	Polytech Organics	128. 140/1991	Paragaon Business Forms
102. 109/1990	S.V. Cements	129. 144/1991	Priyadarshini Thread Ltd.
103. 116/1990	Rassi Refractories	130. 146/1991	Rama Organics Pvt. Ltd.
104. 129/1990	Lakshmi Procelains	131. 153/1991	Padamaja Edible Brawn Oil
105. 132/1990	Dakshin Fabrics	132. 2/1992	Malwala Oils Ltd.
106. 140/1990	Tungabhadra Industries	133. 5/1992	Sree Pattavhi Forge Ltd.
107. 143/1990	Kera Sinters	134. 9/1992	Rice Oil and Foods Ltd.
108. 146/1990	Megna Hardtemp Ltd.	135. 11/1992	Nagarjuna Chlorates Ltd.
109. 147/1990	Shree Vishnu Cements	136. 12/1992	Khosla Indair Ltd.
110. 6/1991	Maruthi Goldstar Silks	137. 20/1992	Annapurna Cements Ltd.
111. 19/1991	Amareshwari Cements Ltd.	138. 23/1992	Hiflon India Ltd.
112. 35/1991	R.R. Fastners Ltd.	139. 26/1992	Aradhna Papers (P) Ltd.
113. 39/1991	Boppana Oils Ltd.	140. 48/1992	RR Fasteners Ltd.
114. 42/1991	Andhra Pradesh Fibres Ltd.	141. 57/1992	Super Shock Absorbers Ltd.
115. 46/1991	Arandy Laboratories Ltd.	142. 59/1992	Universal Ceramics Ltd.
116. 50/1991	Coastal Chemicals Ltd.	143. 63/1992	Charminar Paper Ltd.
117. 54/1991	Godavari Sweetness	144. 68/1992	Reliance Cellulose Products Ltd.
118. 55/1991	Qure Drugs Pvt. Ltd.	145. 70/1992	Satya Priya Strawboards Ltd.
119. 57/1991	Odin Metal Powders Ltd.	146. 71/1992	R.R. Polymers Pvt. Ltd.
120. 68/1991	Sathavahana Chains Ltd.	147. 83/1992	Laxmi Woollen Industries Ltd.
121. 73/1991	Priyadarshini Cements	148. 89/1992	VDR and Co. Nylon Pvt. Ltd.
122. 75/1991	Lakshmi Poreclains Ltd.	149. 92/1992	Sree Auto Parts Ltd.
123. 94/1991	Annapurna Foils Ltd.	150. 100/1992	Sumar Metallurgical and Chem. Products Ltd.

Case No.	Company
151. 102/1992	Suchitra Teletubes Ltd.
152. 103/1992	Sudha Sewing Threads Ltd.
153. 3/1993	Charminar Bottling Company Pvt. Ltd.
154. 9/1993	Gautam Cements Pvt. Ltd.
155. 10/1993	SVEC Polypack Pvt. Ltd.
156. 15/1993	Ranka Cables Ltd.
157. 25/1993	SKS Drugs Pvt. Ltd.
158. 32/1993	Sri Ramalingeshwar Agro Processors Ltd.
159. 37/1993	Vinlon Synthetics Ltd.
160. 38/1993	Fenovision Ltd.
161. 39/1993	Andhra Syntetics and Antibiotics Ltd.
162. 52/1993	Shree Jagannath Strips Ltd.
163. 75/1993	Shyam Vynyls Ltd.
164. 93/1993	Telangana Spinning and Weaving Mills Ltd.
165. 103/1993	Mercury Resins and Polymers Pvt. Ltd.
166. 107/1993	A.K.C. Steel Industries Ltd.
167. 109/1993	Charminar Botling Co. Pvt. Ltd.
168. 16/1994	Shri Ambuja Petrochemicals Ltd.
169. 20/1994	NCL Seccolor Ltd.
170. 22/1994	Regency Diaper Inds. Ltd.
171. 25/1994	Godavari Ceramics Ltd.
172. 34/1994	Remo Pipes Ltd.
173. 42/1994	Professional Grade Comonents Ltd.
174. 73/1994	Jaykrishna Aluminium Ltd.

Case No.	Company
175. 75/1994	Satyasai Polymers Ltd.
176. 76/1994	Fenovision Ltd.
177. 83/1994	SVEC Polypack Pvt. Ltd.
178. 96/1994	Suman Metallurgical and Chemical
179. 98/1994	Vasudeva Cement Ltd.
180. 99/1994	Balaji Ferro Alloys Ltd.
181. 101/1994	Monarch Pipes Pvt. Ltd.
182. 141/1994	Coramandal Cements Ltd.
183. 146/1994	VBC Ferro Alloys Ltd.
184. 147/1994	Lumino Lamps Ltd.
185. 161/1994	Kohinoor Cements Ltd.
186. 162/1994	Safepack Polymers Ltd.
187. 167/1994	Hemadri Cements
188. 169/1994	Hyderabad Lamps Ltd.
189. 4/1995	Omayal Agro Industries Ltd.
190. 9/1995	Exel Rubber Pvt. Ltd.
191. 35/1995	Andhra Pradesh Lighting Ltd.
192. 66/1995	L. Madan Lal (Steel) Ltd.
193. 75/1995	Andhra Pradesh Lightings Ltd.
194. 79/1995	Excell Rubber Pvt. Ltd.
195. 95/1995	Shri Maruthi Textiles Ltd.
196. 98/1995	Rockwool (I) Ltd.
197. 5/1996	Penguin Textiles
198. 19/1996	Andhra Oil Cake Products Ltd.
199. 28/1996	Teletek India Ltd.
200. 33/1996	Bell Remedies Ltd.
201. 54/1996	Shez Leathers Ltd.

Case No.	Company	Case No.	Company
202. 75/1996	Hyderabad Connectronics Ltd.	227. 166/1997	Vijay Packaging Systems Ltd.
203. 88/1996	Shyam Vinyls Ltd.	228. 167/1997	Teleteck India Ltd.
204. 89/1996	Amei Power Ltd.	229. 171/1997	SNS Photo Company Ltd.
205. 1/1997	Raam Tyres Ltd.	230. 179/1997	VTS Engineering Pvt. Ltd.
206. 6/1997	Niraj Petrochemicals Ltd.	231. 181/1997	Omnitrode Aditya Electrodes Pvt. Ltd.
207. 7/1997	Raghunath Cotton and Oil Products Ltd.	232. 186/1997	Ultra Packaging Ltd.
208. 23/1997	Akhil Ceramics Ltd.	233. 191/1997	IDL Salzbau (I) Ltd.
209. 32/1997	Raam Tyres Ltd.	234. 205/1997	Leena Textiles Ltd.
210. 36/1997	Madanapalle Spinning Mills Ltd.	235. 215/1997	Srinivasa Enterprises Ltd.
211. 44/1997	Southern Steel Ltd.	236. 216/1997	Nirup Synchrome Ltd.
212. 57/1997	Bhagya Agro Oils Pvt. Ltd.	237. 18/1998	Preyanshu Industries Ltd.
213. 62/1997	Teletek India Ltd.	238. 33/1998	Restile Ceramics Limited
214. 65/1997	Hindustan Magnetics Ltd.	239. 44/1998	Sangfroid Remedies Limited
215. 66/1997	Sree Kailas Sugars and Chemicals Ltd.	240. 62/1998	Sirilaxmi Fibres Ltd.
216. 73/1997	Katragadda Electronics Ltd.	241. 101/1998	Coromandal Stampings and Stones Ltd.
217. 74/1997	Aros Breweries Ltd.	242. 105/1998	Newtech Steuwing Telecom Ltd.
218. 91/1997	S.S. Organics Ltd.	243. 120/1998	Suvarna Aqua Farm and Export Ltd.
219. 94/1997	Madanapalle Spinning Mills Ltd.	244. 129/1998	Shiv Shakti Refinerles Pvt. Ltd.
220. 120/1997	Greygold Cements Ltd.	245. 133/1998	Plant Organics Ltd.
221. 133/1997	Premier Tubes Ltd.	246. 159/1998	Richline Pharma Ltd.
222. 139/1997	Nasa Continental Exporters Ltd.	247. 170/1998	Alfa Consumer Appliances Ltd.
223. 140/1997	Raghu Fabrics Pvt. Ltd.	248. 180/1998	Divya Enterprises Limited
224. 142/1997	Gautham Construction and Fisheries Ltd.	249. 194/1998	DCL Manitech Ltd.
225. 145/1997	Raghu Industries Ltd.	250. 203/1998	Sarvaraya Textiles Ltd.
226. 163/1997	Arrow Metalspin Ltd.	251. 231/1998	La Mansion Granite Limited

Case No.	Company	Case No.	Company
252. 235/1998	Somkan Marine Foods Ltd.	277. 95/1999	Gopikrishna Granites India Limited
253. 236/1998	SOL Pharmaceuticals Limited	278. 112/1999	Lakshmi Durga Granites Limited
254. 247/1998	Hemadri Cements Limited	279. 137/1999	Jaswal Granites Ltd.
255. 248/1998	SJB Tubes Limited	280. 142/1999	Pfimax Pharmaceuticals Ltd.
256. 257/1998	Maruti Organics Limited	281. 149/1999	KLJ Plastics Limited
257. 267/1998	Rank Industries Limited	282. 171/1999	Kitti Steels Ltd.
258. 271/1998	Snehadhara Industries Limited	283. 192/1999	Sheelendra Industries Ltd.
259. 276/1998	Targot Pure Drugs Ltd.	284. 195/1999	Patil Aqua Products Pvt. Ltd.
260. 319/1998	Ravi Rocks (P) Limited	285. 196/1999	Doctors Organic Chemicals Ltd.
261. 323/1998	Unimetal Ispat Limited	286. 208/1999	Hical Pharma Ltd.
262. 338/1998	DCL Manitehx Ltd.	287. 213/1999	Suvarna Appanel and Exports Ltd.
263. 347/1998	Resource Technologies Pvt. Limited	288. 227/1999	Garvee Granite Ltd.
264. 356/1998	Midland Industries Limited	289. 229/1999	Shri Harshdeep Aqua Ltd.
265. 357/1998	Sri Raghava Textiles Limited	290. 241/1999	Suvarna Florex Ltd.
266. 358/1998	Bull Power Systems Limited	291. 245/1999	G.P. Industries Ltd.
267. 20/1999	Midwest Iron and Steel Co. Limited	292. 250/1999	Regent Agro Products Ltd.
268. 22/1999	Circar Paper Mills Limited	293. 252/1999	Avon Industries Ltd.
269. 25/1999	Cuddapah Spinning Mills	294. 255/1999	Sri Lakshmi Engineering Industries Ltd.
270. 38/1999	Eastern Granites Limited	295. 259/1999	Sulakshana Circuits Ltd.
271. 55/1999	Bharat Metal Box Co. Limited	296. 261/1999	Raghu Milk Products Ltd.
272. 59/1999	GSAL (India) Limited	297. 262/1999	Vitava Marvan Ltd.
273. 68/1999	Sri Veera Venkkata Lakshmi Textiles	298. 264/1999	Rikvin Floors Ltd.
274. 70/1999	Mapco Structural Foam Pvt. Limited	299. 283/1999	Jain Marble Udhnyog Ltd.
275. 84/1999	Pennar Profiles Limited	300. 285/1999	Cubex Tubings Ltd.
276. 92/1999	Deccan Granites Limited	301. 288/1999	Renewable Energy Systems Ltd.

Case No.	Company	Case No.	Company
302. 304/1999	Indo-Dutch Proteins Ltd.	329. 222/2000	Goldwon Textiles Ltd.
303. 313/1999	Reliance Granite Pvt. Ltd.	330. 244/2000	NCC Bluewater Products Ltd.
304. 317/1999	Shree Shakti Agro Oils Ltd.	331. 250/2000	Deccan Foam Plastics Pvt. Ltd.
305. 324/1999	Pitti Laminations Ltd.	332. 262/2000	Phaarmasia Ltd.
306. 345/1999	Maruti Plastics Ltd.	333. 263/2000	Gayatri Starchkaur Ltd.
307. 351/1999	Som Phytopharma (India) Ltd.	334. 271/2000	Avon Industries Ltd.
308. 353/1999	India Rubbers Ltd.	335. 293/2000	Maruti Cottex Ltd.
309. 357/1999	Penner Aqua Exports Ltd.	336. 319/2000	Suvarna Florex Ltd.
310. 358/1999	Midland Industries Ltd.	337. 320/2000	Charminar Granites Exports Ltd.
311. 376/1999	Shri Girija Smelters Ltd.	338. 334/2000	Richmen Silks Ltd.
312. 383/1999	Balaji Bio-Technical Ltd.	339. 335/2000	Tyche Electronics Ltd.
313. 391/1999	Integrated Thermoplastics Ltd.	340. 342/2000	Sharat Industries Ltd.
314. 398/1999	Cordial Engineers Pvt. Ltd.	341. 374/2000	Galada Power and Telecommuni- cation Ltd.
315. 21/2000	Naturite Agro Products Ltd.	342. 397/2000	Ravileela Dairy Products Ltd.
316. 47/2000	Vajra Granites Ltd.	343. 400/2000	Sistla Industries Ltd.
317. 51/2000	Sharat Industries Ltd.	344. 403/2000	Siris Ltd.
318. 57/2000	P.R. Cements Ltd.	345. 6/2001	Trezer Oil Agro Tech Ltd.
319. 59/2000	Mawti Cottex Ltd.	346. 16/2001	Bhaagyalakshmi Vegetable Products Ltd.
320. 69/2000	Tejasviny Rasayans Ltd.	347. 18/2001	Merven Drug Products Ltd.
321. 133/2000	Mayura Alloy Industries Ltd.	348. 70/2001	Jayakrishna Aluminium Ltd.
322. 142/2000	SOL Backbay Aqua Ltd.	349. 76/2001	HICEL Pharma Ltd.
323. 147/2000	Excel Monuments Ltd.	350. 84/2001	Targof Pure Drugs Ltd.
324. 180/2000	Spectra Agrochem	351. 99/2001	Unicorn Organics Ltd.
325. 184/2000	Deccan Granites Ltd.	352. 106/2001	Tina Electronics Ltd.
326. 205/2000	Gowtham Granites Ltd.	353. 113/2001	Renewable Energy Systems Ltd.
327. 210/2000	Terrygold (India) Ltd.	354. 119/2001	Nayagara Technologies Ltd.
328. 220/2000	Vajra Granites Ltd.		

Case No.	Company	Case No.	Company
355. 125/2001	Sathya Kamal Agros Ltd.	380. 114/2002	Andhra Printers Limited
356. 138/2001	Liberty Corporation Limited	381. 140/2002	Bhaskar Agrochemicals Limited
357. 220/2001	Nayagara Paper Products (India) Ltd.	382. 176/2002	Kitti Steels Limited
358. 226/2001	Aditya Spinners Ltd.	383. 183/2002	Techtran Agro Industries Limited
359. 235/2001	Dhananiwala Textiles Ltd.	384. 197/2002	Sudershan <sup>1</sup> Drugs and International Ltd.
360. 237/2001	Richimen Silks Ltd.	385. 215/2002	Stilbene Chemicals Ltd.
361. 241/2001	Unique Plastics Ltd.	386. 248/2002	Shri Shakti LPG Ltd.
362. 265/2001	Siris Agro Ltd.	387. 252/2002	Indian Chemphar Ltd.
363. 271/2001	Anand Solvex Ltd.	388. 299/2002	Kumar's Cotex Limited
364. 281/2001	Srinivasa Ferro Alloys Ltd.	389. 310/2002	Merven Drug Products Ltd.
365. 288/2001	Subhodaya Chemicals Ltd.	390. 349/2002	Betalact Laboratories Limited
366. 292/2001	Karthik Alloys Ltd.	391. 360/2002	Kumar's Cotex Limited
367. 300/2001	Deccan Granites Ltd.	392. 393/2002	Innovative Tech Pack Ltd.
368. 328/2001	Phaarmasia Ltd.	393. 422/2002	Hyderabad Flextech Limited
369. 343/2001	Global Drugs (P) Ltd.	394. 423/2002	Avon Industries Ltd.
370. 356/2001	Baketite Dylam Ltd.	395. 426/2002	Kunar Organics Ltd.
371. 357/2001	Novo Agritech Ltd.	396. 469/2002	Sharpscan and Prints Ltd.
372. 366/2001	Priyaranjani Fibris Ltd.	397. 472/2002	Yenkey Drugs and Pharmaceuticals Ltd.
373. 377/2001	Cubex Tubings Limited	398. 476/2002	Nylofils India Limited
374. 382/2001	Dhananiwala Agro Foods Private Ltd.	399. 478/2002	Samrat Spinners Ltd.
375. 453/2001	Sangam Health Care Products Ltd.	400. 479/2002	Aditya Spinners Ltd.
376. 42/2002	Siris India Limited	401. 484/2002	Bhaagyalakshmi Vegetable Products Ltd.
377. 45/2002	Merven Drug Products Limited	402. 488/2002	Standard Ferra Alloy Pvt. Ltd.
378. 70/2002	Fine Drugs and Chemicals Limited	403. 497/2002	Panyam Cements and Mineral Industries Ltd.
379. 84/2002	G.P. Industries Ltd.	404. 16/2003	Phaarmasia Limited

Case No.	Company	Case No.	Company
405. 41/2003	Shree Gouravi Plastic Ltd.	431. 387/2003	Aditya Spinners Ltd.
406. 53/2003	Sharat Industries Ltd.	432. 414/2003	Pennar Aqa Export Ltd.
407. 57/2003	Golden Agro Tech Industries Ltd.	433. 1/2004	Kumar's Cotex Limited
408. 69/2003	Suryavanshi Textiles Ltd.	434. 4/2004	Sarita Steel and Industries Ltd.
409. 86/2003	Trezer Oil Agro Tech Ltd.	435. 9/2004	Anant Agros Ltd.
410. 87/2003	Pennar Industries Limited	436. 13/2004	Balaji Industrial Corporation Ltd.
411. 100/2003	Gold Chick Platcherries and Foods Ltd.	437. 22/2004	A.P. Met Engg. Ltd.
412. 110/2003	Stilbene Chemicals Ltd.	438. 26/2004	Tirumala Seung Han Textiles Ltd.
413. 112/2003	Vinsari Fruitech Limited	439. 36/2004	Everest Organics Ltd.
414. 114/2003	Kitti Steels Limited	440. 38/2004	Poshak Dil and Fats Ltd.
415. 128/2003	Srhi Girija Smelters Ltd.	441. 40/2004	L.C.K. Cements Ltd.
416. 134/2003	Siris Agro Limited	442. 46/2004	Bhaagyalakshmi Vegetable Products Ltd.
417. 163/2003	Anand Solvex Limited	443. 58/2004	Deccan Granites Ltd.
418. 164/2003	Jayakrishna Aluminium Ltd.	444. 68/2004	Kumar's Metallurgical Corporation Ltd.
419. 210/2003	Feno Fiber Limited	445. 96/2004	Pioneer Alloy Castings Ltd.
420. 250/2003	Sudershan Drugs and Intermediates Ltd.	446. 103/2004	Balaji Distilleries Ltd.
421. 274/2003	Anand Solvex Ltd.	447. 109/2004	Trezer Oil Agro Tech Ltd.
422. 278/2003	Fine Plast Polymers Ltd.	448. 112/2004	Adimchand Topandas Oil Industries Ltd.
423. 297/2003	Siris Ltd.	449. 116/2004	Yenkey Drugs and Pharmaceuticals Ltd.
424. 311/2003	Sachin Floritech Ltd.	450. 128/2004	Nutrine Sweets Pvt. Ltd.
425. 319/2003	Shree Gouraavi Plastic Ltd.	451. 132/2004	Sri Jayalakshmi Spng. Mills Ltd.
426. 328/2003	K.L.J. Plastic Ltd.	452. 141/2004	SML Dyetex and Industries (P) Ltd.
427. 329/2003	P.M. Teletininks Ltd.	453. 158/2004	Stilbene Chemicals Ltd.
428. 337/2003	Balaji Bio-Tech Ltd.	454. 166/2004	Golden Agro-Tech industries Ltd.
429. 355/2003	Arrow Cables Limited		
430. 381/2003	Gayatri Sugar Complex Ltd.		



Case No.	Company
455. 179/2004	Visaka Cement Industry Ltd.
456. 191/2004	Kozylon Coir Products Ltd.
457. 200/2004	Lotus Chocolate Company Ltd.
458. 251/2004	Manasa Industries (P) Ltd.
459. 252/2004	Sarita Synthetics and Industries Ltd.
460. 258/2004	Sri Vasavi Industries Ltd.
461. 264/2004	Srivathsa Power Projects Ltd.
462. 272/2004	Kitti Steels Ltd.
463. 275/2004	Anand Solvex Ltd.
464. 278/2004	Kitti Steels Ltd.
465. 288/2004	Prathyusha Chemicals Ltd. Fertilizers Ltd.
466. 300/2004	Innovative Tech Pack Ltd.
467. 301/2004	SVR Cables Pvt. Ltd.
468. 303/2004	Golden Agro-Tech Industries Ltd.
469. 315/2004	Balaji Distilleries Ltd.
470. 321/2004	Kalyani Refineries Ltd.
471. 336/2004	Shree Venkata Narsimha Solvent Oils Ltd.
472. 347/2004	Aditya Spinners Ltd.
473. 349/2004	Tirumala Seung Han Textile Ltd.
474. 362/2004	Tripura Bio-Tech Ltd.
475. 369/2004	Shree Gouraaviplastics Ltd.
476. 378/2004	Kabsons Industries Ltd.
477. 10/2005	Balaji Bio-Tech Ltd.
478. 22/2005	Balaji Industrial Corporation Ltd.
479. 64/2005	Bhaagyalakshmi Vegetable Products Ltd.

Case No.	Company
480. 75/2005	Trezer Oil Agro Tech Ltd.
481. 89/2005	Sudershan Drugs and Intermediates Ltd.
482. 90/2005	Siris Ltd.
483. 102/2005	Kalpana Chemicals Ltd.
484. 107/2005	H.C.L. Agro Power Ltd.
485. 110/2005	Prudential Spinners Ltd.
486. 135/2005	Synergies Dooray Automotives Ltd.
487. 140/2005	Avanti Leathers Ltd.
488. 175/2005	White Circle Oxides Ltd.
<b>Bihar</b>	
1. 65/1987	Dumraon Textile Mills
2. 81/1987	Champaran Sugar
3. 83/1987	Cawnpore Sugar Works
4. 132/1987	Ganga Vanaspati Ltd.
5. 230/1987	Saran Engg.
6. 249/1987	Hathwa Vanaspati Products Ltd.
7. 301/1987	Hathwa Metals
8. 97/1988	Nalanda Ceramics
9. 180/1988	Ranjan Chemicals Ltd.
10. 191/1988	Aryabhatta Paper Mills Pvt. Ltd.
11. 291/1988	North Bihar Pulp and Paper Co. Ltd.
12. 53/1989	Winsome International Ltd.
13. 96/1989	Baruni Paper Inds.
14. 147/1989	Precesion Blanking (India) Ltd.
15. 56/1990	Arnil Ceratronics Ltd.
16. 128/1991	Bhawani Paper Mills Ltd.

Case No.	Company
17. 40/1992	Gopal Jute Industries Pvt. Ltd.
18. 42/1993	Progressive Cement Ltd.
19. 78/1993	Auro Wheat Products Ltd.
20. 49/1994	Referatory Specialities (I) Ltd.
21. 108/1994	Shree Biswanath Paper Mills Pvt. Ltd.
22. 115/1994	Progressive Cements Ltd.
23. 6/1995	Poly Art Industries Pvt. Ltd.
24. 63/1996	HMP Sugars Ltd.
25. 15/1997	Bhwani Paper Mills Pvt. Ltd.
26. 189/1997	Nacro Chemicals Ltd.
27. 87/1998	Sunil Ployplast Ltd.
28. 89/1998	Sone Vanaspati Ltd.
29. 90/1998	Ranjan Chemicals Ltd.
30. 379/2000	Progressive Steels (India) Ltd.
31. 86/2002	Kwality Papers Pvt. Ltd.
32. 94/2002	SRP Industries Limited
33. 167/2002	Eclat Industries Ltd.
34. 216/2002	Nalinda Electro Steel Ltd.
35. 221/2002	JMD Alloys Limited
36. 242/2002	Beltron Telecommunication Limited
37. 294/2002	Kamper Concast Ltd.
38. 362/2002	MSL Industries Ltd.
39. 174/2003	Super Inducto Steels Ltd.
40. 248/2003	Mohan Electrocasting Ltd.
41. 300/2003	JMD Alloys Ltd.
42. 176/2004	SRP Industries Ltd.

Case No.	Company
43. 296/2004	JMD Alloys Ltd.
44. 387/2004	Eastern Naphtha-Chem. Ltd.
<b>Chhattisgarh</b>	
1. 19/1990	Annapurna Malleables
2. 133/1990	Himmat Steel Foundries
3. 30/1991	Steel Strips Alloys Ltd.
4. 152/1991	Hira Industries Ltd.
5. 87/1992	Calcar Products Ltd.
6. 50/1993	Raipur Steel Mouldings Pvt. Ltd.
7. 59/1993	Bhopal Paper and Boards Ltd.
8. 101/1993	Singhania Steels Pvt. Ltd.
9. 86/1994	Modi Cement Ltd.
10. 131/1994	Vallabh Cements Pvt. Ltd.
11. 74/1995	Uniseans and Soonies Ltd.
12. 38/1996	Bilaspur Casting
13. 56/1996	Bilaspur Castings Ltd.
14. 137/1997	Nova Iron and Steel Ltd.
15. 160/1998	Kedia Distilleries Ltd.
16. 381/1999	Sai Udyog Ltd.
17. 155/2000	Tridev Duplex Boards Ltd.
18. 156/2000	Rajnandgaon Oil Pvt. Ltd.
19. 186/2000	Nikkita Leasing and Finance Ltd.
20. 209/2000	Shri Ganesh Ferro Alloys Ltd.
21. 221/2000	Nova Steel (India) Ltd.
22. 285/2000	Rajesh Strips Ltd.
23. 136/2001	Rajnandgaon Oil Pvt. Ltd.
24. 4/2002	Premier Laminates Ltd.

Case No.	Company
25. 416/2002	Rajnandgaon Oil Pvt. Ltd.
26. 171/2003	Vijay Ispat Alloys (P) Ltd.
27. 234/2003	Hanuman Minor Oils Ltd.
28. 341/2003	Nova Steels (India) Ltd.
29. 174/2004	Inoba Steels Pvt. Ltd.
<b>Chandigarh</b>	
1. 246/1987	Chandigarh Paper Boards Mills Ltd.
2. 197/1888	Modella Woollens
3. 55/1997	Nidhi Pipes Ltd.
4. 72/1997	Modern Dairies Ltd.
5. 122/1997	Punjab Tissue Ltd.
6. 285/1998	Organics Chemolls Limited
7. 211/1999	Nitika Cements Ltd.
8. 296/1999	Khanna Watches Ltd.
9. 305/2001	Oasis Leather Ltd.
10. 245/2002	Usha Autocast Limited
11. 470/2002	Usha Autocast Limited
<b>Dadra and Nagar Haveli</b>	
1. 65/1993	Krimpex Synthetics Ltd.
2. 158/1994	Krimpex Synthetics Ltd.
3. 16/1995	Gupta Polyester Ltd.
4. 77/1995	Fusion Polymer Ltd.
5. 191/1998	Vecron Industries Ltd.
6. 214/2000	Parasrampur Industries Ltd.
7. 55/2001	Supertex Industries Ltd.
8. 72/2001	Blossom Industries Ltd.
9. 202/2001	Jatta Industries Ltd.

Case No.	Company
10. 378/2001	Sarla Filaments Private Limited
11. 24/2006	M/s. Parasrampur Industries Ltd.
<b>Goa</b>	
1. 305/1987	Chowgule Engg.
2. 69/1988	Bandekar Alloy Steel
3. 149/1988	Classic Extrusions
4. 69/1992	Zenith Magnetics Ltd.
5. 168/1994	National Auto Accessories Ltd.
6. 93/1995	Goa Electrical and Fans Ltd.
7. 45/1998	Jayanti Business Machines Limited
8. 322/1998	Hindustan Foods Limited
9. 175/1999	Marmagoa Steel Ltd.
10. 316/1999	Arlem Breweries Ltd.
11. 115/2000	Tirupati Steel (P) Ltd.
12. 116/2000	Samudra Popes Pvt. Ltd.
13. 229/2001	Dupont Sports Wear Ltd.
14. 424/2001	I.G. Petrochemicals Ltd.
15. 456/2001	Sunrise Zince Limited
16. 51/2002	Puja Ferro Alloys Ltd.
17. 58/2002	Trans Polyurethane Pvt. Ltd.
18. 355/2002	Mandovi Casting Pvt. Ltd.
19. 454/2002	Canvas Shoe Co. (Goa) Ltd.
20. 96/2003	Puja Ferro Alloys Limited
21. 196/2003	I.G. Petrochemicals Ltd.
22. 317/2003	Trans Polyurethane Pvt. Ltd.
23. 53/2004	Impala Distillery and Brewery Ltd.
24. 124/2004	Trans Polyurethane Pvt. Ltd.

Case No.	Company	Case No.	Company
25. 157/2004	Trans Agrotech Ltd.	23. 240/1987	Padmini Mills Ltd.
26. 177/2004	I.G. Petrochemicals Ltd.	24. 247/1987	Shree Bansidhar
27. 31/2005	Trans Agrotech Ltd.	25. 264/1987	Mohan Carpets
28. 136/2005	Phil Corporation Ltd.	26. 275/1987	Rustom Mills
<b>Gujarat</b>		27. 285/1987	Diamond Textile Mills
1. 5/1987	Sunrise Soap	28. 286/1987	Gujarat Leather Inds.
2. 12/1987	New Gujrat Synthetics Ltd.	29. 290/1987	Raj Prakash Spng.
3. 14/1987	L.D. Textiles	30. 292/1987	Kankariya Chemical Industries Ltd.
4. 18/1987	Shree Vallabh Glass	31. 295/1987	Dhanmal Silk Mills Pvt. Ltd.
5. 25/1987	Tensile Steel	32. 309/1987	Patel Alloy Steel Ltd.
6. 31/1987	Voil Industries Ltd.	33. 6/1988	Nagri Mills Co.
7. 52/1987	Star of Gujarat Textile	34. 17/1988	Speciality Papers Ltd.
8. 53/1987	Shree Ram Mills	35. 20/1988	Shri Prithvi Cotton Works Ltd.
9. 54/1987	Niranjan Mills	36. 22/1988	Aryodaya Ginning and Mfg. Co. Ltd.
10. 57/1987	Gaikwar Mills Ltd.	37. 27/1988	Broach Textile Mills
11. 74/1987	Yeast Alco Enzymes Ltd.	38. 48/1988	Ruby Bearings Ltd.
12. 78/1987	Gujarat State Mch. Tools	39. 61/1988	Wood Papers Ltd.
13. 111/1987	Gujarat Aeromatics Ltd.	40. 74/1988	Kandla Handtools Ltd.
14. 115/1987	Shree Sulphurics Ltd.	41. 83/1988	Kay Packaging Ltd.
15. 125/1987	Star Machinery Mfg.	42. 123/1988	Kamdar Cement Ltd.
16. 129/1987	Commercial Ahmedabad Mills Ltd.	43. 124/1988	Lalit Stainless Steel
17. 139/1987	Patel Mills Co. Ltd.	44. 129/1988	Maharana Mills Ltd.
18. 159/1987	Shri Yamuna Mills Ltd.	45. 143/1988	Sarabhai Machinery
19. 180/1987	Hathising Mfg. Co.	46. 167/1988	Central Pulp
20. 184/1987	Vijaya Mills	47. 171/1988	Gandhidham Spng.
21. 188/1987	Teststeels Ltd.	48. 174/1988	Pioneer Equipment
22. 226/1987	P.G. Textiles Mills		

Case No.	Company
49. 181/1988	Navjivan Mills Ltd.
50. 196/1988	Unimac Rolling Bearing
51. 201/1988	Ahmedabad Mfg. and Calico Ptg. Co. Ltd.
52. 208/1988	Sarabhai Surfactants (Swastik Surfact.)
53. 211/1988	Jyoti Ltd.
54. 225/1988	Hanspa Knit Pvt. Ltd.
55. 247/1988	Star Steel Ltd.
56. 248/1988	Ahmedabad Jubilee Mills Ltd.
57. 282/1988	K.C.A. Ltd.
58. 284/1988	Kalol Mills Ltd.
59. 288/1988	Rohit Mills Ltd.
60. 296/1988	Gopal Glass Works
61. 7/1989	K.S. Diesels
62. 36/1989	Omex Investors Ltd.
63. 45/1989	Profeel Sentinel Ltd.
64. 54/1989	Nima Ltd.
65. 57/1989	United Salt Works and Inds. Ltd.
66. 65/1989	Gujarat Thermis Biosyn Ltd.
67. 80/1989	Sri Arbuda Mills
68. 83/1989	Radha Krishna Cement
69. 84/1989	Shri Amruta Mills Ltd.
70. 91/1989	Shakti Cement International
71. 92/1989	Patel Filters
72. 108/1989	Saurashtra Steel Inds.
73. 110/1989	Indian Electro Chem. Ltd.
74. 117/1989	Bombay Conductors and Elect.

Case No.	Company
75. 136/1989	Ahmedabad New Cotton Mills
76. 156/1989	Maheshwari Mills
77. 158/1989	Satyadev Chemicals
78. 162/1989	Gujarat Narmada Auto
79. 168/1989	Khodiyar Pottery Works
80. 171/1989	Gujarat Himalayas Cement
81. 189/1989	Sahyadri Steel Tubes
82. 197/1989	Navsari Cotton and Silk Mills
83. 6/1990	Accumax Ltd.
84. 11/1990	Arunesh Processors
85. 21/1990	Suvin Cement
86. 31/1990	Gujarat Mulco Electronics Ltd.
87. 37/1990	Chemox Synthetics
88. 41/1990	Jayant Extraction Inds.
89. 46/1990	Shri Ambika Mills
90. 50/1990	Vikram Steel
91. 58/1990	Balakrishna Textiles Ltd.
92. 61/1990	Shri Digvijay Cement Co.
93. 64/1990	Rama Fertilizers Ltd.
94. 65/1990	Gujarat Sitco Clutch
95. 80/1990	Ashoka Mills
96. 96/1990	Nutan Mills
97. 101/1990	Aruna Mills
98. 104/1990	Gujarat Sidhee Cement Ltd. (Cement Corpn.)
99. 111/1990	Saurashtra Cement co. and Chem. Ind.
100. 148/1990	Shree Ram Cements

Case No.	Company	Case No.	Company
101. 4/1991	SLM Maniklal Industries	128. 18/1994	Gujarat Cycles Ltd.
102. 15/1991	Narmada Aluminium Extrusions Ltd.	129. 43/1994	Synergy Chem Pvt. Ltd.
103. 25/1991	Windsor Foods Ltd.	130. 44/1994	Air Control and Chemicals Engg. Co. Ltd.
104. 41/1991	Chemi Fine International Ltd.	131. 52/1994	Balaram Cements Ltd.
105. 60/1991	Anang Polyfad Ltd.	132. 56/1994	Dhatu Sansakr Ltd.
106. 66/1991	Goiex Micho Suds Ltd.	133. 58/1994	Jagadamba Cements Ltd.
107. 74/1991	British India Steels Ltd.	134. 70/1994	Neeka Tubes Ltd.
108. 83/1991	Surgiplast Ltd.	135. 79/1994	Kedia Agglomerated Marbles Ltd.
109. 21/1992	Gujarat Polywear Ltd.	136. 95/1994	Dynatomic Forgings India Ltd.
110. 30/1992	Dulson Foundry Pvt. Ltd.	137. 139/1994	Orient Cerwool Ltd.
111. 38/1992	Gujarat Ministeel Ltd.	138. 144/1994	Gujarath High Tech. Industries Ltd.
112. 39/1992	Modella Steels and Alloys Ltd.	139. 150/1994	Jupiter Cements Industries Ltd.
113. 74/1992	Madhu Fabrics Ltd.	140. 154/1994	British India Steels Ltd.
114. 76/1992	Madhu Textiles Ahmedabad Ltd.	141. 166/1994	Bhavnagar Vegetable Products
115. 78/1992	Raj Kumar Weaving Mills Ltd.	142. 174/1994	ELB Schliff (I) Ltd.
116. 79/1992	Raj Kumar Syntex Mills Ltd.	143. 12/1995	Mahendra Mills Ltd.
117. 80/1992	Raj Kumar Knitting Mills Ltd.	144. 17/1995	Gujarat B.D. Luggages Ltd.
118. 98/1992	Synerchem Pvt. Ltd.	145. 32/1995	The Ahmedabad Advance Mills
119. 6/1993	Ashutosh Texx-O-Pack Pvt. Ltd.	146. 39/1995	Mazda Textiles Industries Ltd.
120. 27/1993	Unity Steels Ltd.	147. 58/1995	Quality Steels and Forgings Ltd.
121. 44/1993	Wood Polymer Ltd.	148. 59/1995	Vardhman Texturisers Pvt. Ltd.
122. 61/1993	Dynatomic Forgings India Ltd.	149. 71/1995	Sunil Mills Ltd.
123. 87/1993	Neeka Tubes Ltd.	150. 94/1995	The Raipur Mfg Co. Ltd.
124. 97/1993	Gujarat Binil Chemicals Ltd.	151. 2/1996	Quality Steel and Forgings Ltd.
125. 114/1993	Continental Textile Mill Ltd.	152. 4/1996	Tilek Textiles Mills Ltd.
126. 116/1993	Synbiotic Ltd.	153. 11/1996	Palod Machines Ltd.
127. 4/1994	Unity Steel Ltd.		

Case No.	Company	Case No.	Company
154. 15/1996	Gujarat Synthwood Ltd.	180. 6/1998	Veenutex Dyeing and Printing Mills
155. 24/1996	The Narikaram Sobhraj Mills Ltd.	181. 9/1998	Gujarat Electromelt Ltd.
156. 34/1996	Indian Nitro Matrix Ltd.	182. 21/1998	Gujarat Rodrel Engineering Products Ltd.
157. 36/1996	Gujarat Injecto Ltd.	183. 28/1998	A.P.S Star Industries Ltd.
158. 41/1996	Shree Jagdish Oil Industries Ltd.	184. 38/1998	Diamond Tiles Ltd.
159. 44/1996	Manish Organic India Ltd.	185. 39/1998	Decora Ceramics Ltd.
160. 45/1996	K.A. Malle Pharmaceuticals Ltd.	186. 42/1998	Gujarat Guardian Limited
161. 46/1996	Armour Chemicals Ltd.	187. 68/1998	Hindustan Fashions
162. 50/1996	Bharat Pipes and Fitting Ltd.	188. 81/1998	Volvo Steel Ltd.
163. 71/1996	Gujrat Inject Ltd.	189. 88/1998	Rajhans Food Ltd.
164. 72/1996	Ranuka Silk Mills Ltd.	190. 99/1998	Unipon (India) Ltd.
165. 27/1997	Swiss Healthy Foods Pvt. Ltd.	191. 100/1998	Mardia Steel Ltd.
166. 39/1997	Gujarat Poly Aux Electronics Ltd.	192. 108/1998	Anmol Dairy Ltd.
167. 78/1997	Enerjon Technics Co. Ltd.	193. 131/1998	Jalan Forgings Ltd.
168. 82/1997	Gujarat Perstorp Electronics Ltd.	194. 140/1998	Baroda Extrusion Ltd.
169. 99/1997	Gujarat Steel Tubes Ltd.	195. 147/1998	Gujarat Suspension Ltd.
170. 126/1997	Jalan Ispat Castings Ltd.	196. 168/1998	Tubelec Seamless Ltd.
171. 156/1997	Esskay Pharmaceuticals Ltd.	197. 172/1998	Sarigam Steels Ltd.
172. 157/1997	Varun Seacon Ltd.	198. 176/1998	The Ahmedabad Advance Mills L'd.
173. 176/1997	Shangrila Latex Ind. Pvt. Ltd.	199. 185/1998	Mardia Copper Products Limited
174. 178/1997	Gujarat Health Care Ltd.	200. 206/1998	Gobind Glass and Industries Ltd.
175. 180/1997	Ravji Oil Industries Ltd.	201. 208/1998	Benzo Petro Chemicals Ltd.
176. 188/1997	Orient Chemicals	202. 213/1998	Gujarat Narmada Knitwear Ltd.
177. 192/1997	Shyam Prakash Spg. Mills Ltd.	206. 215/1998	Esskay Pharmaceuticals Ltd.
178. 220/1997	Gandhinagar Electronics Ltd. (Shaw Wallac)	204. 239/1998	Gujarat Borosil Limited
179. 222/1997	Amar Polysters Ltd.		

Case No.	Company	Case No.	Company
205. 258/1998	Diamines and Chemicals Limited	231. 182/1999	Rotoflex Industries Ltd.
206. 272/1998	Marval Agrex Limited	232. 186/1999	Rishabh Industries Ltd.
207. 283/1998	Global Arya Industries Limited	233. 198/1999	Aircommand India Ltd.
208. 295/1998	Rahi Chemicals Limited	234. 206/1999	Volga Air Technics Ltd.
209. 298/1998	Bahuma Polytex Limited	235. 268/1999	Welterman International Ltd.
210. 320/1998	Gujarat Lyka Organics Limited	236. 269/1999	Rupangi Impex Ltd.
211. 328/1998	Jay Agrochem Limited	237. 271/1999	Tubetec Seamless Ltd.
212. 331/1998	Associated Pulp and Paper Mills Limited	238. 279/1999	Kanel Oil and Export Industries Ltd.
213. 339/1998	Hytasum Magneties Limited	239. 318/1999	Schlaghorst Engineering (India) Ltd.
214. 342/1998	Prashant India Limited	240. 319/1999	Vundavan Agro Industries Ltd.
215. 352/1998	Volvo Steels Limited	241. 340/1999	Sandeep Texspin Ltd.
216. 353/1998	Shaniyl Dyeing and Printing Mills Limited	242. 341/1999	Parshva Textile Pvt. Ltd.
217. 360/1998	ARM Polymers Limited	243. 342/1999	Navpad Textile Industries Ltd.
218. 7/1999	Bhagwati Foundries Limited	244. 343/1999	Shikher Yarns Ltd.
219. 15/1999	Rajesh Malleables Limited	245. 359/1999	Dada Chemicals Ltd.
220. 24/1999	Sarigam Seamless Pipes Ltd.	246. 360/1999	Ramolene Textiles Industries Ltd.
221. 35/1999	N.K. Industries Limited	247. 370/1999	Rahi Chemicals Ltd.
222. 41/1999	Zenith Ropes Pvt. Limited	248. 392/1999	Shantex Industries Ltd.
223. 83/1999	Steelco Gujarat Limited	249. 397/1999	Mardia Copper Extrusions Ltd.
224. 86/1999	Shree Shakti Vijay Industries Ltd.	250. 7/2000	Sidhi Vinayak Metal Co. Ltd.
225. 97/1999	Indian Polyfins Limited	251. 23/2000	Vikram Steel Pvt. Ltd.
226. 103/1999	Mardia Chemicals Ltd.	252. 25/2000	Hamco Mining and Smelting Ltd.
227. 118/1999	Sandeep Industries Ltd.	253. 67/2000	Surbhi Prints Ltd.
228. 124/1999	Torrent Cables Ltd.	254. 68/2000	Monarch Dyestuffs Industries and Exports
229. 134/1999	Nandesari Rasayane Ltd.	255. 75/2000	Iota Chemiculture Ltd.
230. 139/1999	Torrent Gujarat Bio-Tech Ltd.		



Case No.	Company
256. 83/2000	Mayurdye-Chem. Intermediates Ltd.
257. 94/2000	D.R. Softech and Industries Ltd.
258. 104/2000	Mafatal Industries Ltd.
259. 110/2000	Shree Digvijay Cement Co. Ltd.
260. 117/2000	Pat-Parth Papers Ltd.
261. 126/2000	Savia Pulp and Paper Mills Pvt. Ltd.
262. 134/2000	Hynoup Food and Oil Industries Ltd.
263. 153/2000	Kanoria Dye-Chem. Ltd.
264. 175/2000	The Ahmedabad Kaiser-I-Hind Mill Ltd.
265. 176/2000	Sanghvi Writing Industries Ltd.
266. 198/2000	Texel Industries Ltd.
267. 211/2000	Gujchem Distillers India Ltd.
268. 232/2000	Rotoflex Industries Ltd.
269. 247/2000	Kayel Syntex Ltd.
270. 253/2000	Stanrose Steels Ltd.
271. 254/2000	GSL (India) Ltd.
272. 270/2000	Mardia Chemicals Ltd.
273. 310/2000	Texprint Engineers Pvt. Ltd.
274. 315/2000	Bahuma Polytex Ltd.
275. 316/2000	Sanghvi Writing Points (P) Ltd.
276. 322/2000	Swift Press Pvt. Ltd.
277. 341/2000	Zora Pharma Ltd.
278. 357/2000	N.K. Industries
279. 362/2000	Saurashtra Paper and Board Mills Ltd.

Case No.	Company
280. 380/2000	Classic Industries Ltd.
281. 385/2000	Mahendra Petrochemicals Ltd.
282. 387/2000	LMP Gujarat Agro Exports Ltd.
283. 401/2000	Kaveri Polysacks Ltd.
284. 425/2000	Shri Krishnakesav Laboratories Ltd.
285. 4/2001	Rupangi Impex Ltd.
286. 8/2001	Jilichem Laboratories (India) Ltd.
287. 13/2001	Bhagwati Glass Containers Ltd.
288. 24/2001	Gujarat Speciality Lubes Ltd.
289. 61/2001	Parshuram Pottery Works Co. Ltd.
290. 73/2001	Special Tips Ltd.
291. 74/2001	Saheli Vastra Udyog Ltd.
292. 78/2001	Kamal Oil and Export Industries Ltd.
293. 82/2001	Sandip Cements Pvt. Ltd.
294. 92/2001	Gujarat Filaments Ltd.
295. 94/2001	Dada Chemicals Ltd.
296. 100/2001	Rajhans Food Ltd.
297. 101/2001	Malhotra Steel Industries Ltd.
298. 112/2001	La-Bel Laminates Pvt. Ltd.
299. 135/2001	Kinarivala Spinners Ltd.
300. 149/2001	Core Healthcare Ltd.
301. 173/2001	Charbhuj Metals Pvt. Ltd.
302. 174/2001	Shree Yogi Steel Pvt. Ltd.
303. 183/2001	Shree Pramukh Industries Pvt. Ltd.
304. 197/2001	Atul Oilcake Industries Ltd.

Case No.	Company	Case No.	Company
305. 199/2001	Mardia Chemicals Ltd.	332. 1/2002	Bahuma Polytex Limited
306. 201/2001	Gold Multifab Ltd.	333. 10/2002	Axion Madisurg Ltd.
307. 209/2001	Modern Terry Jewels Ltd.	334. 26/2002	Mardia Copper Extrusion Limited
308. 211/2001	Hytaiyum Magnetics Ltd.	335. 64/2002	Smruti Ceramics Industries Limited
309. 215/2001	Jatta Polysters Ltd.	336. 68/2002	Prem Namak Udyog Ltd.
310. 223/2001	Raghnunath Silk Mills Ltd.	337. 76/2002	Sarasil Altrachem (Exports) Limited
311. 224/2001	Himali Steels Ltd.	338. 90/2002	Savla Pulp and Paper Mills Pvt. Ltd.
312. 236/2001	Nandi Proteins Ltd.	339. 99/2002	Ghanshyam Steel Works Limited
313. 240/2001	Jayabharat Fabrics Mills Ltd.	340. 100/2002	Tubetec Seamless Limited
314. 245/2001	Durga Ricol Industries Ltd.	341. 135/2002	Shri Bhagavati Bright Bars Limited
315. 255/2001	The Anup Engineering Ltd.	342. 142/2002	Citron Organics Ltd.
316. 268/2001	Madhu Refoils and Chemicals Ltd.	343. 157/2002	Kadokia Alkalies and Chemicals Limited
317. 304/2001	SB J-VON Compounds Pvt. Ltd.	344. 170/2002	Rotoflex Industries Limited
318. 316/2001	Suzlon Fibres Ltd.	345. 179/2002	Reema Paper and Board Ltd.
319. 319/2001	Magnus Rubber Industries Ltd.	346. 180/2002	Shree Extrusions Ltd.
320. 346/2001	Happy Textile Ltd.	347. 190/2002	MH Mills and Industries Limited
321. 350/2001	Deepty Alloys Steel Ltd.	348. 198/2002	Nova International Ltd.
322. 353/2001	Apna Paper Mills Pvt. Ltd.	349. 219/2002	Neptune Spinners Pvt. Ltd.
323. 370/2001	Panchmahal Steel Ltd.	350. 223/2002	Apex Electricals Ltd.
324. 384/2001	Swift Press Pvt. Limited	351. 230/2002	Mig-Weld and Machines Limited
325. 404/2001	Core Emballage Ltd.	352. 238/2002	Sandip Cements Pvt. Limited
326. 423/2001	Rajoo Cotex Ltd.	353. 261/2002	Gujarat Metal Cast Industries Ltd.
327. 427/2001	Sarvottam Industries Ltd.	354. 264/2002	Usman Paper Mills Ltd.
328. 432/2001	Dadrawala Papers Ltd.	355. 266/2002	Maruti Koatsu Cylinders Private Ltd.
329. 433/2001	Texel Industries Ltd.		
330. 437/2001	Shree Hari Raj Paper Mills Ltd.		
331. 457/2001	Novena Chemicals Ltd.		

Case No.	Company	Case No.	Company
356. 288/2002	Prisam Industries Ltd.	382. 1/2003	Madhu Refoils and Chemicals Limited
357. 289/2002	Mipco Seamless Rings (Gujarat) Ltd.	383. 13/2003	Axion Medisurg Ltd.
358. 296/2002	Pan Auto Limited	384. 37/2003	Fenil Information Systems Pvt. Ltd.
359. 311/2002	Mardia Chemicals Ltd.	385. 38/2003	Saif Electronics Ltd.
360. 312/2002	Indu Nissan Oxo Chemicals Industries Ltd.	386. 46/2003	Karnavati Steel Industries Limited
361. 315/2002	Akar Laminators Ltd.	387. 52/2003	Peterplast Synthetics Private Ltd.
362. 318/2002	Delux Kraft Board Pvt. Ltd.	388. 58/2003	Smruti Ceramics Industries Ltd.
363. 326/2002	Kinarivala Spinners Ltd.	389. 75/2003	Mardia Copper Extrusions Limited
364. 327/2002	Charbhuj Metals Pvt. Ltd.	390. 101/2003	Surat Textile Mills Limited
365. 338/2002	Symphony Comfort System Ltd.	391. 105/2003	Rotoflex Industries Limited
366. 340/2002	Karnataka Jewels Limited	392. 108/2003	N.K. Industries Limited
367. 353/2002	Jatta Polyesters Limited	393. 115/2003	Punjab Steel Rolling Mills (Baroda) Ltd.
368. 373/2002	Marc Walker Opticals Limited	394. 116/2003	Prashant India Limited
369. 389/2002	Mahindra Gujarat Tractor Limited	395. 118/2003	Hamco Mining and Smelting Ltd.
370. 398/2002	Alembic Glass Industries Limited	396. 119/2003	Aditya Polymers Limited
371. 400/2002	Savia Pulp and Paper Mills Pvt. Limited	397. 130/2003	Hynoup Food and Oil Industries Limited
372. 401/2002	Shreeji Industries Ltd.	398. 156/2003	Nandi Proteins Limited
373. 403/2002	Pan Pipes Resplendents Limited	399. 159/2003	Kanel Oil and Export Industries Limited
374. 409/2002	Giriraj Fibres Pvt. Ltd.	400. 175/2003	Megha Insulations Pvt. Ltd.
375. 452/2002	Bahuma Polytex Ltd.	401. 178/2003	Phiox Pharmaceuticals Ltd.
376. 453/2002	Bhagwati Glass Containers Ltd.	402. 188/2003	Karnavati Offset Pvt. Ltd.
377. 458/2002	Hytalsun Magnetics Ltd.	403. 209/2003	Sandip Cements Pvt. Ltd.
378. 459/2002	Mazda Textile Industries Limited	404. 225/2003	Scan Point Graphics Ltd.
379. 460/2002	Divya Fibre Limited	405. 227/2003	Core Emballage Ltd.
380. 471/2002	Uma Petroproducts India Limited	406. 242/2003	Special Tips Ltd.
381. 483/2002	Prem Namak Udyog Pvt. Ltd.		

Case No.	Company	Case No.	Company
407. 246/2003	Neptune Textile Mills Ltd.	433. 31/2004	Core Health Care Ltd.
408. 260/2003	Ashapura Proteins (P) Ltd.	434. 32/2004	Core Health Care Ltd.
409. 262/2003	M.H. Mills and Industries Ltd.	435. 39/2004	Prashant India Ltd.
410. 264/2003	Mardia Chemical Limited	436. 50/2004	Indu Nissan Ore Chemical Industries Ltd.
411. 270/2003	Pan Drugs Limited	437. 70/2004	Shreeji Phosphate Ltd.
412. 271/2003	Jay Bharat Fabrics Mills Ltd.	438. 71/2004	Raviraj Foils Ltd.
413. 277/2003	Arya Man Spinners Pvt. Ltd.	439. 86/2004	N.K. Industries Ltd.
414. 290/2003	Omkar Textile Mills Ltd.	440. 88/2004	Neptune Equipment Pvt. Ltd.
415. 296/2003	Savla Pulp and Paper Mills Pvt. Ltd.	441. 99/2004	Forge and Blower Industries Ltd.
416. 310/2003	Shee Extrusions Ltd.	442. 100/2004	Supertex Industries Ltd.
417. 327/2003	Vaibhav Paper Boards Pvt. Ltd.	443. 101/2004	Supertex Industries Ltd.
418. 346/2003	Gharelu Spices and Foods Pvt. Ltd.	444. 127/2004	Trisuns Chemical Industry Ltd.
419. 347/2003	Aditya Forge Ltd.	445. 129/2004	Kiran Texprint Pvt. Ltd.
420. 362/2003	La-Bel Laminates (P) Ltd.	446. 155/2004	Alok Synthetics Ltd.
421. 363/2003	Emerald Paper Mills Pvt. Ltd.	447. 156/2004	Gopi Synthetics Ltd.
422. 371/2003	Gujarat Cypromet Ltd.	448. 170/2004	Gujarat Telephone Cable Ltd.
423. 385/2003	Ezy Slide Fastners Ltd.	449. 180/2004	Gopi Synthetics Pvt. Ltd.
424. 391/2003	Deepti Alloy Steel Ltd.	450. 193/2004	Jayant Extraction Industries Pvt. Ltd.
425. 405/2003	Pan Pipes Resplendents Ltd.	451. 197/2004	GTCL Mobile Com. Technology Ltd.
426. 409/2003	Sarvottam Industries Ltd.	452. 201/2004	Vajra Bearing Ltd.
427. 2/2004	Prem Namak Udyog Pvt. Ltd.	453. 210/2004	National Flask Industries Ltd.
428. 14/2004	Neptune Spin-Fab. Pvt. Ltd.	454. 216/2004	Hemi Petro Products Ltd.
429. 15/2004	Novena Chemicals Pvt. Ltd.	455. 221/2004	Incorporated Engineers Ltd.
430. 28/2004	Dharmendra Industries Ltd.	456. 229/2004	Scanpoint Graphics Ltd.
431. 29/2004	Nandi Proteins Ltd.	457. 242/2004	Mono Acriglass Industries Ltd.
432. 30/2004	Core Health Care Ltd.		

Case No.	Company
458. 244/2004	Shrimandhar Fabrics Pvt. Limited
459. 249/2004	GLD Multifab Limited
460. 253/2004	Nugen Machinaries Ltd.
461. 267/2004	Gujarat Cypromat Ltd.
462. 277/2004	Dharendra Agro Food Industries Ltd.
463. 282/2004	Akshat Paper Ltd.
464. 298/2004	Kanha Ferro Alloys Ltd.
465. 307/2004	Texaco Synthetics Ltd.
466. 312/2004	Mardia Chemicals Ltd.
467. 363/2004	Gujrat Liqui Pharmacaps Pvt. Ltd.
468. 367/2004	Ducat Agro Extracts Ltd.
469. 373/2004	Indu Nissan Oxo Chemicals Industries Ltd.
470. 377/2004	Unique Dehydrates Ltd.
471. 383/2004	N.K. Industries Ltd.
472. 7/2005	Jyoti Ltd.
473. 13/2005	Pan Drugs Ltd.
474. 21/2005	Yuvraj Industries Ltd.
475. 25/2005	Sarvottam Industries Ltd.
476. 29/2005	Claris Organics Ltd.
477. 38/2005	Raviraj Foils Ltd.
478. 46/2005	Special Prints Ltd.
479. 62/2005	Arunoday Mills Ltd.
480. 63/2005	Prashant India Ltd.
481. 73/2005	Kay Bee Texspin Ltd.
482. 83/2005	Hemant Plastics and Chemicals Ltd.
483. 100/2005	Jhaveri Polymers Pvt. Ltd.

Case No.	Company
484. 106/2005	Gujrat Optical Communication Ltd.
485. 141/2005	Ronak Ceramic Industries Ltd.
486. 145/2005	Fiberweb (India) Ltd.
487. 150/2005	Narmada Roller and Pulse Mills Pvt. Ltd.
488. 152/2005	Malvica Engineering Ltd.
489. 159/2005	Baroda Polyplast Ltd.
490. 160/2005	Skylead Chemicals Ltd.
491. 164/2005	Broach Textile Mills Ltd.
492. 167/2005	Sun Star Future Woods Ltd.
493. 168/2005	Dairy Den Ltd.
494. 169/2005	Dairy Den Kiosk Ltd.
495. 1/2006	Jamnadas Madhavji International Ltd.
496. 9/2006	M/s. Saurashtra Cement Ltd.
497. 139/2006	M/s. Shree Rubber Industries
498. 16/2006	M/s. Rama Filaments Pvt. Ltd.
499. 22/2006	M/s. Madhu Refoils and Chemicals Ltd.
500. 27/2006	M/s. Skylink Chemicals Pvt. Ltd.
501. 34/2006	M/s. Prime Furnishing Pvt. Ltd.
502. 37/2006	M/s. Devshree Syntex Pvt. Ltd.

**Haryana**

1. 20/1987	Northern India Iron and Steel Co.
2. 86/1987	Universal Steel and Alloys
3. 95/1987	Perfectpac Ltd.
4. 116/1987	Radhika Woollen and Silk Mills
5. 142/1987	Pan Foods Ltd.

Case No.	Company	Case No.	Company
6. 156/1987	Om Steel Tubes Ltd.	33. 26/1991	Sanchem Processing Ind. Ltd.
7. 225/1987	Becco Engg.	34. 27/1991	PSB Paper Mills (P) Ltd.
8. 251/1987	Autopins (India)	35. 29/1991	Ashoka Alloy Steels Pvt. Ltd.
9. 255/1987	Elson Cotton	36. 71/1991	Jotindra Steel and Tubes Ltd.
10. 288/1987	Jhalani Tools	37. 91/1991	Satyam Synfab Ltd.
11. 11/1988	Tirupati Woollen	38. 1/1992	Haryana Auto Castings
12. 40/1988	Rama Fibres	39. 19/1992	Khosla Foundry Ltd.
13. 64/1988	Krishna Solvent Inds.	40. 2/1993	Electronics Ltd.
14. 82/1988	Sikand Ltd.	41. 13/1993	Sureka Coated Tubes and Sheets Ltd.
15. 96/1988	BCR Ltd.	42. 56/1993	Satyam Synfab Ltd.
16. 137/1988	Sirocco Auto Pvt. Ltd.	43. 70/1993	D.H. Woodhead Ltd.
17. 231/1988	G.T.M. Synthatics Ltd.	44. 28/1994	Metlex Ceramics Ltd.
18. 234/1988	J.B. Paper Mills Ltd.	45. 123/1994	Kayam Foods Industries Pvt. Ltd.
19. 238/1988	Coralia Electronics Pvt. Ltd.	46. 132/1994	Bhiwani Cold Rolling Mills Ltd.
20. 280/1988	Multitech International Ltd.	47. 137/1994	Victor Cable Industries Ltd.
21. 50/1989	Q.H. Talbros Ltd.	48. 152/1994	Tractel Tirfor India Pvt. Ltd.
22. 62/1989	Rohtak Textiles	49. 155/1994	Bornemann India Ltd.
23. 66/1989	Forgings Ltd.	50. 165/1994	Heynen India Ltd.
24. 73/1989	Clutch Auto Ltd.	51. 36/1995	Pasupati Haryana Woollen Ltd.
25. 82/1989	Siddarth Paper Mills	52. 43/1995	Universal Conveyor Belting
26. 87/1989	Galaxy Power Cables Ltd.	53. 55/1995	Utility Engineers (India) Ltd.
27. 152/1989	Sooraj Steel	54. 83/1995	Consolidated Radiator
28. 5/1990	United Pharma International	55. 49/1996	Partap Steels Ltd.
29. 57/1990	Bharat Steel Tubes Ltd. (B.S.T. Mfg.)	56. 52/1996	East India Cotton Mfg. Co. Ltd.
30. 66/1990	Dabriwala Steel	57. 74/1996	Varsha Spinning Mills Ltd.
31. 139/1990	Rubber Reclam Co. of India	58. 2/1997	Chhatar Industries Ltd.
32. 18/1991	Curewel (India) Ltd.	59. 49/1997	International Ceramics Ltd.

Case No.	Company	Case No.	Company
60. 53/1997	Haryana Petrochemicals Ltd.	86. 263/1998	Kapil Roller Flour Mills Ltd.
61. 59/1997	Haryana Textiles Corpn. Ltd.	87. 278/1998	C.E.C. Limited
62. 79/1997	Rishabh Food Products Ltd.	88. 336/1998	Gee Kay Textiles Limited
63. 121/1997	Phoenix Fine Chem Pvt. Ltd.	89. 9/1999	Jay Vinyls Limited
64. 151/1997	Sobhag Textiles Ltd.	90. 27/1999	O.K. Play India Limited
65. 158/1997	Rishabh Agro Industries Ltd.	91. 36/1999	Haryana Telecom
66. 165/1997	Hisar Cements Pvt. Ltd.	92. 45/1999	Shri Vardhman Overseas Ltd.
67. 168/1997	Jersey India Ltd.	93. 74/1999	S.J. Knitting and Finishing Mills Pvt.
68. 190/1997	Ganga Sagar and Co. Pvt. Ltd.	94. 81/1999	Century Tubes Limited
69. 197/1997	Coventry Coil-o-Matic (Haryana) Ltd.	95. 135/1999	Behl Rollers Flour Mills Ltd.
70. 213/1997	Maruti Syntex (I) Ltd.	96. 263/1999	Western Foods Ltd.
71. 25/1998	Deepak Pipes India Ltd.	97. 287/1999	Anant Raj Industries Ltd.
72. 34/1998	BHEL Roller Flour Mills (P) Limited	98. 325/1999	Advance Industries Ltd.
73. 36/1998	Haryana Tube Manufacturing Co. Ltd.	99. 356/1999	ANS Agro Industries Ltd.
74. 48/1998	Bharkra Industries Limited	100. 362/1999	Hilton Rubbers Ltd.
75. 72/1998	R.P. Spintex Ltd.	101. 365/1999	Aravali (India) Ltd.
76. 93/1998	Bhiwani Denim and Apparels Ltd.	102. 384/1999	Indo Vanillon Chemicals Ltd.
77. 104/1998	Indo Texprints (Overseas) Ltd.	103. 389/1999	Haryana Steel and Alloys Ltd.
78. 110/1998	Haryana Breweries Ltd.	104. 42/2000	Laural Organics Ltd.
79. 119/1998	Swaraj Agro Oil Limited	105. 50/2000	India Sulphacid Industries Ltd.
80. 123/1998	B.R.D. Textiles	106. 168/2000	Shree Ganesh Ralling Mills Ltd.
81. 128/1998	M.L.G. Industries Ltd.	107. 173/2000	Samsons Paper Industries Ltd.
82. 142/1998	Subhari Papers Pvt. Ltd.	108. 179/2000	Shubh Coating Ltd.
83. 153/1998	Sandeep Ceramics Ltd.	109. 223/2000	Enchante Jewellery Ltd.
84. 195/1998	Century Proteins Ltd.	110. 227/2000	Moudgil Fibres Ltd.
85. 250/1998	Faridabad Forgings (P) Limited	111. 256/2000	Weston Components Ltd.
		112. 260/2000	GTM Synthetics Ltd.

Case No.	Company	Case No.	Company
113. 423/2000	Shri Vardhman Solvex Ltd.	139. 44/2004	Ace Biagnostics and Biotech Ltd.
114. 22/2001	Jai Laxmi Spinning Mills Ltd.	140. 214/2004	S.K. Folls Ltd.
115. 33/2001	Prabhat Cryo Gasses Pvt. Ltd.	141. 246/2004	Mangalam Strips Pvt. Ltd.
116. 43/2001	Jagdamba Foods Ltd.	142. 248/2004	Padam Cotton Yarns (P) Ltd.
117. 45/2001	Indo-Vanillon Chemicals Ltd.	143. 97/2005	Shri Vardhman Solvex Ltd.
118. 75/2001	Hisar Spinning Mills Ltd.	144. 36/2006	M/s. RT Packaging Ltd.
119. 193/2001	Innovative Tech Pack Ltd.	<b>Himachal Pradesh</b>	
120. 214/2001	Shri Vardhaman Overseas Ltd.	1. 72/1987	Barotiwala Paper Mills Pvt. Ltd.
121. 249/2001	Punj Steel Machine Tools Pvt. Ltd.	2. 163/1987	Pamwi Speciality and Tissue Papers Ltd.
122. 250/2001	Pankaj Agro Industries Pvt. Ltd.	3. 308/1987	Sarao Paper Mills Ltd.
123. 415/2001	Shri Vardhman Solvex Ltd.	4. 58/1988	Shell Papers Pvt. Ltd.
124. 65/2002	Tirupati Ceramic Ltd.	5. 162/1988	Thirani Chemicals Ltd.
125. 141/2002	Bhanu Industries Ltd.	6. 175/1988	Pronto Steerings
126. 227/2002	Haryana Strips (P) Ltd.	7. 227/1988	Himachal Pradesh Rubeklame
127. 244/2002	Bhanu Steels (P) Limited	8. 237/1988	Lalji Paper Mills
128. 307/2002	Jyoti Vanspati and Allied Industries Ltd.	9. 261/1988	Himachal Air Products Pvt. Ltd.
129. 334/2002	Hisar Spining Mills Ltd.	10. 33/1989	Jai Mata Rolled Glass Ltd.
130. 395/2002	Shri Vardhman Rice Industries Pvt. Ltd.	11. 56/1989	Adams Paper Products Pvt. Ltd.
131. 2/2003	Hisar Spinning Mills Ltd.	12. 95/1989	Village Papers
132. 6/2003	Bhanu Industries (P) Limited	13. 163/1989	Kanwar Papers
133. 31/2003	Shri Vandhman Solvex Limited	14. 195/1989	Purewal and Associates Ltd.
134. 266/2003	Innovative Tech Pack Ltd.	15. 55/1990	S.R. Forging
135. 330/2003	Bisco Ltd.	16. 83/1990	Conwel Cans
136. 352/2003	Bhiwani Fibres Ltd.	17. 94/1990	Shivalik Castings
137. 354/2003	Shri Vardhman Solves Ltd.	18. 110/1990	Rangar Breweries
138. 359/2003	Haryana Steel and Alloys Ltd.	19. 127/1990	Atul Castings
		20. 101/1991	Gallop Gelatines Ltd.



Case No.	Company
21. 10/1992	Desraj Papers (P) Ltd.
22. 51/1992	Sneh Industries Ltd.
23. 53/1992	UNI Techno Cylinders Pvt. Ltd.
24. 24/1993	Rishab Ispat Ltd.
25. 40/1993	Sirmour Sudburg Auto Ltd.
26. 89/1993	Gallop Gelatines Pvt. Ltd.
27. 36/1994	Tishu and Fibers Ltd.
28. 45/1994	Vikram Cements
29. 129/1994	Him Ispat Ltd.
30. 19/1995	Sri Rama Steels Pvt. Ltd.
31. 40/1995	Digital Device Ltd.
32. 3/1996	Engineering Innovations Ltd.
33. 17/1996	Indian Magnetic Ltd.
34. 47/1996	Vikram Cements
35. 42/1997	Laksmi Roller Flour Mills Pvt. Ltd.
36. 54/1997	Himachal Cement Pvt. Ltd.
37. 98/1997	B.C.C. Fuba India Ltd.
38. 16/1998	Himachal Advanced Circuit Ltd.
39. 243/1998	Oberoi Plastics Limited
40. 349/1998	J.K. Leatherite Limited
41. 236/2000	Him Neel Breweries Ltd.
42. 240/2000	Sigma Cements Ltd.
43. 340/2000	Eider Technologies Ltd.
44. 364/2001	Jai Mata Glass Ltd.
45. 39/2002	Majestic Industries Limited
46. 14/2003	Winner Nippon Electronics Limited
47. 250/2004	Him Teknoforge Ltd.

Case No.	Company
<b>Jammu and Kashmir</b>	
1. 7/1991	Jammu and Kashmir Cigarettes
2. 92/1991	Pharma Rinins Pvt. Ltd.
3. 26/1994	Essem Coated Steel (J and K) Ltd.
4. 87/1994	Jammu and Kashmir Rubklame Pvt. Ltd.
5. 110/1994	Haryana Malleable and Alloy Castings Ltd.
6. 32/1996	Tranasia Tubes and Industries Ltd.
<b>Jharkhand</b>	
1. 6/1987	Bihar Caustic
2. 63/1987	Ashoka Cement
3. 98/1987	Industrial Forge and Engg.
4. 140/1987	Usha Gases Udyog Ltd.
5. 171/1987	Shri Ram Needle Bearings
6. 201/1987	Sri Ram Bearing
7. 236/1987	Bihar Solex Ltd.
8. 257/1987	Rohtas Industries
9. 266/1987	Harry Refractory and Ceramics
10. 272/1987	Sone Vally Portland
11. 8/1988	Bihar Firebricks and Potteries Ltd.
12. 65/1988	Kumardhubi Fire Clay Silica Works
13. 88/1988	Seraikella Glass Works
14. 140/1988	Ellen Drinks
15. 206/1988	Bihar Gases Ltd.
16. 228/1988	Bihar Woolen Fabrics Ltd.
17. 114/1989	Indus Electronics Ltd.
18. 164/1989	Rajhans Steel

Case No.	Company	Case No.	Company
19. 104/1991	Fusion Engg. Products Ltd.	9. 232/1987	Travancore Rayons
20. 123/1991	India Automotives Ltd.	10. 94/1988	Kathayee Cotton Mills
21. 63/1992	Rishi Cement Company Ltd.	11. 104/1988	Carbon and Chemicals
22. 51/1996	Ambika Wheat Products Pvt. Ltd.	12. 119/1988	Microwave Products (I) Ltd.
23. 69/1996	Bihar Sponge Iron Ltd.	13. 198/1988	South India Wire Rope
24. 111/1997	Ravi Hi-Tech Ltd.	14. 220/1988	Mermaid Marine Products
25. 5/1998	Umi Special Steel Ltd.	15. 232/1988	Laxmi Starch Ltd.
26. 146/1999	SSL Steels Ltd.	16. 299/1988	Travancore Oxygen Ltd.
27. 30/2001	Akshaya Technology (P) Ltd.	17. 6/1989	Tiruvepathi Mills
28. 88/2001	Eastern Synpacks Ltd.	18. 24/1989	Kerala Electric Lamp Works Ltd.
29. 156/2001	Mihijam Vanaspati Ltd.	19. 26/1989	Trichur Cotton Mills
30. 59/2002	Eastern Naptha Chem Limited	20. 126/1989	Allampalli Bros Ltd.
31. 85/2002	Rishi Cement Co. Ltd.	21. 173/1989	Sudarshan Clay
32. 224/2002	Akshaya Roll Mill (P) Ltd.	22. 182/1989	Toshiba Anand Batteries Ltd.
33. 277/2002	K. Steel Private Limited	23. 34/1990	K.T.C. Tyres (India) Ltd.
34. 139/2003	Akshaya Technologies (P) Ltd.	24. 89/1990	Pigments India
35. 216/2003	Rishi Cement Co. Limited	25. 32/1991	Veneers and Laminations (India) Ltd.
36. 81/2004	Super Steel Casting Ltd.	26. 62/1991	Premier Cables Company Ltd.
<b>Kerala</b>		27. 79/1991	T.K. Chemicals Ltd.
1. 39/1987	Premier Tyres Ltd.	28. 89/1991	Toshiba Anand Batteries Ltd.
2. 62/1987	Pearlite Wire Products	29. 118/1991	Thompson Drugs and Chemicals Ltd.
3. 93/1987	Alumunium Industries	30. 137/1991	Peninsula Polymers Ltd.
4. 103/1987	Premier Morarji Chem.	31. 147/1991	PSI Data Systems
5. 172/1987	Punalar Paper Mills Ltd.	32. 50/1992	Punalur Paper Ltd.
6. 183/1987	Kerala Acids and Chemicals	33. 52/1992	Oriental Plastics and Laminations Ltd.
7. 189/1987	Veltron Prefeb Elements Ltd.		
8. 229/1987	Vanjinad Leathers		

Case No.	Company	Case No.	Company
34. 67/1992	Seven Seas Nylons Ltd.	60. 290/2000	Sri Sai Maharaj Pulp and Paper Mills Ltd.
35. 73/1992	Century Peripherals Ltd.	61. 382/2000	Kolnthara Exports Ltd.
36. 91/1992	Bhawati Beverages Ltd.	62. 396/2000	Superstar Distilleries and Foods Ltd.
37. 18/1993	Premier Poly Qaters Ltd.	63. 15/2001	Ocean Dredging (India) Ltd.
38. 15/1994	Chancellor Paper Mills Ltd.	64. 121/2001	Chaya Industries Ltd.
39. 27/1994	Optima Packaging Ltd.	65. 225/2001	Lakshmi Automatic Loom Works Ltd.
40. 105/1994	Eleera Substrates Ltd.	66. 287/2001	Muthoot APT Ceramics Ltd.
41. 143/1994	Universal Gloves Pvt. Ltd.	67. 385/2001	Amison Fisheries Ltd.
42. 171/1994	Tata Keltron Ltd.	68. 411/2001	Kerala Spinners Ltd.
43. 8/1995	Century Peripherals Ltd.	69. 47/2002	Phasphorus and Chem. Travancore Ltd.
44. 13/1996	Travancore Sulphate Ltd.	70. 81/2002	Sreela Spin Limited
45. 21/1996	Overseas Latex Pvt. Ltd.	71. 119/2002	Eurospin Industries Limited
46. 63/1997	Southern Refineries Ltd.	72. 143/2002	Indo German Carbons Pvt. Ltd.
47. 106/1998	Hindustani Cylinder Company Ltd.	73. 177/2002	Taba Gloves Pvt. Limited
48. 266/1998	Malabar Organics Limited	74. 199/2002	Seafresh Exports Ltd.
49. 1/1999	Gujarat Inject (Kerala Limited)	75. 212/2002	Rashtra Deepika Ltd.
50. 210/1999	Innovative Marine Foods Ltd.	76. 309/2002	Kairali Tea Plantation Pvt. Limited
51. 244/1999	Star Refineries Rt. Ltd.	77. 335/2002	Miracle Food Processors Intrnational Ltd.
52. 332/1999	Koputhara Exports Ltd.	78. 358/2002	TECIL Chemicals and Hydro Power Limited
53. 32/2000	Amison Foods Ltd.	79. 388/2002	Chaya Industries Ltd.
54. 76/2000	Emtex International Ltd.	80. 457/2002	Ocean Dredging (India) Ltd.
55. 106/2000	Sri Sai Mahaney Pulp and Paper Mills Ltd.	81. 487/2002	Indo German Carbons Ltd.
56. 158/2000	Coverma Filaments Ltd.	82. 4/2003	Oceanic Fisheries (India) Limited
57. 161/2000	Madhumilan Syntex Ltd.	83. 78/2003	Sreela Spin Limited
58. 251/2000	Teaktex Processing Complex Ltd.		
59. 289/2000	Uniroyal Marine Exports Ltd.		

Case No.	Company	Case No.	Company
84. 141/2003	Miracle Food Processors International Ltd.	2. 23/1987	Dempo Dairy Industries
85. 149/2003	Neerakal Glover (P) Ltd.	3. 47/1987	Shivmoni Steel Ltd.
86. 166/2003	Integrated Rubian Export	4. 49/1987	Sree Ganesar Textile
87. 211/2003	Ocean Dredging (India) Ltd.	5. 101/1987	Davnagare Sugar Co.
88. 218/2003	Universal Gloves Pvt. Ltd.	6. 110/1987	Dandelli Ferro Alloys
89. 219/2003	Universai Gloves Pvt. Ltd.	7. 146/1987	Rajsheel Paper Pvt. Ltd.
90. 321/2003	Vanajaa Textiles Ltd.	8. 168/1987	Loharu Steel Inds. Ltd.
91. 420/2003	BST Limited	9. 173/1987	Mipro International
92. 120/2004	Janoo Dipped Products Pvt. Ltd.	10. 178/1987	Kabini Paper Ltd.
93. 169/2004	Malayalam, Solvent Extraction Ltd.	11. 213/1987	Wrapaids Ltd.
94. 254/2004	Mahavir Plantations Pvt. Ltd.	12. 228/1987	Sree Siddeswara Textiles
95. 255/2004	Mahavir Plantations Pvt. Ltd.	13. 237/1987	Nandi Hasbi Textile
96. 256/2004	Mahavir Plantations Pvt. Ltd.	14. 252/1987	Badheka Paper Mfg. Co. Pvt. Ltd.
97. 271/2004	Prima Agro Ltd.	15. 269/1987	Karnataka Agro-Protiens
98. 310/2004	Koluthara Exports Ltd.	16. 270/1987	Tungabhadra Sugar Works
99. 322/2004	Palode Paper Mills Ltd.	17. 313/1987	Saroj Alloys and Steel Ltd.
100. 323/2004	Ponmudi Paper Mills Pvt. Ltd.	18. 317/1987	Sri Krishna Rajendra Mills Ltd.
101. 381/2004	Ocean Dredging (India) Ltd.	19. 3/1988	Vishnu Forge (Mysore)
102. 23/2005	Rubco Huat Woods Pvt. Ltd.	20. 16/1988	Karnataka Poly Products
103. 24/2005	Kerala Spinners Ltd.	21. 43/1988	Karnataka Minerals
104. 26/2005	Kerala Spinners Ltd.	22. 47/1988	Magnesium Products Ltd.
105. 30/2005	Lanseae Foods Pvt. Ltd.	23. 77/1988	Jai Ramdass Udyog Ltd.
106. 36/2005	Prima Industries Ltd.	24. 125/1988	Mysore Chipboards
107. 101/2005	TCM Ltd.	25. 127/1988	Salarjung Sugar
108. 158/2005	Ayyappa Roller Flour Mills Ltd.	26. 131/1988	Kudiyal Foods and Fats
<b>Karnataka</b>		27. 134/1988	Gogte Textiles
1. 7/1987	Karnataka Explosives	28. 152/1988	Cauvery Papers Ltd.

Case No.	Company	Case No.	Company
29. 155/1988	Karnataka Cement	56. 167/1989	Safepack Plastics
30. 161/1988	Karnataka Woollen Mills	57. 169/1989	Veda Cements
31. 182/1988	Vijaya Steel	58. 193/1989	Pantape Magnetics Ltd.
32. 190/1988	Shreyas Carbon Ltd.	59. 8/1990	Lokhandwala Cement
33. 213/1988	Sipani Auto	60. 15/1990	Shiva Minerals and Cements
34. 215/1988	Clean Food	61. 35/1990	Sri Anjaneya Cotton Mills
35. 218/1988	Dunford Engg.	62. 62/1990	Manaviux Papers and Boards
36. 221/1988	Gangavati Sugar	63. 95/1990	Brindavan Alloys
37. 224/1988	Southern Organo Chem. Ltd.	64. 108/1990	Apten Forgings
38. 242/1988	Lamina Foundries	65. 112/1990	Kothari General Foods Corpn.
39. 264/1988	Spun Silk India	66. 126/1990	Supreme Rubber Reclaimers
40. 267/1988	Karnataka Ball Bearings	67. 131/1990	Ideal Jawa (India)
41. 268/1988	Deepak Insulated Cable Corpn. Ltd.	68. 142/1990	Anitha Sausages and Food
42. 292/1988	Shri Chamundi Mopeds	69. 16/1991	Gemini Graphics Ltd.
43. 298/1988	Falcon Tyres Ltd.	70. 21/1991	Vajra Cements and Minerals Pvt. Ltd.
44. 18/1989	Ramgopal Paper Mills	71. 40/1991	Kolar Woollen and Textiles Ltd.
45. 28/1989	Inter Modal Tpt. Tech. Systems	72. 45/1991	Mangalore Fertilisers Ltd.
46. 29/1989	Vicon Ltd.	73. 80/1991	Epann Forge Pvt. Ltd.
47. 34/1989	Nava Karnataka Steel	74. 88/1991	Vijayanagar Solvent Oils Pvt. Ltd.
48. 39/1989	Madhu Paper Mills	75. 96/1991	Bhoruka Aluminium
49. 89/1989	Vishnu Textiles Ltd.	76. 125/1991	Gemini Steel Tubes Ltd.
50. 111/1989	International Instruments	77. 127/1991	MIC Cement Ltd.
51. 125/1989	V.S.T. Tillers Tractors	78. 8/1992	Bidar Special Alloy Steel Ltd.
52. 133/1989	Mysore Stoneware Pipes	79. 15/1992	N.P. Foods Ltd.
53. 148/1989	International Coach Bldrs.	80. 27/1992	ORR CEE Electronics Ltd.
54. 151/1989	Mafattal Plywood Ind.	81. 31/1992	Kamath Packaging Ltd.
55. 157/1989	Davangere Cotton Mills	82. 42/1992	Lokapur Cements Ltd.

Case No.	Company	Case No.	Company
83. 58/1992	Krishna Flour Mills Ltd.	109. 1/1996	Bhoruka Steel Ltd.
84. 84/1992	Vishnu Textiles Ltd.	110. 5/1997	Keonics Penta Semi Conductors Ltd.
85. 85/1992	G.H. Associate Pvt. Ltd.	111. 14/1997	Rayots Textiles and Oils Pvt. Ltd.
86. 16/1993	Meher Capacitors Pvt. Ltd.	112. 19/1997	Ready Foods Ltd.
87. 22/1993	Shree Quality Cement Ltd.	113. 30/1997	Star Spin and Twist Machineeries Ltd.
88. 43/1993	Gopalakrishna Textile Mills Ltd.	114. 88/1997	Stiven Solvex (India) Ltd.
89. 64/1993	Bee Jay Pee Sacks Pvt. Ltd.	115. 143/1997	G. Team Industries Pvt. Ltd.
90. 69/1993	Hoysala Cements and Ceramics (I) Pvt. Ltd.	116. 160/1997	Aankit Granites Ltd.
91. 76/1993	South India Cements Ltd.	117. 182/1997	W.S. Telesystem Ltd.
92. 86/1993	Swede (India) Teltronics Ltd.	118. 20/1998	Kaveri Steels Ltd.
93. 104/1993	Sahyadri Solvex Pvt. Ltd.	119. 40/1998	Sipani Automobiles Limited
94. 108/1993	Bhadra Packaid Pvt. Ltd.	120. 67/1998	Cosmos Leather Export Ltd.
95. 115/1993	Shree Vaishnavi Printers Pvt. Ltd.	121. 121/1998	Cosmos Watch Industry Ltd.
96. 29/1994	Mitsugen Glazes Ltd.	122. 136/1998	Cosmos Leather Exports Pvt. Ltd.
97. 37/1994	Anil Re-Rolling Mills Ltd.	123. 152/1998	Shrishma Fine Chemicals and Pharma. (Karn.)
98. 55/1994	Mangalore Chemicals and Fertilizers Ltd.	124. 154/1998	Metgud Extractions (P) Ltd.
99. 61/1994	CAD Machines Ltd.	125. 192/1998	Pharmed Chemicals Ltd.
100. 74/1994	K.G. Gluco Biols Ltd.	126. 193/1998	Glittek Granites Ltd.
101. 77/1994	Power Flow Ltd.	127. 253/1998	Satwik Drugs Limited
102. 119/1994	Bangalore Cements Ltd.	128. 281/1998	Namaste Export Limited
103. 136/1994	Sparr Equipment	129. 282/1998	Gulbarga Agro Extractions Pvt. Ltd.
104. 160/1994	Karnataka Horological Ltd.	130. 301/1998	Maladinni Yarn (P) Limited
105. 14/1995	Karnataka Coir Complex Pvt. Ltd.	131. 321/1998	Dandeli Steel and Erro Alloys Limited
106. 34/1995	V.M. Confectionery Ltd.	132. 325/1998	Sandur Micro Circuits Limited
107. 51/1995	Akro-Sha Profiles Ltd.		
108. 61/1995	Rekha Cement and Chemicals Ltd.		

Case No.	Company	Case No.	Company
133. 332/1998	Hoysala Blow Moulders India Limited	158. 10/2000	Trendswear Exports (I) Pvt. Ltd.
134. 355/1998	Mittal Steel Limited	159. 34/2000	Sauparnika Beverages Pvt. Ltd.
135. 359/1998	Miranka Ispat Limited	160. 48/2000	Micro Energy (India) Ltd.
136. 39/1999	Nova Granites (India) Limited	161. 49/2000	Electrex (India) Ltd.
137. 46/1999	Lambodhara Granites Pvt. Limited	162. 61/2000	Samrat Ashoka Exports Ltd.
138. 47/1999	Trans India Lamps Limited	163. 74/2000	SSS Engineering Co. Ltd.
139. 50/1999	Tata Advanced Materials Limited	164. 80/2000	South India Steel Industries Ltd.
140. 61/1999	Nucor Wires Limited	165. 89/2000	Hiriyur Textiles Ltd.
141. 62/1999	Karnataka Chemsyn Limited	166. 100/2000	Sandur Laminates Ltd.
142. 67/1999	Shruti Granites Pvt. Limited	167. 132/2000	Sree Raja Rajeshwari Industries (P) Ltd.
143. 82/1999	Yenepoya Minerals and Granites Ltd.	168. 138/2000	Kusum Alloys Ltd.
144. 96/1999	Southern Ferro Limited	169. 143/2000	Vaigai Thread Processors Ltd.
145. 102/1999	The India Sugars and Refineries Ltd.	170. 171/2000	Shree Jaya Vant Products Ltd.
146. 128/1999	Southern Fuels Ltd.	171. 192/2000	The Mysore Coffee Curing Works Ltd.
147. 138/1999	Karnataka Malladi Biotics Ltd.	172. 195/2000	Ceeta Industries Ltd.
148. 143/1999	Pasari Spinning Mills Ltd.	173. 230/2000	Umashankar Alloys Pvt. Ltd.
149. 166/1999	K.N. Guruswamy Oil Mills Ltd.	174. 239/2000	Mullangie Spintex Ltd.
150. 185/1999	Kareems Spun Silk Ltd.	175. 280/2000	Flora International Ltd.
151. 215/1999	Kareems Silk International Ltd.	176. 373/2000	Span Projects (P) Ltd.
152. 294/1999	Precision Panel Works Pvt. Ltd.	177. 394/2000	Sajawat Industries Ltd.
153. 295/1999	Shruti Granites Pvt. Ltd.	178. 409/2000	The Mysore Kirloskar Ltd.
154. 306/1999	Titan Foods and Fashions Ltd.	179. 105/2001	Sona Rajendra Spinners Pvt. Ltd.
155. 328/1999	Vishal Cotspin Ltd.	180. 118/2001	The Mysore Coffee Curing Works Ltd.
156. 375/1999	The Sandur Manganese and Iron Ores Ltd.	181. 128/2001	Karnataka Oswal Oil Palms Ltd.
157. 387/1999	Canara Steel Ltd.	182. 145/2001	Shimoga Castings Pvt. Ltd.

Case No.	Company	Case No.	Company
183. 227/2001	Dominion Chemical Industries Ltd.	209. 320/2002	Kirloskar Electric Company Ltd.
184. 233/2001	Richand PASVR Textile Pvt. Ltd.	210. 397/2002	Vivada Chemicals Pvt. Limited
185. 248/2001	Mangayarkarasi Apparels Pvt. Ltd.	211. 467/2002	Kareems Silk International Ltd.
186. 267/2001	Flora Silks Ltd.	212. 12/2003	Sam Turbo Industry Ltd.
187. 270/2001	Flora Wall Coverings Ltd.	213. 17/2003	Hiriyur Textiles Ltd.
188. 273/2001	Sri Meenakshi Apparils Pvt. Ltd.	214. 24/2003	Chitradurga Sunflower Oil Complex Ltd.
189. 282/2001	Ovobel Foods Ltd.	215. 40/2003	Pushpa Packages Ltd.
190. 290/2001	Sun Knitwear Private Ltd.	216. 42/2003	Mysore Polymers and Rubber Products (P) Ltd.
191. 333/2001	Annamalai Cotton Mills Pvt. Ltd.	217. 62/2003	Pearl Valley Silks Ltd.
192. 414/2001	Kareems Silk International Ltd.	218. 74/2003	Mysore Petro Chemicals Limited
193. 34/2002	Taurus Novelties Ltd.	219. 83/2003	Tungabhadra Fertilizers and Chem. Comy. Ltd.
194. 44/2002	Flora International Ltd.	220. 106/2003	Taurus Novelties Limited
195. 48/2002	Sree Kumaravel Textile Ltd.	221. 107/2003	Kirloskar AAF Limited
196. 60/2002	Hiriyur Textiles Limited	222. 131/2003	Enclotek Ready Penels Ltd.
197. 82/2002	Sree Meenakshisundram Textiles Limited	223. 142/2003	Sun Knitwear Pvt. Ltd.
198. 87/2002	Sam Turbo Industry Limited	224. 143/2003	Sri Meenakshi Apparels Pvt. Limited
199. 108/2002	Umashanker Alloys Put Limited	225. 152/2003	Siddeshara Oil and Allied Products Limited
200. 125/2002	Mysore Polymers and Rubber Products Ltd.	226. 179/2003	Kudrekukh Iron and Steel Company Limited
201. 126/2002	Bhoruka Textiles Ltd.	227. 187/2003	Sindol Leathers Limited
202. 155/2002	Mysore Petro Chemicals Limited	228. 193/2003	Kirloskar Batteries Pvt. Ltd.
203. 168/2002	Kirloskar AAF Limited	229. 199/2003	KAP Steel Limited
204. 204/2002	Bhoruka Gases Limited	230. 215/2003	Indus Steel and Alloys (P) Ltd.
205. 210/2002	Belgundi Cement Ltd.	231. 287/2003	Raichand Pasuir Textiles Pvt. Ltd.
206. 214/2002	Shree Rajarajeshwari Limited	232. 299/2003	Indus Steels and Alloys (P) Ltd.
207. 254/2002	Shimoga Steels Limited		
208. 269/2002	Shimoga Technologies Limited		



Case No.	Company	Case No.	Company
233. 336/2003	Shimoga Technologies Ltd.	259. 116/2005	Ramanashree Shopping Arcads Pvt. Ltd.
234. 368/2003	B.S. Refrigerator Ltd.	260. 127/2005	Rachana Rubbers Pvt. Ltd.
235. 383/2003	Hydromet (India) Ltd.	261. 30/2006	M/s. Electronic Research Pvt. Ltd.
236. 390/2003	Chitradurga Sunflower Oil Complex Ltd.	<b>Madhya Pradesh</b>	
237. 416/2003	Umashankar Alloys Pvt. Ltd.	1. 100/1987	Ratlam Ispat Ltd.
238. 10/2004	Zircast Ltd.	2. 108/1987	Binod Mills
239. 57/2004	Shree Ganesh Gears (P) Ltd.	3. 167/1987	M.P. Elec.
240. 60/2004	Shakti Comforts Pvt. Ltd.	4. 169/1987	Rajkumar Mills
241. 93/2004	H.J.S. Spun Silk Mills Pvt. Ltd.	5. 174/1987	Aero Fil Papers Ltd.
242. 114/2004	Bellary Steels and Alloys Ltd.	6. 194/1987	Hukumchand Mills
243. 172/2004	Sree Kumaravel Textiles Ltd.	7. 198/1987	Hope Textiles
244. 208/2004	Arion Technologies Ltd.	8. 215/1987	R.J. Clad Metals Ltd.
245. 227/2004	RPG Cables Ltd.	9. 4/1988	Mansingha Oil Mills Ltd.
246. 263/2004	Klas Can Pvt. Ltd.	10. 46/1988	Technocast Pvt. Ltd.
247. 279/2004	Mysore Cements Ltd.	11. 95/1988	Orient Plywood and Veneering Industries
248. 305/2004	STI Products India Ltd.	12. 100/1988	Jiwaji Rao Sugar
249. 308/2004	B.S. Appliances Ltd.	13. 120/1988	Dewas Synthetics Ltd.
250. 316/2004	Kusum Granites Pvt. Ltd.	14. 133/1988	M.P. Alloy Castings Ltd.
251. 329/2004	Chitradurga Sunflower Oil Complex Ltd.	15. 141/1988	Kapil Agro
252. 364/2004	Shimoga Technologies Ltd.	16. 169/1988	Jain Kaliawala Chem.
253. 1/2005	Flora Wall Covering Ltd.	17. 177/1988	Sajjan Chem. Ltd.
254. 34/2005	Tamori Textiles Pvt. Ltd.	18. 263/1988	M.P. Carbide
255. 94/2005	Cerebra Integrated Technologies Ltd.	19. 10/1989	South Delhi Erectors (Ind.)
256. 98/2005	Flora International Ltd.	20. 48/1989	Auto Forge (M.P.) Pvt. Ltd.
257. 99/2005	Flora Silks Ltd.	21. 52/1989	Consolidated Steels and Alloys
258. 112/2005	Ramanashree Comforts Ltd.	22. 68/1989	Tri-Star Soya Products Ltd.

Case No.	Company	Case No.	Company
23. 85/1989	M.P. Plywood Ltd.	49. 102/1993	Gangwal Udyog Pvt. Ltd.
24. 119/1989	Saiyaderi Paper Mills	50. 117/1993	Shivashakti Paper Mills Ltd.
25. 143/1989	Satpura Paper and Board Mills Ltd.	51. 6/1994	Wesman Halverscheidi Forging Ltd.
26. 175/1989	Shree Sajjan Mills	52. 13/1994	Vardhman Snack Food Ltd.
27. 176/1989	C.J. Gelatine Products	53. 35/1994	D.P. Chem Ltd.
28. 185/1989	Agro Solvent Products	54. 39/1994	Rita Roofings Ltd.
29. 201/1989	D.W. Woollen Mills	55. 48/1994	Saurash Metals Pvt. Ltd.
30. 10/1990	Allied Steel	56. 63/1994	Microwin Electronix Ltd.
31. 92/1990	Kalpna Industries (Indore)	57. 66/1994	Borar Electronics Ltd.
32. 106/1990	M.P. Vidyut Yantra	58. 84/1994	United Soya Products Ltd.
33. 114/1990	Abhishek Cements	59. 92/1994	AVN Tubes Ltd.
34. 9/1991	Gwalior Synthetics Ltd.	60. 109/1994	Unialkem Fertilizers Ltd.
35. 82/1991	Kalyan Solvent Extraction Ltd.	61. 113/1994	Rudra Cement Ltd.
36. 116/1991	Satal Woollens Pvt. Ltd.	62. 127/1994	Bharat Food India Ltd.
37. 126/1991	Reliance Ispat Industries Ltd.	63. 177/1994	Steel Ingots Ltd.
38. 143/1991	Balaghat Cements Pvt. Ltd.	64. 3/1995	G.M. Mittal Stainless Steels Ltd.
39. 14/1992	Bidasaria Mills (P) Ltd.	65. 20/1995	M.P. UNI Magna Teekh Ltd.
40. 18/19912	Wearwell Tyre and Tubes Industries (P) Ltd.	66. 25/1995	Shama Engine Valves Ltd.
41. 43/1992	Mayur Oils and Food Ltd.	67. 28/1995	Ankur Crimpers and Texturiser Pvt. Ltd.
42. 93/1992	Jivajeerao Cotton Mills Ltd.	68. 29/1995	Swen Plastic Pvt. Ltd.
43. 97/1992	A.G. Glass Ltd.	69. 45/1995	Kishori Pujari Granite Pvt. Ltd.
44. 101/1992	AVN Tubes Ltd.	70. 52/1995	G.M. Mittal Stainless Steels Ltd.
45. 29/1993	New Precision (India) Ltd.	71. 6/1996	Maheshwari Proteins Ltd.
46. 74/1993	Gwalior Strips Ltd.	72. 12/1996	Varuna Agro Protiens Ltd.
47. 92/1993	Columbia Electronics Ltd.	73. 16/1996	United Diamonds Ltd.
48. 95/1993	Reliable Food Industries Pvt. Ltd.	74. 31/1996	Varuna Agro Protiens Ltd.

Case No.	Company	Case No.	Company
75. 39/1996	Dhiraj Poly Pack Pvt. Ltd.	100. 138/1998	Central India Food Products Pvt. Ltd.
76. 40/1996	Harsha Vardhan Chemicals and Mineral Ltd.	101. 149/1998	B.S.I. Ltd.
77. 43/1996	Wintech Taparia Ltd.	102. 173/1998	Biochem Synergy Ltd.
78. 77/1996	Anjani Solvents India Ltd.	103. 183/1998	Beta Naphthol Limited
79. 84/1996	Elcaps Capacitors Ltd.	104. 186/1998	Beta Corporation Limited
80. 85/1996	Ferro Concrete Co. (I) Ltd.	105. 216/1998	Madhumilan Syntex Ltd.
81. 8/1997	Simplex Tubes Pvt. Ltd.	106. 221/1998	Giridharilal Sugar and Allied Industries
82. 34/1997	Badrish Paper and Speciality Board Mills	107. 222/1998	Premier Protiens Ltd.
83. 47/1997	Madalsa International Ltd.	108. 223/1998	Kabra Agro Industries Ltd.
84. 48/1997	Versha Alloys Ltd.	109. 237/1998	Bharat Zinc Limited
85. 80/1997	National Information Technology Ltd.	110. 241/1998	Madhyawart Exxoil Limited
86. 81/1997	SUL India Ltd.	111. 265/1998	Decora Tubes Limited
87. 84/1997	Gilt Pack Ltd.	112. 297/1998	Vindhya Soya Limited
88. 107/1997	Dhar Spinners Pvt. Ltd.	113. 300/1998	Simplax Industries Limited
89. 114/1997	Shree Synthetics Ltd.	114. 305/1998	Mahendra Cements Limited
90. 119/1997	Somani Cements Company Ltd.	115. 340/1998	Shri Ishar Agro Limited
91. 128/1997	Premier Industries (I) Ltd.	116. 14/1999	Malaupur Leathers Limited
92. 135/1997	Narmada Plastics Ltd.	117. 31/1999	Kothari Polymers Limited
93. 172/1997	Rajshri Forex Ltd.	118. 56/1999	Vijay Synthetics Pvt. Limited
94. 174/1997	National Indormation Technologies Ltd.	119. 58/1999	Alpine Industries Limited
95. 212/1997	Kedia Liquors Ltd.	120. 89/1999	Jayant Vitamins Pvt. Limited
96. 27/1998	Dhar Cement Ltd.	121. 187/1999	Prestige Foods Ltd.
97. 35/1998	Vidhyachal Synthetics Pvt. Ltd.	122. 237/1999	BWL Ltd.
98. 60/1998	SKG Solvex Ltd.	123. 238/1999	Kabra Durgs Ltd.
99. 97/1998	Prominent Cement Ltd.	124. 248/1999	Girdharilal Sugar and Allied Industries

Case No.	Company	Case No.	Company
125. 266/1999	Alpine Biotech Ltd.	151. 20/2001	Vippy Industries Ltd.
126. 297/1999	Madhya Pradesh Electricals Ltd.	152. 30/2001	CT Cotton Yarn Ltd.
127. 367/1999	Niket Udyog Ltd.	153. 37/2001	Kedia Great Galeon Ltd.
128. 9/2000	Khalsa Overseas Ltd.	154. 39/2001	Beta Naphthol Ltd.
129. 12/2000	M.P. United Polypropelene Ltd.	155. 42/2001	Paresh Spinners Ltd.
130. 17/2000	Premior Protiens Ltd.	156. 59/2001	Standard Chrome Ltd.
131. 27/2000	Kochar Oil Mills Ltd.	157. 164/2001	Sneh Dye Chemical Ltd.
132. 45/2000	Beta Naphthol Ltd.	158. 179/2001	Parda Steels Pvt. Ltd.
133. 54/2000	Vishal Agritech India Ltd.	159. 194/2001	Kusum Ingots and Alloys Ltd.
134. 56/2000	Moira Steels Ltd.	160. 210/2001	Govind Tiles Ltd.
135. 58/2000	Moira Wires Ltd.	161. 262/2001	Beta Corporation Ltd.
136. 73/2000	Hamilton Shoes Ltd.	162. 298/2001	Midland Polymers Ltd.
137. 88/2000	Bharat Commerce and Industries Ltd.	163. 326/2001	Rajani Extractions Ltd.
138. 150/2000	Alpine Industries Ltd.	164. 383/2001	Khalsa Overseas Ltd.
139. 177/2000	Rahini Strips Ltd.	165. 436/2001	Chordia Deible
140. 196/2000	Govind Tiles Ltd.	166. 439/2001	Kabra Drugs Ltd.
141. 207/2000	BWL Ltd.	167. 458/2001	Alpiene Industries Ltd.
142. 213/2000	Kabra Drugs Ltd.	168. 18/2002	Erawat Pharma Ltd.
143. 217/2000	Khalsa Overseas Ltd.	169. 19/2002	Manwani Industries Ltd.
144. 226/2000	Vidhyasagar Industries Ltd.	170. 31/2002	Cordinal Drugs Ltd.
145. 297/2000	Midland Polymers Ltd.	171. 55/2002	Kusum Ingots and Alloys Ltd.
146. 366/2000	Premier Protiens Ltd.	172. 89/2002	Vaishnav Fibre Ltd.
147. 372/2000	Cimmco Birla Ltd.	173. 101/2002	Shobha Soya Oil Products Limited
148. 395/2000	Girdharilal Sugar and Allied Inds. Ltd.	174. 107/2002	Rewati Minerals and Chemicals Limited
149. 417/2000	Triveni Shindon International Ltd.	175. 115/2002	Dhar Industries Limited
150. 9/2001	Fortune Foods Ltd.	176. 121/2002	Mid India International Limited
		177. 133/2002	Fortune Foods Limited

Case No.	Company	Case No.	Company
178. 136/2002	Mid India Industries Limited	203. 221/2003	The Malwa Vanaspati and Chem. Compy. Ltd.
179. 239/2002	Madhumilan Industries Limited	204. 235/2003	Patni Engineering Ltd.
180. 275/2002	M.P. Petrochem Limited	205. 240/2003	Manwani Industries Ltd.
181. 303/2002	Steel Tubes of India Ltd.	206. 241/2003	M.P. Overhead Lines Pvt. Ltd.
182. 314/2002	Saar Tele-Technologies Ltd.	207. 251/2003	Ritspin Synthetics Ltd.
183. 350/2002	Sanmati Forest Industries Limited	208. 268/2003	Garha Gears Limited
184. 377/2002	Sneh Dyechem Limited	209. 313/2003	Madhumilan Syntex Ltd.
185. 386/2002	Kusum Ingots and Alloys Limited	210. 314/2003	Rajnandgaon Oil Pvt. Ltd.
186. 396/2002	Rewati Minerals and Chemicals Limited	211. 324/2003	Jyoti Overseas Ltd.
187. 410/2002	Flour and Food Ltd.	212. 326/2003	Govind Tiles Limited
188. 418/2002	Khalsa Overseas Limited	213. 386/2003	Kedia Great Galeon Ltd.
189. 425/2002	Madhumilan Syntex Ltd.	214. 7/2004	Sanmati Forest Industries Pvt. Ltd.
190. 449/2002	Premier Proteins Ltd.	215. 8/2004	Kusum Ingots and Alloy Ltd.
191. 493/2002	Parda Steels Pvt. Ltd.	216. 80/2004	Steel Tubes of India Ltd.
192. 5/2003	Madhya Bharat Agro Products Limited	217. 146/2004	Bordia Chemicals Ltd.
193. 7/2003	Menon Spinners Private Limited	218. 241/2004	Arihant Fertilizer and Chemicals India Ltd.
194. 20/2003	Shobha Soya Oil Products Limited	219. 295/2004	Siddhartha Tubes Ltd.
195. 66/2003	Safeway Packagings Pvt. Ltd.	220. 351/2004	Sanmati Forest Industries Pvt. Ltd.
196. 67/2003	Sureka Marketing and Engineering Pvt. Ltd.	221. 353/2004	The Dhar Textile Mills Ltd.
197. 117/2003	Himanshu Flour Mills Ltd.	222. 372/2004	Kusum Ingots and Alloys Ltd.
198. 132/2003	Mid India International Ltd.	223. 379/2004	M.P. Petrochem Ltd.
199. 151/2003	Chordia Edible Oil (P) Ltd.	224. 388/2004	Madhumilan Syntex Ltd.
200. 165/2003	Paresh Spinners Limited	225. 32/2005	Steel Tubes of India Ltd.
201. 172/2003	Earnest Healthcare Ltd.	226. 85/2005	Saar Tele-Technologies Ltd.
202. 182/2003	Vaishnav Fibre Limited	227. 86/2005	The Malwa Vanaspati and Chemical Ltd.

Case No.	Company	Case No.	Company
228. 91/2005	Fortune Foods Ltd.	22. 87/1987	Ghatge Patil Indus. Ltd.
229. 163/2005	Shri Ganesh Ferro Alloys Ltd.	23. 90/1987	Amcol Tools Ltd.
230. 174/2005	Rawalka Refinery Pvt. Ltd.	24. 97/1987	J.G. Glass Ltd.
231. 15/2006	M/s. Satyam Spinners Pvt. Ltd.	25. 105/1987	IPCO Paper Mills Ltd.
232. 33/2006	M/s. Dhar Industries Ltd.	26. 114/1987	Swastic Rubber Products
<b>Maharashtra</b>		27. 133/1987	J.K. Chemicals Ltd.
1. 4/1987	Ramon and Demm	28. 134/1987	Inex Engine Valves
2. 8/1987	National Rayon	29. 144/1987	New Great Eastruft. Spng. and Wvg. Co. Ltd.
3. 15/1987	Meltron Semi Conductors Ltd.	30. 155/1987	Estrela Batteries Ltd.
4. 22/1987	Indo Pharma	31. 157/1987	Assotex Engg.
5. 27/1987	Nanco Rubber and Plastics	32. 160/1987	Killick Slotted Angles
6. 28/1987	Kamla Mills	33. 164/1987	Rajabhadur Moti Lal
7. 32/1987	Posil Rolling	34. 176/1987	Bombay Forgings (P) Ltd.
8. 33/1987	Chemlequip	35. 181/1987	Godavari Sugar Mills
9. 38/1987	Chase Bright Steel	36. 187/1987	Multiweld and Wire Co. Ltd.
10. 40/1987	Indian Bright Steel	37. 191/1987	C.T.R. Manufacturing Industries Ltd.
11. 41/1987	Star Industrial	38. 197/1987	Crescemt Iron and Steel
12. 43/1987	Sudershan Aluminium Inds.	39. 208/1987	Madhavnagar Cotton
13. 44/1987	Mahindra Owen	40. 218/1987	Kamani Tubes
14. 45/1987	Modern Mills	41. 227/1987	Sadhana Textiles
15. 55/1987	Amar Dy. Chem. Ltd.	42. 231/1987	Wester Works
16. 61/1987	Gansons Ltd.	43. 235/1987	Sheel Thermoplastics
17. 64/1987	Lavino Kapur Cotton	44. 241/1987	Ogale Glass Works Ltd.
18. 70/1987	Raghuvanshi Mills	45. 242/1987	IAEC (India) Ltd.
19. 71/1987	Seth Industries Ltd.	46. 244/1987	Chowgule and Co. Hind Pvt. Ltd.
20. 73/1987	Lokmanya Mills Ltd.	47. 254/1987	Swan Mills
21. 85/1987	Doburg Lager Brewery		

Case No.	Company	Case No.	Company
48. 259/1987	Mafatial Engg.	73. 72/1988	Fouress Engg (I) Pvt.
49. 260/1987	Trimurty Malleables (P) Ltd.	74. 87/1988	Shakti Insulated Wires
50. 265/1987	LA Precision and Spinning	75. 92/1988	Dhake Dyes Ltd.
51. 267/1987	Zenith Tin Works	76. 93/1988	Paper and Pulp Conversions Ltd.
52. 268/1987	Miraj Glass Ltd.	77. 101/1988	Konkan Fisheries
53. 271/1987	Nav Bharath Flange and Allied	78. 103/1988	Black and Deckor Ltd.
54. 280/1987	Rama Krishi Rasayan	79. 105/1988	Deccan Paper Mills Co.
55. 281/1987	Bombay Wire Ropes Ltd.	80. 114/1988	Morani Chemicals
56. 283/1987	Supreme Powertronics (Pvt.) Ltd.	81. 126/1988	Simac Group (India) Ltd.
57. 293/1987	Nirlon Ltd.	82. 132/1988	Teritex Knitting Inds. Ltd.
58. 296/1987	Press Metal Corpn.	83. 142/1988	Western India Tanneries
59. 299/1987	United Wire Ropes	84. 145/1988	Devidaayal Rolling and Refins.
60. 307/1987	Fancy Corpn.	85. 146/1988	Devidayal Stainless Steel
61. 311/1987	Aniline Dyestuffs and Pharmace- uticals	86. 164/1988	Menon and Menon
62. 10/1988	Powder Metals and Alloys	87. 165/1988	Narbada Vally Chem.
63. 14/1988	SLV Chemo Citrus Ltd.	88. 183/1988	Wheelbrator Alloy
64. 15/1988	Trimbak Ispat Ltd.	89. 184/1988	Standard Drum and Barrel
65. 23/1988	Jayakwadi Pulp and Paper Mills Ltd.	90. 187/1988	Brima Sugar Ltd.
66. 28/1988	B.R. Steel Products Ltd.	91. 188/1988	Belapur Sugar and Allied
67. 31/1988	Bombay Potteries and Tiles	92. 203/1988	Chemo-Pharma Labs Ltd.
68. 35/1988	Nagpur Paper Mills	93. 205/1988	ILAC Ltd.
69. 36/1988	CBS Gramophone Records and Tapes (I) Ltd.	94. 217/1988	Tarapur Acid and Alkali
70. 39/1988	Shroff Textiles Ltd.	95. 230/1988	Vijaya Tanks and Vessels
71. 44/1988	Shree Lakshmi Narayan Paper Mills Ltd.	96. 235/1988	Rolloy Metals
72. 50/1988	Eldae Velvet	97. 239/1988	Sealord Containers
		98. 241/1988	Seth Woollens Ltd.
		99. 245/1988	Nayar Electronics Pvt. Ltd.

Case No.	Company	Case No.	Company
100. 255/1988	Bombay Footwear	127. 106/1989	Orson Electronics
101. 256/1988	Pefco Inds.	128. 121/1989	Laxmi Vishnu Text. Mills
102. 266/1988	Gannon Pressure Vessels	129. 124/1989	Ind. Dev. and Invt.
103. 269/1988	Krishna Steel Industries Ltd.	130. 127/1989	Pogul Spg. Mills
104. 270/1988	Indian Lead Pvt. Ltd.	131. 130/1989	Noble Explochem.
105. 276/1988	Vanaz Engg.	132. 135/1989	Khatau Makanji Spg. and Wvg.
106. 277/1988	Emerald Woollen Mills	133. 137/1989	Standard Fabricators
107. 281/1988	New Standard Engg.	134. 138/1989	Shakti Alloy Steel
108. 285/1988	The Shirke Paper Mills Pvt. Ltd.	135. 140/1989	Space Age International Products Ltd.
109. 286/1988	Murphy (India) Ltd.	136. 144/1989	Vaman Prestressing Co.
110. 287/1988	Bombay Co. Ltd.	137. 150/1989	Matulya Mills
111. 2/1989	Hoist-O-Mech	138. 154/1989	Modern Foundry and Machine Works
112. 11/1989	Voras Exclusive Tools	139. 165/1989	Balwant Textile Mills Ltd.
113. 12/1989	Ashok Silk Mills	140. 178/1989	Ravindra Steel
114. 13/1989	Wandleside National Conductors Ltd.	141. 186/1989	HES Ltd.
115. 17/1989	Bijlee Products	142. 187/1989	Khubchand Sagarmal Tyres Ltd.
116. 19/1989	UNI Abex Alloy Products Ltd.	143. 188/1989	Khanna Rayons Inds.
117. 21/1989	Unique Sugars	144. 192/1989	Nihon Electronics
118. 37/1989	Hariganga Alloys and Steel	145. 203/1989	Auto Mughals Pvt. Ltd.
119. 38/1989	Tadia Trading and Inds. Ltd.	146. 2/1990	D.R.M. Steel Inds.
120. 49/1989	Saha Electronics Ltd.	147. 7/1990	Indian Standard Metals
121. 51/1989	Primatex Machinery	148. 13/1990	Ambika Silk Mills
122. 58/1989	Sigma Paints	149. 26/1990	Marathwada Alloy Steel
123. 64/1989	Sion Garage	150. 36/1990	Radiant Agro Chem.
124. 71/1989	Synthozyme Laboratories	151. 42/1990	Genelec Ltd.
125. 77/1989	Kirtoskar Ghatge Patil Auto Ltd.	152. 43/1990	Noduron Founders Maharashtra
126. 88/1989	MGM Textiles		



Case No.	Company	Case No.	Company
153. 44/1990	Porwal Pulp and Paper	180. 44/1991	Hindustan Fastners Ltd.
154. 51/1990	Fabina Textile	181. 47/1991	Maharashtra Tubes Ltd.
155. 54/1990	Mansingka Industries	182. 49/1991	Shree Mahavir Ispat Ltd.
156. 60/1990	Fashion Prints Ltd.	183. 51/1991	Philot Textiles Ltd.
157. 63/1990	Kerning Tools	184. 53/1991	K.M.A. Ltd.
158. 79/1990	Vikrant Malleables	185. 63/1991	W.G. Forge Ltd.
159. 85/1990	Chandrapur Castings	186. 64/1991	Alpana Textile Processing
160. 99/1990	Jay Bharat Synthetics	187. 65/1991	Chemosyn Ltd.
161. 100/1990	Krislam Texturisers	188. 69/1991	Nira Pulp and Paper Mills
162. 102/1990	Narmada Cement Co.	189. 76/1991	Precision Taps and Dies Pvt. Ltd.
163. 113/1990	Semi Conductors Ltd.	190. 99/1991	Zenith Ltd.
164. 117/1990	Wallace Flour Mills	191. 107/1991	Konkan Steels Ltd.
165. 118/1990	Maharashtra Asbestos Ltd.	192. 115/1991	Shakti Insulated Wires Ltd.
166. 120/1990	Shri Hariganga Cements	193. 117/1991	Radiant Agro-Chem. Pvt. Ltd.
167. 123/1990	Citri India Ltd.	194. 129/1991	Malleable Iron and Steel Castings Ltd.
168. 135/1990	Akola Oils Industries	195. 133/1991	Basant Tubes Ltd.
169. 137/1990	New Vinod Silk Mills	196. 138/1991	Wardhaman Automotive Electricals Ltd.
170. 138/1990	Sathe Biscuit and Chocolate Co.	197. 141/1991	Bombay Extractions Ltd. (Tirupati Ind.)
171. 141/1990	Brady and Morris Engg. Co.	198. 145/1991	Kirloskar Kisan Equipment Ltd.
172. 145/1990	Shree Ram Steel and Alloys	199. 154/1991	Set Telecommunication Pvt. Ltd.
173. 149/1990	Samrat Cylinders and Heavy Engg.	200. 22/1992	Sigmalon Equipment (P) Ltd.
174. 150/1990	Genelec Ltd.	201. 28/1992	Kothari Auto Parts Manufacturers Ltd.
175. 5/1991	Auro Plast India	202. 33/1992	Alpana Textile Processing Pvt. Ltd.
176. 12/1991	Dr. Writers Food Products	203. 36/1992	Automobile Products of India Ltd.
177. 17/1991	AK Structural Foam Ltd.	204. 37/1992	National Beverages Pvt. Ltd.
178. 22/1991	J.B. Textile Ind. (P) Ltd.		
179. 36/1991	Ramkrishan Ispat Ltd.		

Case No.	Company	Case No.	Company
205. 41/1992	Speciality Fasteners Pvt. Ltd.	231. 100/1993	Raigadh Papers Ltd.
206. 44/1992	The Cosmos India Rubber Works Pvt. Ltd.	232. 110/1993	Miami Pharma and Chemical Ltd.
207. 47/1992	Radix Transmissions Pvt. Ltd.	233. 111/1993	Sivo Plast Ltd.
208. 62/1992	WIE Engineering Ltd.	234. 118/1993	Electrotech Circuits (India) Ltd.
209. 65/1992	Fit Tight Nut Ltd.	235. 5/1994	G.G.T. Kypee Ltd.
210. 66/1992	Polyols India Pvt. Ltd.	236. 19/1994	Heb Luggage Industries Ltd.
211. 90/1992	Vidarbha Paper Mills Ltd.	237. 21/1994	Gayatri Paper Mills Pvt. Ltd.
212. 95/1992	Hiremath Chemicals Ltd.	238. 40/1994	Vidarbha Phosphate Fertilizers Ltd.
213. 96/1992	Basant Alloy Steel Ltd.	239. 47/1994	Kalbro Polyster Ltd.
214. 105/1992	Mahalaxmi Glass Works Ltd.	240. 50/1994	Malhotra Steels (Bombay) Ltd.
215. 1/1993	Subham Polymers Ltd.	241. 54/1994	Tasty Bite Eatable Ltd.
216. 4/1993	Tasty Bites Eatables Ltd.	242. 69/1994	Akay Organics Ltd.
217. 11/1993	K.R. Steel Union Ltd.	243. 78/1994	Universal Luggages Mfg. Co. Ltd.
218. 20/1993	Master Plastic Bottle Mfrs. Pvt. Ltd.	244. 88/1994	Metroni Drugs Pvt. Ltd.
219. 30/1993	International Data Management Ltd.	245. 100/1994	Prasant Khosia Pneumatic Ltd.
220. 33/1993	B.S. Castings and Engineering Pvt. Ltd.	246. 103/1994	XLO Machine Tools Ltd.
221. 34/1993	Indo French Time Industries Ltd.	247. 120/1994	Subham Polymers Ltd.
222. 41/1993	Biogenics (India) Ltd.	248. 125/1994	Raj Prakash Chemicals Ltd.
223. 46/1993	Garware Nylons Ltd.	249. 133/1994	Sharada Synthetics Ltd.
224. 49/1993	Autofield Engineers Pvt. Ltd.	250. 135/1994	Aamcol Tools Ltd.
225. 53/1993	Raj Leather Pvt. Ltd.	251. 145/1994	Shobha Silk Mills Pvt. Ltd.
226. 58/1993	Poysha Industrial Co. Ltd.	252. 148/1994	Auto Mughals Pvt. Ltd.
227. 66/1993	Koron Business Systems Ltd.	253. 156/1994	Eagle Iron and Metal Ind. Ltd.
228. 81/1993	Sanghavi Steels Ltd.	254. 164/1994	Modistone Ltd.
229. 90/1993	Patil Atlantic Force Sunam Ltd.	255. 7/1995	Anant Rotospin Ltd.
230. 91/1993	Matushree Textiles Ltd.	256. 22/1995	Phoenix Mills Ltd.
		257. 30/1995	Bombay Paints Ltd.

Case No.	Company	Case No.	Company
258. 42/1995	Centron Industrial Alliance Ltd.	281. 17/1997	GTC Industries Ltd.
259. 48/1995	Nimit Paper and Allied Products Ltd.	282. 21/1997	Jay Electric Ltd.
260. 49/1995	Mid-India Oils and Exports Ltd.	283. 25/1997	Kanmoor Foods Ltd.
261. 50/1995	Kanakdhara Steel Ltd.	284. 31/1997	Makune Solmex Ltd.
262. 53/1995	The Indian Plywood Manufacturing Company	285. 37/1997	Kusum Ingots and Alloys Ltd.
263. 62/1995	Dave Paints Ltd.	286. 38/1997	Ellora Steels Ltd.
264. 73/1995	P.J. Pipes and Vessels Ltd.	287. 51/1997	Madhumilan Syntex Ltd.
265. 82/1995	Sudharsan Synthetics Pvt. Ltd.	288. 58/1997	Avien Rubber and Chemical Industries
266. 84/1995	Shiva Suiting Ltd.	289. 61/1997	Saketh India Ltd.
267. 8/1996	Hindustan Transmission Products Ltd.	290. 77/1997	Pentokey Organy (I) Ltd.
268. 9/1996	Ellora Paper Mills Ltd.	291. 83/1997	N.R. Brothers Roller Flour Mills Pvt. Ltd.
269. 30/1996	Reliance Silicon India Ltd.	292. 85/1997	Umred Agro Complex Ltd.
270. 37/1996	Mega Meditex Ltd.	293. 86/1997	Growel Times Ltd.
271. 42/1996	Tejoomal's Karbonless Papers Ltd.	294. 92/1997	Tejoomals Karbonless Papers Ltd.
272. 48/1996	Poddar Soya Products Ltd.	295. 93/1997	Shree Quality Cements Ltd.
273. 58/1996	Anant Capacitors Pvt. Ltd.	296. 96/1997	Varun Polymol Organics Ltd.
274. 66/1996	Armour Chemicals Ltd.	297. 97/1997	Real Value Appliances Ltd.
275. 68/1996	Mahavir Butyl Rubber Industries Pvt. Ltd.	298. 104/1997	D.K. Chemo Plast Ltd.
276. 70/1996	Ghodupeo Engg. and Mechanical Co. Pvt. Ltd.	299. 118/1997	Orient Syntex Ltd.
277. 79/1996	Baramati Solvent Extractions Pvt. Ltd.	300. 124/1997	Mikado Textiles Industries Ltd.
278. 83/1996	Twin City Organics Pvt. Ltd.	301. 125/1997	Archana Plasts and Equipments Pvt. Ltd.
279. 10/1997	Maharashtra Explosive Ltd.	302. 134/1997	Ralliwolf Ltd.
280. 12/1997	Ravlon Pen Co. Ltd.	303. 144/1997	Sumex Chemicals Ltd.
		304. 146/1997	Devidayal Industries Ltd.
		305. 147/1997	HMG Industries Ltd.

Case No.	Company	Case No.	Company
306. 149/1997	New Taj Textiles and Estates Pvt. Ltd.	332. 63/1998	Arlabs Ltd.
307. 150/1997	Omega Agro Ltd.	333. 64/1998	Universal Feno and Allied Chemicals Ltd.
308. 154/1997	Bonanza Industries Ltd.	334. 69/1998	Atash Industries Ltd.
309. 162/1997	Movni Extraction Pvt. Ltd.	335. 70/1998	Pharmaceutical Products Ltd.
310. 164/1997	Podar Kinitex Ltd.	336. 74/1998	Carona Ltd.
311. 170/1997	Libra Polymers Pvt. Ltd.	337. 77/1998	Shree Shyam Fabrics Ltd.
312. 177/1997	Prabhavati Spinning Mills Ltd.	338. 83/1998	Hickson and Dadajee Ltd.
313. 203/1997	Ultra Tek Devices Ltd.	339. 84/1998	Prudential Cement Ltd.
314. 218/1997	The Modern Foundry and Machine Works Ltd.	340. 92/1998	Indian Food Fermentations Ltd.
315. 221/1997	Salstar Food and Beverages Ltd.	341. 94/1998	Micro Plantae Ltd.
316. 223/1997	Omni Prints Ltd.	342. 95/1998	Aurangabad Paper Mills Ltd.
317. 224/1997	B.K. Paper Mills Pvt. Ltd.	343. 98/1998	REPL Engineering Ltd.
318. 225/1997	Singhal Swaroop Ispat Ltd.	344. 111/1998	Inlac Granston Ltd.
319. 226/1997	Supplementary Foods (I) Ltd.	345. 112/1998	Diviya Chemicals Ltd.
320. 3/1998	Silkon Silks Mills (Export) Ltd.	346. 113/1998	Prudential Polywebs Ltd.
321. 10/1998	Prestige HM Polycontainers Ltd.	347. 114/1998	Shaan Interwell (India) Ltd.
322. 11/1998	Lalit Polymers and Electronics Ltd.	348. 118/1998	Shree Shyam Fabrics Limited
323. 12/1998	Shivaji Works Ltd.	349. 122/1998	Walmek Metal Extruders Limited
324. 15/1998	SM Dychem Ltd.	350. 125/1998	Pan Asia Industries Ltd.
325. 29/1998	Nortech India Limited	351. 137/1998	Archer Exports Pvt. Ltd.
326. 32/1998	Modistone Ltd.	352. 139/1998	Galaxy Plastics (Bombay) Pvt. Ltd.
327. 37/1998	Pushpak Hosiery Export Pvt. Ltd.	353. 166/1998	Zandu Chemicals Ltd.
328. 47/1998	Pennar Aluminium Limited	354. 167/1998	Sajjan Textiles Mills Ltd.
329. 50/1998	The Svadeshi Mills Company Ltd.	355. 169/1998	Transpower Engineering
330. 51/1998	Ralliwolf Ltd.	356. 175/1998	Mikado Suitings Ltd.
331. 61/1998	Wellman Hindustan Ltd.	357. 178/1998	Singh Scrap Processors Pvt. Ltd.

Case No.	Company	Case No.	Company
358. 181/1998	Trident Steels Ltd.	384. 284/1998	Micrro Plantae Limited
359. 182/1998	Aurangabad Cables Limited	385. 286/1998	Crest Paper Mills Limited
360. 189/1998	Vijayshree Chemicals (India) Ltd.	386. 287/1998	Naiknavare Chemicals Limited
361. 196/1998	Grand Foundry Ltd.	387. 288/1998	Patodia Textile Industries Ltd.
362. 207/1998	Hilton Intermediates Ltd.	388. 292/1998	Patheja Forgings and Auto Part Mfg. Ltd.
363. 210/1998	B.C.L. Forgings Ltd.	389. 303/1998	Matrist Steels Limited
364. 214/1998	Vidhi Industries Ltd.	390. 304/1998	Shri Ishar Alloy Steels Limited
365. 219/1998	Eastern Overseas Ltd.	391. 306/1998	Swaroop Steels Limited
366. 220/1998	Krystal Poly-Fab Ltd.	392. 312/1998	The Kothapur Steel Limited
367. 224/1998	Shetkari Solvent (India) Ltd.	393. 314/1998	Ferro Alloys Corporation Limited
368. 226/1998	Shree Precoated Steels Ltd.	394. 315/1998	DSJ Communications Limited
369. 229/1998	Panchsheel Paper Mills Ltd.	395. 316/1998	Unique Agro Processors (I) Limited
370. 232/1998	Metalco India Limited	396. 317/1998	Chemox Chemicals Industries Limited
371. 238/1998	Vipras Corporation Limited	397. 324/1998	ATV Projects India Limited
372. 249/1998	Sharda Textiles Mills (India) Limited	398. 327/1998	Arihant Touensol Limited
373. 254/1998	Shaper Chemicals Ltd.	399. 334/1998	Polychem Limited
374. 255/1998	Pearl Engineering Polymers Limited	400. 361/1998	Shivam Rolling Mills Pvt. Limited
375. 256/1998	Raigad Casting Ltd.	401. 2/1999	Tangerine Informatique Limited
376. 259/1998	Jain Spinners Limited	402. 10/1999	Vikram Projects Limited
377. 264/1998	Chemox Laboratories Limited	403. 18/1999	Texplast Industries Limited
378. 268/1998	Jayant Paper Mills Limited	404. 23/1999	Flexo Film Wraps (India) Limited
379. 269/1998	Serne Industries Limited	405. 37/1999	Bindu Synthetics Limited
380. 274/1998	Vipra Castings Limited	406. 49/1999	Ajit Paper Mills Limited
381. 275/1998	Patodia Cement Limited	407. 52/1999	Asia Fab Limited
382. 277/1998	Indo Zinc Limited	408. 57/1999	Elegant Pharmaceuticals Limited#
383. 280/1998	SPL Industries Limited		

Case No.	Company	Case No.	Company
409. 60/1999	Amitabh Bachchan Corpn. Limited	435. 183/1999	Elar Fashion Ltd.
410. 75/1999	International Knitting Limited	436. 188/1999	Madhur Agro Protiens Ltd.
411. 77/1999	Mukati Transformers Limited	437. 190/1999	The AEME Manufacturing Co. Ltd.
412. 78/1999	Cana Glass Limited	438. 193/1999	Happy Textiles Ltd.
413. 80/1999	Patheja Brothers Forgings Stampings Ltd.	439. 199/1999	Bagade India Engg. Ltd.
414. 87/1999	Emerald Paper Mills (P) Ltd.	440. 200/1999	Vadilal Dairy International Ltd.
415. 98/1999	Matrix Steels Limited	441. 202/1999	Areen Mantex Ltd.
416. 101/1999	Anil Chemicals and Industries Limited	442. 204/1999	Mardia Tubes Ltd.
417. 104/1999	Scan Organics Limited	443. 205/1999	Innotech Pharma Ltd.
418. 111/1999	Remi Metals Gujarat Ltd.	444. 214/1999	Banka (India) Ltd.
419. 116/1999	Bil Industries Ltd.	445. 218/1999	Aarey Drugs and Pharmaceuticals Ltd.
420. 122/1999	Tri-Star Soya Products Limited	446. 222/1999	Bajaj Plastics Ltd.
421. 125/1999	Maharashtra Polybutens Ltd.#	447. 224/1999	Manav Yarn Products Ltd.
422. 131/1999	AVS Industries Ltd.	448. 228/1999	Deepak Woollens Ltd.
423. 132/1999	Subhakti Textiles Ltd.	449. 230/1999	Sriman Petro Chemicals Ltd.
424. 140/1999	Denholm Steels Ltd.	450. 231/1999	Emerald Paper Mills Pvt. Ltd.
425. 141/1999	Vitara Chemicals Ltd.	451. 232/1999	Asahi Fibres Ltd.
426. 157/1999	Duck Tarpaulins Ltd.	452. 242/1999	Sriman Organic Chemical Industries Ltd.
427. 161/1999	Vijay Synthetics Prints Ltd.	453. 243/1999	Nathani Steel Ltd.
428. 163/1999	Varun Cements Ltd.	454. 249/1999	Sanjivani Agro Industries Ltd.
429. 164/1999	Mardia Samyoung Capillary Tubes Co. Ltd.	455. 251/1999	Cookvel Foods (India) Pvt. Ltd.
430. 169/1999	Hari Vishnu Packaging Ltd.	456. 256/1999	Essem Catalyst Ltd.
431. 170/1999	Synthetics and Chemicals Ltd.	457. 257/1999	Suprapti Plastics Ltd.
432. 176/1999	L.D. Textile Industries Ltd.	458. 260/1999	Sun Valley Farm Products Ltd.
433. 177/1999	Be Delft Electronics Ltd.	459. 265/1999	Simco Industries Ltd.
434. 178/1999	JTC Engineering Pvt. Ltd.	460. 270/1999	Mansukh Industries Ltd.

Case No.	Company	Case No.	Company
461. 278/1999	Shree Venkatesh Steels Ltd.	487. 19/2000	Micro Plantee Ltd.
462. 280/1999	Tigrania Metals Pvt. Ltd.	488. 20/2000	Versatile Wire Products Pvt. Ltd.
463. 290/1999	Superior Sox Ltd.	489. 22/2000	Synco Industries Ltd.
464. 292/1999	Ventron Polymer Ltd.	490. 24/2000	Nipramadu Wine Industries Ltd.
465. 299/1999	Ravi Spinning Ltd.	491. 26/2000	Top Diamonds Ltd.
466. 307/1999	Indian Oxalete Ltd.	492. 28/2000	Bagalkot Udyog Limited
467. 311/1999	Union Quality Plastics Ltd.	493. 29/2000	Jai Durga Solvent Pvt. Ltd.
468. 312/1999	Ventron Chemicals Ltd.	494. 35/2000	Narendra Dada Agro Industries Ltd.
469. 330/1999	Adhunik Yarns Ltd.	495. 36/2000	Mansukh Industries Ltd.
470. 331/1999	Phrbhat Terpenes and Synthetics Ltd.	496. 37/2000	Olympia Industries Ltd.
471. 333/1999	Konkan Capsuls Ltd.	497. 44/2000	Indira Extractions Ltd.
472. 339/1999	Ladam Steel Ltd.	498. 53/2000	Rushabh Precision Bearing Ltd.
473. 348/1999	Bachani Textiles Pvt. Ltd.	499. 65/2000	Dinesh Agro Products Ltd.
474. 355/1999	Mohatta and Heckal Ltd.	500. 72/2000	Patheja Brothers Forgings and Stamping Ltd.
475. 363/1999	Flaxo Film Wraps (India) Ltd.	501. 78/2000	Indo-Biotech Foods Ltd.
476. 368/1999	Subhash Silk Mills Ltd.	502. 81/2000	Orion Acids and Chemicals Ltd.
477. 369/1999	Novalux Ltd.	503. 82/2000	Clarion Drugs Ltd.
478. 372/1999	Suvin Coextrusious Ltd.	504. 85/2000	Kripa Industries (India) Ltd.
479. 374/1999	Shakam Bhari Spintex Ltd.	505. 96/2000	Towels India Exports Ltd.
480. 382/1999	Mura Black India Ltd.	506. 105/2000	Amar Amit Jalna Alloys Pvt. Ltd.
481. 385/1999	Temptation Foods Ltd.	507. 111/2000	Anil Chemicals and Industries Ltd.
482. 396/1999	Solar Busi Forms Ltd.	508. 112/2000	Akasha Syncotex Ltd.
483. 402/1999	Sharda Tax (India) Ltd.	509. 121/2000	Yaugir Synthetics Ltd.
484. 1/2000	Indo-French Bio-Tech Enterprises Ltd.	510. 122/2000	Good Value Marketing Co. Ltd.
485. 2/2000	Nathani Steel Ltd.	511. 127/2000	Orient Vegetexpo Ltd.
486. 5/2000	Damania Shipping	512. 128/2000	SMZS Chemicals Ltd.

Case No.	Company	Case No.	Company
513. 130/2000	Kumar Vaccum Glass Ltd.	538. 255/2000	Century Agro Products Pvt. Ltd.
514. 136/2000	Sharda Ispat Ltd.	539. 261/2000	Niwas Spinning Mills Ltd.
515. 144/2000	Piramal Spinning and Weaving Mills Ltd.	540. 266/2000	Mutha Sperocast (India) Pvt. Ltd.
516. 151/2000	Trident Steels Ltd.	541. 272/2000	Adhunik Synthetics Ltd.
517. 152/2000	Denholm Steels Ltd.	542. 275/2000	ISPL Industries Ltd.
518. 157/2000	Western Fruit and Vegetable Ltd.	543. 291/2000	A.J. Brothers Ltd.
519. 162/2000	Shanghvi Hite Industries Ltd.	544. 292/2000	Ankur Agrochem Ltd.
520. 165/2000	Viraj Alloys Ltd.	545. 296/2000	Lalit Profiles and Steel Industries Ltd.
521. 166/2000	Shaughui Filaments Ltd.	546. 303/2000	New Plastomers India Ltd.
522. 172/2000	Bagi Packages Ltd.	547. 304/2000	Nath Pulp and Paper Mills Ltd.
523. 178/2000	Ibiza Ind. Ltd.	548. 305/2000	Rama Pulp and Papers Ltd.
524. 181/2000	Bil Industries Ltd.	549. 309/2000	M.J. Pharmaceuticals Ltd.
525. 182/2000	Royal Cushion Vinyl Products Ltd.	550. 312/2000	Deepak Woollens Ltd.
526. 189/2000	Sarita Alloy Steels Pvt. Ltd.	551. 313/2000	Rushafh Precision Bearing Ltd.
527. 190/2000	Silla Alloy Steels Pvt. Ltd.	552. 314/2000	Dera Paints and Chemicals Ltd.
528. 191/2000	Ranjit Wire and Wire Products Pvt. Ltd.	553. 324/2000	Maniyar Plast Ltd.
529. 193/2000	Kanakdhara Castings Pvt. Ltd.	554. 338/2000	Dynamic Microsteppers Ltd.
530. 197/2000	AVS Industries Ltd.	555. 346/2000	Patheja Brothers Forgings and Stamping Ltd.
531. 204/2000	Global Boards Ltd.	556. 347/2000	Alpine Ceramic Industries Ltd.
532. 208/2000	Shree Venkatesh Steels Ltd.	557. 349/2000	Raj Irrigation Pipes and Fittings Ltd.
533. 228/2000	Santogen Exports Ltd.	558. 353/2000	Balwant Textile Mills Ltd.
534. 231/2000	REPL Engineering Ltd.	559. 354/2000	Lanyard Foods Ltd.
535. 233/2000	Bab Agro Ltd.	560. 356/2000	Mayo (India) Ltd.
536. 237/2000	Tirupati Filaments Ltd.	561. 360/2000	Krishna Vinyls Ltd.
537. 252/2000	Transpower Engineering Ltd.	562. 361/2000	Vishwas Steels Ltd.



Case No.	Company	Case No.	Company
563. 364/2000	Ras Propack Lamipack Ltd.	589. 48/2001	Indo-Dentsche Metallo Chimigue Ltd.
564. 367/2000	Singhal Global Ltd.	590. 53/2001	Sharad Fibres and Yarn Processors Ltd.
565. 369/2000	Sterling Strips Ltd.	591. 57/2001	Alexcon Extrusions Ltd.
566. 376/2000	Konkan Capsules Ltd.	592. 62/2001	Rangoli Agrotech Ltd.
567. 378/2000	Top Diamonds Ltd.	593. 64/2001	Mishal Zinc Industries Pvt. Ltd.
568. 384/2000	Kaytee Cotsynth Industries Ltd.	594. 66/2001	Western State Engineers Ltd.
569. 389/2000	Chandrapir Magnet Wires Pvt. Ltd.	595. 68/2001	Javs Engineering (India) Ltd.
570. 390/2000	Kailash Vahan Udyog Ltd.	596. 69/2001	Shakti Aquaculture Farms Ltd.
571. 391/2000	Marvel Industries Ltd.	597. 71/2001	Anil Chemicals and Industries Ltd.
572. 412/2000	Sudal Industries Ltd.	598. 80/2001	Blue Blends (India) Ltd.
573. 415/2000	Rider Electronics Ltd.	599. 85/2001	Ramolene Textiles Industries Ltd.
574. 416/2000	Bindu Synthetics Ltd.	600. 97/2001	CMM Ltd.
575. 418/2000	Mukati Transformers Ltd.	601. 102/2001	Aafloat Textiles (India) Ltd.
576. 420/2000	Towels India Export Ltd.	602. 107/2001	Viral Filaments Ltd.
577. 424/2000	Essem Catlyst Ltd.	603. 109/2001	SPL Industries Ltd.
578. 426/2000	Cupid Rubbers Ltd.	604. 110/2001	Olympia Industries Ltd.
579. 1/2001	Alexcon Foamcast Ltd.	605. 115/2001	Global Infrastructure and Technologies Ltd.
580. 10/2001	Versatile Wire Products Pvt. Ltd.	606. 117/2001	Ladam Steels Ltd.
581. 11/2001	Nipramadu Wire Industries Ltd.	607. 129/2001	Daga Fibres and Synthetics Ltd.
582. 17/2001	Rukmini Solvex Pvt. Ltd.	608. 131/2001	Navcom Industries Ltd.
583. 28/2001	Eurisko Agro Ltd.	609. 132/2001	Vijay Solvent Extractions Ltd.
584. 29/2001	Tuni Textiles Mills Ltd.	610. 134/2001	SMS Wires Pvt. Ltd.
585. 32/2001	EPC Industries Ltd.	611. 137/2001	Shree Mahesh Chemicals Limited
586. 35/2001	Mardia Tubes Ltd.	612. 146/2001	Shalimar Dyeing Ltd.
587. 36/2001	Vamotiwala Chemical Industries Ltd.	613. 151/2001	Micro Plantae Ltd.
588. 44/2001	Vora Packaging Pvt. Ltd.		

Case No.	Company	Case No.	Company
614. 154/2001	Kirloskar Power Equipments Ltd.	641. 251/2001	Icon Oil and Specialities Ltd.
615. 157/2001	Santogen Silk Mills Ltd.	642. 257/2001	Satguru Agro Industries Ltd.
616. 159/2001	Maskara Industries Ltd.	643. 258/2001	Niwas Spinning Mills Ltd.
617. 161/2001	Indusmin Food Limited	644. 259/2001	Modern Threads (India) Ltd.
618. 162/2001	Avik Pharmaceuticals Ltd.	645. 260/2001	Datar Switchger Limited
619. 163/2001	Indian Lead Limited	646. 263/2001	Aarey Drugs and Pharmaceuticals Ltd.
620. 166/2001	Devashri Textiles Ltd.	647. 264/2001	Jaysynth Dyechem Ltd.
621. 169/2001	Krishna Filaments Ltd.	648. 275/2001	Rajindra Mining Spares Company Ltd.
622. 172/2001	Sunil Industries Ltd.	649. 277/2001	TPI India Ltd.
623. 177/2001	Uniworth Apparel Ltd.	650. 278/2001	Lloyds Steel Industries Ltd.
624. 182/2001	Pra-Sun Ferro Alloys and Metal Casting Ltd.	651. 283/2001	Jaysynth Dye Stuff (India) Ltd.
625. 185/2001	Makhanlal Rajkumar Cotton Ltd.	652. 285/2001	Dalmia Dye-Chem Industries Ltd.
626. 187/2001	Sunanda Industries Ltd.	653. 286/2001	Shree Shyam Fabrics Ltd.
627. 188/2001	Enkaytexo Food Industries Ltd.	654. 291/2001	Paschim Petrochem Ltd.
628. 189/2001	Arun Mantex Ltd.	655. 294/2001	Nathani Paper Mills Ltd.
629. 190/2001	VSL Infotainment Ltd.	656. 295/2001	Garware Synthetics Ltd.
630. 192/2001	Trident Steel Ltd.	657. 296/2001	Refinol Resins and Chemicals Ltd.
631. 200/2001	Mardia Extrusions Ltd.	658. 299/2001	Suyaan Transmission Ltd.
632. 203/2001	Kanakdhara Castings Pvt. Ltd.	659. 303/2001	Orient Press Ltd.
633. 207/2001	Indore Wire Company Ltd.	660. 307/2001	Jord Engineers India Ltd.
634. 216/2001	Shantanu Sheoray Aquakult Ltd.	661. 315/2001	Vaibhav Paper Boards Pvt. Ltd.
635. 218/2001	Eligant Pharmaceuticals Ltd.	662. 317/2001	Shree Balaji Shirthings Pvt. Ltd.
636. 221/2001	Niranjan Alloy Steel (Pvt.) Ltd.	663. 320/2001	Ruby Paper Mills Ltd.
637. 222/2001	Simco Chemotex (P) Ltd.	664. 322/2001	Rama Petrochemicals Ltd.
638. 232/2001	Kaygaon Paper Mills Ltd.	665. 323/2001	Precise Lablis and Papers Ltd.
639. 238/2001	Enva Chem (India) Ltd.	666. 329/2001	Asia Polytex (India) Ltd.
640. 246/2001	Vishaldeep Spinning Mills Ltd.		

Case No.	Company	Case No.	Company
667. 331/2001	Pradeep Metals Ltd.	694. 454/2001	Everton Synthetics Ltd.
668. 339/2001	Denholm Steels Ltd.	695. 459/2001	Graham Firth Steel Products (India) Ltd.
669. 344/2001	The Hindoostan Spinning and Weavings Mills	696. 461/2001	Esquire Polymers Ltd.
670. 345/2001	Munis Forge Ltd.	697. 2/2002	Indo Nippon Chemical Company Ltd.
671. 349/2001	Good Value Marketing Co. Ltd.	698. 3/2002	Husain Industries Ltd.
672. 352/2001	Trans Agrotech Ltd.	699. 11/2002	Arihant Tounesol Ltd.
673. 358/2001	Trinity Forge Ltd.	700. 16/2002	Vasparr Fscher Ltd.
674. 365/2001	Tedco Prees Pvt. Ltd.	701. 17/2002	Premier Synthetics Ltd.
675. 372/2001	Super and Stainless Hi-Alloys Ltd.	702. 20/2002	Marvel Industries Ltd.
676. 373/2001	Lanyard Food Ltd.	703. 29/2002	Top Dimonds Limited
677. 379/2001	Indo Biotech Foods Ltd.	704. 32/2002	Mayo (India) Ltd.
678. 397/2001	Movilex Irrigation Limited	705. 33/2002	Bil Industries Ltd.
679. 399/2001	Volant Textile Mills Limited	706. 35/2002	Chandra Vardhan Organics Pvt. Ltd.
680. 406/2001	Ventron Chemicals Ltd.	707. 38/2002	Hariyana Metals Ltd.
681. 409/2001	Usha Ispat Ltd.	708. 52/2002	Kanchan Paper Mills Ltd.
682. 417/2001	Artek Organic Industries Ltd.	709. 72/2002	Yangir Synthetics Ltd.
683. 418/2001	Kulkarni Engg. Associates Ltd.	710. 74/2002	Lubri-Chem Industries Limited
684. 422/2001	Penguin Exports Pvt. Ltd.	711. 77/2002	Meltron Semiconductors Limited
685. 430/2001	Trans Freight Containers Ltd.	712. 78/2002	Dynamic Textile Industries Limited
686. 431/2001	Pololight Industries Ltd.	713. 79/2002	Eupharma Laboratories Ltd.
687. 441/2001	Aurangabad Cable Ltd.	714. 92/2002	Suyog Chemicals Pvt. Ltd.
688. 443/2001	Kumar Wire Cloth Mfng. Co. Ltd.	715. 103/2002	Bee Electronic Machines Limited
689. 444/2001	Business Combine Limited	716. 104/2002	Nicomet Industries Ltd.
690. 445/2001	Synthetics and Chemicals Ltd.	717. 111/2002	Umesh Board and Paper Mills Pvt. Ltd.
691. 448/2001	Kapsales Electricals Ltd.	718. 122/2002	Sundeeep Polymers Pvt. Ltd.
692. 449/2001	Sriman Petrochemicals Limited		
693. 452/2001	Kedia Lamikote (India) Ltd.		

Case No.	Company	Case No.	Company
719. 123/2002	Vishnu Vijay Packgers Limited	746. 232/2002	Silverline Bright Steels Limited
720. 130/2002	Trimurti Synthetics Limited	747. 233/2002	Viraj Alloys Limited
721. 138/2002	Beechin's Creation Pvt. Limited	748. 235/2002	Blue Blends (India) Ltd.
722. 145/2002	Spectrum Ethers Ltd.	749. 240/2002	Chandrapur Magnet Wires Pvt. Limited
723. 148/2002	National Telecom of India Limited	750. 243/2002	Garware Chemicals Limited
724. 149/2002	Virat Ispat Limited	751. 256/2002	JAVS Engineerings (India) Limited
725. 150/2002	Viral Poly Combers Limited	752. 259/2002	Lloyds Metals and Engineers Ltd.
726. 151/2002	Samurai Synthetics Pvt. Limited	753. 260/2002	Good Value Marketing Company Ltd.
727. 160/2002	Bhupen Electronics Ltd.	754. 265/2002	Devarsa Gas-Chem Limited
728. 163/2002	Gurudev Forgings Pvt. Ltd.	755. 267/2002	Raashi Fertilizers Ltd.
729. 164/2002	Yashraj Containeurs Limited	756. 271/2002	Aafloat Textiles (India) Ltd.
730. 166/2002	Dynamix Dairy Industries Limited	757. 274/2002	MTZ Polyfilms Limited
731. 172/2002	Rajkumar Forge Limited	758. 276/2002	Serene Industries Ltd.
732. 174/2002	Ventron Polymers Ltd.	759. 281/2002	Indo Biotech Foods Ltd.
733. 178/2002	Mukati Transformer Ltd.	760. 285/2002	Vallabh Poly Plast International Ltd.
734. 184/2002	Niwas Spinning Mills Limited	761. 287/2002	Shree Marthwada Paper Mills Pvt. Ltd.
735. 186/2002	Rama Shree Conductors Limited	762. 295/2002	REPL Engineering Limited
736. 187/2002	Microsynth Fabrics (India) Ltd.	763. 300/2002	Sarda Information Technology Limited
737. 188/2002	Neral Paper Mills Pvt. Ltd.	764. 304/2002	Sysper Pharmatech Limited
738. 189/2002	Precision Fasteners Limited	765. 305/2002	Ertex Industries (India) Limited
739. 195/2002	Ashok Organic Industries Limited	766. 306/2002	Towels India Exports Ltd.
740. 196/2002	Riverdale Foods Limited	767. 317/2002	Suditi Industries Ltd.
741. 205/2002	Shayona Pulp Conversion Mills Ltd.	768. 321/2002	Principal Pharmaceuticals and Chemicals Ltd.
742. 211/2002	Ruby Coach Builders Limited		
743. 213/2002	Krishna Vinyls Limited		
744. 218/2002	Magnum Intermediate Limited		
745. 231/2002	Global Infrastructure and Technologies Ltd.		

Case No.	Company	Case No.	Company
769. 322/2002	Volent Textile Mills Ltd.	793. 424/2002	Mardia Extrusions Ltd.
770. 323/2002	Makhanlal Raj Kumar Cotton Ltd.	794. 428/2002	Premier Synthetics Ltd.
771. 325/2002	Tipco Industries Ltd.	795. 429/2002	Jaysynth Anthraquinones Limited
772. 329/2002	Conick Metals Ltd.	796. 430/2002	Suman Motels Ltd.
773. 336/2002	Shree Mahesh Chemicals Ltd.	797. 433/2002	Shivco LPG Bottling Company Pvt. Ltd.
774. 343/2002	SMS Wires Private Ltd.	798. 440/2002	The Thana Electric Supply Company Ltd.
775. 344/2002	Tigrania Metals Pvt. Ltd.	799. 443/2002	Mediklin Healthcare Limited
776. 357/2002	Kayagaon Paper Mills Limited	800. 450/2002	Golden Chemicals Private Limited
777. 359/2002	The Jamsnri Ramjit Singhji Spng. and Wev. Mill	801. 455/2002	Menon and Menon Ltd.
778. 361/2002	Western State Engineers Limited	802. 456/2002	Indore Wire Company Ltd.
779. 367/2002	Chimani Vijay Kumar Steel Pvt. Ltd.	803. 461/2002	Conick Metals Ltd.
780. 370/2002	Munis Forge Limited	804. 464/2002	Rajesh Solvex Ltd.
781. 371/2002	Graham Firth Steel Products (India) Ltd.	805. 465/2002	Sewa Medicals Limited
782. 374/2002	ESS Jay Synthetics Ltd.	806. 468/2002	Bhor Industries Ltd.
783. 376/2002	Technicom Systems (India) Ltd.	807. 473/2002	Roofit Industries Limited
784. 383/2002	BIL Industries Ltd.	808. 486/2002	Milton's Pvt. Limited
785. 392/2002	Vaibhav Paper Boards Pvt. Limited	809. 489/2002	Krystal Stone Exports Ltd.
786. 399/2002	Rama Phosphates Ltd.	810. 490/2002	Anil Chemicals and Industries Limited
787. 402/2002	Towels India Exports Limited	811. 491/2002	Dynamix Dairy Indus. Ltd.
788. 406/2002	Yuvraj International Limited	812. 494/2002	Grant Apparel Pvt. Ltd.
789. 408/2002	Krishna Filaments Ltd.	813. 498/2002	Marvel Industries Ltd.
790. 411/2002	Dalmia Dye-Chem Industries Limited	814. 499/2002	Deora Polytex Limited
791. 413/2002	Kedia Chemicals Industries Limited	815. 3/2003	Movilex Irrigation Ltd.
792. 417/2002	Century Agro Products Pvt. Limited	816. 11/2003	Dynamic Textile Industries Limited
		817. 19/2003	Ikail Metals Pvt. Ltd.
		818. 21/2003	Sun Earth Ceramics Limited

Case No.	Company	Case No.	Company
819. 22/2003	Lloyds Steel Industries Ltd.	844. 127/2003	Shree Pomani Metals and Alloys Limited
820. 39/2003	Vishva Electronics (P) Ltd.	845. 137/2003	T.P.T. India Limited
821. 45/2003	Kumar Wire Cloth Mfng. Company Ltd.	846. 140/2003	Good Value Marketing Co. Ltd.
822. 51/2003	Lubri-Chem Industries Pvt. Limited	847. 148/2003	Top Diamonds Limited
823. 56/2003	Navcon Industries Ltd.	848. 158/2003	Viraat Ispat Limited
824. 60/2003	Manikchand Nanda Deep Paper Products Pvt.	849. 162/2003	Milton Plastics Ltd.
825. 68/2003	Cupid Rubbers Limited	850. 168/2003	Suvidha Limited
826. 76/2003	Thomas Sutcliffe Textiles Ltd.	851. 176/2003	Kaytee Cotsynth Industries Ltd.
827. 77/2003	Angadpal Industries (P) Ltd.	852. 177/2003	Shree Vindhya Paper Mills Ltd.
828. 79/2003	Bombay Paints Limited	853. 183/2003	Kay Pulp and Paper Mills Ltd.
829. 80/2003	Mardia Tubes Limited	854. 185/2003	Vijay Solvent Extractions Limited
830. 81/2003	Venture Textiles Limited	855. 189/2003	Balaji Composite Ltd.
831. 88/2003	Aarti Health Care Ltd.	856. 190/2003	Eupharma Laboratories Ltd.
832. 90/2003	Shayona Pulp Conversion Mills Pvt. Ltd.	857. 191/2003	Ajanta Paper and General Products Ltd.
833. 91/2003	Microsynth Fabrics India Ltd.	858. 192/2003	Sharp Industries Limited
834. 92/2003	Arihant Tounesol Limited	859. 194/2003	Paschim Petrochem Ltd.
835. 93/2003	Daga Fibres and Synthetics Ltd.	860. 197/2003	Innotech Poly Fabriks Ltd.
836. 95/2003	Indore Steel and Iron Mills Ltd.	861. 200/2003	Ventron Polymers Limited
837. 97/2003	Bee Electronics Machine Ltd.	862. 201/2003	Satkar Cement Co. Limited
838. 104/2003	Vishaldeep Spinning Mills Ltd.	863. 212/2003	Apte Amalgamations Ltd.
839. 109/2003	Kasat Paper and Pulp Limited	864. 214/2003	Elegant Pharmaceuticals Ltd.
840. 111/2003	Trans Freight Containers Ltd.	865. 223/2003	New Phaltan Sugar Works Ltd.
841. 113/2003	Vivita Limited	866. 232/2003	Citurgia Biochemicals Ltd.
842. 124/2003	Indo Biotech Foods Limited	867. 233/2003	Nufab Industries Ltd.
843. 125/2003	Nestler Limited	868. 236/2003	Rajkumar Forge Ltd.
		869. 239/2003	Suyog Chemicals Ltd.

Case No.	Company	Case No.	Company
870. 243/2003	Arasan Air Products Pvt. Ltd.	895. 320/2003	Hindustan Domestic Oil and Gas Com. Ltd.
871. 244/2003	Gold Seal Avon Polymers Pvt. Ltd.	896. 325/2003	Vallabh Poly-Plast International Ltd.
872. 249/2003	Itel Industries Ltd.	897. 331/2003	Satnam Shree Forging Pvt. Ltd.
873. 254/2003	Alpha Remedies Limited	898. 338/2003	JAVS Engineering (India) Ltd.
874. 256/2003	Hanuman Vitamin Food Ltd.	899. 340/2003	Garware Chemicals Ltd.
875. 257/2003	Vintron Informatics Limited	900. 357/2003	Anchor Daewoo Electronics Ltd.
876. 269/2003	Allied Aisa Gears Limited	901. 361/2003	Su-VI Pharmaceuticals and Chemicals Ltd.
877. 272/2003	Syessen Asia Limited	902. 372/2003	Ajanta Paper and General Products Ltd.
878. 273/2003	Divgl Metal Wares Pvt. Ltd.	903. 377/2003	Rivova Industries Ltd.
879. 275/2003	Dera Paints and Chemicals Ltd.	904. 380/2003	Gurudev Forgings Pvt. Ltd.
880. 284/2003	Spentix Industries Ltd.	905. 396/2003	Krishna Vinyls Ltd.
881. 285/2003	Nicomet Industries Ltd.	906. 400/2003	TPI India Ltd.
882. 286/2003	Champion Steel Industries (P) Ltd.	907. 410/2003	NHN Corporation Ltd.
883. 291/2003	Ashok Alco. Chem. Ltd.	908. 412/2003	Fairfield Atlas Limited
884. 292/2003	Sai Shakti Fillex Pvt. Ltd.	909. 413/2003	J.J. Yarns Private Ltd.
885. 293/2003	Shree Ambeshwar Paper Mills Ltd.	910. 415/2003	Yuvraj International Ltd.
886. 294/2003	Sonu Synthetics Ltd.	911. 419/2003	Vishwas Steels Limited
887. 295/2003	Sterling Strips Ltd.	912. 3/2004	Serene Industries Ltd.
888. 298/2003	Rohit Pulp and Paper Mills Ltd.	913. 6/2004	Iccon Oil and Specialities Ltd.
889. 302/2003	Niwas Spinning Mills Ltd.	914. 11/2004	Anuj Tex Processors Pvt. Ltd.
890. 305/2003	Dera Paints and Chemical Ltd.	915. 12/2004	Trans Freight Containers Ltd.
891. 307/2003	Kapsales Electricals Ltd.	916. 19/2004	Global Infrastructure and Technologies Ltd.
892. 309/2003	Viacom Electronics Pvt. Ltd.	917. 20/2004	Bindu Synthetics Ltd.
893. 315/2003	Rama Industries Ltd.	918. 21/2004	Surindra Engineering Company Ltd.
894. 318/2003	Ladam Steel Ltd.		

Case No.	Company	Case No.	Company
919. 23/2004	Kaygaon Paper Mills Ltd.	945. 122/2004	Lloyds Metals and Engineering Ltd.
920. 33/2004	Yangir Synthetics Ltd.	946. 123/2004	Shayona Pulp Conversion Mills Pvt. Ltd.
921. 34/2004	Yangir Synthetics Ltd.	947. 126/2004	Mitesh Exim Ltd.
922. 37/2004	Vamotiwala Chemicals Industries Ltd.	948. 135/2004	Suprapti Plastics Ltd.
923. 45/2004	Miltron Plastics Ltd.	949. 136/2004	Nath Industrial Chemicals Ltd.
924. 51/2004	Lloyds Steel Industries Ltd.	950. 138/2004	Apex Paper Mills (Nagpur) Pvt. Ltd.
925. 54/2004	Atcom Technologies Ltd.	951. 143/2004	Bhor Industries Ltd.
926. 55/2004	Bee Electronics Machines Ltd.	952. 152/2004	Artson Engineering Ltd.
927. 59/2004	Neral Paper Mills Pvt. Ltd.	953. 163/2004	Western State Engineers Ltd.
928. 61/2004	Arunoday Mills Ltd.	954. 164/2004	S.J. Iron and Steels Pvt. Ltd.
929. 65/2004	DGP Windsor India Ltd.	955. 168/2004	Tipco Industries Ltd.
930. 67/2004	The Baroda Rayon Corporation Ltd.	956. 178/2004	Navinon Limited
931. 73/2004	Snowcem India Ltd.	957. 185/2004	Vishva Electronics (P) Ltd.
932. 75/2004	Narmada Cement Company Ltd.	958. 199/2004	Killick Nixon Ltd.
933. 79/2004	Viral Polycombers Ltd.	959. 202/2004	Umesh Board and Paper Mills Pvt. Ltd.
934. 82/2004	Arihant Tournesol Ltd.	960. 203/2004	Umesh Board and Paper Mills Pvt. Ltd.
935. 84/2004	Mardia Extrusions Ltd.	961. 204/2004	Brown Paper Technologies Ltd.
936. 85/2004	Mardia Tubes Ltd.	962. 213/2004	Mukat Pipes Ltd.
937. 89/2004	Viral Filament Ltd.	963. 215/2004	Kasar Petro Products Ltd.
938. 90/2004	Norris Medicines Ltd.	964. 219/2004	Polymermann (Asia) Pvt. Ltd.
939. 94/2004	Navcom Industries Ltd.	965. 220/2004	Nicomet Industries Ltd.
940. 95/2004	Indore Steel and Iron Mills Ltd.	966. 222/2004	Silrrchem Industries (Bombay) Pvt. Ltd.
941. 98/2004	Shree Balaji Shirting Pvt. Ltd.	967. 232/2004	World Wide Multimedia (India) Ltd.
942. 105/2004	National Organic Chemical Industris Ltd.		
943. 106/2004	Kedia Chemical Industries Ltd.		
944. 111/2004	Ramolene Textiles Industries Ltd.		



Case No.	Company	Case No.	Company
968. 234/2004	Drillco Seco Limited	993. 354/2004	Lloyds Steel Industries Ltd.
969. 236/2004	Mayo (India) Limited	994. 359/2004	Kanoria Sugar General Mfg. Co. Ltd.
970. 237/2004	Mayo (India) Limited	995. 366/2004	Hytone Textyles Ltd.
971. 240/2004	Parekh Platinum Ltd.	996. 368/2004	Umesh Board and Paper Mills Pvt. Ltd.
972. 243/2004	Somany Evergreen Knits Limited	997. 370/2004	Mardia Extrusions Ltd.
973. 257/2004	Eagle Flask Industries Ltd.	998. 371/2004	Mardia Tubes Ltd.
974. 259/2004	Hindustan Files Ltd.	999. 385/2004	TPI India Ltd.
975. 260/2004	The Indian Link Chain Manufacturers Ltd.	1000. 386/2004	Neral Paper Mills Pvt. Ltd.
976. 273/2004	Earnest Business Services Pvt. Ltd.	1001. 390/2004	Evercon Synthetics Ltd.
977. 280/2004	Uniflex Cables Ltd.	1002. 391/2004	Arihant Tournesal Ltd.
978. 285/2004	Sagarika Acoustronics Pvt. Ltd.	1003. 28/2005	Bharat Fertilizer Industries Ltd.
979. 289/2004	Futuristic Offshore Services and Che. Ltd.	1004. 37/2005	Laxmi Udyog Components Pvt. Ltd.
980. 292/2004	Sunrise Asian Ltd.	1005. 40/2005	Kaytee Cotsynth Industries Ltd.
981. 293/2004	Penta Pharma Dyes Ltd.	1006. 41/2005	Vishaldeep Spinning Mills Ltd.
982. 306/2004	JIK Industries Ltd.	1007. 48/2005	Kumar Wire Cloth Mfg. Co. Ltd.
983. 314/2004	Smart Sensors and Transducers Ltd.	1008. 49/2005	Bee Electronic Machines Ltd.
984. 319/2004	Citurgia Biochemical Ltd.	1009. 57/2005	Yashanand Chemical Industries Pvt. Ltd.
985. 325/2004	Hitech Jewellery Industries Ltd.	1010. 58/2005	Yashanand Filament Pvt. Ltd.
986. 328/2004	Niwas Spinning Mills Ltd.	1011. 59/2005	Starlite Components Ltd.
987. 335/2004	Milton Plastics Ltd.	1012. 71/2005	Ashik Woollen Mills Ltd.
988. 339/2004	Aurangabad Cables	1013. 84/2005	Trans Freight Containers Ltd.
989. 343/2004	JAVS Engineering (India) Ltd.	1014. 87/2005	Indo Biotech Foods Ltd.
990. 344/2004	Indore Steel and Iron Ltd.	1015. 88/2005	Good Value Marketing Co. Ltd.
991. 346/2004	Bindu Synthetics Ltd.	1016. 92/2005	Tigrania Metals Pvt. Ltd.
992. 352/2004	Lloyds Metals and Engineers Ltd.	1017. 93/2005	Silara Exports Ltd.

Case No.	Company	Case No.	Company
1018. 95/2005	Amit Spining Industries Ltd.	1044. 19/2006	M/s. Bharat Pipes and Fittings Ltd.
1019. 96/2005	Ganesh Gluco Pvt. Ltd.	1045. 25/2006	M/s. Karan Layer Farm Products Ltd.
1020. 104/2005	Ganesh Benzoplast Ltd.	1046. 29/2006	M/s. Sudarshan Synthetics (Bombay) Pvt. Ltd.
1021. 105/2005	Petter and Petter Tiles Ltd.	1047. 31/2006	M/s. Enkaytexo Food Industries Ltd.
1022. 109/2005	Jewel Teeh (I) Ltd.	1048. 35/2006	M/s. Daman Ganga Papers Ltd.
1023. 111/2005	Mukati Transformers Ltd.	<b>Manipur</b>	
1024. 113/2005	Chirag Sanditezet Pvt. Ltd.	1. 73/1996	Manipur Vanaspati and Allied Industries
1025. 114/2005	Bhavari Starch Ltd.	2. 93/2000	Parda Steels Pvt. Ltd.
1026. 118/2005	Reproilite (India) Pvt. Ltd.	<b>Meghalaya</b>	
1027. 119/2005	Singer India Ltd.	1. 80/1998	Virgo Cements Ltd.
1028. 120/2005	Vaishali Aromatics (India) Ltd.	2. 198/1998	Bawri Plywoods Ltd.
1029. 121/2005	Bajoria Fats and Proteins Pvt. Ltd.	3. 318/1998	Jaintia Cements Limited
1030. 123/2005	Brown Kraft Industries	<b>NCT Delhi</b>	
1031. 126/2005	John Builders Pvt. Ltd.	1. 258/1987	Jafferson Bolts (I) Pvt. Ltd.
1032. 132/2005	Aditi Foods (India) Pvt. Ltd.	2. 250/1988	Mohan Machines Ltd.
1033. 133/2005	MTZ Industries Ltd.	3. 48/1989	Sharpedge Ltd.
1034. 138/2005	Dalmia Dye-Chem Industries Ltd.	4. 120/1989	Alternative Energy Inds. Ltd.
1035. 143/2005	Kunststoffe Industries Ltd.	5. 29/1990	Dior International
1036. 151/2005	Amal Ltd.	6. 70/1990	Alamgir Ind. Gases
1037. 157/2005	Pranavaditya Spinning Mills Ltd.	7. 86/1990	National Air Products
1038. 161/2005	Soma Papers and Industries Ltd.	8. 98/1993	Dev Papers Pvt. Ltd.
1039. 162/2005	Starlite Lighting Ltd.	9. 99/1993	Rampur Engineering Co. Ltd.
1040. 166/2005	Sharda Synthetics Ltd.	10. 1/1995	Delco Precitone Jewellers Pvt. Ltd.
1041. 2/2006	Shree Swami Harigiri Paper Mills Ltd.	11. 3/1997	Uniplas India Ltd.
1042. 10/2006	M/s. Weikfield Agro Products Ltd.		
1043. 11/2006	M/s. Simco Chemotex Private Ltd.		

Case No.	Company	Case No.	Company
12. 13/1997	Fortune Polymer Industries Pvt. Ltd.	37. 291/1998	Cepharm Organics Limited
13. 41/1997	Taipack Ltd.	38. 307/1998	Moti Electric Industries
14. 112/1997	Harig Crankshafts Ltd.	39. 310/1998	Paam Pharmaceuticals (Delh) LI Limited
15. 129/1997	Shreo Industries Ltd.	40. 335/1998	Kesar Dyeing and Printing Pvt. Ltd.
16. 184/1997	Perfect Drugs Ltd.	41. 4/1999	Opera House Exports Limited
17. 200/1997	Silicon Valley Technology (I) Ltd.	42. 8/1999	Intecon (India) Limited
18. 4/1998	VCS Enterprises Ltd.	43. 11/1999	Sunstar Lubricants Limited
19. 31/1998	Rahul Dairy and Allied Products Limited	44. 13/1999	Rajasthan Ambuja Industries Limited
20. 102/1998	Digiflex (India) Ltd.	45. 16/1999	Osho Ceramics Limited
21. 107/1998	Prakash Industries Ltd.	46. 51/1999	Sidh Oil Mills Pvt. Limited
22. 115/1998	Dee Pharma Ltd.	47. 54/1999	Jauss Polymers Limited
23. 144/1998	Twinpack Industries Ltd.	48. 71/1999	Losoka India Ltd.
24. 155/1998	Premier Polyfilm Ltd.	49. 73/1999	Hill Packaging Limited
25. 165/1998	Reil Products Ltd.	50. 76/1999	Rashi Diamond Tools Limited
26. 171/1998	Rahul Dairy and Allied Products Ltd.	51. 88/1999	Gordhan Das Rathi Steels Limited
27. 179/1998	Hindustan Foils Ltd.	52. 94/1999	Mideast (India) Limited
28. 187/1998	Indo American Chemicals Pvt. Limited	53. 105/1999	Brahma Products (P) Limited
29. 190/1998	SNS Photo Company Ltd.	54. 106/1999	Bhawna Chemicals Limited
30. 199/1998	Polar Marmo Agglomerates Ltd.	55. 107/1999	Delhi Synthetics Pvt. Ltd.
31. 201/1998	Sidh Industries Ltd.	56. 119/1999	SKS Limited
32. 211/1998	Precision Electronics Ltd.	57. 120/1999	Hitkari Potteries Ltd.
33. 217/1998	Elite Appliances Ltd.	58. 126/1999	Infocom Digital Systems Ltd.
34. 230/1998	Siel Aircon Limited	59. 152/1999	Penam Laboratories Ltd.
35. 251/1998	Weston Electroniks Limited	60. 159/1999	Shree Shyam Cotspin Ltd.
36. 260/1998	Pan Asia Global Limited	61. 168/1999	Sarvopari Dairy (P) Ltd.
		62. 189/1999	Singhal Strips Ltd.

Case No.	Company	Case No.	Company
63. 197/1999	Carewel Medi Products Ltd.	90. 124/2000	Norind Industries Ltd.
64. 217/1999	Translam Ltd.	91. 131/2000	Unicorp Industries Ltd.
65. 220/1999	IMX Exports Ltd.	92. 140/2000	B.J. Duplex Boards Ltd.
66. 223/1999	Shivan Rosins Pvt. Ltd.	93. 141/2000	Globe Synthetics Ltd.
67. 233/1999	Paam Eatables Ltd.	94. 145/2000	Rashi Diamond Tools Pvt. Ltd.
68. 247/1999	Gyan Leather-Board Ltd.	95. 146/2000	SKS Ltd.
69. 277/1999	Thapsons Steels Ltd.	96. 183/2000	Bestavision Electronics Ltd.
70. 302/1999	Siddhartha Super Spinning Mills Ltd.	97. 187/2000	Eicher Footwear Ltd.
71. 315/1999	Nova Corporation Ltd.	98. 202/2000	Shubham Organics Ltd.
72. 329/1999	World-Tex Ltd.	99. 235/2000	Indo-Korea Sports Ltd.
73. 347/1999	Auto Tension Ltd.	100. 259/2000	Pahwa Processors Pvt. Ltd.
74. 349/1999	Wilway Fort India Ltd.	101. 264/2000	K.K. Products Ltd.
75. 350/1999	Escorts Communications Ltd.	102. 274/2000	Shree Shyam Pulp and Board Mills Ltd.
76. 379/1999	Enexco Teknologics India Ltd.	103. 276/2000	Fusion Fittings (I) Ltd.
77. 388/1999	Shree Acids and Chemicals Ltd.	104. 278/2000	Krishna Synthetics Ltd.
78. 3/2000	Hitensile Steels Pvt. Ltd.	105. 283/2000	Jayna Time Industries Ltd.
79. 13/2000	Stencil Apparal Brands Ltd.	106. 299/2000	Solora Shinsung Textile Co. Ltd.
80. 16/2000	Coral Newsprints Ltd.	107. 302/2000	Wilway Fort India Ltd.
81. 30/2000	Pioneer Products Ltd.	108. 306/2000	Ashutoah Paper Mills Ltd.
82. 64/2000	Sun Industries Ltd.	109. 307/2000	Shree Sitaram Paper Mills Ltd.
83. 70/2000	Urvashi Enterprises Ltd.	110. 323/2000	Raunaq Automotive Components Ltd.
84. 79/2000	Atul Glass Industries Ltd.	111. 328/2000	Coral Newsprints
85. 90/2000	Pasupati Technofab Ltd.	112. 329/2000	Jind Textiles Ltd.
86. 95/2000	Dr. M. Soy and General Food Ltd.	113. 337/2000	Ureka Polymer Ltd.
87. 97/2000	Honeybee Natural Products Ltd.	114. 339/2000	Atul Glass Industries Ltd.
88. 108/2000	Govinda Builders Ltd.	115. 375/2000	Rajasthan Ambuja Industries Ltd.
89. 119/2000	Savitri Overseas Ltd.		

Case No.	Company	Case No.	Company
116. 381/2000	M.M. Products Ltd.	143. 334/2001	Bestavision Electronic Ltd.
117. 383/2000	ADL International Ltd.	144. 337/2001	Tarai Metals Private Ltd.
118. 410/2000	Opera House Exports Ltd.	145. 355/2001	Raj Solvex Ltd.
119. 3/2001	Shanti Drugs Pvt. Ltd.	146. 360/2001	Hansafilon Plastrochem Ltd.
120. 27/2001	Stuti Electronics Ltd.	147. 362/2001	Mahaan Proteins Ltd.
121. 56/2001	Omega Laboratories Ltd.	148. 363/2001	Shiva Medicare Ltd.
122. 58/2001	Anupam Products Ltd.	149. 367/2001	Runjsteel Coasting Pvt. Ltd.
123. 67/2001	Karin India Ltd.	150. 374/2001	Anka India Ltd.
124. 96/2001	Mohindra Udyog Ltd.	151. 375/2001	Pasupati Fabrics Ltd.
125. 127/2001	Haryana Sheet Glass Ltd.	152. 380/2001	Mindia Instruments Ltd.
126. 171/2001	Marigold Papers Ltd.	153. 389/2001	Unipex Biochem Ltd.
127. 175/2001	Abir Chemicals Ltd.	154. 390/2001	ASP Sealing Products Limited
128. 180/2001	Parasrampuria Synthetics Ltd.	155. 403/2001	Hindustan Fibres Limited
129. 186/2001	Modern Food Industries (India) Ltd.	156. 412/2001	K.C. Textile Ltd.
130. 205/2001	Treasure Tech Electronics Ltd.	157. 438/2001	Saket Steel Ltd.
131. 219/2001	Himachal Fibres Ltd.	158. 451/2001	Aradhana Beverages, Mafg. Co. Limited
132. 243/2001	AS and T India Ltd.	159. 455/2001	Stickwell Fashions Ltd.
133. 247/2001	Mideast (India) Ltd.	160. 462/2001	Bharti Agritech (Pvt.) Ltd.
134. 253/2001	East India Syntex Ltd.	161. 5/2002	A.V. Cottex Limited
135. 279/2001	Sheel International Ltd.	162. 6/2002	Saladino Continental Ltd.
136. 280/2001	Tarai Foods Ltd.	163. 7/2002	Volga Laces Limited
137. 293/2001	Singhal Strips Ltd.	164. 15/2002	K.R. Foods Limited
138. 312/2001	Sun Rice Ltd.	165. 23/2002	EEl Industries Limited
139. 314/2001	Polylink Polymers (India) Ltd.	166. 36/2002	H.P.M. Industries Ltd.
140. 318/2001	Khurana Duplex Board Mills Ltd.	167. 37/2002	Ester (India) Chemical Ltd.
141. 324/2001	Standard Ispat Ltd.	168. 41/2002	Alpine Steels Limited
142. 330/2001	G.K. Winding Wires Ltd.		

Case No.	Company	Case No.	Company
169. 43/2002	Ambuja Cement Rajasthan Limited	194. 237/2002	M.S. Shoes Limited
170. 49/2002	Tedco Granite Limited	195. 253/2002	Hind Protective Coatings Limited
171. 54/2002	Alcobex Metals Ltd.	196. 255/2002	Madhav Cotex Pvt. Ltd.
172. 61/2002	Siddhartha Super Spinning Mills Ltd.	197. 258/2002	Plaza Steel Rolling Mills Pvt. Limited
173. 62/2002	J.M.A. Industries Ltd.	198. 278/2002	Vikas Laminator Limited
174. 63/2002	Hitkari China Limited	199. 282/2002	Raison Carbon Block Ltd.
175. 66/2002	Dewan Enterprises Ltd.	200. 286/2002	Nutech Packaging Ltd.
176. 88/2002	Pearly Styles Ltd.	201. 290/2002	Duropack Limited
177. 91/2002	Intercraft Limited	202. 291/2002	Rajasthan Antibiotics Limited
178. 96/2002	Rashi Diamond Tools Private Limited	203. 308/2002	Hindustan MZX-GB Limited
179. 112/2002	Cranex Limited	204. 319/2002	Alpha Woven Labels (India) Ltd.
180. 117/2002	Usha (India) Limited	205. 331/2002	Haryana Sheet Glass Ltd.
181. 128/2002	Givo Limited	206. 342/2002	Reflex Textiles Limited
182. 137/2002	Pan Asia Global Limited	207. 375/2002	Marigold Papers Ltd.
183. 139/2002	Super Oil Seals India Ltd.	208. 379/2002	Haryana Steel and Alloys Limited
184. 154/2002	SNL Bearings Limited	209. 394/2002	Shri Vardhaman Castor Limited
185. 158/2002	Finesse Exports Pvt. Ltd.	210. 414/2002	Kothari Fermentation and Biochem Limited
186. 162/2002	Reinz Talbros Limited	211. 427/2002	Tanuk Pharma (India) Limited
187. 194/2002	Pasupati Spinning and Weaving Mills Ltd.	212. 432/2002	Haryana Steel and Alloys Limited
188. 200/2002	Swet-Chem Antibiotics Limited	213. 435/2002	Eskay Polymers Pvt. Ltd.
189. 202/2002	Cephram Milk Specialities Limited	214. 442/2002	Rashi Diamond Tools Private Limited
190. 203/2002	Dewan Steels Limited	215. 444/2002	B.J. Duplex Boards Limited
191. 209/2002	Mohindra Udyog Ltd.	216. 451/2002	Superior Packagings Pvt. Limited
192. 217/2002	Naveen Projects Limited	217. 474/2002	Mohindra Udyog Ltd.
193. 226/2002	Pasupati Technogab Limited	218. 477/2002	Pasupati Fabrics Ltd.
		219. 482/2002	R.S. Cotsyn Limited

Case No.	Company	Case No.	Company
220. 292/2002	SBL Industries Ltd.	247. 316/2003	Usha (India) Ltd.
221. 495/2002	Haryana Steel and Alloys Ltd.	248. 323/2003	Jai Mata Industries Ltd.
222. 496/2002	Shubh Coatings Ltd.	249. 364/2003	Pasupati Aerylon Ltd.
223. 8/2003	Indo Vanilon Chemicals Limited	250. 366/2003	Plaza Cable Industries Ltd.
224. 28/2003	Gaurav Solvex Ltd.	251. 369/2003	Calcom Vision Limited
225. 32/2003	Anupam Products Ltd.	252. 374/2003	Duropack Limited
226. 34/2003	Kusum Steel Limited	253. 376/2003	Inalsa Appliances
227. 35/2003	Opera House Exports Ltd.	254. 378/2003	Hindustan Breweries and Bottling Ltd.
228. 47/2003	ADL International Ltd.	255. 379/2003	Mekaster Telemntics Ltd.
229. 48/2003	Taral Metals Pvt. Ltd.	256. 388/2003	K.C. Textiles Ltd.
230. 54/2003	Shivalik Auto Parts Ltd.	257. 389/2003	OPK Woollen Mills Pvt. Ltd.
231. 89/2003	Indo Vanillon Chemicals Ltd.	258. 401/2003	Anupam Products Limited
232. 99/2003	HP Peizer India Limited	259. 402/2003	Alcobex Metals Limited
233. 121/2003	Shiva Papers Mills Limited	260. 418/2003	ADL International Ltd.
234. 123/2003	Care Finance Limited	261. 5/2004	Centum Industries Ltd.
235. 150/2003	Givo Limited	262. 24/2004	Twenty First Century Steels Ltd.
236. 161/2003	Siddharth Super Spinning Mills Ltd.	263. 41/2004	B.J. Duplex Board Ltd.
237. 167/2003	Cranex Limited	264. 42/2004	G.K. Winding Wires Ltd.
238. 184/2003	K.R. Foods Limited	265. 48/2004	Shivalik Autoparts Ltd.
239. 202/2003	Tedco Granite Limited	266. 49/2004	Madhav Cotex Pvt. Ltd.
240. 204/2003	Jagdamba Foods Limited	267. 56/2004	ASP Sealing Products Ltd.
241. 213/2003	Sun Rice Limited	268. 64/2004	Naveen Project Ltd.
242. 220/2003	Shri Vardhman Overseas Ltd.	269. 69/2004	Paam Eatables Ltd.
243. 229/2003	Naveen Projects Ltd.	270. 74/2004	Jagdamba Foods Ltd.
244. 230/2003	Sheel International Ltd.	271. 87/2004	H.T.E. Enterprises (P) Ltd.
245. 252/2003	Rashi Diamond Tools Pvt. Ltd.	272. 91/2004	Haryana Sheet Glass Ltd.
246. 278/2003	Supreme Strips Ltd.	273. 97/2004	Mideast (India) Ltd.

Case No.	Company	Case No.	Company
274. 104/2004	Inertia Industries Ltd.	300. 350/2004	Ispat Structurals Pvt. Ltd.
275. 113/2004	SHRR Bhomika International Ltd.	301. 360/2004	H.L. Textiles Ltd.
276. 133/2004	Modi Revlon (P) Ltd.	302. 374/2004	Anupam Product Ltd.
277. 145/2004	Dolphin Canpack Ltd.	303. 380/2004	Pasupati Acrylon Ltd.
278. 149/2004	Usha Ispat Ltd.	304. 2/2005	ADL International Ltd.
279. 151/2004	Omega Laboratories Ltd.	305. 3/2005	Madhav Cotex Pvt. Ltd.
280. 165/2004	Integrated Technologies Ltd.	306. 4/2005	Rashi Diamond Tools Pvt. Ltd.
281. 167/2004	Shri Vardhman Rice Industries (P) Ltd.	307. 16/2005	B.J. Duplex Boards Ltd.
282. 173/2004	Sello Royal (India) Ltd.	308. 17/2005	Calcum Electronics Ltd.
283. 175/2004	Attar Filte Ltd.	309. 44/2005	Dewan Sugars Ltd.
284. 184/2004	Unipex Biochem Ltd.	310. 54/2005	HPM Industries Ltd.
285. 186/2004	Shamken Multifab Ltd.	311. 55/2005	HPM Industries Ltd.
286. 187/2004	Finesse Export Pvt. Ltd.	312. 60/2005	Alpine Steel Ltd.
287. 190/2004	CMI Ltd.	313. 61/2005	R.T. Paper Boards Ltd.
288. 194/2004	Auto Pins (India) Ltd.	314. 65/2005	India Nails Manufacturing Pvt. Ltd.
289. 205/2004	Kusum Steels Ltd.	315. 69/2005	Kay Bee Safal India Ltd.
290. 238/2004	S.K. Strips (P) Ltd.	316. 77/2005	Fusion Fittings (I) Ltd.
291. 268/2004	Duropack Ltd.	317. 78/2005	Radhika Fibres (India) Ltd.
292. 276/2004	Electrolux Kelvinator Ltd.	318. 81/2005	Rollainers Ltd.
293. 281/2004	R.K. Ispat Ltd.	319. 124/2005	Ritesh Industries Ltd.
294. 294/2004	The Barnagore Jute Factory PLC	320. 128/2005	Khemka Ispat Ltd.
295. 297/2004	Indian Sulphacid Industries Ltd.	321. 137/2005	S.B. Packagings Ltd.
296. 299/2004	Haryana Steel and Alloys Ltd.	322. 146/2005	Shubh Coatings Ltd.
297. 309/2004	Vintron Informatics Ltd.	<b>Nagaland</b>	
298. 318/2004	Shri Vardhman Overseas Ltd.	1. 197/1998	Nagaland Roller Flour Mills Ltd.
299. 330/2004	Usha Ispat Ltd.	2. 354/1998	Linaks Microelectronics Limited
		3. 21/2001	Nagaland Plywood Ltd.



Case No.	Company	Case No.	Company
<b>Orissa</b>		26. 112/1993	Spaa Straw Board Industries Pvt. Ltd.
1. 76/1987	Orchem Ltd.	27. 81/1994	Ipitata Refractories Ltd.
2. 148/1987	Jaishree Chemicals	28. 157/1994	Utkal Asbestos Ltd.
3. 49/1988	Sewa Papers Ltd.	29. 72/1995	Coastal Synthetics Pvt. Ltd.
4. 157/1988	Orissa Oil Industries	30. 97/1995	Bhiwaniwala Jute Fibre Pvt. Ltd.
5. 163/1988	Ambika Veg. and Chem.	31. 65/1996	Saket Roofings Ltd.
6. 170/1988	Utkal Oils Ltd.	32. 76/1996	Indo-Maxwell Limited
7. 252/1988	Chem. and Dyes Ltd.	33. 86/1996	Bhiwaniwala Jute Fibres Pvt. Ltd.
8. 293/1988	Konark Jute Ltd.	34. 76/1997	Barar Industries Ltd.
9. 4/1989	East End Engg. Pvt.	35. 7/1998	Utkal Polymers Ltd.
10. 22/1989	Derby Industrial Projects	36. 135/1998	Grapco Industries Ltd.
11. 146/1989	Ipitata Sponge	37. 184/1998	IPI Nit Vanaspathi Limited
12. 183/1989	Sewa Papers	38. 225/1998	Mangalam Timber Products Ltd.
13. 17/1990	Kalinga Carbonates Ltd.	39. 333/1998	Konark Paper and Industries Limited
14. 22/1990	S.N. Corporation Ltd.	40. 28/1999	Orissa Extrusions Limited
15. 97/1990	Orissa Synthetics	41. 72/1999	East Coast Fertilizer and Chemical Ltd.
16. 128/1990	IPI Steel Ltd.	42. 327/1999	Orissa Industries Ltd.
17. 130/1990	Megnetix (India) Ltd.	43. 366/1999	Suryo Foods and Industries Ltd.
18. 11/1991	Lingaraja Textiles	44. 43/2000	Oriqua Ltd.
19. 24/1991	Elconmet Ltd.	45. 120/2000	Western Orissa Sugar Ltd.
20. 59/1991	Orissa Vegetable Oils Ltd.	46. 330/2000	Shivani Vanaspathi Ltd.
21. 87/1991	IPI-SP Cement Company Ltd.	47. 333/2000	Oriqua Ltd.
22. 111/1991	Modern Rexin India Pvt. Ltd.	48. 54/2001	Tarini Polytex (P) Ltd.
23. 32/1992	East Coast Fertilizers and Chemicals Ltd.	49. 8/2002	Nilachal Refractories Ltd.
24. 88/1992	G.M.B. Ceramics Ltd.	50. 132/2002	Akhandalmani Spinners and Exports Ltd.
25. 106/1992	Unitel Communications Ltd.		

Case No.	Company	Case No.	Company
51. 159/2002	Lingraj Oil Industries Limited	14. 338/2001	Indo Korea Exports Ltd.
52. 268/2002	Calssic Mushrooms Ltd.	15. 25/2003	Triveni Yarns Ltd.
53. 27/2003	Tarini Polytex (P) Ltd.	16. 348/2004	Protchem Industries (India) Ltd.
54. 44/2003	Noble Pharma Care Ltd.	17. 115/2005	Karaikal Spinning Mills (P) Ltd.
55. 122/2003	Macedon Indo Austrian Ventures Pvt. Ltd.	<b>Punjab</b>	
56. 217/2003	Balasure Alloys Limited	1. 2/1987	Punjab Anand Batteries Ltd.
57. 238/2003	Paradeep Phosphates Ltd.	2. 21/1987	Punjab Spg. and Wvg. Mills
58. 258/2003	Bilati (Orissa) Limited	3. 24/1987	Mukerian Papers
59. 288/2004	Ved Vyas Rubber Products Pvt. Ltd.	4. 58/1987	Punjab National Fert.
60. 311/2004	Cosboard Industries Ltd.	5. 24/1987	Vinod Paper Mills Ltd.
61. 173/2005	Noble Aqua Pvt. Ltd.	6. 162/1987	Punjab Scooters Ltd.
<b>Pondicherry</b>		7. 219/1987	Sukhana Paper
1. 42/1987	Pondicherry Papers Ltd.	8. 277/1987	Mohta Industries Ltd.
2. 54/1988	Pandian Extractions (P) Ltd.	9. 306/1987	Punjab United Forge Ltd.
3. 173/1988	Triveni Metals and Alloys	10. 316/1987	United Pulp and Paper
4. 192/1988	Laxmi Oil Mills	11. 1/1988	Punjab Engineers Cutting Tools
5. 49/1990	Pondicherry Straw Board Mills Ltd.	12. 90/1988	Bhagwanpura Sugar Mills
6. 23/1991	Yanam Oils Ltd.	13. 151/1988	Dalmia Biscuits
7. 155/199	Mailan Metallogen Pvt. Ltd.	14. 202/1988	Bagrian Shoes Ltd.
8. 29/1992	Neycer India Ltd.	15. 233/1988	Mukerian Papers Ltd.
9. 47/1993	Amaravathi Chemicals Ltd.	16. 251/1988	Samrat Forging Ltd.
10. 80/1995	Amaravati Chemicals Ltd.	17. 290/1988	Uniwalk Papers Pvt. Ltd.
11. 53/1996	Chemcrown (India) Ltd.	18. 123/1989	Agro Foods Punjab
12. 65/1998	Venkatraman Food Specialities Ltd.	19. 134/1989	Satia Paper Mills Ltd.
13. 306/2001	Gyan Leather Board Ltd.	20. 153/1989	Khanna Silk Mills
		21. 48/1990	Capsugel India
		22. 84/1990	Auto Piston Mgf. Co.

Case No.	Company	Case No.	Company
23. 28/1991	B.D. Industries Ltd.	50. 90/1995	Partap Steel Rolling Mill (1935) Ltd.
24. 33/1991	Majestic Auto Ltd.	51. 29/1996	Montari Industries Ltd.
25. 37/1991	Steel Strips and Tubes Ltd.	52. 57/1996	BCL Ferro Alloys Pvt. Ltd.
26. 102/1991	Shri Lalit Fabrics (P) Ltd.	53. 67/1996	Punjab Power Generation Machines Ltd.
27. 105/1991	Alfa Peripherals Ltd.	54. 80/1996	Seema Industries Ltd.
28. 49/1992	JCT Fibres Ltd.	55. 4/1997	Chhatar Extraction Ltd.
29. 7/1993	Japson Pharmaceuticals Pvt. Ltd.	56. 18/1997	Priya Textiles Ltd.
30. 19/1993	Mullard Tubes Ltd.	57. 22/1997	Uma Synthetics Ltd.
31. 23/1993	Mitgart India Ltd.	58. 29/1997	Rom Industries Ltd.
32. 51/1993	Kartar Glass Works Ltd.	59. 35/1997	Montari Industries Ltd.
33. 54/1993	Goindwal Steels Ltd.	60. 52/1997	Nachiketa Strips and Tubes Ltd.
34. 96/1993	Sneh Industries Ltd.	61. 56/1997	Nabha Industries Ltd.
35. 3/1994	Swarj Mazda Ltd.	62. 100/1997	Thapar Agro Mills Ltd.
36. 7/1994	Homeland Specilaity Oils Ltd.	63. 116/1997	Vee Kay Fibres Ltd.
37. 41/1994	Mohan Fibre Products Ltd.	64. 193/1997	Moi Engineering Ltd
38. 53/1994	Munak Chemicals Ltd.	65. 196/1997	Indson Solvex Pvt. Ltd.
39. 62/1994	Ajay Electrical Industries Ltd.	66. 208/1997	Thapar Foods Ltd.
40. 130/1994	Northern Digital Exchanges Ltd.	67. 19/1998	Curefast Remedies Ltd.
41. 151/1994	Punjab Ceramics Ltd.	68. 26/1998	Oswal Agro Furane Ltd.
42. 26/1995	MBM Ltd.	69. 41/1998	Garg Con-Cast Limited
43. 37/1995	Goindwal Steel Ltd.	70. 56/1998	Punjab Iron and Steel Co. Ltd.
44. 47/1995	Mohan Fibre Products Ltd.	71. 71/1998	Pan Roofi Ltd.
45. 60/1995	Japson Pharmaceuticals (PB) Ltd.	72. 73/1998	Suraj Solvex and Vanaspati Industries Ltd.
46. 64/1995	Agro Tech India Ltd.	73. 78/1998	Garg Forging and Casting Ltd.
47. 65/1995	Nasa Agro Industries Ltd.	74. 85/1998	Kisan Dudh Udyog Limited
48. 67/1995	Guru Nanak Paper Mills Ltd.	75. 86/1998	Druckgrafen India Limited
49. 78/1995	Punjab Nitrates Ltd.		

Case No.	Company	Case No.	Company
76. 127/1998	Druckgrafen India Limited	102. 216/1999	Diamond Agro Industries Ltd.
77. 145/1998	Garg Impex Ltd.	103. 225/1999	Bajwa Agro Industries Ltd.
78. 188/1998	Syal Alloy Steels Private Limited	104. 226/1999	A.P. Enzymes (India)
79. 228/1998	Mehar Dairy Industries Ltd.	105. 240/1999	Industrial Cables (I) Ltd.
80. 246/1998	Didar Steel Complex (P) Limited	106. 246/1999	Accord Cotsyn Ltd.
81. 290/1998	Agro Chem. Punjab Limited#	107. 253/1999	Treveny Spg. Mills (P) Ltd.
82. 296/1998	Ashiana Papers Pvt. Limited	108. 310/1999	Nijjer Agro Foods Ltd.
83. 308/1998	Hindustan Wire Products Limited	109. 395/1999	MSD Industrial Enterprises Ltd.
84. 326/1998	Kaprinas Pharmaceuticals and Che., ICALS Ltd.	110. 401/1999	K.J. International Ltd.
85. 344/1998	Rajindra Ceramics Limited	111. 4/2000	Harisan Papers Ltd.
86. 346/1998	PML Industries Limited	112. 46/2000	Century Sheet Metal (I) Ltd.
87. 17/1999	Aarkay Concast Limited	113. 118/2000	Morinda Overseas Industries Ltd.
88. 29/1999	Century Sheet Metals (India) Limited	114. 135/2000	Isher Alloys Pvt. Ltd.
89. 33/1999	Vashisht Industrial Products Limited	115. 148/2000	Navrattan Steel Strips Ltd.
90. 48/1999	Pam Roffia Limited	116. 149/2000	Brahm Laboratories Ltd.
91. 90/1999	Garg Concast Ltd.	117. 163/2000	G Tex Dyeings and Printing Mills Ltd.
92. 114/1999	SFL Industries Limited	118. 174/2000	Santosh Structurals and Alloys Ltd.
93. 136/1999	J.R. Processors Limited	119. 201/2000	Aster Drugs and Pharmaceuticals Ltd.
94. 144/1999	Krishna Engineering Works Ltd.	120. 206/2000	Milk Specialties Ltd.
95. 145/1999	Persian Carpet and Textiles Ltd.	121. 216/2000	SFL Industries Ltd.
96. 151/1999	Vatika Spinning Mills Ltd.	122. 241/2000	Nalanda Woolens Ltd.
97. 155/1999	Bharat Sanitaryware Pvt. Ltd.	123. 268/2000	Punjab Chlorochem Ltd.
98. 167/1999	Punjab Fibres Ltd.	124. 269/2000	Punjab Wool Combers Ltd.
99. 172/1999	Navrattan Steel Strips Ltd.	125. 282/2000	Sona Paper Board Ltd.
100. 174/1999	Steel Strips Ltd.	126. 317/2000	Anco Papers Ltd.
101. 179/1999	Emkay Industries Ltd.	127. 370/2000	Pam Raffia Ltd.

Case No.	Company	Case No.	Company
128. 392/2000	Asian Alloys Ltd.	154. 392/2001	Shivalikwala Steel Limited
129. 398/2000	Steel Strips Ltd.	155. 393/2001	J.R. Processors Ltd.
130. 408/2000	Gobind Solvex Pvt. Ltd.	156. 396/2001	Shivalik Loha Mills Limited
131. 419/2000	Agni Castings Ltd.	157. 416/2001	Triveni Yarns Ltd.
132. 31/2001	Vishal Papertech (India) Ltd.	158. 421/2001	Euro Cotspin Ltd.
133. 52/2001	Herman Milkfoods Ltd.	159. 429/2001	S.M.T. Machines (India) Ltd.
134. 63/2001	Aar Kay Concast Ltd.	160. 447/2001	RMI Cycles Limited
135. 87/2001	Nalanda Spinners Ltd.	161. 21/2002	Superior Carbonates and Chemicals Ltd.
136. 91/2001	Ludhiana Steels Ltd.	162. 28/2002	HSK Alloy Steel Limited
137. 126/2001	Deol Industries Ltd.	163. 225/2002	APL Industries Limited
138. 133/2001	Asian Lakto Industries Ltd.	164. 241/2002	Sona Paper Boards Limited
139. 181/2001	Piccadily Sugar and Allied Industries Ltd.	165. 246/2002	Masuzawa Punjab Silk Limited
140. 198/2001	A.P. Enzymes Ltd.	166. 263/2002	Trident Alco-Chem. Limited
141. 206/2001	Adinath Textile Ltd.	167. 272/2002	S.N. Paper Mills Pvt. Ltd.
142. 231/2001	MSD Industrial Enterprises Ltd.	168. 279/2002	Nalanda Spinners Ltd.
143. 234/2001	Rajeev Paper Mills Ltd.	169. 284/2002	Sumer International Ltd.
144. 301/2001	Ananta Cement and Allied Products Pvt. Ltd.	170. 302/2002	Rajaram Corn products (Punjab) Limited
145. 308/2001	Lords Chloro Alkali Ltd.	171. 316/2002	JCT Electronics Ltd.
146. 310/2001	Glacier Ions and Gases Ltd.	172. 330/2002	Bhandari Export Industries Ltd.
147. 340/2001	Samana Roller Flour Mills Ltd.	173. 348/2002	Oswal Spinning and Weaving Mills Ltd.
148. 341/2001	Punjab Wool Combers Ltd.	174. 351/2002	Deol Industries Limited
149. 342/2001	Thapar Ispat Ltd.	175. 441/2002	Steel Strips Limited
150. 347/2001	Himneel Brewearies Ltd.	176. 445/2002	Punjab Fibres Limited
151. 359/2001	Winner Nippon Electronic Ltd.	177. 10/2003	Shivalika Loha Mills Limited
152. 386/2001	Mukerian Papers Ltd.	178. 26/2003	Shivalikwala Steel Mills Ltd.
153. 387/2001	Thapar Exports Ltd.	179. 29/2003	Vishal Papertech (India) Ltd.

Case No.	Company	Case No.	Company
180. 63/2003	Mukerian Papers Ltd.	206. 137/2004	Thapar Ispat Ltd.
181. 64/2003	Punjab Wool Combers Ltd.	207. 139/2004	Thapar Exports Ltd.
182. 72/2003	Ranbro Brakes India Ltd.	208. 144/2004	Agri Castings Ltd.
183. 145/2003	Thapar Ispat Limited	209. 147/2004	Thapar Exports Ltd.
184. 173/2003	Extol Chemicals Pvt. Ltd.	210. 209/2004	Karan Catsyn Ltd.
185. 207/2003	Lords Chloro Alkali Ltd.	211. 211/2004	Brahm Laboratories Ltd.
186. 208/2003	Lords Chloro Alkali Ltd.	212. 284/2004	Gurdarshan Leathers Ltd.
187. 224/2003	BSM Knit Fab India Ltd.	213. 304/2004	Majestic Melaliks Ltd.
188. 226/2003	Royal Industries Ltd.	214. 317/2004	Extex Woollen Mills Pvt. Ltd.
189. 228/2003	Shivalik Loha Mills Ltd.	215. 320/2004	Adinath Textiles Ltd.
190. 265/2003	Munnak Chemicals Ltd.	216. 327/2004	Bawa Shoes Ltd.
191. 279/2003	Vikas Chemdrugs Ltd.	217. 331/2004	Glosry Foods Ltd.
192. 304/2003	Brahm Laboratories Ltd.	218. 338/2004	Girnar Fibres Ltd.
193. 339/2003	S.N. Paper Mills Pvt. Ltd.	219. 340/2004	Sachdeva and Sons Rice Mills Ltd.
194. 342/2003	Super Polyfabriks Ltd.	220. 342/2004	Sachdeva and Sons Industries (P) Ltd.
195. 349/2003	Steel Strips Limited	221. 15/2005	Global Knitfab Ltd.
196. 353/2003	D.D. Industries (P) Ltd.	222. 18/2005	Rajeev Paper Mills Ltd.
197. 375/2003	Guru Protein Ltd.	223. 20/2005	Gian Chand and Sons (P) Ltd.
198. 397/2003	Punjab Alkalies and Chemicals Limited	224. 42/2005	Shivalik Loha Mills Ltd.
199. 404/2003	Nalanda Spinners Ltd.	225. 45/2005	Super Polyfabriks Ltd.
200. 27/2004	Abhinav Cotspin Ltd.	226. 51/2005	Royal Industries Ltd.
201. 35/2004	Fortune Drugs Ltd.	227. 66/2005	Thapar Exports Ltd.
202. 66/2004	Shivalikwala Steel Mills Ltd.	228. 67/2005	Thapar Ispat Ltd.
203. 107/2004	Girnar Fibers Ltd.	229. 108/2005	Dev Spinners Ltd.
204. 118/2004	ALPS Dyeing and Fernishing Mills Ltd.	230. 117/2005	Sh. Modern Parboiled Mills Pvt. Ltd.
205. 119/2004	Apex Fabknit Ltd.		

Case No.	Company	Case No.	Company
231. 134/2005	Chahal Mushroom Ltd.	16. 304/1987	Indian Fibres Ltd.
232. 165/2005	Vee Kay Oils Pvt. Ltd.	17. 314/1987	Man Industrial Corpn. Ltd.
233. 4/2006	Arihant Threads Ltd.	18. 9/1988	Suman Synthetics Ltd.
234. 5/2006	M/s. Vee Kay Cotsyn Ltd.	19. 32/1988	Saraf Paper Mills Ltd.
235. 6/2006	M/s. Shivalik Loha Mills Ltd.	20. 63/1988	Vikas Woolen Mills
236. 12/2006	M/s. Sangrur Milk Products Pvt. Ltd.	21. 75/1988	Aristo Pulp and Paper Mills Ltd.
237. 20/2006	M/s. Narindera Paper Mills Ltd.	22. 106/1988	Lamps and Lighting
238. 21/2006	M/s. Charan Kamal Card Board and Paper Mill	23. 111/1988	Ajay Paper Mills Ltd.
239. 23/2006	M/s. Arihant Cotsyn Ltd.	24. 121/1988	Indian Dairy Entrepreneur Ltd.
240. 32/2006	M/s. Asian Alloys Ltd.	25. 168/1988	Sree Padma Paper Mills Ltd.
<b>Rajasthan</b>		26. 179/1988	Saraf Synthetics Ltd.
1. 17/1987	Jaipur Udyog	27. 193/1988	Sagar Spg. and Wvg.
2. 34/1987	Banswara Fabrics	28. 209/1988	ECS Papers
3. 37/1987	Swadeshi Cement	29. 254/1988	Bull Auto Inds. (P) Ltd.
4. 50/1987	Banswara Textiles	30. 283/1988	L.P. Casting Pvt. Ltd.
5. 89/1987	Oriental Power Cables	31. 61/1989	Kalyan Sundram Cement
6. 94/1987	Ceramics (India) Ltd.	32. 63/1989	Spintex Tubes and Cones
7. 106/1987	Sunil Synchem	33. 90/1989	Rajasthan Glyoxal
8. 122/1987	Mewar Sugar	34. 103/1989	A Infrastructure Ltd.
9. 147/1987	Rajasthan Vanaspati	35. 105/1989	Premier Paper and Board Mills
10. 158/1987	Krishna Mills	36. 112/1989	Jodhpur Woollen Mills
11. 175/1987	Mewar Textiles	37. 160/1989	P.V.P. Ltd.
12. 203/1987	Partap Rajasthan Copper	38. 181/1989	Paliwal Mini Steel
13. 217/1987	Perfect Thread	39. 199/1989	Arun Mica Inds. Ltd.
14. 278/1987	Bhilwara Wool Textiles Ltd.	40. 12/1990	Citizen Silk Mills
15. 291/1987	Satsuvan Paper Mills Ltd.	41. 32/1990	Bhakshi Steel
		42. 53/1990	Shree Shanker Steels

Case No.	Company
43. 82/1990	Surya Power
44. 103/1990	XLO United Clutch Products
45. 121/1990	Rajasthan XLO Sanwa Midland
46. 144/1990	Tab India
47. 43/1991	Nirmal Steel Tubes Ltd.
48. 48/1991	Accurate Ancillary Products Ltd.
49. 84/1991	Mahavir Aluminium Ltd.
50. 103/1991	Pratap Rajasthan Special Steel Ltd.
51. 114/1991	Sirohi Cement Pvt. Ltd.
52. 6/1992	Modern Insulators Ltd.
53. 7/1992	Khabros Steel (India) Ltd.
54. 34/1992	Rajasthan Explosives and Chemicals
55. 35/1992	Pankaj Forgings Ltd.
56. 46/1992	Rajasthan XIO Sanwa Midland Ltd.
57. 81/1992	Mewar Marbles Industries Ltd.
58. 8/1993	Uday Technowell Foundries Ltd.
59. 14/1993	Om Marbles Ltd.
60. 26/1993	Kienzle Indian Samy Ltd.
61. 67/1993	Baldua Food and Processors Ltd.
62. 72/1993	Rajasthan Telephone Industries Ltd.
63. 113/1993	Toto Bubbles India Ltd.
64. 1/1994	Shree Shiva Spinners Ltd.
65. 12/1994	Shikar Polytex Ltd.
66. 14/1994	Devshree Cement Ltd.
67. 59/1994	Rajasthan Telephone Ind. Ltd.

Case No.	Company
68. 68/1994	Bharat Chemicals and Fertilizers Ltd.
69. 82/1994	Aditya Mills Ltd.
70. 91/1994	Munak Galva Sheets Ltd.
71. 102/1994	Emami Foods Ltd.
72. 106/1994	Koyana Rocla Pipes Ltd.
73. 134/1994	Stanford Engineering Ltd.
74. 138/1994	RCS Vanaspati Industries Ltd.
75. 176/1994	Rajasthan Communication Ltd.
76. 11/1995	Electronics Circuits Ltd.
77. 27/1995	Spark Plugs Co. (I) Ltd. (Modi Champion)
78. 41/1995	Emami Foods Ltd.
79. 56/1995	I.G. Telcom Ltd.
80. 88/1995	Assam Roller Flour Mills Ltd.
81. 10/1996	Deepir Special Steels Ltd.
82. 18/1996	Madhuram Vanaspati and Soya Products Ltd.
83. 35/1996	Madhuram Vanaspati and Soya Products
84. 16/1997	Hindustan Agro Chemicals Ltd.
85. 24/1997	Rathi Alloys and Steel Ltd.
86. 33/1997	Nihon Nirmaan Ltd.
87. 67/1997	Punsumi India Ltd.
88. 103/1997	Jaipur Syntex Ltd.
89. 108/1997	Rico Agro Oils Ltd.
90. 110/1997	Ramjidas Chemicals Ltd.
91. 115/1997	Saraf Textile Industries Ltd.
92. 123/1997	Rajasthan Polymers and Resins Ltd.



Case No.	Company	Case No.	Company
93. 138/1997	Basera Cement Ltd.	117. 377/1999	Terryfab (India) Ltd.
94. 183/1997	Kuckar Sons (Info-French) Exports Ltd.	118. 6/2000	Deepharma Laboratories Ltd.
95. 187/1997	Parasrampuriah Synthetics Ltd.	119. 18/2000	Suncity Industries Ltd.
96. 2/1998	Indital Tintoria Ltd.	120. 31/2000	Tirupati Fibres and Industries Ltd.
97. 8/1998	Janpriya Cements Ltd.	121. 33/2000	Motia Spinners Ltd.
98. 23/1998	Ahlon Parenterals (I) Ltd.	122. 84/2000	Derby Textiles Ltd.
99. 43/1998	Dhanalaxmi Psyllium Processing Private Ltd.	123. 87/2000	Pacific Industries Ltd.
100. 59/1998	Thar Cement Ltd.	124. 99/2000	Parakram Technofab Ltd.
101. 66/1998	Mansinghka Oil Products Ltd.	125. 101/2000	Micro Fillers Pvt. Ltd.
102. 156/1998	Pilaniwala Synthetics Pvt. Ltd.	126. 167/2000	Multi Metal Ltd.
103. 161/1998	Punsumi Foils and Components Ltd.	127. 238/2000	Terryfab (India) Ltd.
104. 177/1998	R.K. Texcon (India) Limited	128. 242/2000	Kesri Vanespati Products Ltd.
105. 218/1998	Peacock Industries Ltd.	129. 246/2000	Rajasthan Polyesters Ltd.
106. 341/1998	Paam Drugs and Pharmaceuticals Limited	130. 248/2000	PAAM Pharmaceuticals (Delhi) Ltd.
107. 348/1998	Supriya Pharmaceuticals Limited	131. 249/2000	Shruti Synthetics Ltd.
108. 3/1999	Jaipur Metals and Electricals Limited	132. 325/2000	Modern Denim Ltd.
109. 113/1999	Dhanalaxmi Psyllium Processing Pvt. Ltd.	133. 368/2000	Autopal Industries Ltd.
110. 148/1999	Ajay Spinners Ltd.	134. 399/2000	Modern Syntex (India) Ltd.
111. 154/1999	Sorabh Cement Ltd.	135. 413/2000	Jodhpur Bearing Ltd.
112. 181/1999	HMG Gramites (India) Pvt. Ltd.	136. 422/2000	Magalam Cement Ltd.
113. 212/1999	RBBL Industries Ltd.	137. 65/2001	Ambica Roller Flour Mills (P) Ltd.
114. 254/1999	Rajasthan Petro Synthetics Ltd.	138. 108/2001	Bharatpur Nutritional Products Ltd.
115. 276/1999	R.K. Texcon (India) Ltd.	139. 130/2001	Bhartiya Spinners Ltd.
116. 373/1999	Lords Chloro Alkali Ltd.	140. 167/2001	Thapar Oils and Fats Ltd.
		141. 212/2001	UNI Legwear (India) Ltd.
		142. 228/2001	Rajasthan Breweries Ltd.
		143. 230/2001	Vinayak Agrotech Ltd.

Case No.	Company	Case No.	Company
144. 254/2001	Mazda Textiles Industries Ltd.	170. 481/2002	Deepak Casting Ltd.
145. 269/2001	Asia Pack Ltd.	171. 30/2003	Bhartiya Spinners Ltd.
146. 284/2001	Shri Silica Products (P) Ltd.	172. 55/2003	Sunpac Oils Limited
147. 361/2001	Suncity Industries Ltd.	173. 153/2003	Vasundhra Chem-Syntex Pvt. Limited
148. 388/2001	Sand Plast (India) Ltd.	174. 157/2003	Prime Chem. Oil Ltd.
149. 394/2001	Anusika Autolite Limited	175. 180/2003	Bhaval Synthetics (India) Ltd.
150. 425/2001	Prime Chem Oil Ltd.	176. 206/2003	Shree Sakariya Spinners Ltd.
151. 442/2001	Sunpac Oil Limited	177. 281/2003	Rajasthan Breweries Ltd.
152. 13/2002	Ambika Roller Flour Mills (P) Ltd.	178. 282/2003	Shri Vidhya Multimelt (P) Ltd.
153. 14/2002	Bhaval Synthetics India Limited	179. 283/2003	UNI Legwears (India) Ltd.
154. 30/2002	Kandhari Rubbers Ltd.	180. 288/2003	Super Syncotex (India) Ltd.
155. 53/2002	Echon Industries Limited	181. 312/2003	Ambika Roller Flour Mills Pvt.Ltd.
156. 83/2002	Kailash Structurals Limited	182. 332/2003	Shruti Synthetic Ltd.
157. 98/2002	Asil Industries Ltd.	183. 345/2003	Autopal Industries Ltd.
158. 105/2002	Ganpati Casting Ltd.	184. 348/2003	Autopal Industries Ltd.
159. 106/2002	Deepak Casting Ltd.	185. 350/2003	Autopal Industries Ltd.
160. 153/2002	Pacific Industries Ltd.	186. 360/2003	Samurai Synthetics Pvt. Ltd.
161. 173/2002	Vasundhara Chemsyntex Pvt. Limited	187. 394/2003	Kansara Modler Ltd.
162. 175/2002	Shree Sakariya Spinners Limited	188. 398/2003	Anusika Industries Ltd.
163. 185/2002	C.V. Steels Limited	189. 399/2003	Anusika Industries Ltd.
164. 206/2002	Rajasthan Textfabs Ltd.	190. 403/2003	Vasundhara Chem.-Syntex Pvt. Limited
165. 228/2002	Global Syntex (Bhilwara) Limited	191. 25/2004	Bhartiya Spinners Limited
166. 339/2002	Bhartiya Spinners Ltd.	192. 72/2004	Pittie Cement and Industries Ltd.
167. 369/2002	Pittie Cement and Industries Limited	193. 83/2004	UNI Legweare (India) Ltd.
168. 381/2002	J.K. Udaipur Udyog Limited	194. 92/2004	Prime Chem. Oil Ltd.
169. 415/2002	Bharatpur Nutritional Products Limited	195. 108/2004	Suncity Industries Ltd.

Case No.	Company	Case No.	Company
196. 121/2004	Deepak Casting Ltd.	3. 19/1987	Madras Aluminium
197. 223/2004	Shree Silica Products Pvt. Ltd.	4. 26/1987	Cauvery Sugars and Chemicals
198. 265/2004	Keshav (India) Ltd.	5. 46/1987	Industrial Chemical and Monomers Ltd.
199. 269/2004	Modern Thread (India) Ltd.	6. 51/1987	Shri Janaradhna Mills
200. 326/2004	Kansara Bearings Ltd.	7. 59/1987	Marecon Ltd.
201. 332/2004	Autopal Industries Ltd.	8. 92/1987	Kothari Electronics and Industries Ltd.
202. 337/2004	Deepak Casting Ltd.	9. 120/1987	Rangam Electronics
203. 345/2004	Anusika Industries Ltd.	10. 128/1987	Easwaram and Sons Engineers Ltd.
204. 376/2004	Kansara Modler Ltd.	11. 131/1987	Sujani Textiles Ltd.
205. 382/2004	Mangalam Phosphates Ltd.	12. 136/1987	Madhu Spinning and Wvg. Mills
206. 389/2004	Bhartiya Spinners Ltd.	13. 143/1987	Coimbatore Pioneer Mch.
207. 5/2005	Sadhana Phosphates and Chemicals Ltd.	14. 149/1987	Siltronics Ltd.
208. 6/2005	Suncity Industries Ltd.	15. 152/1987	I.A.E.C. Boilers
209. 14/2005	Modern Syntex (India) Ltd.	16. 192/1987	Hackbridge Hewittic and Easun Ltd.
210. 56/2005	Rishab Special Yarns Ltd.	17. 199/1987	Southern Castings
211. 74/2005	Derby Textile Ltd.	18. 202/1987	Omega Cables Ltd.
212. 125/2005	Chamunda Synproducts (India) Pvt. Ltd.	19. 205/1987	Gorden Woodroffe
213. 139/2005	Ratangiri (India) Ltd.	20. 245/1987	Nizam Paper and Board Mills Ltd.
214. 149/2005	Samurai Synthetics Pvt. Ltd.	21. 248/1987	Bokiyu Tanneries Ltd.
215. 153/2005	S.M. Telesys Ltd.	22. 256/1987	Sarguna Textile Pvt. Ltd.
216. 154/2005	Nirmal Fab Tax (P) Ltd.	23. 261/1987	Orient Vision Ltd.
217. 14/2006	M/s. Stainless India Ltd.	24. 262/1987	Tamil Nadu Alloy
<b>Tamil Nadu</b>		25. 273/1987	Bhavani Mills
1. 10/1987	Indicarb Ltd.	26. 282/1987	Gangappa Paper
2. 16/1987	Easun Reyrolle Relays and Devices Ltd.	27. 287/1987	Mico Farm Chemicals

Case No.	Company	Case No.	Company
28. 312/1987	Madras Shoe Fabrik Ltd.	55. 8/1989	Kanchi Prints
29. 7/1988	Asian Bearings Ltd.	56. 9/1989	South East Footwear
30. 19/1988	Zu Zu Wires Ltd.	57. 23/1989	Akbar Leathers
31. 25/1988	Premier Casting Ltd.	58. 32/1989	Fibre Pipes India (Nova Roofing)
32. 55/1988	Sri Hari Mills	59. 40/1989	Sivananda Mills
33. 59/1988	Loyal Machine Works Ltd.	60. 74/1989	F.C. Alloy Steel
34. 66/1988	Jaylaxmi Mills	61. 104/1989	Sri Nadiambal Textile Mills Ltd.
35. 68/1988	Agasthiyar Paper Boards Pvt. Ltd.	62. 113/1989	Kartik Steels Ltd.
36. 70/1988	Papanasam Paper Mills Ltd.	63. 115/1989	Madras Petro-Chem Ltd.
37. 73/1988	Tirupur Cotton	64. 118/1989	Aruna Leathers
38. 78/1988	Litelon Ltd.	65. 128/1989	Rukmini Mills
39. 81/1988	Veeraghava Textiles	66. 129/1989	Coromandel Steel
40. 86/1988	Usha Hydrolics Ltd.	67. 131/1989	Wilson and Company Ltd.
41. 102/1988	Century Chem. and Oils	68. 139/1989	Inter Continental Leathers
42. 110/1988	Southern Agrifurane	69. 161/1989	GEM Steels Ltd.
43. 115/1988	Southern Hydrocarbons	70. 177/1989	Akshya Textiles
44. 116/1988	Kunal Machy. (Indian Precision Bearing)	71. 191/1989	Ajanta Forgings Ltd.
45. 117/1988	Raveendra Mills Ltd.	72. 4/1990	Srinidhi Steels
46. 144/1988	Chrome Leathers Co.	73. 9/1990	Oswali Chemicals Ltd.
47. 156/1988	Reichhold Chem. Pvt. Ltd.	74. 14/1990	Liasar Flow Controls
48. 158/1988	Vasanta Mills Ltd.	75. 16/1990	T.N. Chromates and Chem.
49. 166/1988	Renowned Auto	76. 20/1990	Wavin India
50. 212/1988	Union Co. (Motors) Pvt. Ltd.	77. 40/1990	Valla Costings Pvt. Ltd.
51. 260/1988	Shivamani Spng. and Wvg. Mills	78. 71/1990	Sri Ramalinga Choodambika Mills
52. 271/1988	Kumar Chemicals and Inds.	79. 115/1990	Seshasayee Industries
53. 272/1988	Standard Motors	80. 124/1990	Shree Yoga Lakshmi Mills
54. 5/1989	Sree VIG Chemicals Ltd.	81. 134/1990	Kalind Pressing and Products

Case No.	Company	Case No.	Company
82. 136/1990	Tamil Nadu Alkaline Batteries	107. 48/1993	Binny Ltd.
83. 1/1991	Mona Textiles	108. 62/1993	Kalaimagal Nataraja Paper Mills (P) Ltd.
84. 8/1991	Chemtech Laboratories	109. 63/1993	Asmarox Pvt. Ltd.
85. 10/1991	Kunniyur Paper and Board Mills	110. 79/1993	Peacock Polymers Pvt. Ltd.
86. 31/1991	Mahalaxmi Textile Mills Ltd.	111. 88/1993	Sakthi Soyas Ltd.
87. 52/1991	Binny Ltd.	112. 105/1993	The Dhanalakshmi Mills Ltd.
88. 58/1991	Press Wood Industries Ltd.	113. 106/1993	Fortran Cirket Electronics Pvt. Ltd.
89. 72/1991	Vigna Oil Mills	114. 2/1994	Sri Ananta Udyog Pvt. Ltd.
90. 86/1991	J.M. Bottlers Pvt. Ltd.	115. 30/1994	Sri Rathnavel Textiles Pvt. Ltd.
91. 90/1991	Maruti Synthetics and Pharmaceuticals	116. 46/1994	Industrial Diamond India Ltd.
92. 98/1991	Southern Synthetics Ltd.	117. 57/1994	Pullicar Mills Ltd.
93. 124/1991	Kartik Steels Ltd.	118. 64/1994	Tools International Ltd.
94. 132/1991	Vivek Alloys Ltd.	119. 65/1994	Sangam Aluminium Ltd.
95. 134/1991	Sri Murugan Mills	120. 72/1994	Pentasia Chemicals Ltd.
96. 149/1991	Vorion Chemicals and Distillary Ltd.	121. 90/1994	Krish Brown Welding Pvt. Ltd.
97. 151/1991	Rock Fort Fasteners Ltd.	122. 93/1994	Telemattics Systems Ltd.
98. 13/1992	Kumar Malleables (P) Ltd.	123. 104/1994	Eltex Rudy Ltd.
99. 54/1992	Lakshmi Shunmugam Spg. Mills Ltd.	124. 107/1994	Kongarar Cotton and Synthetics Ltd.
100. 72/1992	Montech Hydraulics Pvt. Ltd.	125. 114/1994	Machs Springs Pvt. Ltd.
101. 77/1992	Simco Engg. Ltd.	126. 121/1994	Trichy Steel Rolling Mills Ltd.
102. 12/1993	Colour Graphics Pvt. Ltd.	127. 122/1994	Emyem Textiles Pvt. Ltd.
103. 21/1993	Sears Electronics Ltd.	128. 128/1994	The Indian Steel Rolling Mills Ltd.
104. 28/1993	Infotech Ltd.	129. 140/1994	Ennore Steel Enterprises Ltd.
105. 35/1993	Surya Spinning Mills Pvt. Ltd.	130. 142/1994	Jagadeesvaran Textiles Pvt. Ltd.
106. 45/1993	Tamil Nadu Graduates Fishermen Fishnet	131. 172/1994	Tools International Ltd.
		132. 173/1994	Orient Vision Ltd.

Case No.	Company	Case No.	Company
133. 2/1995	Kalaimagal Nataraja Paper Mills	159. 152/1997	Annamalair Textiles Pvt. Ltd.
134. 10/1995	Dynavision Ltd.	160. 153/1997	Madras Elastomers Ltd.
135. 33/1995	N.B. Footwears Ltd.	161. 175/1997	Pradeep Drug Co. Ltd.
136. 76/1995	Best and Crompton Engg.	162. 198/1997	Srushti Shoes Ltd.
137. 20/1996	Muruganathan Mills Ltd.	163. 201/1997	Vyline Glass Works Ltd.
138. 55/1996	Sree Meenakshi Mills Ltd.	164. 202/1997	Sangam Aluminium Ltd.
139. 64/1996	Sigmah Granite Ltd.	165. 204/1997	Kwality Spinning Mills Ltd.
140. 82/1996	Cauvery Sugars and Chemicals Ltd.	166. 206/1997	Rahan Telecom Pvt. Ltd.
141. 90/1996	Dyna Lamps and Glass Works Ltd.	167. 211/1997	Sri Sivakami Mills Ltd.
142. 9/1997	Richy Oils Pvt. Ltd.	168. 214/1997	Binny Ltd.
143. 40/1997	Madras Hi-Tech Circuits Ltd.	169. 217/1997	Mico Farm Chemicals Ltd.
144. 64/1997	Ergodyne Pvt. Ltd.	170. 219/1997	The Janakiram Mill Ltd.
145. 68/1997	Knogorar Integrated Fibres Ltd.	171. 13/1998	Cethar Food Oil Ltd.
146. 69/1997	Kongarar Textiles Ltd.	172. 17/1998	GTV Spinners Ltd.
147. 70/1997	Vijaykumar Mills Ltd.	173. 24/1998	Lakshmi Synthetics Machinery Manufacture
148. 75/1997	Pradeep Drug Co. Ltd.	174. 46/1998	Ucal Power System Limited
149. 101/1997	Solidaire India Ltd.	175. 53/1998	Orient Vision Limited
150. 102/1997	Kongarar Integrated Fibres Ltd.	176. 57/1998	Sri Ramakrishna Steels Industries Ltd.
151. 105/1997	Skyline Leather Industries Ltd.	177. 75/1998	Sajjan Textiles Ltd.
152. 106/1997	Madurai Cements Ltd.	178. 76/1998	Kings Chemicals and Distilleries Ltd.
153. 113/1997	Sumangala Steel Ltd.	179. 91/1998	Tiruchendoor Muruhan Spinning Mill Ltd.
154. 117/1997	Anbu Wattle Extracts Pvt. Ltd.	180. 96/1998	Coromandal Garments Ltd.
155. 127/1997	Beacon Wier Ltd.	181. 103/1998	The Coimbatore Pioneer Mills Ltd.
156. 130/1997	Sri Seetha Venkatesh Mills Ltd.	182. 126/1998	Orient Vision Ltd.
157. 131/1997	United Bleachers Ltd.	183. 143/1998	Professional Circuit Boards Ltd.
158. 141/1997	Nova Electro Magnetic Ltd.		

Case No.	Company	Case No.	Company
184. 148/1998	T.T.K. Textiles Ltd.	209. 66/1999	Gem Spinners India Limited
185. 150/1998	Neo Intex Mills Ltd.	210. 79/1999	Alagiri Spinning and Weaving Pvt. Ltd.
186. 151/1998	DCM Hyundai Ltd.	211. 85/1999	Shree Karthik Papers Limited
187. 174/1998	Nova Dyeing and Printing Mills Ltd.	212. 91/1999	Swamiji Mills Limited
188. 200/1998	Century Woods Ltd.	213. 108/1999	Gee Granites Ltd.
189. 205/1998	Morgan Industries Ltd.	214. 109/1999	Shree Meenatchi Aluminium Extrusions Ltd.
190. 209/1998	Tamarai Mills Ltd.	215. 115/1999	Karur Mills Limited
191. 227/1998	Montari Leather Ltd.	216. 121/1999	Kothari Sugar and Chemicals Ltd.
192. 242/1998	Sri Ambal Mills Limited	217. 123/1999	Feera Petro Products Ltd.
193. 245/1998	G.K. Steel and Allied Industries Ltd.	218. 133/1999	Sree Vadivambigoi Textile Mills Ltd.
194. 252/1998	Salem Textiles Limited	219. 209/1999	Pasumai Irrigations Ltd.
195. 270/1998	Comtex Components Limited	220. 219/1999	Garg Steel and Alloys Ltd.
196. 279/1998	Gangadharam Appliances Limited	221. 291/1999	Mangal Processing Mill Ltd.
197. 289/1998	Guruvayurappan Textiles (Pvt.) Limited	222. 293/1999	Amman Woven Sacks Ltd.
198. 294/1998	Hadras Electro Casting Limited	223. 300/1999	Essorpe Mills Ltd.
199. 309/1998	Nadiambal Textile Mills Limited	224. 301/1999	Ayyapan Textiles Ltd.
200. 311/1998	Tambraparni Diamond Dies and Tools Limited	225. 303/1999	Sri Jaganatha Textiles Ltd.
201. 313/1998	Eltex Super Casting Limited	226. 308/1999	Varadhalakshmi Mills Ltd.
202. 330/1998	Flora Textiles Limited	227. 309/1999	Sri Ranilakshmi Grg. Spgs. and Wvg. Mills Ltd.
203. 345/1998	Madras Spinners Limited	228. 314/1999	Gourl Spinning Mills Ltd.
204. 351/1998	Arcot Textiles Limited	229. 320/1999	Bojaraj Textile Mills Ltd.
205. 12/1999	Madras Shoe Fabrik Limited	230. 322/1999	Premium Granites Ltd.
206. 21/1999	Rasipuram Textiles Limited	231. 334/1999	Denmur Fax Roll Ltd.
207. 26/1999	Eltnet Limited	232. 335/1999	The Jawahar Mills Ltd.
208. 40/1999	Kiran Overseas Export Limited	233. 337/1999	Jaimurugan Textiles Ltd.
		234. 338/1999	Sitalakshmi Mills Ltd.

Case No.	Company	Case No.	Company
235. 371/1999	Mangal Knits Ltd.	261. 243/2000	Areena Textiles and Exports Ltd.
236. 378/1999	Jeetstex Engineering Ltd.	262. 257/2000	The Narasimha Mills Ltd.
237. 386/1999	Palani Andavar Cotton and Syn. Spinners Ltd.	263. 258/2000	Tamil Nadu Steel Tubes Ltd.
238. 394/1999	The Bhavani Mills Ltd.	264. 265/2000	Sri Lakshmi Electroselters Pvt. Ltd.
239. 399/1999	Sri Kaanchi Steel Pvt. Ltd.	265. 267/2000	B.V.V. Paper Industries Ltd.
240. 400/1999	Ram Polyfibers Ltd.	266. 273/2000	Adhavan Processors (P) Ltd.
241. 403/1999	Metro Castings Ltd.	267. 277/2000	Mohan Steels (Madras) Pvt. Ltd.
242. 8/2000	Firaze Shoes Ltd.	268. 279/2000	Kongarar Spinners Ltd.
243. 11/2000	Kumar Polycot Mills Ltd.	269. 281/2000	S and S Power Switchgear Ltd.
244. 14/2000	Sri Sharada Parameswari Textiles Ltd.	270. 284/2000	Viswa Agro Enterprises Ltd.
245. 39/2000	India Radiators Ltd.	271. 288/2000	Mohan Feno Alloys Pvt. Ltd.
246. 40/2000	Priyadarshini Fabs Ltd.	272. 294/2000	Lakshana Cotton Spinning Mills Ltd.
247. 41/2000	Triveni Alloys Ltd.	273. 295/2000	Arun Processors Ltd.
248. 55/2000	Aicam Engineering Ltd.	274. 298/2000	K.K. Carbonates Pvt. Ltd.
249. 60/2000	Samudra Shoe Overseas Ltd.	275. 300/2000	Madras Suspensions Ltd.
250. 77/2000	Sumangala Spinning Mills (P) Ltd.	276. 301/2000	Varma Steel and Forgings Pvt. Ltd.
251. 86/2000	Anusha International Ltd.	277. 308/2000	Venkat Ganga Textiles Ltd.
252. 91/2000	Devi Spinning Mills Ltd.	278. 311/2000	Sree Rajendra Mills Ltd.
253. 102/2000	Pamban Apparel Ltd.	279. 318/2000	Salzer Spinners Ltd.
254. 107/2000	Sivananda Steels Ltd.	280. 327/2000	Rama Qualitiex Ltd.
255. 109/2000	TTG Industries Ltd.	281. 331/2000	Lloyd Rockfibres Ltd.
256. 129/2000	Feena Petroproducts Ltd.	282. 332/2000	Secals Ltd.
257. 137/2000	Sundaram Spinning Mills Pvt. Ltd.	283. 345/2000	Pamban Apparel Ltd.
258. 169/2000	Tantech Agro Chemicals Ltd.	284. 351/2000	Elcot Power Controls Ltd.
259. 188/2000	Kings International Ltd.	285. 358/2000	S and S Industries and Enterprises Ltd.
260. 199/2000	GTK Textiles Ltd.		



Case No.	Company	Case No.	Company
286. 359/2000	A and F Overseas Ltd.	311. 124/2001	Heritage Paper Mills Ltd.
287. 377/2000	Digvijai Polytex (P) Ltd.	312. 140/2001	Navodaya Mass Enterprises Ltd.
288. 386/2000	Sivanandha Pipe Fittings Ltd.	313. 141/2001	G.K. Steels (Coimbatore) Ltd.
289. 393/2000	Unnamalac Spinning Mills (P) Ltd.	314. 142/2001	Ranba Castings Ltd.
290. 405/2000	Sree Aravindh Steel Ltd.	315. 144/2001	Ramanashekhar Steels Ltd.
291. 414/2000	Thangavelu Textile Mills (P) Ltd.	316. 147/2001	Sri Kanchi Kamakshi Cotton Mills (P) Ltd.
292. 421/2000	Alsa Marine and Harvests Ltd.	317. 148/2001	Ponni Sugars and Chemicals Ltd.
293. 12/2001	Sree Uma Parameswari Mills Ltd.	318. 165/2001	Archana Spinners Ltd.
294. 19/2001	N.B. Footwear Ltd.	319. 168/2001	Salem Textiles Ltd.
295. 23/2001	Bay Organics Ltd.	320. 170/2001	Lakshanam Industrial Product Ltd.
296. 38/2001	Bright Spinners Pvt. Ltd.	321. 195/2001	Shree Kumar Textiles Ltd.
297. 46/2001	Manjhula Textile Processor (P) Ltd.	322. 204/2001	Bhavani Distilleries and Chemicals Ltd.
298. 49/2001	Transmedica (India) Ltd.	323. 239/2001	Tulya Alloy Castings Ltd.
299. 77/2001	Sri Malini Spinning Mills Ltd.	324. 242/2001	Sterling Spinners Ltd.
300. 79/2001	Sri Balasubramania Mills Ltd.	325. 252/2001	Shree Nagalakshmi Textile Mills Ltd.
301. 81/2001	A.S. Nisar Ahmed and Co. Ltd.	326. 272/2001	Union Motors Services Ltd.
302. 83/2001	Thangavelu Spinning Mills Ltd.	327. 289/2001	Ram Polyfibres Ltd.
303. 89/2001	Agri Marine Exports Ltd.	328. 311/2001	Tan India Ltd.
304. 90/2001	Uma Maheswari Mills Ltd.	329. 313/2001	Shree Sanku Chakkara Mills Ltd.
305. 93/2001	Chinnappa Spinning Mills Pvt. Ltd.	330. 321/2001	Ideal Expo Fabrics Ltd.
306. 95/2001	Sri Vigneswara Cotton Mills Ltd.	331. 327/2001	Hitech Electrothermic and Hydro-powder Ltd.
307. 98/2001	Sri Venkatesa Paper and Boards Ltd.	332. 348/2001	Suryachakra Spinning Mills Ltd.
308. 104/2001	Prashanth Textiles Ltd.	333. 371/2001	Siruguppa Sugars and Chemicals
309. 111/2001	TTG Industries Ltd.	334. 376/2001	Sri Sarbati Steel Tubes Ltd.
310. 123/2001	Southern Switchgear Ltd.		

Case No.	Company	Case No.	Company
335. 391/2001	Swaminathan Spinning Mills Limited	361. 120/2002	Goodwill Team Papers Limited
336. 395/2001	Karthikeya Paper and Boards Ltd.	362. 129/2002	Kavikumar Spinning Mills (P) Ltd.
337. 401/2001	Shri Laxmi Spinners Limited	363. 134/2002	Shobhagya Steels Limited
338. 402/2001	Signet Steels Limited	364. 147/2002	Sree Meenakshi Spinners Private Limited
339. 405/2001	Tapan Price Tec. Ltd.	365. 156/2002	Kas Spinning Mills Pvt. Ltd.
340. 408/2001	Vetri Spinning Mills Pvt. Ltd.	366. 161/2002	S and S Power Switchgear Limited
341. 410/2001	Govardhan Spinners Ltd.	367. 165/2002	Medtech Products Ltd.
342. 428/2001	Shree Saraswathi Mills Ltd.	368. 169/2002	Sri Akkammal Steels Private Limited
343. 434/2001	Hamsaveni Spinners (P) Ltd.	369. 181/2002	Cethar Industries Ltd.
344. 435/2001	Sikora Salvador International Ltd.	370. 193/2002	Thangavelu Spinning Mills Limited
345. 440/2001	Hadimba Crations Pvt. Ltd.	371. 208/2002	Navadurga Spinners Limited
346. 450/2001	Swetha Engineering Ltd.	372. 222/2002	Sree Rajeswari Mills Ltd.
347. 460/2001	Coronation Litho Works Ltd.	373. 229/2002	Coimbatore Popular Spinning Mills Ltd.
348. 12/2002	S.S.M. Mills Limited	374. 236/2002	Sri Venkatesa Paper and Boards Limited
349. 24/2002	Sri Kumala Ganapathy Steel Rolling Mills	375. 247/2002	Ponni Sugar (Orissa) Limited
350. 25/2002	Rajan Spinning Mills Pvt. Limited	376. 249/2002	Pentafour Products Ltd.
351. 56/2002	Golden Weaving Mills Pvt. Limited	377. 250/2002	Uma Maheswari Mills Limited
352. 57/2002	LKP Spinning Mills Pvt. Ltd.	378. 270/2002	Sunrise Thangam Spinning Mills Pvt. Ltd.
353. 67/2002	Pamban Apanel Ltd.	379. 280/2002	Kanakadhara Spinning Mills (P) Limited
354. 71/2002	Siv Industries Limited	380. 283/2002	Viswabharathi Textiles Pvt. Ltd.
355. 75/2002	Kalaimani Spinning Mills Pvt. Ltd.	381. 293/2002	Naina Mohamed Spng. Mills Pvt. Ltd.
356. 80/2002	Senthil Oxygen (P) Ltd.	382. 298/2002	Arasam Air Products Private Ltd.
357. 95/2002	Iykot Hitech Toolroom Limited		
358. 97/2002	Sree Kaderi Ambal Steels Ltd.		
359. 102/2002	PLR Textiles Limited		
360. 113/2002	India Pistons Repco Limited		

Case No.	Company	Case No.	Company
383. 301/2002	G.K. Steel (Coimbatore) Pvt. Ltd.	406. 438/2002	VMSV Exports Limited
384. 313/2002	Gowri Spinning Mills Pvt. Limited	407. 439/2002	Iykot Hitech Tool Room Limited
385. 332/2002	ABCO Plastics Ltd.	408. 462/2002	TKS Spinning Mills Pvt. Ltd.
386. 337/2002	Penguin Alcohols Pvt. Ltd.	409. 463/2002	Akaram Spinning Mills Pvt. Ltd.
387. 345/2002	Sri Subramnia Spinning Pvt. Limited	410. 485/2002	Sri Sudarsan Paper Mills Limited
388. 346/2002	Pentafour Solee Technology Limited	411. 9/2003	Kas Spinning Mills Pvt. Ltd.
389. 352/2002	Kavia Carbons (Chennai) Pvt. Ltd.	412. 23/2003	Sree Narayana Textile Pvt. Ltd.
390. 354/2002	Kalaimani Spinning Mills Private Ltd.	413. 49/2003	Addisons Points and Chemicals Ltd.
391. 356/2002	Archana Spinners Ltd.	414. 50/2003	Hi-Tech Electro-Thermics and Hydro Power
392. 363/2002	Rajan Spinning Mills Pvt. Ltd.	415. 65/2003	Nagammai Cotton Mills Pvt. Limited
393. 364/2002	Quantum Digital Vision (India) Ltd.	416. 70/2003	Dev Fasteners Ltd.
394. 365/2002	Nagaraj and Company Pvt. Limited	417. 71/2003	Merit Spinners Pvt. Ltd.
395. 368/2002	Amirthaalakshmi Spng. Mills Limited	418. 73/2003	Sree Saraswathi Mills Ltd.
396. 372/2002	Chennimalai Yarns (P) Ltd.	419. 82/2003	A.S. Nisar Ahmed and Company Limited
397. 380/2002	Transmedica (India) Limited	420. 85/2003	Sree Visalakshi Mills Pvt. Ltd.
398. 384/2002	Blomed Hitech Industries Limited	421. 94/2003	Utility Alloys Pvt. Ltd.
399. 387/2002	Navodaya Entertainments Limited	422. 120/2003	Ragas Spinners Pvt. Ltd.
400. 404/2002	Arun Vyapar Udyog Limited	423. 126/2003	Thambbi Mordern Spinning Mills Limited
401. 405/2002	Arun Smelters Limited	424. 129/2003	Bharat Textiles and Proofing Industries Ltd.
402. 407/2002	Textool Company Limited	425. 135/2003	Angu Parameshwari Textiles (P) Ltd.
403. 412/2002	Sree Kumar Textiles (P) Ltd.	426. 138/2003	Automotive Coaches and Components Limited
404. 419/2002	Thanjavur Spinning Mills Limited	427. 144/2003	Balaji Modern Spinners Ltd.
405. 434/2002	Ananda Ganapathy Spinning Mills Pvt. Ltd.		

Case No.	Company	Case No.	Company
428. 146/2003	Shanmugaraja Spinning Mills Pvt. Ltd.	451. 411/2003	HTL Limited
429. 154/2003	The Narasimha Mills Pvt. Ltd.	452. 421/2003	Bhandari Apparels Ltd.
430. 169/2003	Suryachakra Spinning Mills (P) Ltd.	453. 17/2004	Pamban Apanel Ltd.
431. 170/2003	Kavikumar Spinning Mills (P) Ltd.	454. 18/2004	Pamban Apanel Ltd.
432. 181/2003	K.K. Carbonates Pvt. Ltd.	455. 47/2004	Nirmal Aluminium Industries Ltd.
433. 186/2003	Triveni Alloys Ltd.	456. 52/2004	India Motors Ltd.
434. 195/2003	The Kasthuri Mills Ltd.	457. 63/2004	The Sri Venkatesa Mills Ltd.
435. 203/2003	Sri Gurunathar Textile Mills Pvt. Ltd.	458. 77/2004	BAPL Industries Ltd.
436. 222/2003	Heritage Paper Mills Ltd.	459. 115/2004	Triveni Alloys Ltd.
437. 253/2003	Palani Andavar Cotton and Syn. Spinners Ltd.	460. 125/2004	Sri Ramkrishna Mills (Coimbatore) Ltd.
438. 261/2003	HTL Limited	461. 130/2004	M.M. Rubber Co. Ltd.
439. 263/2003	S and S Power Switchgear Limited	462. 131/2004	Sunrise Jewellries Pvt. Ltd.
440. 306/2003	Sri Ramilakshmi Gin., Spg. and Wevg. Mills	463. 134/2004	Sivalogam Steels Pvt. Ltd.
441. 335/2003	Bharat Textiles and Proofing Inds. Ltd.	464. 140/2004	Bay Organics Ltd.
442. 344/2003	Magnum Polymers (India) Ltd.	465. 142/2004	Das Lagerwey Wind Turpines Ltd.
443. 356/2003	Sree Nithyakalyani Textiles Ltd.	466. 148/2004	Hi-Tech Electrothermics and Hydro Power Ltd.
444. 358/2003	Metafilms (India) Ltd.	467. 150/2004	Thenamoothu Foods Pvt. Ltd.
445. 373/2003	Karur Srinidhi Yaarn Mill Pvt. Ltd.	468. 161/2004	Sree Sankes Chakkara Mills Ltd.
446. 384/2003	Shanmugaraja Spinning Mills Pvt. Ltd.	469. 162/2004	Nirmal Insulations Pvt. Ltd.
447. 392/2003	Medtech Products Ltd.	470. 183/2004	SSD Spinning Mills Ltd.
448. 393/2003	Gandhimathi Appliances Ltd.	471. 188/2004	Naina Mohamed Spinning Mills Pvt. Ltd.
449. 407/2003	Shardlow India Ltd.	472. 189/2004	Rajan Refineries Pvt. Ltd.
450. 408/2003	Transmedica (India) Ltd.	473. 192/2004	Standard Screen Films Mfg. Pvt. Ltd.
		474. 207/2004	S and S Power Switchgear Ltd.
		475. 228/2004	Venkata Subas Textile Mills Pvt Ltd.

Case No.	Company	Case No.	Company
476. 233/2004	Composite Boards Pvt. Limited	501. 129/2005	Prudential Sugar Corporation Ltd.
477. 245/2004	Arasan Air Products Pvt. Limited	502. 130/2005	Southern Latex Ltd.
478. 261/2004	Thangam Spinners Pvt. Ltd.	503. 131/2005	Siva Cotton Mills (India) Pvt. Ltd.
479. 262/2004	HTL Ltd.	504. 144/2005	Hamsaveni Spinners (P) Ltd.
480. 287/2004	Shirpet Industries Ltd.	505. 147/2005	Sree Narayana Textiles Pvt. Ltd.
481. 291/2004	Iris Development Engg. Applications Ltd.	506. 148/2005	Rajapalayam Cement and Chemicals Ltd.
482. 313/2004	Ragavendra Spinners Ltd.	507. 171/2005	Shree Snehavalli Textiles (P) Ltd.
483. 324/2004	Tamilnadu Telecommunications Ltd.	508. 7/2006	M/s. Sree Rajeshwari Mills Ltd.
484. 333/2004	Vetri Spinning Mills Pvt. Ltd.	509. 17/2006	M/s. Majestic Furnishing Company Ltd.
485. 341/2004	C.P. Spinning Mills Pvt. Ltd.	510. 18/2006	M/s. Goodwill Team Papers Ltd.
486. 355/2004	Hitech Electrothermics and Hydro-power Ltd.	<b>Uttar Pradesh</b>	
487. 361/2004	Southern Iron and Steel Company Ltd.	1. 48/1987	J.K. Satoh Agricultural Machines Ltd.
488. 365/2004	PTK Spinners Ltd.	2. 79/1987	Springs India
489. 384/2004	Utility Alloys Pvt. Ltd.	3. 82/1987	Cawnpore Chemicals Works Ltd.
490. 9/2005	Sri Valapar Spinning Pvt. Ltd.	4. 99/1987	Jaiwanti Chemicals and Solvents Ltd.
491. 35/2005	Gowri Spinning Mills Pvt. Ltd.	5. 102/1987	Nawabgunj Sugar Mills
492. 39/2005	Swetha Engineering Ltd.	6. 113/1987	System Controls and Transformers Ltd.
493. 47/2005	Q-Flex Cables Ltd.	7. 126/1987	Upper Chemicals Ltd.
494. 50/2005	Sindhu Spinning Mills Pvt. Ltd.	8. 130/1987	Ajanta Textiles
495. 52/2005	NRU Spinning Mills Ltd.	9. 137/1987	Shree Venkateshwara Floor Mills
496. 53/2005	NRU Spinning Pvt. Ltd.	10. 150/1987	Madan Inds. Ltd.
497. 70/2005	P.S.N. Spinners Pvt. Ltd.	11. 193/1987	Shree UP Metal
498. 72/2005	Arun Smelters Pvt. Ltd.	12. 204/1987	Champion Industries Ltd.
499. 82/2005	A.R.K. Enterprises Pvt. Ltd.	13. 209/1987	Maharashtra Steel
500. 122/2005	Tannex Leather Ltd.		

Case No.	Company	Case No.	Company
14. 210/1987	Harsha Tractors Ltd.	41. 35/1989	Juggilal Kamlapat Jute Mills
15. 214/1987	Modi Spinning and Wvg. Mills	42. 43/1989	Gupta Paper Mills
16. 243/1987	Universal Insul. and Ceramics	43. 59/1989	Pentagon Screw
17. 279/1987	Mayur Syntex	44. 69/1989	Indian Kitchen Equipments
18. 297/1987	J.K. Iron and Steel Co.	45. 97/1989	Sekhar Tubes and Sections
19. 298/1987	Jay Cylinders	46. 98/1989	Lakshmi Sugar Mills
20. 310/1987	Synthetic Foams Ltd.	47. 132/1989	Allied International Products
21. 5/1988	Uptron Anand Ltd.	48. 149/1989	Modi Spg. and Wvg. Mills
22. 29/1988	Modi Carpets	49. 166/1989	Usha Micro Process Controls
23. 38/1988	Shree Sitaram Sugar Co.	50. 180/1989	Golden Proteins
24. 52/1988	Shri Manjusha Paper Mills Ltd.	51. 81/1990	J.K. Cotton Spg. and Wvg. Mills
25. 57/1988	Upper India Couper Paper Ltd.	52. 91/1990	Plastic Products Ltd.
26. 62/1988	Singh Engg. Works	53. 98/1990	Kanpur Plastic Pack
27. 67/1988	Ganga Asbestos Cement	54. 105/1990	Ramganga Fertilizers
28. 79/1988	Deoria Sugar Mills Ltd.	55. 151/1990	Modi Industries
29. 84/1988	Shivalik Rasayan	56. 2/1991	Pradhan Laminations
30. 89/1988	Naini Oxygen Acetylene	57. 3/1991	Transasia Carpets
31. 122/1988	Triveni Metals Tubes	58. 34/1991	Bhagwati Vanaspati Ind. Ltd.
32. 130/1988	Meena Steel Ltd.	59. 38/1991	Ghaziabad Capsules Ltd.
33. 176/1988	Elephanta Oil and Vanaspati Industry Ltd.	60. 61/1991	Vishal Syntex Ltd.
34. 178/1988	Garg India Pvt. Ltd.	61. 67/1991	Weiga Foods Ltd.
35. 194/1988	Ratna Sugar Mills Ltd.	62. 70/1991	India Poly Fibres Ltd.
36. 223/1988	Jay Prestressed Products Ltd.	63. 78/1991	Bharat Photo Circuits Ltd.
37. 249/1988	Sain Processing and Weaving	64. 81/1991	Alamgir Industrial Gases Ltd.
38. 289/1988	Star Paper Mills Ltd.	65. 93/1991	Shree Venkateshwara Floor Mills Ltd.
39. 16/1989	Ganges Fertilizers and Chem.	66. 97/1991	Raza Textiles Ltd.
40. 27/1989	Munal Distillery	67. 108/1991	Esefton and Company Pvt. Ltd.

Case No.	Company	Case No.	Company
68. 109/1991	Meekan Transmissions Ltd.	93. 60/1993	Kalindi Bright Steels and Tubes Ltd.
69. 110/1991	Binatone Electronics Ltd.	94. 71/1993	Jain Food Products Ltd.
70. 112/1991	Nicco Batteries Ltd.	95. 73/1993	Cardola Board Mills (P) Ltd.
71. 130/1991	More Water Pipes Ltd.	96. 80/1993	Vikas Industrial Gases Ltd.
72. 139/1991	India Insulators Ltd.	97. 82/1993	Bharat Berg. Ltd.
73. 142/1991	M.G. Electronics Pvt. Ltd.	98. 85/1993	Sidco Leathers Ltd.
74. 148/1991	Supersun Laminations and Plastics	99. 94/1993	Trimurtee Fertilizers Ltd.
75. 150/1991	Kapri International Pvt. Ltd.	100. 9/1994	Stallion Shox Ltd.
76. 3/1992	Modern Spinners	101. 10/1994	Mahadeo Fertilizer Ltd.
77. 4/1992	Upasana Textiles	102. 17/1994	Cardola Board Mills Pvt. Ltd.
78. 25/1992	Madhuchandra Techno Chem. Complex P. Ltd.	103. 23/1994	Best Boards Ltd.
79. 45/1992	Balrampur Paper and Boards Pvt. Ltd.	104. 24/1994	Speciality Aluminium Grills Pvt. Ltd.
80. 55/1992	Al-Sanat and Co. Ltd.	105. 31/1994	Prkati Synthetics Ltd.
81. 56/1992	Thread India Ltd.	106. 32/1994	Esslon Synthetics Ltd.
82. 60/1992	Vishnu Straw Boards Ltd.	107. 33/1994	Sri Durga Bansal Fertilizers Ltd.
83. 61/1992	Jain Tubes Ltd.	108. 38/1994	Intra Consolid (India) Ltd.
84. 75/1992	Mittal Fertilizers Ltd.	109. 51/1994	Rainbows Steels Ltd.
85. 82/1992	Raza Textiles Ltd.	110. 60/1994	Regal Polymers Ltd.
86. 99/1992	Cawnpore Sugar Works Ltd.	111. 67/1994	Jain Tubes Co. Ltd.
87. 104/1992	Upcom Cables Ltd.	112. 71/1994	Asha Edible Oils Pvt. Ltd.
88. 5/1993	Kanhaiya Packagung Pvt. Ltd.	113. 85/1994	Tosha International Ltd.
89. 17/1993	Shervani Sugar Syndicate Ltd.	114. 89/1994	Saraya Steel Ltd.
90. 36/1993	Saraswati Steel and Alloys Ltd.	115. 94/1994	Hygenic Foods Ltd.
91. 55/1993	Upron Colour Picture Tubes Ltd.	116. 116/1994	Foremost Industries India Ltd.
92. 57/1993	Sunil Solvex (India) Ltd.	117. 117/1994	Mahindera Steel Tubes Ltd.
		118. 118/1994	Indodan Industries Ltd.

Case No.	Company	Case No.	Company
119. 124/1994	B.R. Foods Ltd.	145. 71/1997	Mansarovar Paper and Industries Ltd.
120. 126/1994	Gitanjali Paper Mills	146. 89/1997	Sunil Solvex (I) Ltd.
121. 149/1994	Juggilal Kamapat Jute Mills Co. Ltd.	147. 90/1997	Triveni Refinery Pvt. Ltd.
122. 170/1994	Perfect Latex Pvt. Ltd.	148. 95/1997	Technicast Engineers Ltd.
123. 175/1994	Shrinivas Fertilizers Ltd.	149. 132/1997	Sumac International Ltd.
124. 18/1995	Regal Polymers	150. 148/1997	Sushila Pulp and Papers Ltd.
125. 21/1995	Trident Wraps India Ltd.	151. 159/1997	Rajinder Alloys Ltd.
126. 23/1995	Mordabad Syntex	152. 161/1997	Balaji Steel Tubes and Pipes Ltd.
127. 24/1995	Scantel Pvt. Ltd.	153. 169/1997	Jyoti Extractions Pvt. Ltd.
128. 46/1995	Shree Dhurva Flour and Food Products Ltd.	154. 185/1997	Atma Steels Ltd.
129. 70/1995	Mahendra Steel Tubes Ltd.	155. 194/1997	Vegepro Foods and Feeds Ltd.
130. 85/1995	Hygenic Foods Ltd.	156. 22/1998	J.K. Synthetics Ltd.
131. 91/1995	Tosha International	157. 30/1998	Arihant Steel and Alloys
132. 96/1995	Indian Maize and Chemicals Ltd.	158. 54/1998	Comet Glass Limited
133. 7/1996	Swastika Tyres Pvt. Ltd.	159. 79/1998	Dee-Pharma Ltd.
134. 14/1996	Yuile Measures (I) Ltd.	160. 82/1998	Swarnima Oil Industries Ltd.
135. 23/1996	Alliance Board Ltd.	161. 109/1998	R.D. Papers Ltd.
136. 26/1996	Ajanta Tubes Ltd.	162. 116/1998	Ravel Papers Limited
137. 60/1996	Neelagiri Cements Ltd.	163. 117/1998	Amrit Banaspati Co. Limited
138. 62/1996	Sumac International Ltd.	164. 134/1998	Electra India Ltd.
139. 81/1996	Classic Rugs Pvt. Ltd.	165. 146/1998	Kings Coatings Pvt. Ltd.
140. 87/1996	Ram Sarup Oil and Allied Industries Ltd.	166. 158/1998	Jainpur Straw Boards and Papers Ltd.
141. 26/1997	Saraya Sugar Mills Ltd.	167. 204/1998	Premier Vinyl Flooring Ltd.
142. 28/1997	Technicast Engineers Ltd.	168. 233/1998	Garg Strips and Rolling Mills Limited
143. 50/1997	Consolidated Containers (I) Ltd.	169. 234/1998	R.B. Tubes Pvt. Limited
144. 60/1997	Nova Udyog Ltd.	170. 261/1998	Lunav Diamonds Ltd.



Case No.	Company	Case No.	Company
171. 262/1998	Willard Storage Battery Ltd.	196. 236/1999	Rattan Vanaspati Ltd.
172. 302/1998	Himgiri Metals (P) Limited	197. 267/1999	Yamuna Alloys Ltd.
173. 343/1998	Shetali Papers Limited	198. 272/1999	Sarare Automoulders Ltd.
174. 5/1999	Khallilabad Sugar Mills Pvt. Limited	199. 273/1999	Ess Bee Packages Ltd.
175. 32/1999	Jaiapur Straw Board and Papers Limited	200. 284/1999	Miranpur Paper Mills Ltd.
176. 34/1999	Ferrum Steels (I) Limited	201. 286/1999	Rotax Ispat Udyog Pvt. Ltd.
177. 43/1999	Birla Transasia Carpets Limited	202. 298/1999	Modi Tele Fibres Ltd.
178. 44/1999	Alfa Springs Limited	203. 305/1999	Kaheem Cements Ltd.
179. 53/1999	Bajaj Refined Oil Industrial Limited	204. 321/1999	Chaudra Synthetics Ltd.
180. 99/1999	Alfa Casting (P) Ltd.	205. 323/1999	Kanan Steels Ltd.
181. 110/1999	Rakan Steels Ltd.	206. 344/1999	Shilpax Laboratories Ltd.
182. 129/1999	Frontier Alloy Steels Ltd.	207. 346/1999	U.P. Organics Ltd.
183. 147/1999	Rama Paper Mills Limited	208. 354/1999	Rathi Graphic Technology Ltd.
184. 150/1999	CNC Metal Forming Ltd.	209. 63/2000	Recron Synthetics Ltd.
185. 153/1999	Dhruv Industrial Co. Ltd.	210. 66/2000	Somani Iron and Steels Ltd.
186. 156/1999	Maya Duplex Ltd.	211. 71/2000	Kamakhya Agro Industries Ltd.
187. 160/1999	Ramsarup Electricals Ltd.	212. 113/2000	Jainpur Straw Board and Papers Ltd.
188. 162/1999	Mohan Steels Ltd.	213. 123/2000	Hamirpur Alloys Pvt. Ltd.
189. 173/1999	Himgiri Metals (P) Ltd.	214. 154/2000	Unique Butyl Tube Industries (P) Ltd.
190. 180/1999	Unique Butyl Tube Industries (P) Ltd.	215. 160/2000	Miranpur Paper Mills Ltd.
191. 191/1999	Onida Savak Ltd.	216. 194/2000	Maya Duplex Ltd.
192. 194/1999	Gyan Packaging Inds. Pvt. Ltd.	217. 200/2000	Himgiri Metals (P) Ltd.
193. 201/1999	Sonu Udyog Ltd.	218. 212/2000	Oswal Foods Ltd.
194. 207/1999	Sangal Papers Ltd.	219. 215/2000	Govind Vanaspati (P) Ltd.
195. 234/1999	Shefali Papers Ltd.	220. 245/2000	U.P. Organics Ltd.
		221. 287/2000	Alfa Springs Ltd.

Case No.	Company	Case No.	Company
222. 321/2000	Vegepro Foods and Feeds Ltd.	248. 274/2001	Maya Duplex Ltd.
223. 350/2000	Kartikey Ispat Pvt. Ltd.	249. 332/2001	Swastik Gears Ltd.
224. 352/2000	Bindal Industries Ltd.	250. 335/2001	Dewan Rubber Industries Ltd.
225. 355/2000	Olympic Petroproducts Limited	251. 351/2001	Bheem Cement Ltd.
226. 371/2000	Propene Products Ltd.	252. 368/2001	Oswal Foods Ltd.
227. 402/2000	Venus Extrusion Private Ltd.	253. 400/2001	Vikas Industrial Gases Limited
228. 406/2000	Prasan Wheels Pvt. Ltd.	254. 426/2001	Yamuna Alloys Ltd.
229. 407/2000	U.P. Lime-Chem Ltd.	255. 9/2002	Hind Lamps Limited
230. 5/2001	Kamakhya Fresh Foods Ltd.	256. 69/2002	Ram Charan Steels Ltd.
231. 26/2001	Suraj Vanaspati Ltd.	257. 116/2002	Kailash Auto Builders Ltd.
232. 34/2001	Motiwala Industries Ltd.	258. 127/2002	Rattan Vanaspati Limited
233. 40/2001	Oceanic Magnetics Ltd.	259. 131/2002	Vidhya Packaging Industries (P) Ltd.
234. 51/2001	Garlon Polyfab Industries Ltd.	260. 146/2002	Ashirvad Steels and Alloys Pvt. Ltd.
235. 60/2001	Premier Vinyl Flooring Ltd.	261. 152/2002	Asian Fertilizers Ltd.
236. 103/2001	N.P. Agro (I) Industries Ltd.	262. 182/2002	Swadeshi Polytex Ltd.
237. 114/2001	Naveen Projects Ltd.	263. 191/2002	JK Dairy and Foods Ltd.
238. 120/2001	Parerhat Steel Ltd.	264. 234/2002	Hari Om Steel Pvt. Ltd.
239. 150/2001	Absolute Aromatic Ltd.	265. 251/2002	Hindon River Mills Limited
240. 152/2001	Trackparts of India Ltd.	266. 257/2002	Ramshree Steels Private Limited
241. 153/2001	Dewan Tyres Ltd.	267. 262/2002	Rimjhim Ispat Ltd.
242. 176/2001	Unique Butyl Tube Industries (P) Ltd.	268. 273/2002	Ess Bee Packagers Pvt. Ltd.
243. 178/2001	Miranpur Paper Mills Ltd.	269. 292/2002	Q.S.T. Limited
244. 191/2001	Al-Hafiz Spectrum Drugs and Phar. Pvt. Ltd.	270. 328/2002	Venus Loha Udyog, Ltd.
245. 196/2001	Kanan Steel Ltd.	271. 341/2002	U.P. Lime Chem Limited
246. 213/2001	Somani Iron and Steel Ltd.	272. 366/2002	LP Papers Limited
247. 266/2001	United Wheels Ltd.	273. 390/2002	Jai Jagdamba Malleable Limited

Case No.	Company
274. 421/2002	Shri Mahavir Iron Industries Pvt. Ltd.
275. 431/2002	Surya Industrial Corporation Ltd.
276. 436/2002	Shivangi Steel Pvt. Ltd.
277. 437/2002	Inder Steels Pvt. Ltd.
278. 446/2002	Vaibhav Casting Pvt. Ltd.
279. 466/2002	Sapa Electricals Ltd.
280. 475/2002	Khurana Paper Mills Private Limited
281. 480/2002	Sandila Metal Wires Private Limited
282. 43/2003	Dewan Tyres Ltd.
283. 61/2003	Ashirvad Steels and Alloys Pvt. Ltd.
284. 136/2003	Vidhya Packaging Industries (P) Ltd.
285. 147/2003	Ess Bee Packagers Pvt. Ltd.
286. 160/2003	United Wheels Limited
287. 247/2003	Kamakshya Fresh Food Ltd.
288. 280/2003	Darshan Oils Ltd.
289. 308/2003	Speed Rollers Pvt. Ltd.
290. 343/2003	Khalilabad Sugar Mills Pvt. Ltd.
291. 351/2003	Hindon River Mills Ltd.
292. 365/2003	Eggro Paper Moulds Ltd.
293. 370/2003	Eggro Pulp and Papers Ltd.
294. 110/2004	Real Iron Company Pvt. Ltd.
295. 153/2004	Modi Rubber Ltd.
296. 160/2004	Orphic Resorts Ltd.
297. 181/2004	Shamken Spinners Ltd.

Case No.	Company
298. 182/2004	Shamken Cotsyn Ltd.
299. 195/2004	Kamakshya Agro Industries Ltd.
300. 217/2004	Jalpac India Ltd.
301. 224/2004	Oswal Foods Ltd.
302. 225/2004	Oswal Foods Ltd.
303. 226/2004	Oswal Foods Ltd.
304. 239/2004	Mahesh Dairy Products (P) Limited
305. 290/2004	Pasondia Steel Profiles Ltd.
306. 8/2005	Real Iron Company Pvt. Ltd.
307. 12/2005	Orphic Resorts Ltd.
308. 27/2005	Q.S.T. Ltd.
309. 103/2005	J.P. Mills Pvt. Ltd.
310. 142/2005	Dwarikadhish Spinners Ltd.
311. 26/2006	M/s. Shri Om Oils (India) Ltd.
<b>Uttranchal</b>	
1. 13/1987	Comet Filament India Ltd.
2. 238/1987	Himalayan Magnesite
3. 274/1987	Amitab Textiles
4. 294/1987	Tarpina Pvt. Ltd.
5. 302/1987	Magnesite and Minerals
6. 236/1988	Saraswati Woolen Mills
7. 102/1989	ARC Cement
8. 56/1991	Aditya Chemicals Ltd.
9. 119/1991	Flow More Polyesters Ltd.
10. 86/1992	Belwal Spinning Mills Ltd.
11. 8/1994	Almora Mangestie Ltd.
12. 111/1994	Crystal Steering Ltd.

Case No.	Company
13. 112/1994	Omni (India) Ltd.
14. 153/1994	APR Wools Pvt. Ltd.
15. 163/1994	Biral Yamaha Ltd.
16. 15/1995	Paras Magnetic Tapes Ltd.
17. 57/1995	Eastern Telcom and Tech. Ltd.
18. 86/1995	Mokheja Rubber Pvt. Ltd.
19. 87/1995	Mukheja Tyres Pvt. Ltd.
20. 99/1995	Bonzen Plast Pvt. Ltd.
21. 59/1996	Satya Electronic Ltd.
22. 61/1996	Vinkas General Carbon Ltd.
23. 141/1996	Vishwa Ingot Private Ltd.
24. 240/1998	Naina Semiconductor Limited
25. 64/1999	Vee Aar Polymers Pvt. Ltd.
26. 282/1999	Doon Valley Pipes Ltd.
27. 289/1999	Yogi Pharmacy Ltd.
28. 92/2000	Bhagwati Polypacks and Commercials Pvt. Ltd.
29. 229/2000	Rama Vision Ltd.
30. 343/2000	Yogi Pharmacy Ltd.
31. 7/2001	Ester Industries Ltd.
32. 139/2001	DSM Agro Products Ltd.
33. 398/2001	Orphic Resorts Ltd.
34. 413/2001	RMI Steels Ltd.
35. 22/2002	Khushhal Fertilizers Limited
36. 40/2002	Himgiri Cement Co. (P) Ltd.
37. 93/2002	Banwari Paper Mills Ltd.
38. 447/2002	Trisha Carbonates and Chemicals Ltd.

Case No.	Company
39. 448/2002	Trishla Carbonates and Chemicals Ltd.
40. 198/2003	Banwari Paper Mills Ltd.
41. 245/2003	Orphic Resorts Limited
<b>West Bengal</b>	
1. 1/1987	Titaghur Paper Mills Co. Ltd.
2. 9/1987	Hanuman Cotton Ltd.
3. 11/1987	Kanoria Jute
4. 29/1987	Kanchan Oil Inds. Ltd.
5. 35/1987	TPCIL Ltd.
6. 36/1987	Budge Budge
7. 66/1987	Papyrus Papers
8. 67/1987	India Capacitors Ltd.
9. 68/1987	M.M.C. Ltd.
10. 69/1987	India Hard Metals
11. 75/1987	Naihati Jute
12. 77/1987	Danbar Mills Ltd.
13. 80/1987	New Central Jute Mills
14. 88/1987	Small Tools Mfg.
15. 96/1987	Dalhousie Jute
16. 104/1987	Neptune Paper Mills Ltd.
17. 107/1987	Fort William Co.
18. 112/1987	India Jute and Inds.
19. 117/1987	Anglo India Jute Mills
20. 121/1987	India Machinery Co.
21. 123/1987	Shree Krishna Rubber
22. 124/1987	ACC Babcock Ltd.
23. 127/1987	Calcutta Jute Mfg.

Case No.	Company	Case No.	Company
24. 151/1987	Shalimar Rope	51. 107/1988	Commercial Products
25. 153/1987	Tata Davy Ltd.	52. 108/1988	Super Semi Conductor
26. 154/1987	Angus Company Ltd.	53. 118/1988	Gourepore Co.
27. 165/1987	EAP Industries	54. 128/1988	Reyrolle Burn
28. 177/1987	Concast Products Ltd.	55. 135/1988	Delta Jute
29. 186/1987	Mayurakshi Cotton	56. 148/1988	Victoria Jute Co. Ltd.
30. 190/1987	Howrah Mills	57. 150/1988	Samnuggur Jute Co. Ltd.
31. 196/1987	Hoyles Paints	58. 153/1988	Durgapur Malleables
32. 207/1987	Arvind Benalli Ltd.	59. 154/1988	Titaghur Jute Factory Ltd.
33. 220/1987	Kelven Jute Co. Ltd.	60. 172/1988	Calcutta Silk Mfg. Co.
34. 221/1987	Shree Durga Cotton Mills Ltd.	61. 185/1988	Ramnuger Cane (Khitan Agro Complex)
35. 223/1987	National Tannery Co. Ltd.	62. 189/1988	Meghna Mills
36. 224/1987	Bengal ARC Steel Ltd.	63. 195/1988	Usha Automobiles and Engg. Co. Ltd.
37. 276/1987	Shri Hanuman Jute	64. 199/1988	Nepha Steel Ltd.
38. 284/1987	Opec Innovations	65. 207/1988	Jeevanlal (1929) Ltd.
39. 289/1987	Sree Engg. Products	66. 210/1988	A.P.V. Texmaco
40. 13/1988	AVJ Wires Ltd.	67. 216/1988	Bengal Ingot Co. Ltd.
41. 30/1988	Kannkarrah Co. Ltd.	68. 219/1988	Kolay Biscuits Co. Pvt. Ltd.
42. 33/1988	Gramophone Co. (India) Ltd.	69. 222/1988	Beni Limited
43. 34/1988	Metal Box	70. 229/1988	Dytron (India) Ltd.
44. 41/1988	Kanoria Wiscousion	71. 240/1988	Prabartak Jute Mills
45. 53/1988	Kolay Iron and Steel Co. Ltd.	72. 244/1988	Shiv Shambhu Bran Udyog
46. 71/1988	Kolmack Chemicals	73. 246/1988	Eastend Paper
47. 76/1988	Dewrance Macneill and Co.	74. 259/1988	Anantpur Textiles
48. 91/1988	New Tobacco Co. Ltd.	75. 262/1988	Purulia Steel Ltd.
49. 98/1988	Shekhar Iron Works	76. 273/1988	Kusum Engg. Works Ltd.
50. 99/1988	ABC Products Ltd.		

Case No.	Company	Case No.	Company
77. 274/1988	Webel Sen Capacitors Ltd.	104. 179/1989	Asiatic Oxygen
78. 278/1988	Debikay Electronics Ltd.	105. 184/1989	Light Metal Indsl. Ltd.
79. 279/1988	Bengal Ferro Alloy	106. 202/1989	Calcutta Chemical Co.
80. 294/1988	Hind Refractories Ltd.	107. 3/1990	Himalaya Rubber Products Ltd.
81. 295/1988	Orient Steel and Inds. Ltd.	108. 24/1990	Eagle Lithographing
82. 297/1988	Nuddea Mills	109. 25/1990	Vijai Shree Ltd.
83. 3/1989	Eastern Paper Mill Ltd.	110. 28/1990	Ashok Steel Corporation
84. 14/1989	East India Rubber Works Ltd.	111. 38/1990	Bowreah Cotton Mills
85. 15/1989	Graphitech India	112. 39/1990	Ganges Mfg. Co.
86. 31/1989	Saber Tools	113. 68/1990	Sankey Wheels
87. 41/1989	Shree Gouri Shankar Jute Mills	114. 69/1990	Indo Japan Steels
88. 44/1989	Rollsprint (Packaging) Ltd.	115. 72/1990	Bengal Lamps
89. 55/1989	Shree Bajrang Elect. Steel	116. 75/1990	Hisco Steel
90. 60/1989	Gloria Chemicals	117. 88/1990	Siliguri Steels Ltd.
91. 72/1989	Gem Refineries Ltd.	118. 107/1990	Electric Lamps Mfrs. (India)
92. 75/1989	Everest Paper Mills	119. 119/1990	Recon Castings
93. 78/1989	Mohini Mills	120. 122/1990	Eastern Explosive and Chemicals Ltd.
94. 79/1989	Jay Hind Investment Ind.	121. 125/1990	Krebs and CIE (India)
95. 94/1989	Changia Food Processing	122. 152/1990	Ashutosh Castings
96. 99/1989	Ajanta Paper Mills Ltd.	123. 13/1991	Balaji Steel Castings
97. 101/1989	Him Containers Ltd.	124. 20/1991	Wool Combers of India Ltd.
98. 109/1989	Dalhousie Jute	125. 77/1991	Khetawat Chemicals and Fertilizers Ltd.
99. 122/1989	Universal Paper Mills Ltd.	126. 85/1991	Perfect Air Products Ltd.
100. 142/1989	Naffar Chandra Jute Mills	127. 95/1991	Bengal Enamel Works Ltd.
101. 159/1989	American Refrigerator	128. 100/1991	SCIL India Ltd.
102. 172/1989	Woolcombers India Ltd.	129. 106/1991	Kamarhatti Company Ltd.
103. 174/1989	Supreme Paper Mills		

Case No.	Company	Case No.	Company
130. 121/1991	Budge Budge Refineries Ltd.	156. 25/1996	North Bengal Straw Board Ind. Ltd.
131. 136/1991	New Tobacco Company Ltd.	157. 27/1996	Shankar Tubes Ltd.
132. 16/1992	Grand Steel and Alloys Ltd.	158. 78/1996	Air Conditioning Corpn. Ltd.
133. 17/1992	Deepeejay Ltd.	159. 11/1997	Seraikella Glass Works Ltd.
134. 24/1992	Gulmohar Paper Ltd.	160. 20/1997	Searsole Chemicals Ltd.
135. 94/1992	Somani Ferro Alloy Steel Ltd.	161. 43/1997	Kalik Paper Industries Pvt. Ltd.
136. 31/1993	Jayshree Fibre Products Ltd.	162. 45/1997	Shankar Gas Industries Pvt. Ltd.
137. 68/1993	Manas Flour Mills Ltd.	163. 46/1997	Auto Poly Plast Ltd.
138. 83/1993	Bhartia Coated Steels Ltd.	164. 109/1997	Dewrance Macneill and Co. Ltd.
139. 84/1993	Webel Communications Ind. Ltd.	165. 136/1997	Hind wire Industries Ltd.
140. 11/1994	Jay Engineering Works Ltd.	166. 155/1997	Valley Abrasive Ltd.
141. 80/1994	Vegetables Products Ltd.	167. 173/1997	Kankeshwar Iron and Steel Co. Pvt. Ltd.
142. 97/1994	Gajanand Commercial Pvt. Ltd.	168. 195/1997	Krypton Industries Ltd.
143. 159/1994	Indo American Ele. Ltd.	169. 199/1997	Webfil Ltd.
144. 5/1995	Agarpara Jute Mills Ltd.	170. 207/1997	Air Conditioning Corporation Ltd.
145. 13/1995	Caledonian Jute and Industries Ltd.	171. 209/1997	Singh Alloys and Steel Ltd.
146. 31/1995	Drruck Und Papier India Ltd.	172. 210/1997	The Bengal Paper Mills (1989) Co. Ltd.
147. 38/1995	Vijaiashree Ltd.	173. 1/1998	Lemos Cement Ltd.
148. 44/1995	The Asiatic Oxygen and Acetlene	174. 14/1998	Dunlop India Limited
149. 54/1995	Light Metal Industries Ltd.	175. 49/1998	Bhiwadi Polypack Limited
150. 63/1995	EMR Polytex Ltd.	176. 55/1998	Wellman Incandescant India Limited
151. 68/1995	Manas Flour Mills Ltd.	177. 58/1998	Carbon Composite (India) Ltd.
152. 69/1995	A.S. Rototech Ltd.	178. 130/1998	Grapco Mining and Co. Ltd.
153. 81/1995	Sarada Fertilizers Ltd.	179. 132/1998	Vishwa Industrial Co. Pvt. Ltd.
154. 89/1995	Chiranjee Cold Storage Pvt. Ltd.	180. 157/1998	Extrusions (1985) Pvt. Ltd.
155. 92/1995	Vegetable Products Ltd.		

Case No.	Company	Case No.	Company
181. 162/1998	Kedia Castle Delleon Industries Ltd.	205. 158/1999	The Amalgamated Coalfields Ltd.
182. 163/1998	HMP Cements Ltd.	206. 165/1999	SKG Consolidated Ltd.
183. 164/1998	HMP Engineers Ltd.	207. 184/1999	A.J. Brothers Ltd.
184. 202/1998	Shaktigarh Textiles and Industries Ltd.	208. 203/1999	Hindustan Wires Ltd.
185. 212/1998	Foundry Fuel Products Ltd.	209. 221/1999	HMP Cements Ltd.
186. 244/1998	Sarla Gems Limited	210. 235/1999	Ceeta Industries Ltd.
187. 273/1998	Nuddea Mills Co. Ltd.	211. 239/1999	Shree Hanuman Founding and Engineering Ltd.
188. 293/1998	Castle Breweries Limited	212. 258/1999	Arabe Sneyd Oxides Ltd.
189. 299/1998	Dieles Forge Limited	213. 274/1999	Druid Pharma Ltd.
190. 329/1998	Allied Resins and Chemicals Limited	214. 275/1999	Sanjay Paper and Chemical Industries Ltd.
191. 337/1998	Zenith Alloys and Steels Limited	215. 281/1999	Valley Refractories Ltd.
192. 350/1998	Dominion Chemical Industries Limited	216. 326/1999	Jayshree Chemicals Ltd.
193. 6/1999	The Northbrook Jute C. Limited	217. 336/1999	Elque Polyesters Ltd.
194. 19/1999	Teesta Agro Industries Limited	218. 361/1999	VHEL Industries Ltd.
195. 30/1999	Carews Pharmaceuticals Limited	219. 364/1999	Dubrenuil Pressman Ltd.
196. 42/1999	Hifazat Chemicals Limited	220. 380/1999	KDL Pharma Ltd.
197. 63/1999	Mecca Quilts Limited	221. 390/1999	Incab Industries Ltd.
198. 65/1999	KDL Pharma Ltd. (Cure Worth India Ltd.)	222. 393/1999	The India Jute and Industries Ltd.
199. 69/1999	Jamshedpur Cement Limited	223. 38/2000	Air Conditioning Corporation Ltd.
200. 93/1999	Khaitan Paper Machines Ltd.	224. 52/2000	Dumraon Textiles Ltd.
201. 100/1999	Pertech Computers Ltd.	225. 62/2000	The Empire Jute Company Ltd.
202. 117/1999	Aggarwal Steel Complex Ltd.	226. 98/2000	Shanpracon Chemicals Ltd.
203. 127/1999	Sunshine Agro Industries Ltd.	227. 103/2000	Shree Manufacturing Co. Ltd.
204. 130/1999	Kothari Global Ltd.	228. 114/2000	Associated Pigments Ltd.
		229. 125/2000	Modern Malleable Ltd.
		230. 139/2000	GKW Ltd.



Case No.	Company	Case No.	Company
231. 159/2000	Unique Aqua Farms Ltd.	257. 143/2001	Fort Gloster Industries Ltd.
232. 164/2000	Kilburn Engg. Ltd.	258. 155/2001	Kalyanpur Cement Ltd.
233. 170/2000	Shree Badrinarain Alloys and Steel Ltd.	259. 158/2001	Hindusthan Development Corporation Ltd.
234. 185/2000	Balmer Lawrie Freight Containers Ltd.	260. 184/2001	Maxlux Glass Pvt. Ltd.
235. 203/2000	Repro Scan India Pvt. Ltd.	261. 208/2001	National Standard Duncan Ltd.
236. 218/2000	Marsons Textiles Ltd.	262. 217/2001	Standard Ferro Alloy Pvt. Ltd.
237. 219/2000	Gajanand Commercial Pvt. Ltd.	263. 244/2001	SKG Consolidates Ltd.
238. 224/2000	RDB Textiles Ltd.	264. 256/2001	Sun Chrome Ltd.
239. 225/2000	Arambagh Paper Mills Pvt. Ltd.	265. 261/2001	Grapco International Ltd.
240. 234/2000	Metropoli Overseas Ltd.	266. 276/2001	Uniworth Ltd.
241. 286/2000	Deepak Industries Ltd.	267. 302/2001	IFB Industries Ltd.
242. 326/2000	Standard Ispat Ltd.	268. 309/2001	Crystal Cable Industries Ltd.
243. 336/2000	Hada Textile Industries Ltd.	269. 325/2001	Pahargoomiah Exports Ltd.
244. 344/2000	Shree Hari Agra Industries Ltd.	270. 336/2001	Versatile Wire Ltd.
245. 363/2000	Delta Ltd.	271. 354/2001	Century Extrusions Ltd.
246. 365/2000	Valley Refractories Ltd.	272. 369/2001	Datre Corporation Ltd.
247. 388/2000	Om Steel and Ispat Udyog Ltd.	273. 381/2001	Electrical Manufacturing Co. Ltd.
248. 404/2000	B and M Chemicals Ltd.	274. 407/2001	Fort William Industries Ltd.
249. 411/2000	Indo Sukabi Fabrick Ltd.	275. 419/2001	Kusum Products Ltd.
250. 2/2001	HMP Cements Ltd.	276. 27/2002	Deepak Industries Ltd.
251. 14/2001	Peoples Papers Ltd.	277. 50/2002	Ispat Profiles India Ltd.
252. 25/2001	Eden Cosmetics Ltd.	278. 73/2002	Mechano Paper Machines Limited
253. 47/2001	Creative Wares Ltd.	279. 109/2002	Velley Refractories Ltd.
254. 86/2001	Meghdoot Projects Ltd.	280. 110/2002	HMP Cements Limited
255. 116/2001	Monotype India Ltd.	281. 118/2002	KRM International Ltd.
256. 122/2001	The Indian Steel and Wire Products Ltd.	282. 124/2002	HMP Porbandar Cement Limited

Case No.	Company	Case No.	Company
283. 144/2002	K.P. Valaikamatchi Chettiar and Sons Pvt.	308. 205/2003	Shree Gobinddeo Glass Works Limited
284. 171/2002	M.B. Industries Limited	309. 231/2003	IC Textiles Ltd.
285. 192/2002	Super Fargings and Steels Limited	310. 237/2003	Mecca Quilts Ltd.
286. 201/2002	Crystal Fabtex and Investments Pvt. Ltd.	311. 255/2003	Bengal Cylinders and Containers (P) Ltd.
287. 207/2002	Uniworth Textiles Ltd.	312. 267/2003	Peoples Paper Limited
288. 220/2002	Lingraj Rice Mills Pvt. Ltd.	313. 289/2003	Khazana Agricultural Equipments Ltd.
289. 297/2002	Kettela Tea Company Pvt. Ltd.	314. 301/2003	Kanoi Paper and Industries Ltd.
290. 324/2002	Hanuman Tea Company Ltd.	315. 303/2003	Super Forgings and Steels Ltd.
291. 333/2002	Metropoli Overseas Ltd.	316. 322/2003	Macneill Engineering Ltd.
292. 347/2002	Texprint Overseas Ltd.	317. 333/2003	Uniworth Textiles Ltd.
293. 378/2002	Uniworth Limited	318. 334/2003	Uniworth Ltd.
294. 382/2002	Beco Industries Ltd.	319. 367/2003	Mecca Quilts Limited
295. 385/2002	Metropoli Overseas Ltd.	320. 382/2003	Hanuman Tea Company Ltd.
296. 391/2002	Duropolyprene Limited	321. 395/2003	Jenson and Nicholson (India) Ltd.
297. 15/2003	The HemalathaTextiles Limited	322. 406/2003	Valley Refractories Ltd.
298. 18/2003	Jupiter Rubber Pvt. Ltd.	323. 417/2003	Texprint Overseas Ltd.
299. 33/2003	Lingraj Oil Industries Ltd.	324. 16/2004	K.P. Valaikamatchi Chettiar and Sons Pvt.
300. 36/2003	Bilaspur Barytes and Chemicals Pvt. Ltd.	325. 43/2004	Consolidated Fibers and Chemicals Ltd.
301. 59/2003	East India Udyog Ltd.	326. 62/2004	Ispat Profiles India Ltd.
302. 84/2003	Datre Corporation Limited	327. 76/2004	East India Udyog Ltd.
303. 98/2003	G.B. Plastochem Pvt. Ltd.	328. 78/2004	Arambagh Paper Mills Pvt. Ltd.
304. 102/2003	Valley Refractories Limited	329. 102/2004	M.V. Cotspin Ltd.
305. 103/2003	Calcinor India Limited	330. 117/2004	Shalimar Wire Indus. Limited
306. 133/2003	Bells Control Limited		
307. 155/2003	M.B. Industries Limited		

Case No.	Company	Case No.	Company
331. 154/2004	Oxford Processors (P) Ltd.	357. 76/2005	Chowhan Exports Ltd.
332. 159/2004	Gontermann Peipers (India) Ltd.	358. 79/2005	Ispat Profiles India Ltd.
333. 171/2004	Associated Pigments Ltd.	359. 80/2005	Mahalakshmi Fibres and Industries Ltd.
334. 196/2004	Victory Iron Works Ltd.	360. 155/2005	Global Cements Ltd.
335. 198/2004	Bilaspur Baryte Pvt. Ltd.	361. 156/2005	Pahargoomiah Exports Ltd.
336. 206/2004	Dolphin Laboratories Ltd.	362. 170/2005	Pahargoomiah Tea Association Ltd.
337. 212/2004	Standard Ispat Ltd.	363. 172/2005	Peoples Paper Mills Ltd.
338. 218/2004	B.T. Composites Ltd.	364. 8/2006	M/s. India Foils Ltd.
339. 230/2004	Imperial Tubes (P) Ltd.	365. 28/2006	M/s. The Calcutta Phototype Co. Ltd.
340. 231/2004	Eastern Fibre Industries Ltd.		
341. 235/2004	Chowhan Exports Ltd.		
342. 247/2004	Antai Balaji Ltd.	<b>Assam</b>	
343. 266/2004	Taj Chonbag Textile Industries Ltd.	1. 222/1987	Ashok Paper Mills Ltd.
344. 270/2004	Uniworth Ltd.	2. 14/1991	Kuda Wood Products Ltd.
345. 274/2004	Uniworth Textiles Ltd.	3. 113/1991	Assam Valley Plywood Pvt. Ltd.
346. 283/2004	Kesoram Textile Mills Ltd.	4. 22/1996	Kamrup Roofings
347. 302/2004	The Empire Jute Co. Ltd.	5. 87/1997	Necem Cements Ltd.
348. 334/2004	K.P. Valaikamatchi Chettiar and Sons Pvt.	6. 52/1998	Shakti Tubes and Industries Limited
349. 356/2004	East India Udyog Ltd.	7. 124/1998	Amines and Plasticizers Ltd.
350. 357/2004	Victory Castings Ltd.	8. 352/1990	Umrongso Cement Ltd.
351. 358/2004	Hanuman Tea Company Ltd.	9. 15/2000	The Assam Tubes Ltd.
352. 375/2004	Mechano Paper Machines Ltd.	10. 160/2001	National Plywood Industries Ltd.
353. 11/2005	Valley Refractories Ltd.	11. 297/2001	Jorhaut Group Ltd.
354. 19/2005	Oxford Processors (P) Ltd.	12. 446/2001	H.P.S. India Private Ltd.
355. 43/2005	Kanoi Paper and Industries Ltd.	13. 259/2003	National Plywood Industries Ltd.
356. 68/2005	Shree Felts Pvt. Ltd.	14. 32/2005	Eastern Spinning Mills and Industries Ltd.

### **Special Rights for Backward Region**

956. SHRI M.K. SUBBA: Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

(a) whether a delegation of North East Students Organization called on the Prime Minister recently demanding certain special rights for the development of the backward region;

(b) if so, the details of the issues discussed; and

(c) the reaction of the Government thereon and assistance likely to be provided to the said organization?

THE MINISTER OF TRIBAL AFFAIRS AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI P.R. KYNDIAH): (a) and (b) Yes, Sir. A delegation of the North East students Organization (NESO) met the Prime Minister on 17-06-06 and submitted a Memorandum containing issues relating to Education and HRD, human rights and peace process, inter-state boundary issue, cellular services and Special Constitutional Status for the people of the NE States.

(c) The Central Government is according due importance to peace and development in the North Eastern States. The upgradation of the Department of Development of North Eastern Region was a step in this direction. The Central Ministries/Departments, except those specifically exempted, are required to earmark at least 10 per cent of their Gross Budgetary Support (GBS) for the NE Region. The unspent balance of this allocation is transferred to the Non-lapsable Central Pool of Resources (NLCPR) which is used for infrastructure development in the NER. As regard any assistance to the Organisation, there is no such proposal in this Ministry.

### **National Jute Policy**

957. SHRI ASADUDDIN OWAISI: Will the Minister of TEXTILES be pleased to state:

(a) whether Government has assessed the performance of jute sector keeping in view the National Jute Policy, 2005;

(b) if so, the details thereof;

(c) whether the objectives set under this policy are being achieved;

(d) if so, the details thereof; and

(e) if not, the reasons therefore indicating the corrective steps taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGOVA): (a), Yes, Sir. The Government has assessed the performance of the jute sector and have taken decisions to implement the objectives of the National Jute Policy, 2005.

(b) The decision of the Cabinet regarding approval for launching of Jute Technology Mission (JTM) and establishing a National Jute Board have been arrived at after wide consultation with concerned Ministries and an indepth review of the relevant factors. The memorandum for Expenditure Finance Committee (EFC) of the Jute Technology Mission brought out in July, 2005 provides a detailed review of the jute sector, identifying the strengths, weaknesses, opportunities and threats (SWOT) of the jute sector. Accordingly, goals/objective have been set up in the National Jute Policy, 2005 to address all the ills of the jute sector.

(c) and (d) Among the several objectives stated in the National Jute Policy, 2005, some have been implemented and others are being addressed. The JTM is in the process of being operationalized and the establishment of the National Jute Board which would synchronise and synergise the integrated development of the jute sector as a whole is already before the Parliament in the form of a Bill. The setting up of the National Institute of Natural Fibres and National Jute and Jute Textiles Museum are under active consideration.

(e) Does not arise.

### **Development of Handicrafts**

958. SHRI JASHUBHAI DHANABHAI BARAD: Will the Minister of TEXTILES be pleased to state:

(a) whether some State Governments have forwarded proposals projects to the Union Government for development of handicrafts;

(b) if so, the details thereof, State-wise;

(c) the action taken thereon, State-wise;

(d) the assistance provided/to be provided by the Union Government?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGO VAN): (a) The Schemes for promotion and development of handicrafts are Central Sector Schemes and do not envisage any direct assistance to the State Governments. These schemes are grant-in-aid schemes and are being implemented through Implementing Agencies like

State Handicrafts Development Corporations/Apex Societies and NGOs, etc. However, in some proposals/projects recommendations of State Governments are also received.

(b) to (d) The state-wise details of proposals/projects received with the recommendation of State Government for the years 2005-06 and 2006-07, the action taken thereon, and assistance provided/to be provided are given in the enclosed statement.

**Statement**

Sl. No.	Year	Name of the State	Purpose	Action taken	Amount provided/ to be provided
1.	2005-06	Tripura	Study for Handicrafts development in Tripura.	Under process	Amount to be provided Rs. 5.00 lakhs.
2.	2005-06	Uttar Pradesh	Setting up of Urban Haat at Rampur.	Sanctioned	Amount to be provided Rs. 140 lakhs. Amount provide Rs. 35 lakhs.
3.	2005-06	Uttar Pradesh	Setting up of Urban Haat at Bareilly.	Sanctioned	Amount to be provided Rs. 140 lakhs. Amount provide Rs. 35 lakhs.
4.	2005-06	Goa	Setting up of Urban Haat at Panaji.	Sanctioned	Amount to be provided Rs. 140 lakhs.
5.	2005-06	Rajasthan	Setting up of Urban Haat at Jaipur.	Sanctioned	Amount to be provided Rs. 140 lakhs. Amount provided Rs. 70 lakhs.
6.	2005-06	Chhattisgarh	Setting up of State Initiated Design Centre.	Under process	Yet to be finalized.
7.	2005-06	Nagaland	Setting up of State Initiated Design Centre.	Under process	Yet to be finalized.
8.	2005-06	Nagaland	Setting up of Museum.	Under process	Yet to be finalized.
9.	2005-06	Uttar Pradesh	Setting up of State Initiated Design Centre.	Under process	Yet to be finalized.
10.	2006-07	Uttaranchal	Certification of wood to facilitate export of wooden handicrafts.	Sanctioned	Amount to be provided is Rs. 10.00 lakhs.
11.	2006-07	Uttar Pradesh	Setting up of Urban Haat at Jhansi.	Under process	Yet to be finalized.
12.	2006-07	Bihar	Setting up of Urban Haat at Patna.	Under process	—do—

**Celebration of 50 Years of KVIC**

959. SHRI SUBODH MOHITE: Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:

- (a) whether the KVIC has formulated plan to celebrate 50 years of the organisation;
- (b) if so, the details thereof;
- (c) the new programme to be implemented by KVIC for generation of employment especially in rural areas, State-wise; and
- (d) initiative taken by the Government in the area of self employment for youths?

THE MINISTER OF SMALL SCALE INDUSTRIES AND MINISTER OF AGRO AND RURAL INDUSTRIES (SHRI MAHABIR PRASAD): (a) and (b) The Khadi and Village Industries Commission having been re-established recently, the plans to celebrate 50 years of the Commission have not been finalized so far.

(c) Government has recently approved implementation of the Scheme of Fund for Regeneration of Traditional Industries (SFURTI) in 100 clusters of khadi, village and coir industries over five years beginning 2005-06. The scheme envisages assistance for setting up of common facility centres (CFC), quality improvement, training and capacity building, development of new products, improved packaging, new design, market promotion, etc.

(d) The Government has been implementing two credit-linked subsidy schemes, viz., (i) Rural Employment Generation Programme (REGP) and (ii) Pradhan Mantri Rozgar Yojana (PMRY) for generation of additional employment opportunities in the country. One of the main objectives of both these programmes is to facilitate generation of additional employment in the local (rural or urban) areas of each State. REGP is implemented through the Khadi and Village Industries Commission (KVIC) to assist eligible applicants in setting up village industries in the rural areas and small town with population up to 20,000 and the PMRY through the Governments of State/ Union Territories, in both rural and urban areas, for providing self-employment opportunities to educated unemployed youth.

[Translation]

**Jurisdiction of NHRC**

960. SHRI KAILASH BAITHA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the jurisdiction of National Human Right Commission;
- (b) whether the Commission has power to take legal action against the guilty person for violation of human rights;
- (c) the nature of atrocities brought to the notice of Human Right Commission during each of the last three years, State-wise, atrocity-wise; and
- (d) the actions taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) The jurisdiction of the National Human Rights Commission (NHRC) extends to the whole of India. However, in relation to the State of Jammu and Kashmir the jurisdiction extends to matter relating to any of entries enumerated in List I or List III in the Seventh Schedule to the Constitution as applicable to that State. The jurisdiction of the Commission is also restricted by Section 36 of the Protection of Human Rights Act and the Commission cannot enquire into any matter which is pending before a State Commission or any other Commission. It can also not enquire into any matter after the expiry of one year from the date on which the act constituting violation of human rights was alleged to have been committed.

(b) The NHRC can make suitable recommendations in every case of proven violation of human rights against erring public servant. However, action in the light of its recommendations is required to be taken by the concerned Government.

(c) A statement indicating the number of complaints registered during the last three years State-wise and atrocities-wise is enclosed.

(d) All the complaints received have been considered and appropriate orders passed in each case in the light of the provisions of the Act read with the Procedural Regulations.

## Statement

Sl. No.	States/UT	Children Issues			Health Issues			Jail Matters			Judiciary		
		2003-04	04-05	05-06	2003-04	04-05	05-06	2003-04	04-05	05-06	2003-04	04-05	05-06
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1.	Andhra Pradesh	16	16	13	15	16	16	121	124	141	20	13	17
2.	Arunachal Pradesh	1	—	—	—	—	—	03	02	—	—	—	—
3.	Assam	1	—	—	—	01	06	19	14	31	07	—	01
4.	Bihar	19	33	16	26	24	23	210	203	324	46	24	25
5.	Goa	—	—	—	—	—	01	—	04	06	01	01	—
6.	Gujarat	05	10	02	03	14	10	55	59	54	38	41	15
7.	Haryana	08	11	09	13	24	20	90	94	93	32	23	18
8.	Himachal Pradesh	—	—	01	04	—	01	06	10	09	01	06	—
9.	Jammu and Kashmir	1	01	02	01	03	03	01	02	03	—	—	01
10.	Karnataka	04	09	07	06	05	05	74	65	85	13	13	07
11.	Kerala	02	01	04	03	09	07	54	55	51	09	07	05
12.	Madhya Pradesh	08	15	26	22	27	34	77	81	63	44	30	32
13.	Maharashtra	138	207	166	21	27	09	242	162	137	36	24	23
14.	Manipur	—	—	—	—	01	02	—	—	—	—	01	—
15.	Meghalaya	—	—	—	—	—	—	03	06	04	—	—	—
16.	Mizoram	—	—	—	—	—	01	02	—	01	—	—	—
17.	Nagaland	01	—	—	—	—	—	01	—	—	—	—	—

	1	2	3	4	5	6	7	8	9	10	11	12	13	14
18. Orissa	17	11	09	37	12	08	85	56	55	20	08	18		
19. Punjab	05	06	—	07	13	11	105	84	134	17	10	10		
20. Rajasthan	9	13	16	19	27	32	99	104	91	21	20	23		
21. Sikkim	—	—	—	—	—	—	—	—	—	—	—	—		
22. Tamil Nadu	10	13	11	13	15	14	128	108	113	29	27	29		
23. Tripura	—	—	—	—	01	—	03	04	04	02	—	—		
24. Uttar Pradesh	84	85	121	233	291	239	440	461	487	200	136	108		
25. West Bengal	05	05	22	24	45	12	58	90	79	01	07	04		
26. Andaman and Nicobar Islands	—	—	01	—	01	—	01	01	02	—	—	—		
27. Chandigarh	—	—	01	—	06	07	07	04	05	02	04	02		
28. Dadra and Nagar Haveli	—	—	—	—	—	—	—	—	—	—	—	—		
29. Daman and Diu	—	—	—	—	—	—	—	—	—	—	—	—		
30. Delhi	39	42	47	52	61	84	96	91	78	23	37	28		
31. Lakshadweep	—	—	—	02	—	—	—	—	—	—	—	—		
32. Pondicherry	—	—	—	02	01	02	03	01	01	01	—	01		
33. Chhattisgarh	01	01	04	04	02	06	43	30	55	03	06	01		
34. Jharkhand	07	15	06	15	14	11	84	95	88	15	11	15		
35. Uttranchal	04	08	07	15	09	12	22	20	28	09	11	05		
36. All India	—	—	01	—	—	01	—	—	—	—	—	—		
37. Outside India	—	—	04	01	01	01	07	03	04	01	—	—		



Sl. No.	States/UT	Anti-Social/Extremists					Labour			Minorities Discrimination				Police	
		2003-04	04-05	05-06	2003-04	04-05	05-06	2003-04	04-05	05-06	2003-04	04-05	05-06	2003-04	04-05
1	2	3	4	5	6	7	8	9	10	11	12	13	14		
1.	Andhra Pradesh	51	49	32	30	08	05	13	06	04	288	324	212		
2.	Anunachal Pradesh	02	01	01	—	—	—	—	—	—	08	03	06		
3.	Assam	08	05	07	01	02	—	01	01	—	42	33	36		
4.	Bihar	144	196	101	11	13	08	26	06	17	1683	1325	1395		
5.	Goa	—	01	—	—	03	02	—	—	01	22	12	14		
6.	Gujarat	32	34	21	19	18	17	38	40	08	386	300	178		
7.	Haryana	155	259	298	68	69	69	11	06	06	1321	1168	1218		
8.	Himachal Pradesh	02	02	02	01	01	03	01	02	03	42	40	29		
9.	Jammu and Kashmir	05	01	07	—	01	01	—	—	01	47	35	34		
10.	Karnataka	32	26	22	21	14	04	05	03	04	171	150	140		
11.	Kerala	13	13	10	07	02	03	01	03	02	48	39	33		
12.	Madhya Pradesh	125	245	182	22	22	43	14	09	11	556	534	578		
13.	Maharashtra	114	96	37	60	27	25	22	16	09	666	334	273		
14.	Manipur	02	04	05	—	—	—	—	—	—	03	09	05		
15.	Meghalaya	—	—	—	—	—	01	—	—	—	07	03	05		
16.	Mizoram	—	—	03	—	—	—	—	—	—	—	—	01		
17.	Nagaland	01	—	—	—	—	—	—	—	—	—	—	—		
18.	Orissa	30	40	35	27	18	07	14	09	12	253	190	155		

	1	2	3	4	5	6	7	8	9	10	11	12	13	14
19. Punjab	21	19	29	55	09	09	11	03	02	01	01	371	368	328
20. Rajasthan	64	74	42	13	16	13	22	15	14	10	10	736	705	806
21. Sikkim	—	—	—	—	—	—	—	—	—	—	—	01	—	01
22. Tamil Nadu	64	66	42	17	09	17	01	14	06	04	04	549	424	283
23. Tripura	—	03	—	—	—	—	02	—	02	—	—	08	05	08
24. Uttar Pradesh	3828	5292	4491	273	235	273	189	32	54	58	58	18932	20396	19315
25. West Bengal	22	09	16	09	03	09	09	02	—	01	01	247	238	171
26. Andaman and Nicobar Islands	—	—	—	—	01	—	—	—	02	—	—	04	06	02
27. Chandigarh	02	03	08	01	—	—	—	02	—	—	—	43	48	40
28. Dadra and Nagar Haveli	—	—	—	01	01	01	03	—	—	—	—	01	03	01
29. Daman and Diu	—	—	—	—	01	—	—	—	—	—	—	01	—	05
30. Delhi	188	177	305	59	11	59	46	08	07	—	—	1867	2151	1927
31. Lakshadweep	—	—	—	—	—	—	—	—	—	—	—	—	—	—
32. Pondicherry	03	05	02	02	—	02	—	—	01	01	01	13	13	09
33. Chhattisgarh	03	12	20	06	06	06	09	03	04	05	05	84	110	126
34. Jharkhand	44	59	30	07	10	07	10	08	03	04	04	457	347	395
35. Uttranchal	162	209	154	27	27	27	21	01	04	03	03	735	653	648
36. All India	—	—	—	—	—	—	—	—	—	—	—	—	—	—
37. Outside India	—	—	01	06	03	06	07	01	01	01	01	05	05	01

Sl. No.	States/UT	Environment					Migrants			Communal Violence					Service Matters			
		2003-04	04-05	05-06	2003-04	04-05	05-06	2003-04	04-05	05-06	2003-04	04-05	05-06	2003-04	04-05	05-06		
1	2	3	4	5	6	7	8	9	10	11	12	13	14					
1.	Andhra Pradesh	05	05	06	—	01	01	05	—	18	103	88	88					
2.	Arunachal Pradesh	—	—	—	01	01	—	—	—	—	06	04	06					
3.	Assam	01	—	04	—	—	—	02	—	03	46	28	47					
4.	Bihar	10	09	05	—	01	—	17	03	04	488	348	430					
5.	Goa	01	—	—	—	—	—	—	—	01	5	03	04					
6.	Gujarat	12	08	06	—	—	—	33	18	10	131	100	73					
7.	Haryana	10	13	12	01	—	02	11	—	01	205	141	165					
8.	Himachal Pradesh	01	01	—	—	—	—	—	—	—	27	25	32					
9.	Jammu and Kashmir	—	—	02	03	03	02	—	01	02	46	34	29					
10.	Karnataka	02	04	02	—	—	—	02	02	07	87	53	72					
11.	Kerala	04	04	03	—	—	—	03	—	04	32	29	25					
12.	Madhya Pradesh	07	02	09	01	—	—	06	02	24	551	456	451					
13.	Maharashtra	13	05	09	01	—	—	13	05	—	385	233	180					
14.	Manipur	—	—	—	01	—	—	—	—	—	02	02	03					
15.	Meghalaya	—	—	—	—	—	01	—	—	—	05	04	04					
16.	Mizoram	—	—	—	02	—	01	01	—	01	—	—	04					
17.	Nagaland	—	—	—	—	—	—	—	—	—	02	04	02					
18.	Orissa	12	04	04	—	—	—	02	02	07	200	185	147					

	1	2	3	4	5	6	7	8	9	10	11	12	13	14
19. Punjab	06	04	04	04	02	—	—	—	03	02	06	105	82	87
20. Rajasthan	15	11	20	—	—	—	—	01	26	05	08	290	252	290
21. Sikkim	—	—	—	—	—	—	—	—	—	—	—	02	—	—
22. Tamil Nadu	05	16	04	04	04	01	—	—	05	01	04	129	104	79
23. Tripura	—	—	—	—	01	—	—	—	—	—	—	08	06	10
24. Uttar Pradesh	93	110	101	03	—	—	—	01	39	34	39	2002	1543	1516
25. West Bengal	07	07	03	—	—	—	—	01	06	01	02	186	151	155
26. Andaman and Nicobar Islands	—	—	—	—	—	—	—	—	—	—	—	02	05	09
27. Chandigarh	—	01	—	—	—	—	01	—	—	—	—	10	16	20
28. Dadra and Nagar Haveli	—	—	—	—	—	—	—	—	—	—	—	02	01	01
29. Daman and Diu	—	—	—	—	—	—	—	—	—	—	—	—	—	02
30. Delhi	25	17	20	—	—	—	01	02	10	06	09	382	477	442
31. Lakshadweep	—	—	—	—	—	—	—	—	—	—	—	—	—	—
32. Pondicherry	—	—	—	—	—	—	—	—	—	—	—	06	07	03
33. Chhattisgarh	01	02	03	—	—	—	—	01	01	01	06	107	62	81
34. Jharkhand	10	16	05	—	—	—	—	—	10	01	03	275	205	247
35. Uttranchal	02	04	08	—	—	—	—	—	07	03	04	125	116	92
36. All India	—	—	—	—	—	—	—	—	—	—	01	—	—	—
37. Outside India	—	—	—	—	—	—	02	—	—	01	02	04	05	04

Sl. No.	States/UT	Women Issues					Tada/Pota					Miscellaneous					Defence Forces				
		2003-04	04-05	05-06	2003-04	04-05	05-06	2003-04	04-05	05-06	2003-04	04-05	05-06	2003-04	04-05	05-06	2003-04	04-05	05-06		
1	2	3	4	5	6	7	8	9	10	11	12	13	14								
1.	Andhra Pradesh	64	54	31	—	—	—	276	178	210	05	—	01								
2.	Arunachal Pradesh	05	01	—	—	—	—	11	04	03	—	01	01								
3.	Assam	09	07	05	—	—	—	39	34	42	18	18	07								
4.	Bihar	520	537	445	—	03	—	1189	1201	1606	03	02	—								
5.	Goa	02	02	03	03	—	—	13	09	07	—	—	—								
6.	Gujarat	53	50	30	—	03	—	366	312	193	04	—	01								
7.	Haryana	262	299	328	—	—	—	660	481	609	04	02	02								
8.	Himachal Pradesh	15	10	13	—	—	—	63	62	53	01	—	02								
9.	Jammu and Kashmir	11	10	10	—	—	—	63	61	43	27	-25	13								
10.	Karnataka	51	34	26	01	—	—	163	84	135	02	—	01								
11.	Kerala	12	15	03	—	—	—	66	54	70	—	—	02								
12.	Madhya Pradesh	218	188	166	—	—	—	543	480	775	04	03	02								
13.	Maharashtra	103	79	47	01	01	—	652	297	281	05	03	05								
14.	Manipur	07	02	04	—	—	—	02	04	04	08	16	03								
15.	Meghalaya	—	—	—	—	—	—	03	04	07	—	—	02								
16.	Mizoram	—	—	02	—	—	—	—	02	12	—	—	—								
17.	Nagaland	—	—	—	—	—	—	03	01	—	—	—	—								
18.	Orissa	132	109	71	—	—	—	325	190	196	03	01	—								

	1	2	3	4	5	6	7	8	9	10	11	12	13	14
19. Punjab	74	64	55	—	—	—	—	01	255	300	318	06	04	06
20. Rajasthan	250	259	268	—	—	—	—	—	649	773	880	03	08	05
21. Sikkim	—	—	—	—	—	—	—	—	—	—	04	—	—	—
22. Tamil Nadu	109	82	50	06	—	—	—	—	408	364	243	01	01	01
23. Tripura	02	07	02	—	—	—	—	—	06	05	06	01	02	01
24. Uttar Pradesh	3903	4306	4644	01	—	—	—	02	9718	10733	12145	25	13	21
25. West Bengal	88	54	48	—	—	—	—	—	277	311	300	05	05	06
26. Andaman and Nicobar Islands	02	01	—	—	—	—	—	—	07	06	10	—	—	—
27. Chandigarh	09	06	11	—	—	—	—	—	27	23	39	—	—	—
28. Dadra and Nagar Haveli	01	—	—	—	—	—	—	—	01	02	—	—	—	—
29. Daman and Diu	—	01	—	—	—	—	—	—	05	—	04	—	—	—
30. Delhi	513	413	429	01	—	—	—	01	1307	1737	1550	18	14	15
31. Lakshadweep	—	—	—	—	—	—	—	—	02	—	—	—	—	—
32. Pondicherry	01	04	05	—	—	—	—	—	22	10	08	—	—	—
33. Chhattisgarh	32	30	34	—	—	—	—	—	112	66	125	—	—	—
34. Jharkhand	134	128	145	02	—	—	—	—	476	444	542	02	03	01
35. Uttranchal	150	161	157	—	—	—	—	02	517	522	590	04	02	02
36. All India	—	—	04	—	—	—	—	—	—	—	01	—	—	—
37. Outside India	05	—	08	—	—	—	—	—	44	72	39	—	—	—

Sl. No.	States/UTs	Para-Military					Beggars Homes					Atrocities on SC/ST/OBC					Foreigners				
		2003-04	04-05	05-06	2003-04	04-05	05-06	2003-04	04-05	05-06	2003-04	04-05	05-06	2003-04	04-05	05-06	2003-04	04-05	05-06		
1	2	3	4	5	6	7	8	9	10	11	12	13	14								
1.	Andhra Pradesh	05	01	—	—	01	03	47	30	38	—	—	—								
2.	Arunachal Pradesh	02	—	—	—	—	—	02	—	—	—	—	—								
3.	Assam	06	04	02	—	—	—	07	02	01	—	—	—								
4.	Bihar	04	04	—	01	01	06	141	137	138	01	—	—								
5.	Goa	—	—	—	—	01	—	—	—	—	01	—	—								
6.	Gujarat	—	—	—	—	02	—	73	40	11	02	01	01								
7.	Haryana	01	—	03	03	02	02	122	126	145	02	—	01								
8.	Himachal Pradesh	01	—	—	—	—	—	07	08	04	—	—	01								
9.	Jammu and Kashmir	07	05	07	—	—	—	01	—	—	01	01	—								
10.	Karnataka	01	01	01	—	—	—	17	11	07	—	—	03								
11.	Kerala	—	—	01	01	—	—	06	—	06	—	—	01								
12.	Madhya Pradesh	04	01	02	01	03	05	71	83	61	—	02	—								
13.	Maharashtra	02	—	04	305	284	358	57	23	20	01	—	03								
14.	Manipur	12	04	04	—	—	—	—	—	—	—	—	—								
15.	Meghalaya	02	—	04	—	—	—	—	—	—	—	—	—								
16.	Mizoram	—	—	01	—	—	—	—	01	—	—	—	—								
17.	Nagaland	02	02	—	—	—	—	—	—	—	—	—	—								
18.	Orissa	01	03	03	01	01	03	34	18	22	—	—	—								

1	2	3	4	5	6	7	8	9	10	11	12	13	14
19.	Punjab	05	06	07	01	02	—	08	06	16	—	02	05
20.	Rajasthan	04	01	03	01	—	03	88	135	117	02	03	—
21.	Sikkim	—	—	—	—	—	—	—	—	—	—	—	—
22.	Tamil Nadu	—	—	—	02	01	06	64	59	—	01	02	01
23.	Tripura	04	07	03	—	—	—	01	—	—	—	—	—
24.	Uttar Pradesh	07	12	09	08	05	08	832	932	1055	02	03	03
25.	West Bengal	10	04	07	—	09	27	02	02	01	—	—	—
26.	Andaman and Nicobar Islands	—	—	—	—	—	01	01	—	—	01	—	—
27.	Chandigarh	—	—	01	—	—	—	04	—	01	—	—	—
28.	Dadra and Nagar Haveli	—	—	—	—	—	—	—	—	—	—	—	—
29.	Daman and Diu	—	—	—	—	—	—	—	—	—	—	—	—
30.	Delhi	12	02	13	04	02	—	26	15	23	05	03	04
31.	Lakshadweep	—	—	—	—	—	—	—	—	—	—	—	—
32.	Pondicherry	—	—	—	01	—	—	02	—	—	—	—	—
33.	Chhattisgarh	—	—	02	—	—	—	16	06	11	—	—	—
34.	Jharkhand	03	03	02	—	02	—	44	42	37	—	—	01
35.	Uttanchal	—	—	03	—	01	—	36	48	53	—	—	—
36.	All India	—	—	—	—	—	—	—	—	—	—	—	—
37.	Outside India	—	01	—	—	—	—	—	—	—	07	11	12



Sl. No.	State/UT	Riots		
		2003-04	04-05	05-06
1	2	3	4	5
1.	Andhra Pradesh	—	—	01
2.	Arunachal Pradesh	—	—	01
3.	Assam	—	—	—
4.	Bihar	02	—	02
5.	Goa	—	—	—
6.	Gujarat	28	20	05
7.	Haryana	01	—	—
8.	Himachal Pradesh	—	—	—
9.	Jammu and Kashmir	—	01	01
10.	Karnataka	01	—	01
11.	Kerala	—	—	01
12.	Madhya Pradesh	—	—	01
13.	Maharashtra	01	—	01
14.	Manipur	—	—	—
15.	Meghalaya	—	—	—
16.	Mizoram	—	—	—
17.	Nagaland	—	—	—
18.	Orissa	—	—	01
19.	Punjab	—	02	—
20.	Rajasthan	02	—	01
21.	Sikkim	—	—	—
22.	Tamil Nadu	—	—	02
23.	Tripura	—	—	—
24.	Uttar Pradesh	04	02	09
25.	West Bengal	—	—	01

1	2	3	4	5
26.	Andaman and Nicobar Islands	—	—	—
27.	Chandigarh	—	—	—
28.	Dadra and Nagar Haveli	—	—	—
29.	Daman and Diu	—	—	—
30.	Delhi	01	—	03
31.	Lakshadweep	—	—	—
32.	Pondicherry	—	—	—
33.	Chhattisgarh	01	—	02
34.	Jharkhand	01	—	—
35.	Uttaranchal	01	—	—
36.	All India	—	—	—
37.	Outside India	—	—	—

[English]

#### Price/Import of Rubber

961. SHRI DHANUSKODI R. ATHITHAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the price of rubber has gone up during each of the last three years and the current year;

(b) if so, the reasons therefor;

(c) whether the All India Rubber Industries Association had requested the Government for import of natural rubber through State Trading Corporation for Small Scale Units in the Country;

(d) if so, the details thereof; and

(e) the steps taken by the Government to control shortage and price of rubber?

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH): (a) Yes Sir.

(b) The domestic price of natural rubber is mainly determined by the international price. Various factors such

as sustained economic growth in major rubber consuming countries, unforeseen climatic factors resulting in tight supply situation in some of the producing countries, and the developments in the oil sector leading to an increase in the price of synthetic rubber, have influenced the increase in the international price of Natural Rubber.

(c) and (d) Yes. However, the proposal may not be practical as the international price of natural rubber has been ruling were above the domestic price consistently from July 2005 onwards.

(e) The production of natural rubber during 2005-06 in the country exceeded the domestic consumption and there was no shortage of natural rubber. Furthermore, various programmes are being implemented by the Government of India, through the Rubber Board, to increase the production of natural rubber in the country including in the non-traditional regions.

#### Death Cases in Jawahar Navodaya Vidyalayas

962. SHRI G. NIZAMUDDIN:  
SHRI ASHOK ARGAL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of deaths taken place in the Jawahar Navodaya Vidyalayas in the various regions of the country since 01-04-2005 to till date, region-wise;

(b) whether any study has been conducted to find out the reasons for the deaths of students;

(c) if so, the details thereof;

(d) the steps taken by the Government to obviate recurrence of such instances in future;

(e) whether any assistance has been provided to the families of the children by the Government/NVS;

(f) if so, the details thereof;

(g) whether any group insurance has been provided to the students studying in Navodaya Vidyalayas; and

(h) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) The number of deaths taken place in Jawahar Navodaya Vidyalaya region wise since 01-04-2005 till date is as under:—

Sl. No.	Name of the Region	No. of deaths
1.	Bhpoal	03
2.	Chandigarh	01
3.	Hyderabad	09
4.	Jaipur	01
5.	Lucknow	05
6.	Pune	01
7.	Patna	02
8.	Shillong	03
Total		25

(b) to (d) Yes, Sir. A one-man Committee under the Chairmanship of Shri K.K. Bakshi, former Advisor (Education), Planning Commission, Government of India

was constituted by the Navodaya Vidyalaya Samiti (NVS) to study causes of death of the students in JNVs. Steps taken by the Samiti to obviate recurrence of such instances are as follows:—

(i) Based on a careful analysis of the circumstances, detailed guidelines for safety and security of children in JNVs have been prepared and circulated to the Vidyalayas. Implementation of these guidelines in being monitored at various levels.

(ii) Additional female staff nurse has been posted in all such JNVs where the existing staff nurse is a male.

(iii) Matrons on contract basis have been appointed in JNVs where the strength of girls exceeds 100.

(iv) A film highlighting the safety and security concerns in JNVs has been produced and CDs have been provided to all the JNVs to screen in for the students so as to sensitize them.

(v) Regular medical checkup of the students is done and comprehensive medical record of each student is maintained.

(e) and (f) Ex-gratia grant of Rs. 50,000 each has been provided to the families in deserving cases.

(g) No, Sir.

(h) Does not arise.

#### **Border Trade Centres**

963. SHRI TUKARAM GANGADHAR GADHAK: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether there is any Border Trade Centre in West Bengal;

(b) if so, the details thereof;

(c) the funds sanctioned for these Trade Centres alongwith the working arrangement thereof;

(d) whether the Government proposes to set up any other Border Trade Centre on Indo-Bangladesh Border; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH): (a) and (b) Trade with our neighbouring countries through the land route is regulated by Land Customs Stations located at mutually agreed places at the border.

(c) The details of funds released for upgrading the infrastructure development at the Land Customs Stations located in the State of West Bengal are as under:—

Sl. No.	Land Customs Stations	Amount sanctioned (Rs. in lakh)
1.	Petrapole	Rs. 847.69
2.	Mahadipur	Rs. 545.00
3.	Hilli	Rs. 552.64
4.	Changradandha	Rs. 210.00

(d) and (e) No such proposal is currently under consideration in the Department of Commerce.

#### Additional Allocation under TUFFS

964. SHRI SUGRIB SINGH: Will the Minister of TEXTILES be pleased to state:

(a) whether Technology Upgradation Fund Scheme has not been able to achieve its objectives;

(b) if so, the details thereof;

(c) whether Ministry of Finance has agreed for additional allocation under the scheme;

(d) if so, the details thereof;

(e) the details of targets fixed and achieved under the scheme since the inception of the scheme; and

(f) the extent to which the Government will be able to compete internationally?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGOVA): (a) and (b) The segment-wise progress of the Scheme as on 31-05-2006 is furnished at statement. The Scheme is a great success.

(c) and (d) based on the loan sanctioned and the assistance admissible as per norms of technology upgradation for the Scheme, the Ministry of Finance is providing funds.

(e) and (f) Primarily being an interest reimbursement scheme, no year-wise targets for this scheme were fixed. However, the Government estimated that this scheme would be able to induce an investment of around Rs. 25,000 crore for modernisation of the Indian textile sector. This will enable the Indian textile industry to compete in the international market with confidence.

#### Statement

*Segment-wise progress under TUFFS (Provisional)*  
(01-04-1999 to 31-05-2006)

(Rs. in Crore)

Sl. No.	Industry Segment	Received			Sanctioned		
		No. of Applications	Project Cost *	Amount of loan	No. of Applications	Project Cost *	Amount of loan
1	2	3	4	5	6	7	8
1.	Spinning	938	13670.24	8100.24	866	12225.41	6243.50

1	2	3	4	5	6	7	8
2.	Composite Upgradation	370	12435.26	6015.89	339	10566.36	4251.03
3.	Processing of Fibres, Yarn, Fabrics, Garments and Made-ups	699	6511.17	2820.97	660	5834.77	2145.34
4.	Weaving	822	5494.69	2349.42	802	5232.90	2108.14
5.	Garment Manufacturing	358	1797.35	1079.61	334	1684.91	1198.25
6.	Knitting	683	2426.77	1377.09	661	2217.57	750.48
7.	Synthetic Filament Yarn Texturising, Crimping and Twisting	721	1605.22	704.96	702	1408.59	565.29
8.	Technical Textiles	39	874.74	430.91	37	852.72	372.85
9.	Fabric Embroidery	483	759.94	413.87	475	570.63	315.57
10.	Made-up Manufacturing	54	1084.39	682.96	48	720.26	219.12
11.	Manufacture of Viscose Filament Yarn	8	134.29	107.17	8	134.29	107.17
12.	Jute Industry	27	204.65	120.55	25	185.88	105.80
13.	Cotton Ginning and Pressing	63	195.68	125.10	59	177.96	101.78
14.	Independent Weaving Preparatory	22	62.15	59.32	18	47.13	47.14
15.	Silk Reeling and Twisting	170	86.01	56.70	165	62.27	42.04
16.	Non-Wovens	9	103.42	34.74	9	103.42	32.65
17.	Wool Scouring and Combing	8	21.72	15.04	8	21.72	15.04
18.	Others	6	17.75	13.35	6	17.75	13.35
<b>Total</b>		<b>5480</b>	<b>47485.44</b>	<b>24507.89</b>	<b>5222</b>	<b>42064.54</b>	<b>18634.54</b>

\*Project cost includes equity (non-loan amount), loan for non-TUF eligible investment.

**Licence of Shops, Kiosks under NDMC**

965. SHRI KISHANBHAI V. PATEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of shops, kiosks and residential

units under the licencing authority of New Delhi Municipal Council, separately;

(b) the total number of these units whose period licence has since expired;

- (c) the action taken by NDMC to renew their licence;
- (d) the total number of units whose licences have been cancelled during each of last three years, till date;
- (e) the total number of requests pending with NDMC for renewal of these units;
- (f) the reasons for non-disposal of these requests;
- (g) whether the NDMC proposes to give ownership right to licencees; and
- (h) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY): (a) The total number of kiosks, shops and residential units under the New Delhi Municipal Council is as under:—

Shops	2198
Kiosks	251
Residential Flats	28

- (b) The licence of 553 units has expired
- (c) Licence is renewed on receipt of consent of the licencee alongwith required documents and completion of usual formalities. The New Delhi Municipal Council has requested Market Federations/Associations to motivate the allottees to send their consent and required documents for renewal of their licences.
- (d) The total number of units whose licences have been cancelled during each of the last three years is as follows:—

Year	Number of Units
2003-04	1
2004-05	0
2005-06	68
2006-07 (upto 28th July, 2006)	6

(e) and (f) 61 applications pending for renewal of licences are in various stages of processing.

(g) and (h) The proposal to give ownership right to licencees has not materialized so far due to non-receipt of clearance from various Government agencies.

[Translation]

#### **Black Marketing of Text Books**

966. SHRI KAMLA PRASAD RAWAT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether NCERT and CBSE books of various subjects by the shopkeepers are being blackmarketed;
- (b) if so, whether such books are in short supply in the market;
- (c) if so, the reasons for shortage of books of the said subjects particularly Mathematics and English; and
- (d) the action taken by the Government against those responsible for the said shortage?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (d) Whenever NCERT receives complaints of blackmarketing or piracy of text-books, action is taken to lodge police complaints. 3 such complaints have already been lodged by NCERT. No instance of blackmarketing of CBSE books has come to the notice of CBSE. NCERT has printed adequate number of textbooks in various subjects including Mathematics and English to fulfil the requirement of CBSE-affiliated schools. CBSE has also printed books as per demand.

[English]

#### **Performance of Inter-State Council**

967. SHRI HEMMAL MURMU: Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 3823 on May 16, 2006 and state:

- (a) the action taken by the Government on representations received from Greater Cooch Behar People's Association; and

(b) the performance of Inter-State Council, Zonal Council or other Council/Commission for settlement of Centre-State problems and encouraging balanced socio-economic development in concerned zones during the last three years and current year as on date, separately?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO HODLYA GAVIT):

(a) The Government had examined the demands made in the representations received from Greater Cooch Behar People's Association. It appeared that there was nothing illegal or unconstitutional in the Instrument of Accession or the Merger Agreement, signed by the Maharaja of Cooch Behar in accordance with the Indian Independence Act, 1947 read with the relevant provision of the Government of India Act, 1935. The merger of the State of Cooch Behar with West Bengal from 1-1-1950 under the States Merger (West Bengal) Order 1949 also appeared to be legal and valid. Further, no other issue in the Merger Agreement remained unimplemented. The representations received from Greater Cooch Behar People's Association were also discussed with concerned officials of the Government of West Bengal. The present dissatisfaction of the people of Cooch Behar seemed to emanate from economic backwardness of Cooch Behar. The representations were, therefore, forwarded to the Government of West Bengal, with a request to take appropriate action and initiate measures, both in the short term and long term, to address the issue of economic backwardness of the area.

(b) During the last three years and current year as on date, two meetings of the Inter-State Council were held which inter alia discussed Centre-State matters such as Sarkaria Commission recommendations relating to Administrative Relations, Emergency Provisions and Deployment of Union Armed Forces; Implementation Report on decisions taken by the Inter-State Council on the recommendations of the Sarkaria Commission; Disaster Management-preparedness of States to cope with disasters. In its report submitted in 1988, the Sarkaria Commission had made 247 recommendations. The Inter State Council has since inception considered and taken a final view on all the recommendations through consensus.

Meetings of all five Zonal Councils were held in 2005. Issues relating to economic development in many

sectors such as rural development, infrastructure, tourism, health, mining, power, etc. were deliberated in these meetings.

### NEC Projects

968. DR. ARUN KUMAR SARMA: Will the Minister of DEVELOPMENT OF NORTH-EASTERN REGION be pleased to state:

(a) whether the standing instructions on exemption are being violated and NEC projects are getting delayed;

(b) if so, the details thereof alongwith the reasons therefor; and

(c) the action taken for strict compliance of standing instructions?

THE MINISTER OF TRIBAL AFFAIRS AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI P.R. KYNDIAH): (a) to (c) No, Sir. NEC Projects were not being subjected to SFC/EFC procedures prior to 1998-99. It was observed that many NEC projects were suffering from cost and time over-run because of deficient project formulation and monitoring. After a careful review it was decided by the Central Government that scrutiny by SFC/EFC/PIB helps in observance of financial prudence and that the interests of NEC would be better served by implementing projects which are considered viable by SFC/EFC/PIB.

### Performance of Mining Sector

969. SHRI NAVEEN JINDAL: Will the Minister of MINES be pleased to state:

(a) whether the performance of mining sector has fallen short of expectations;

(b) if so, the details thereof; and

(c) the nature of structural reforms stipulated to bring the performance of the sector to the expected level?

THE MINISTER OF STATE IN THE MINISTRY OF MINES (DR. T. SUBBARAMI REDDY): (a) and (b) There has been a slow down in the growth of mineral sector. The index of mineral production has a weightage of 33% for Coal and Lignite, 53% for Petroleum and Natural Gas

and 14% for other non-fuel and non-atomic minerals. Due to temporary closure of mines, discontinuation of mining operations because of heavy rain falls and labour problems in the year 2005-06, the value of index for mineral production for non-fuel and non-atomic minerals, under the Ministry of Mines, recorded a growth of 3.5% only.

(c) A High Level Committee, under the Chairmanship of Shri Anwar-ul Hoda, Member, Planning Commission, has reviewed National Mineral Policy, 1993, Mines and Minerals (Development and Regulation) Act, 1957, and suggested changes to encourage investment in exploration and exploitation of minerals alongwith various measures to streamline and simplify procedures for grant of mineral concessions to stimulate investment flows and induction of state-of-the-art technology into the mining sector.

*[Translation]*

#### **Price of Iodised Salt**

970. SHRI BHANU PRATAP SINGH VERMA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the prices of iodised salt has increased after issuance of notification by the Government banning the sale of common salt for human consumption;

(b) if so, the details thereof and the reasons therefor; and

(c) the steps taken by the Government to meet the situation?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL POLICY AND PROMOTION, MINISTRY OF COMMERCE AND INDUSTRY (SHRI ASHWANI KUMAR): (a) to (c) The notification issued by the Ministry of Health and Family Welfare banning sale of non-iodised salt for direct human consumption has come into effect from 17th May, 2006. Since sale of non-iodised salt for direct human consumption was already banned by most State Governments, issue of the notification has not led to any increase in prices of iodised salt.

*[English]*

#### **Human Trafficking**

971. SHRI G.V. HARSHA KUMAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether attention of the Government has been drawn to the recent US report on human trafficking;

(b) if so, the comments made in the said report on India;

(c) the reaction of the Government thereon; and

(d) the corrective measures taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO HODLYA GAVIT): (a) Yes, Sir. The Government is aware of the "Trafficking in Persons Report-2006" released on 5-6-2006 by the United States Department of State.

(b) The report is generally critical of the Government and its machinery for its alleged failure to show evidence of increasing efforts to address trafficking in women and girls for the purposes of commercial sexual exploitation as also trafficking in men, women and children for the purposes of forced or bonded labour.

(c) and (d) Government is fully alive to and concerned with the problem of human trafficking and is taking several measures, in concert with the State Governments for prevention and control of crime of trafficking as well as measures for rehabilitation of victims. The Union Government has advised all the State Governments to deal with the crime of trafficking in a holistic manner and to evolve an effective and comprehensive strategy encompassing rescue, relief and rehabilitation of victims besides taking deterrent action against the law violators.

#### **Handloom and Powerloom Sector**

972. SHRI E.G. SUGAVANAM: Will the Minister of TEXTILES be pleased to state:

(a) whether the handloom sector is facing stiff competition with powerloom sector;

(b) if so, the reasons and details thereof;



(c) whether the production of handloom cloth has increased/decreased during the last three years;

(d) is so, the details thereof alongwith the reasons for decrease in production; and

(e) the steps taken to boost the production and sale of handloom clothes in the country?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGOVA): (a) and (b) Yes, Sir. The Handloom Sector is facing stiff competition from cheap powerloom products due to various reasons. There is a high wage component in the cost of handloom products vis-a-vis powerlooms. Powerlooms also enjoy the advantage of superior technology and economies of scale. Handloom weaving is still largely a household enterprise and a predominantly rural activity, dispersed all over the country whereas powerlooms are better organized in terms of procurement of inputs and organization of marketing. Thus, both handloom and powerloom compete for the same market segment.

(c) The estimated cloth production in handloom sector in the year 2005-06 was 6203 million sq. mtrs. (Provisional), 5722 million sq. mtrs. in 2004-05 and 5493 million sq. mtrs in 2003-04. Thus, there was an annual increase of 8.41% in the year 2005-06 and 4.17% in the year 2004-05.

(d) Does not arise.

(e) The Government is implementing a number of schemes to enhance production, productivity and efficiency of the handloom sector and to enhance the income and socio-economic status of the weavers by upgrading their skills and providing infrastructural input and marketing support. The important developmental schemes are Deen Dayal Hathkargha Protsahan Yojana, Integrated Handloom Training Project, Marketing Promotion Programme, Mill Gate Price Scheme, Workshed-cum-Housing Scheme, Weavers' Welfare Scheme and Handloom Export Scheme. Furthermore, new schemes of Integrated Handloom Cluster Development (IHCD), Mahatama Gandhi Bunkar Bima Yojna and Health Insurance Scheme have been launched in the year 2005-06.

*[Translation]*

#### **Militant-Naxalite Nexus**

973. DR. CHINTA MOHAN:

SHRI RAMJI LAL SUMAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any nexus among the Lashkar-e-Taiba, Maoist of Nepal and the Naxalites in the country;

(b) if so, the facts and the details in this regard;

(c) whether international terrorist outfits are becoming active to spread insurgency in the country; and

(d) if so, the steps taken by the Government to check such nexus?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) and (b) Indian Naxal outfits are reported to have ideological and logistic links with Nepalese Maoists. There are no reports to suggest links between Indian Naxalites and Lashkar-e-Taiba.

(c) Some international terrorist outfits continue to carry out terrorist activities in Jammu and Kashmir and some other parts of the country.

(d) The Government has been pursuing a multi-pronged strategy to counter the menace of terrorism on political, development and security fronts. In order to curb terrorist activities, the Government has taken measures which include strengthening of border management to check infiltration, galvanizing the intelligence machinery, ensuring improved technology, weaponry and equipment for security forces both at the Centre and in the States, neutralizing plans of terrorist/anti-national elements by well coordinated intelligence based operations. Besides, the steps have also been taken to achieve bilateral/multi-lateral cooperation to deal with the menace of terrorism, given its global dimensions.

#### **Mineral Based Plants**

974. SHRI BRAJESH PATHAK: Will the Minister of MINES be pleased to state:

(a) the details of mineral based plants in the country as on date;

(b) whether the mineral based plants available in the country are able to cater to its requirement;

(c) if not, whether the Government proposes to set up more mineral based plants during the current plan period; and

(d) if so, the details thereof, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF MINES (DR. T. SUBBARAMI REDDY): (a) As per information made available by Indian Bureau of Mines, the major mineral based plants, State-wise, in the country are as under:—

Sl. No.	State	No. of Mineral Based Industries
1	2	3
1.	Andhra Pradesh	96
2.	Assam	14
3.	Bihar	32
4.	Chhattisgarh	32
5.	Delhi	5
6.	Goa	4
7.	Gujarat	77
8.	Haryana	18
9.	Himachal Pradesh	3
10.	Jammu and Kashmir	2
11.	Jharkhand	62
12.	Karnataka	53
13.	Kerala	38
14.	Madhya Pradesh	52
15.	Maharashtra	118

1	2	3
16.	Manipur	1
17.	Meghalaya	2
18.	Nagaland	1
19.	Orissa	54
20.	Punjab	18
21.	Rajasthan	88
22.	Sikkim	1
23.	Tamil Nadu	68
24.	Uttaranchal	6
25.	Uttar Pradesh	61
26.	West Bengal	83
27.	Chandigarh	1
28.	Dadra and Nagar Haveli	7
29.	Daman and Diu	2
30.	Pondicherry	17

(b) Although almost entire domestic demand is satisfied by domestic supplies, some quantities of certain special quality/types of minerals and metals/ferro-alloys are imported to meet the requirement in certain specific end-uses.

(c) and (d) The role of the Government is to facilitate private sector for setting up mineral based plants.

[English]

**Shifting Focus of Jan Shikshan Sansthan**

975. SHRI ADHALRAO PATIL SHIVAJIRAO:

SHRI RAVI PRAKASH VERMA:

SHRI ANANDRAO VITHOBA ADSUL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Jan Shikshan Sansthan (JSS) is a multifaceted adult education programme;

(b) if so, the aims and objectives of the Sansthan;

(c) whether the Government has decided to shift the focus of the JSS to the rural areas;

(d) if so, the expenditure incurred during the last three years; and

(e) The amount likely to be incurred on the rural areas under JSS?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) Yes, Sir.

(b) The aims and objectives of the Sansthan are as under:—

- To improve the occupational skills and technical knowledge of the neo-literates and other trainees;
- To provide academic and technical resource support to Zilla Saksharata Samities in taking up Vocational and Skill Development Programmes for neo-literates;
- To organize equivalency programmes through open learning system, orientation courses for resource persons and implement skill development programmes under the scheme of Continuing Education Programmes for neo-literates;
- To promote national goals such as secularism, national integration, population and development, women's equality, protection and conservation of environment.

(c) The Jan Shikshan Sansthans are district level resource support centres and concentrate on the socio-economically backward and educationally disadvantaged groups of both urban and rural population of the entire district.

(d) Total expenditure incurred during the last three years is as under:—

Year	Expenditure
2003-04	Rs. 25.86 crore
2004-05	Rs. 27.82 crore
2005-06	Rs. 42.08 crore

(e) The activities of JSS cover both urban and rural beneficiaries in the district. There is no segregation of expenditure to be incurred on urban and rural areas.

[Translation]

#### Export of Mangoes

976. SHRI KAILASH NATH SINGH YADAV:  
PROF. MAHADEORAO SHIWANKAR:  
SHRI MOHD. TAHIR:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether some countries including Japan have imposed ban on import of mangoes from the country;

(b) if so, the details thereof alongwith the reasons therefor, country-wise;

(c) the names of the countries that have lifted restriction on import of mangoes during the current year;

(d) the target fixed for export of mangoes to those countries during the current year; and

(e) steps taken by the Government for the smooth export of mangoes from the country?

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH): (a) and (b) Import of mangoes from India is not permitted by United States of America, Australia and New Zealand on account of incidence of fruit flies, mango stone, thrips, pulp weevil and other pests in Indian mango.

(c) Japan lifted the ban on import of Indian mangoes on 23rd June, 2006.

(d) Country-wise targets for export of mangoes are not fixed.

(e) The Agricultural and Processed Food Products Export Development Authority (APEDA) is extending financial assistance under its schemes for Market Development, Infrastructure Development, Quality Development and Research and Development to exporters to facilitate export of agricultural produce including mango. Other steps in this direction include setting up of Agri Export Zones, provision of facilities for handling perishable cargo at major international airports, organization of mango promotion campaigns and buyer-seller meets.

[English]

#### Release of Ulfa Leaders

977. SHRI CHANDRA BHUSHAN SINGH:

SHRI HANSRAJ G. AHIR:

SHRI M.K. SUBBA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has agreed to release five important leaders of ULFA from jail after a meeting was held with PCG;

(b) if so, the names of ULFA leaders for whom demands for released have been made;

(c) whether ULFA has assured the Government that terrorist activities in Assam will be stopped after releasing ULFA leaders from Jail; and

(d) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY): (a) to (d) The People's Consultative Group (PCG) of Assam constituted by the United Liberation Front of Asom (ULFA) held three rounds of talks with the Government on 26-10-2005, 7-2-2006 and 22-6-2006. During third round of talks held on 22-6-2006, responding to the points made by PCG, it was stated that their request for the release of five ULFA detenués would be considered favorable in consultation with Government of Assam. Simultaneously, PCG was urged to impress upon ULFA to ensure a peaceful and conducive environment, so that direct talks with Government of India are held at the earliest. PCG expressed satisfaction over Government of India's

approach to negotiations that will help usher lasting peace in Assam. PCG also assured the Government of India that they would appeal to the ULFA to create a peaceful atmosphere in Assam, which will be conducive to holding direct talks.

It has been noted that security situation in Assam has by and large remained peaceful since the meeting of June 22, 2006.

#### Profit of NALCO

978. SHRI SUNIL KHAN: Will the Minister of MINES be pleased to state:

(a) whether NALCO is a profitable unit;

(b) if so, the details of profit earned by NALCO during the year 2003-2004, 2004-2005 and 2005-06; and

(c) the reasons of disinvestment of NALCO?

THE MINISTER OF STATE IN THE MINISTRY OF MINES (DR. T. SUBBARAMI REDDY): (a) Yes, Sir.

(b) The details of profit earned by National Aluminium Company Limited (NALCO) during the years 2003-04, 2004-05 and 2005-06 are given below:—

Year	(Rs. in crores)
2003-04	737.37
2004-05	1234.84
2005-06 (Provisional)	1562.20

(c) On 22nd June, 2006, Government had approved a proposal to sell 10% of the paid up equity capital out of Government's shareholding of 87.15% in NALCO through the process of book building. Subsequently, on 6th July, 2006, Government decided to keep all disinvestment decisions and proposals on hold, pending further review.

#### GDP of Manufacturing Units

979. SHRI K.S. RAO: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the contribution of manufacturing units towards the GDP during the last five years; and

(b) the amount of foreign investment made in these units during the above period?

(Value in US\$ million)

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL POLICY AND PROMOTION, MINISTRY OF COMMERCE AND INDUSTRY (SHRI ASHWANI KUMAR): (a) and (b) Contribution of manufacturing sector towards the GDP and foreign investment in the manufacturing sector during the last five years is as under:—

Year	Export	Import	Total
2004-05	901.39	865.88	1767.27
2005-06	1062.25	1201.75	2264.00
% Growth	17.85	38.79	28.11

(Source: DGCI and S, Calcutta)

Year	Contribution of manufacturing to GDP at constant prices (1993-94) (as percentage)	Foreign Direct Investment Inflows in Manufacturing (Amount in US\$ million)
2000-01	17.2	806.73
2001-02	16.9	1827.77
2002-03	17.3	1036.57
2003-04	17.0	671.47
2004-05	17.4	1196.93

(b) and (c) Yes, Sir. The Framework Agreement for establishing Free Trade Area between India and Thailand was signed on 9-10-2003. The trade between the two countries has increased by 28.11% during 2005-06 over the previous year.

(d) 82 common items of export interest to both the sides have been agreed for elimination of tariff on a fast track basis w.e.f. 1-9-2004. A list of these items can be seen at <http://commerce.nic.in/>.

#### Setting Up of Pharmacy Colleges

981. SHRI BADIGA RAMAKRISHNA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether nearly 20 applications are pending before the AICTE from Andhra Pradesh for setting up of Pharmacy Colleges;

(b) if so, the details thereof and the reasons for pendency;

(c) whether the Council has any policy of giving preferential treatment to the applicant in view of location; and

(d) if so, the details thereof and the number of applications pending with the AICTE having the location-preference?

#### Indo-Thailand Free Trade Agreement

980. SHRI BRAJA KISHORE TRIPATHY: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the status of trade between India and Thailand;

(b) whether trade has increased between the two countries after Free Trade Agreement;

(c) if so, the details thereof; and

(d) the name of the products wherein custom rebate has been permitted under the said agreement?

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH): (a) Present status of trade between India and Thailand is as under:—

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A. FATMI): (a) and (b) According to the All India Council for Technical Education (AICTE), there is no application

pending with them from Andhra Pradesh for setting up of Pharmacy Colleges. From Andhra Pradesh, 46 applications were received for setting up of new Pharmacy Colleges. All these applications were processed as per AICTE norms. While five applications were rejected, 41 applicants have got Letter of Intent out of which six have received Letter of Approval.

(c) and (d) There is no policy in the AICTE for giving preferential treatment to the applicants from the locational point of view.

### Man-Made Textiles

982. SHRI RAVICHANDRAN SIPPAPARAI: Will the Minister of TEXTILES be pleased to state:

(a) whether the conditions of man-made textile is deteriorating;

(b) if so, the steps taken to boost the man-made textile sector;

(c) whether Government has any proposal to revise Duty Entitlement Pass Book (DEPB) rates; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGOVA): (a) and (b) No, Sir. The production of man made fibre, man made filament yarn and cloth has been showing positive growth. The details of production over the last three years are as under:—

Production	Unit	2003-04	2004-05	2005-06 (Prov.)	% increase in 2005- 06 over 2004-05	April-May (Prov.)		% increase
						2006-07	2005-06	
Man-made Fibre	Mn. Kg.	953	1023	965	(- )5.7	190	154	23.4
Filament Yarn	Mn. Kg.	1118	1109	1176	6.0	216	194	11.3
Fabrics								
Blended	Mn. Sq. Mtr.	6068	6032	6184	2.5	1051	1002	4.9
100% Non cotton	Mn. Sq. Mtr.	17613	17998	18572	3.2	3270	2716	20.4
Total Fabrics	Mn. Sq. Mtr.	45383	45378	49007	8.0	8422	7681	9.6

(c) and (d) Yes, Sir. The government has revised Duty Entitlement Pass Book (DEPB) rates vide Public Notice No. 29(RE-2006-09/2004-09) dated 3rd July 2006.

[Translation]

### Marketing Support to Madhya Pradesh

983. SHRI VIJAY KUMAR KHANDELWAL: Will the Minister of TEXTILES be pleased to state:

(a) whether the Government has recently received proposals from the Government of Madhya Pradesh for

providing marketing support to Madhya Pradesh Handicraft and Handloom Corporation and Madhya Pradesh Silk Federation respectively under Dindayal Hathkargha Yojana separately;

(b) if so, the details thereof; and

(c) the action being taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGOVA): (a) The Government of India had received proposals under Marketing Incentive Component of Deen Dayal Hathkargha

Protsahan Yojana (DDHPY) in respect of M.P. State Sericulture Development and Trading Cooperative Federation Ltd. only for the year 2005-06 amounting to Rs. 79,008.

(b) and (c) The Marketing Incentive proposal under DDHPY in respect of M.P. State Sericulture Development and Trading Cooperative Federation Ltd. could not be considered for want of Utilisation Certificates from the State Government in respect of central share released earlier to the handloom organisation for Rs. 70,51,770, which included utilization certificates in respect of the Silk Federation for Rs. 1,41,230. The State Government, vide this office letter No. 15/15 DCH/DDHPY/MP/M and E/2001 dated 24-5-2006, had been requested to furnish the requisite Utilisation Certificate, which is yet to be received.

#### **MOU to Increase Investments**

984. SHRI KAILASH MEGHWAL: Will the Minister of MINES be pleased to state:

(a) the details of Memorandum of Understanding signed by the Government to increase Indian and foreign investment in mining sector; and

(b) the time by which the terms of Memorandum of Understanding are likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF MINES (DR. T. SUBBARAMI REDDY): (a) and (b) The Government has not signed any Memorandum of Understanding specifically to increase Indian and foreign investment in the non-fuel, non-atomic mineral sector. However, to facilitate bilateral cooperation in the fields of geology and mineral resources, the Government signed Agreements/Memorandum of Understanding (MOU) inter-alia with France, South Africa, Canada, China, Uzbekistan, etc. These Agreements/MOUs envisage bilateral cooperation programmes in research and development, training of personnel, exploring possibilities of joint ventures and acquiring state-of-the-art technologies in the fields of mineral exploration, development and exploitation.

*[English]*

#### **Setting Up of Arab Cultural Centre at Jamia Millia Islamia**

985. SHRI K.J.S.P. REDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government has decided to set up an Arab Cultural Centre at Jamia Millia Islamia;

(b) if so, the details thereof; and

(c) the objectives of such Centre in future?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI): (a) to (c) The power to establish such Centers in a Central University as are, in the opinion of the University, necessary for the furtherance of its objects vests in the University itself. According to the information furnished by Jamia Millia Islamia, its Executive Council has approved, on 28th May, 2006, setting up of an Arab Cultural Centre, The Centre shall be fully funded by the University Grants Commission. Apart from serving as a repository of information on the Arab world, particularly Saudi Arabia, the Centre would aim, inter-alia, as furthering exchanges amongst writers, scholars and thinkers of both the countries, thereby enlarging the focus of Indo-Arab ties.

*[Translation]*

#### **Mining in Maharashtra**

986. SHRI CHANDRAKANT KHAIRE: Will the Minister of MINES be pleased to state:

(a) the details of mining and leased out areas in Maharashtra;

(b) the number of applications from Maharashtra pending with the Union Government for leasing of mines; and

(c) the reasons for non-allocation of the mines to the applicants?

THE MINISTER OF STATE IN THE MINISTRY OF MINES (DR. T. SUBBARAMI REDDY): (a) As per available

information a total of 231 mining leases over 153.44 sq. kms. have been granted for non-fuel minerals in the districts of Nagpur, Chandrapur, Gadchiroli, Bhandara, Yavatmal, Amravati, Sindhudurg, Ratnagiri, Kolhapur, Raigad, Gondia, Jalna and Satara in Maharashtra as on 31-03-2005.

(b) Prior approval of the Central Government is required for grant of mining lease in respect of the ten minerals specified in the First Schedule of the Mines and Minerals (Development and Regulation) Act, 1957. 36 proposals for grant of mining lease, received from State Government of Maharashtra, are pending in the Ministry for prior approval.

(c) During the period 1-4-2005 to 30-6-2006, seven proposals have been returned to the State Government of Maharashtra due to deficiencies in the proposals.

[English]

#### **NGO Working for Tsunami Victims**

987. SHRI A.V. BELLARMIN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of voluntary organisation and charitable trusts indulged in Rehabilitation and Reconstruction works in Tsunami, State/UT-wise;

(b) the details of financial assistance granted to each of them by State Government and Union Government so far; and

(c) the estimated expenses proposed to be spent for construction of permanent houses for Tsunami hit families in affected States/UTs by such organisations?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY): (a) Voluntary organizations and Non Governmental Organisations have actively participated in the relief and rehabilitation operations in all the States/Union Territories affected by Tsunami. Their main contribution in the rehabilitation activities is the construction of permanent houses in lieu of the damaged houses. The details regarding the number of houses being constructed in the States/UTs is as under:—

State/UT	No. of houses damaged	No. of houses being constructed by NGOs
Andhra Pradesh	481	—
Kerala	4055	2431
Tamil Nadu	53562	35386
Andaman and Nicobar Islands	9714	1686
Pondicherry	10061	5042
<b>Total</b>	<b>77873</b>	<b>44545</b>

(b) The State/UT Governments have not provided any financial assistance to the NGOs for undertaking construction of the houses. However, land for construction has been made available.

(c) The details regarding expenses incurred by the NGOs for construction of permanent houses are not maintained by the Ministry.

[Translation]

#### **Criminal Mafia and Film Actors Nexus**

988. SHRI RAMDAS ATHAWALE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there has been nexus between film actors/actresses and criminal mafias;

(b) if so, whether the Union Government has conducted any inquiry in this regard;

(c) if so, the details and the outcome thereof; and

(d) the steps taken by the Government to check such nexus?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO HODLYA GAVIT): (a) As per available information, involvement of some film actors/actresses with criminals have been reported.



(b) No, Sir.

(c) Does not arise.

(d) 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and therefore, the primary responsibility of detection, registration, investigation, prosecution and prevention of crime lies with the State Governments.

[English]

#### **Rehabilitation of Handloom Sector**

989. SHRI P. MOHAN: Will the Minister of TEXTILES be pleased to state:

(a) whether Government proposes to announce any package or scheme for rehabilitation of handloom sector;

(b) if so, the details thereof;

(c) the number of States where such package/scheme is likely to be announced;

(d) the details of funds allocated under the scheme and the source for the mobilization;

(e) whether uninterrupted supply of input materials, marketing facilities, protection from predatory competition, technological upgradation and subsidy would be made as statutory obligation for the growth of this sector; and

(f) if so, details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGOVA): (a) to (f) The Government is implementing a number of developmental schemes to enhance production, productivity and efficiency of the handloom sector and to enhance the income and socio-economic status of the weavers by upgrading their skills and providing infrastructural input and marketing support. The important developmental schemes are Deen Dayal Hathkargha Protsahan Yojana, Integrated Handloom Training Project, Marketing Promotion Programme, Mill Gate Price Scheme, Workshed-cum-Housing Scheme, Weavers' Welfare Scheme and Handloom Export Scheme. Further more, new schemes of Integrated Handloom Cluster Development, Mahatma Gandhi Bunkar Yojana and Health

Insurance Scheme have been launched in the year 2005-06. During the current financial year i.e. 2006-07, a sum of Rs. 185.00 crore has been allocated to Handloom Sector under the Plan Scheme.

#### **Property Tax against Public Schools**

990. SHRI PRABHUNATH SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether huge amount of property tax is pending against some public schools in Delhi;

(b) if so, the details thereof, school-wise; and

(c) the steps taken by the MCD to recover the dues from these schools?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY): (a) and (b) The requisite information is given below:—

#### **(I) Municipal Corporation of Delhi**

Arrears amounting to Rs. 26,58,18,263 are due from various public schools, located under the jurisdiction of the Municipal Corporation of Delhi, under the old system of property tax assessment up to 31-03-2004. The above arrears are subject to adjustment of disputed payment, if any. The Municipal Corporation of Delhi has switched over to the new system of assessment of property tax i.e. Unit Area System with effect from 1-4-2004. Under this system, tax-payers have themselves to calculate their property tax and file self-assessment returns and pay property tax accordingly. The amount of arrears for the period from 1-4-2004 onwards will be known after scrutiny of the self-assessment returns is completed. School-wise details of arrears are given in the enclosed statement-I.

#### **(II) New Delhi Municipal Council**

Arrears amounting to Rs. 1,15,18,719 are due till 27th July, 2006 from various public schools located in the area of New Delhi Municipal Council. School-wise details of arrears are given in the enclosed statement-II.

#### **(III) Delhi Cantonment Board**

Delhi Cantonment Board has proposed to introduce property tax in three public schools located in its

jurisdiction. The matter is under process by the Assessment Committee.

(c) The action taken by the Municipal Corporation

of Delhi to recover the dues from the Public Schools include issuance of demand notices and show cause notices and attachment of bank accounts, rent and property.

**Statement-I**

Sl. No.	Name of School	Arrears for the period upto 31-3-2004 (in Rs.)
1	2	3
1.	Apeejay School, Sec.-8, Dwarka	23491283
2.	Tagore School, G-8 Area, Rajouri Garden	6585052
3.	N. Greenfield Public School, Alaknanda	13831560
4.	High Rise Public School, Mohan Garden, Uttam Nagar	1161000
5.	Lakhani Chand Charitable, Dwarka	12742500
6.	G.H.K. Public School, T-30, Punjabi Bagh	11312765
7.	D.A.V. Public School, Vikaspuri	10561264
8.	Sainik Public School, Inder Enclave	8899100
9.	T. Vidya Bharti School, Vasant Kunj	8778413
10.	S.D. School, Dayanand Colony, Lajpat Nagar	8093346
11.	P.S.J. Progressive School, Guru Harkrishan Nagar	7914769
12.	Solanki Public School, Budh Vihar	7190483
13.	Bohrian Wala Thala, Inder Puri	7171001
14.	Thomson Public School, Mohan Garden, Uttam Nagar	7050000
15.	St. Giri Public School, Sec. 13, Rohini	6043200
16.	Oxford Sr. Sec. School, Vikaspuri	5895316
17.	Ganga Public School, Rohtak Road	2541693
18.	Little People Education, Dwarka	5651000
19.	Adarsh Sr. Sec. School, Libaspur	5623789
20.	Paradise Public School, Guru Harkrishan Nagar	5003239

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1	2	3
21.	Khazani Public School, Mungeshpur	4933438
22.	Saraswati Paradise School, Sec.-3, Rohini	4134700
23.	Bhagwan Mahavir Vidyalaya, Ashok Vihar	4107196
24.	Shiva Ray Hill School, Burari	3999499
25.	Mahavira Sr. Model School, Sangam Park Extn.	3688698
26.	Sriram Public School, Bamroli, Vill, Najafgarh	3507600
27.	NEO-Convent School, Paschim Vihar	3193200
28.	Masonic Public School, Vasant Kunj	3029303
29.	Rossary Pry. School, Vill. Dhirupur	3010430
30.	Bright Foundation School, Sec.-13, Rohini	2897160
31.	Malviya Public School, T-55, Khirki Extn.	2695596
32.	Bhai Parmanand Vidyalaya, Surya Niketan	2590391
33.	S.D.M.S.V.N. Public School, Mahavir Enclave	2515691
34.	Guru Harkrishan Public School, Fateh Nagar	2500325
35.	Maharaja Agarsen School, Ashok Vihar	2407678
36.	Gen. Raj Public School, Hauz Khas	2390650
37.	Sir Chhotu Ram Education Trust/School, Kanjhawala	2291136
38.	Sant Nirankari Public School, Avtar Enclave	2260560
39.	M.D. Public School, Bawana	1932591
40.	Cambridge School, Srinivaspuri	1967705
41.	Holy Innocence Public School, Vikaspuri	1955505
42.	Apeejay School, Sainik Vihar	1915692
43.	Lovely Public School, Geeta Colony	1828500
44.	Rukmini Devi Public School, Pitampur	1794160
45.	Gyan Sagar Public School, Raj Nagar-II, Palam Colony	1747364
46.	Sai Shree Dada Dev Education Society, Raj Nagar-II, Palam Colony	1733292
47.	GTB Public School, Mohan Park	1717500

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1	2	3
48.	St. Sophia Sr. Sec. School, Paschim Vihar	1158095
49.	Sun Beam Public School, Paryavaran Complex	1627500
50.	Springfields Education Society School, Najafgarh	1581000
51.	St. Lawarance Convent, Geeta Colony	4652796
52.	Guru Nanak Vidya Bhandar School, A-Block, Janakpuri	1559862
53.	Ramjas School, R.K. Puram	1552178
54.	S.D. Public School, Pitampura	1350135
55.	Rama Public School, Sagarpur	1338354
56.	Jindal International School, Daulatpur	1312500
57.	Just for Kids School, Pitampura	1295500
58.	DPS International, Pushp Vihar	3454000
59.	Mother Grace Montessori School, Vasant Vihar	1290402
60.	Ramjas School, Pusa Road	1273308
61.	DPS, Rohini	2027706
62.	Green Land Model School, Shastri Park, Shahdra	1041594
63.	MBD Arya Modern School, Kakrola	1017000
<b>Total</b>		<b>265818263</b>

**Statement-II**

Sl. No.	Name of School	Arrears upto 27-7-2006
1	2	3
1.	Carmel Convent School, Malcha Marg, Chanakyapuri	77642
2.	S.G.H.K. Girls' Sr. Sec. School, Bangla Sahib Road	88287
3.	Harcourt Butler Sr. Sec. School, Mandir Marg	211721
4.	Krist Raja School, DIZ Area, Bangla Sahib Road	889563

1	2	3
5.	Convent of Jesus and Mary School, Bangla Sahib Road	3107600
6.	R.M. Arya Girls Sr. Sec. School, Raza Bazar	567288
7.	Khalsa Middle School, Behind Child Welfare Centre near XY Block, Sarojini Nagar	430389
8.	Bidhan Chandra Vidyalaya, Moti Bagh	101685
9.	Shyama Prasad Mukerjee Sr. Secondary School, Lodhi Estate	269173
10.	Delhi Kannada School, Lodhi Estate	4272862
11.	Keral Education Society Sr. Sec. School, Canning Lane	624769
12.	Guru Teg Bahadur Sr. Sec. School, Ali Ganj, Lodhi Colony	178189
13.	Nirmal Shiksha Kendra, Shahjahan Road	699551
Total		11518719

#### **FDI In Agriculture/Plantation Sector**

991. SHRI BASU DEB ACHARIA:

SHRI EKNATH MAHADEO GAIKWAD:

SHRI KIRTI VARDHAN SINGH:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether a Group of Ministers have recommended for taking out agriculture and plantations from the list of prohibited activities and open them for hundred per cent FDI through automatic route as reported in Business Standard dated July 12, 2006;

(b) if so, the details thereof and its impact on domestic Agriculture/Plantation sector;

(c) whether the Reserve Bank of India has also asked the Government to clarify whether it has decided to change the FDI policy permitting sensitive areas like agriculture etc.; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL POLICY AND PROMOTION, MINISTRY

OF COMMERCE AND INDUSTRY (SHRI ASHWANI KUMAR): (a) and (b) Yes Sir, the Group of Ministers (GoM) on FDI, while considering the proposal for review of FDI policy in January 2006, recommended, inter-alia, the proposal to remove Agriculture and Plantation, with exclusions, from the list of prohibited activities, and recommended listing out the permitted activities in these sectors under the sectoral policy. No recommendation was made by the Group of Ministers to open up for hundred per cent FDI through automatic route the Agriculture and Plantation sector as reported in Business Standard dated July 12, 2006. However, the Group of Ministers recommended amendment to the permitted activities as incorporated in the Foreign Exchange Management (Transfer or Issue of Security by a Person Resident outside India) Regulation, 2000, amended on 18-6-2003, by inclusion of 'Aqua-culture' and deletion of 'etc.' appearing after the word 'mushroom'.

(c) and (d) Yes, Sir. Based on a reference received from the Reserve Bank of India, Government has clarified that the present policy with regard to FDI in Agriculture and Plantation is as follows:—

(i) FDI up to 100% is permitted under the automatic route in the under-mentioned activities viz.

Floriculture, Horticulture, Development of Seeds, Animal Husbandry, Pisciculture, Aqua-culture and Cultivation of Vegetables and Mushrooms, under controlled conditions and services related to agro and allied sectors.

- (ii) FDI up to 100% with prior Government approval is permitted in Tea plantation subject to the conditions of divestment of 26% equity of the company in favour of an Indian partner/Indian public within a period of five years; and prior approval of the State Government concerned in case of any future land use change.
- (iii) Besides the above two, FDI is not allowed in any other agricultural sector/activity.

#### **Women Artisans**

992. SHRI RAGHUNATH JHA: Will the Minister of TEXTILES be pleased to state:

- (a) the number of artisans in handicraft industry and the number of women out of them;
- (b) whether women artisans are facing problem due to absence of good working conditions at their work place;
- (c) if so, the measures taken in this regard;
- (d) whether there is no provisions for providing credit facilities to women artisans at concessional rates; and
- (e) if so, the steps taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGOVAN): (a) As per the census of Handicrafts conducted by NCAER during 1995-96, the total number of handicrafts artisans were 47.61 lakhs, out of which, 22.57 lakhs are women artisans.

(b) Yes Sir, In general Handicrafts Artisans including women face problems of working conditions at their work place.

(c) The Government is implementing Workshed scheme for handicraft artisans, including women, under which financial assistance is provided to implementing agencies like NGOs, State/Central Handicraft Development Corporations etc. for construction of worksheds.

(d) and (e) Credit Guarantee Scheme has been launched for the benefit of handicrafts artisans, which includes women artisans also. The scheme is implemented under the umbrella of Credit Guarantee Fund Trust for Small Industries (CGTSI) with an objective to alleviate the problem of collateral security or third party guarantee and to remove impediments to flow of credit to Handicrafts Sector. The facility of credit is extended to all the artisans irrespective of gender on similar terms and conditions. The facility of Artisans Credit Card is also being extended to artisans including women artisans to raise small credits for purchase of raw material and other incidental expenditures during production.

#### **Foreign Educational Institutions**

993. SHRI ASADUDDIN OWAIISI:

SHRI PRALHAD JOSHI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to allow foreign educational institutions to operate in the country;
- (b) if so, the details thereof;
- (c) the terms and conditions set by Government for these universities;
- (d) whether the proposal to this effect has been referred to the GoM for detailed discussions;
- (e) if so, the time by which the GoM will give its views on the issue;
- (f) whether the Government is considering reservation policy in these institutions; and
- (g) if so, the details thereof and time by which a final decision is likely to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI): (a) to (g) There is a proposal for a Central legislation to regulate the entry and operations, as also to prevent commercialization, by foreign Universities in India. A Group of Ministers has been constituted to make recommendations on the provisions thereof.

**Export Potential in Gujarat**

994. SHRI JASHUBHAI DHANABHAI BARAD: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the products of Gujarat which have export potential;

(b) the exports made from Gujarat during the last two years and the current year along with foreign exchange earned therefrom, country-wise; and

(c) the future plans in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH): (a) Petroleum products, Chemical and Pharmaceutical. Textiles and Agro and Food Processing products of Gujarat have export potential.

(b) The exports made from Gujarat during last two years i.e. 2004-05 and 2005-06 have been Rs. 51655.26 crore and 59192.73 crore respectively. Data regarding foreign exchange earned by Gujarat is not maintained.

(c) Apart from the State Government's initiative at export promotion, an allocation of Rs. 47.70 crore under the State Component of Assistance to States for Developing Export Infrastructure and Allied Activities (ASIDE) Scheme has been made.

[Translation]

**Industrial Clusters**

995. SHRI KAILASH BAITHA: Will the Minister of SMALL SCALE INDUSTRIES be pleased to state:

(a) the total amount earmarked for setting up industrial clusters for expansion and development of Small Scale Industries during the current financial year;

(b) whether the Government has received any proposal from the State Government particularly Government of Bihar for setting up new clusters; and

(c) the details thereof and the progress made by the industrial clusters selected earlier in the country particularly in Bihar, State-wise?

THE MINISTER OF SMALL SCALE INDUSTRIES AND MINISTER OF AGRO AND RURAL INDUSTRIES (SHRI MAHABIR PRASAD): (a) The Government (in the Ministry of Small Scale Industries) operates a scheme named Small Industries Cluster Development Programme (SICDP) to assist modernization and technological upgradation, marketing, training, etc., of the small scale industry clusters. The budget grant for the SICDP for the current financial year (2006-07) is Rs. 43.91 crore. The Government also operates the Integrated Infrastructure Development (IID) Scheme under which new clusters and upgradation of existing industrial estates are supported. The budget grant for IID Scheme for 2006-07 is Rs. 19.00 crore.

(b) While the SICDP deals with existing small industry clusters, under the IID Scheme new clusters could be set up. During 2005-06, two proposals, one each from Mizoram and West Bengal, have been approved under the IID scheme. No proposal has been received from the State of Bihar.

(c) The State-wise list of small industry clusters selected in the country under the SICDP is enclosed as statement.

**Statement**

*State-wise list of the clusters taken up under Small Scale Cluster Development Programme (SICDP)*

Sl. No.	State	Name of the Clusters
1	2	3
1.	Assam	1. Brass and Bell Metal Industry Cluster, Hajo

1	2	3
2.	Andhra Pradesh	1-2. The Bulk Drug and Formulation Industry Cluster, Hyderabad and Medak Distt. 3. The Fruit Processing Industry Cluster, Chittoor 4. The Foundry Industry Cluster, Hyderabad 5. Crochet Lace Industry Cluster, Narsapur 6. Readymade Garments, Rayadurg 7. Graphite Crucibles Industry Cluster, Rajahmundry 8. Imitation Jewellery Industry Cluster, Machilipatnam 9. Mango Jelly Industry Cluster, Bhimali 10. Mango Jelly Industry Cluster, Kakinada 11. Burnt Lime Industry Cluster, Piduguralla 12. Turmeric Processing Industry Cluster, Duggirala 13. Food Processing Industry Cluster, Vijayawada 14. Precision Components and Machine Tools Industry Cluster, Balanagar 15. Plastic Products Industry Cluster, Adilabad 16. Plastic Products Industry Cluster, Nalgonda 17. Electronics Products Industry Cluster, Kushiaguda 18. Fan Industry Cluster, Hyderabad
3.	Bihar	1. Brass and Bronze Metal Utensils Industry Cluster, Pareo, Patna 2. Gun Manufacturing Industry Cluster at Munger 3. Food Processing Industry Cluster, Muzaffarpur 4. Herbal and Aromatics Plants based cluster (Mint), Muzaffarpur
4.	Chhattisgarh	1. Steel Rerolling Industry Cluster, Raipur
5.	Delhi	1. Readymade Garments Industry Cluster, New Delhi
6.	Goa	1. Pharmaceutical Industry Cluster, Margao
7.	Gujarat	1. Diesel Pump and Engineering Industry Clusters, Rajkot 2. The Trial Runs on Hydrogenation Process for Manufacturing of Speciality Oils and Solvents, Ahmedabad



1	2	3
		3. Rice Flakes Industry Cluster, Gondal, Ahmedabad
8.	Haryana	1. Rice Milling Industry Cluster, Karnal 2. Agricultural Implements Industry Cluster, Karnal
9.	Himachal Pradesh	1. General and Light Engineering Industry Cluster, Parwanoo
10.	Jammu and Kashmir	1. Joinery/Furniture Industry Cluster, Srinagar 2. Cricket Bat Manufacturing Industry Cluster, Anantnag
11.	Jharkhand	1. Auto Components Industry Cluster, Jamshedpur
12.	Karnataka	1. National Programme for the Development of Indian Machine Tool Industry Cluster, Bangalore 2. Foundry Industry Cluster, Belgaum 3. Readymade Garments, Bangalore
13.	Kerala	1. The Tile Industry Cluster along the West Coast, Kerala 2. Rubber Cluster Development Programme at Kottayam 3. Gold Ornaments Industry Cluster, Thrissur 4. Setting up of Tool Room in plastic industry cluster, Perambavoor
14.	Madhya Pradesh	1. Pharmaceutical Industry Cluster, Indore 2. Readymade Garments Industry Cluster, Indore
15.	Maharashtra	1. Basic Drugs Industry Cluster, Thane, Navi Mumbai
16.	Nagaland	1. Cane and Bamboo Industry Cluster, Dimapur
17.	Orissa	1. Clusters based on Herbal and Aromatics Plants (Kewra), Ganjam 2. Brass and Bell Metal Industry Cluster, Khurda 3. Engineering Industry Cluster, Cuttack-Bhubneswar area
18.	Punjab	1-2. The Forging Industry Cluster at Ludhiana and Jalandhar 3. National Programme for Promoting Energy Efficiency in Hand Tool SSI Sector focused on Jalandhar Cluster 4. Sewing Machine and Parts Industry Cluster, Ludhiana 5-7. Auto Parts Industry Clusters, Phagwara, Jalandhar and Ludhiana 8. Agricultural Implements Industry Cluster, Moga

1	2	3
19.	Rajasthan	<ol style="list-style-type: none"> <li>1. Cluster based on Neem, Jhalawar</li> <li>2. Cluster based on Vetiver, Dholpur</li> <li>3. National Programme for the Development of Indian Stone Industry Cluster focused in Rajasthan</li> <li>4. Ball Bearing Industry Cluster, Jaipur</li> </ol>
20.	Tamil Nadu	<ol style="list-style-type: none"> <li>1. Auto Components Industry Cluster Development Programme, Chennai</li> <li>2. Wet Grinder Industry Cluster, Coimbatore</li> </ol>
21.	Uttar Pradesh	<ol style="list-style-type: none"> <li>1. The Pottery/whiteware Industry Cluster, Khurja</li> <li>2. The Neem and Perfumery Industry Cluster, Kannauj</li> <li>3. National Programme for the Development of Indian Toy Industry Cluster focused in Noida</li> <li>4. National Programme for the Development of Indian Lock Industry Cluster focused in Aligarh</li> <li>5. Cotton Hosiery Industry Cluster, Kanpur</li> <li>6. Pottery Industry Cluster, Chunnar</li> <li>7. Low Cost Gas Fired Cupola for Grey Iron Foundry Industry Cluster, Agra</li> <li>8. Leather Footwear Industry Cluster, Agra</li> </ol>
22.	Uttanchal	<ol style="list-style-type: none"> <li>1. Surveying Instruments Industry Cluster, Roorkee</li> <li>2. Setting up of Support Service Centre for quality evaluation/assessment, Selaqui, Dehradun</li> <li>3. Clusters based on Herbal and Aromatics Plants (Geranium), Bhowali</li> </ol>
23.	West Bengal	<ol style="list-style-type: none"> <li>1. Brass and Bronze Metal Utensils Industry Cluster, Kenjekura, Bakura</li> <li>2. Surgical Instruments Industry Cluster, Baruipur</li> <li>3. Leather Goods Industry Cluster, Shantiniketan</li> </ol>

[English]

**Recruitment of Teachers by KVS**

996. SHRI G. KARUNAKARA REDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of teachers recruited by the Kendriya Vidyalaya Sangathan during the last three years;

(b) whether the knowledge of Hindi is compulsory for the post of teachers in Kendriya Vidyalayas;

(c) if so, the details thereof and since when this has been made compulsory;

(d) whether the Government would relax this conditions to accommodate candidates of the non-Hindi States; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) The number of teachers recruited by the Kendriya Vidyalaya Sangathan during the last three years is given below:—

Sl. No.	Year	No. of teachers selected for appointment
1.	2002-2003	720
2.	2003-2004	1765
3.	2004-2005	1015

(b) and (c) Yes, Sir. Proficiency/Competency in teaching through Hindi and English is an essential qualification for appointment to the posts of Post Graduate Teachers and Trained Graduate Teachers in Kendriya Vidyalayas since nineties and for Primary Teachers since eighties. Upto the recruitment year 2002-2003, the knowledge of Hindi and English was being assessed through interview. From the recruitment year 2003-2004 proficiency/competency of teaching through Hindi and English is being tested through bi-lingual test in Hindi and English.

(d) No, Sir.

(e) Does not arise.

#### Package for NER

997. DR. ARUN KUMAR SARMA: Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

(a) the details of implementation status of the various packages and Task Forces announced by the Prime Minister and other Ministries for the North Eastern Region showing the total outlay, annual allocation and target set; and

(b) the action taken thereon?

THE MINISTER OF TRIBAL AFFAIRS AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI P.R. KYNDIAH): (a) and (b) Socio-economic development of the North Eastern Region is one of the priority concerns of the Central Government. With this objective, Special Packages have been announced for the States of the Region. The following announcements have been made by the Prime Minister for the North Eastern States:—

1. Assam and Manipur	November, 2004
2. Tripura	October, 2005
3. Assam	January, 2006

The implementation of the Packages is a continuous process involving Central Ministries and State Governments. Major infrastructure Ministries/Departments like Road Transport and Highways, Power, Water Resources, Railways, Tourism, Human Resource and Development and Health and Family Welfare have prepared estimates and time schedule for the implementation of the projects falling under their purview. The Ministry of Development of North Eastern Region has recently been given the responsibility of monitoring the progress of these packages with the line Ministries and Departments of Government for the expeditious implementation of the projects mentioned in the PM's announcements and report of PMO.

#### NIC Report on Communal Violence

998. SHRI SUGRIB SINGH:

SHRI KISHANBHAI V. PATEL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the National Integration Council (NIC) has examined the means to check communal violence in the country;

(b) if so, whether the NIC has submitted its reports to the Government;

(c) if so, the details thereof; and

(d) if not, the time by which the report is likely to be submitted?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) The first meeting of the Re-constituted National Integration Council (NIC) was held in New Delhi on 31-8-2005. As per one of the suggestions made in the NIC meeting held on 31-8-2005, a group was proposed to be set up to look into and study the various reports of the Judicial Commissions/Inquiry Commissions set up in the past to inquire into the communal riots from time to time and to make recommendations with regard to steps to be taken for prevention of communal violence and to strengthen the administrative police and judicial machinery etc.

In pursuance of the suggestion of NIC, a Working Group of the National Integration Council was set up by this Ministry on 17-1-2006 to study the reports of the Judicial Commissions and Inquiry Commissions about the anatomy of Communal Riots. The Working Group was to submit its Report within six months i.e. upto 16-7-2006. The term of the Working Group has been extended upto 16-10-2006 as it could not submit the Report within the stipulated time. Its deliberations are ongoing and it has not yet submitted its report to Government.

[Translation]

#### Dolomite Reserves

999. SHRI BRAJESH PATHAK: Will the Minister of MINES be pleased to state:

(a) the details of dolomite reserves in the country as on date. State-wise and area-wise; and

(b) the steps taken by the Government to ensure proper tapping of dolomite in these areas?

THE MINISTER OF STATE IN THE MINISTRY OF MINES (DR. T. SUBBARAMI REDDY): (a) As per available information, total reserves of dolomite in the country are placed at 992 million tonnes as per details given below:—

State	Reserves (In million tonnes)	Lease Area (in hect.)
1	2	3
Andhra Pradesh	112	1749

1	2	3
Chhattisgarh	191	9103
Gujarat	115	1225
Haryana	9	252
Jharkhand	20	18
Karnataka	71	305
Madhya Pradesh	121	602
Maharashtra	21	218
Orissa	176	877
Rajasthan	69	579
Uttar Pradesh	17	1656
Uttaranchal	10	N.A.
West Bengal	60	927

Figures rounded off

(b) Exploration for proving reserves and establishing quality and grade of dolomite are continuously carried out by Geological Survey of India and State Department of Geology and Mining.

[English]

#### National Institute of Fashion Technology

1000. SHRI S.K. KHARVENTHAN: Will the Minister of TEXTILES be pleased to state:

(a) whether the Government proposes to upgrade the National Institute of Fashion Technology (NIFT) as an institute of national importance on the line of IIT;

(b) if so, the details thereof and the salient features of the Bill introduced and passed in Parliament to this effect;

(c) whether the Government proposes to open more NIFTs in various parts of the country;

(d) if so, the details thereof; State-wise; and

(e) the time by which the new NIFTs are likely to be opened?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGOVA): (a) and (b) An Act of Parliament has been enacted and published in the Gazette of India, Extraordinary, Part II, Section 1 dated 14th July, 2006 as Act No. 28 of 2006 to establish and incorporate the National Institute of Fashion Technology for the promotion and development of education and research in fashion technology and for matter connected therewith and incidental thereto. Some of the salient features of the Act are as under:—

- (i) Award degrees, diplomas, certificates and other academic distinctions under this Act, which shall be equivalent to such corresponding degrees, diplomas, certificates and other academic distinctions granted by any University or Institute established or incorporated under any other law for the time being in force.
  - (ii) More functional autonomy has been provided to NIFT to carry out the functions outlined in the Act.
  - (iii) The President of India shall be the Visitor of the Institute.
  - (iv) Representation given to three Members of Parliament in the Board of Governors of NIFT apart from the other Members from amongst persons who are academicians or industrialists of repute engaged in area of fashion technology to be nominated by the Government
  - (v) The Chairperson of Board of Governors shall be an eminent academician, scientist or technologist or professional, to be nominated by the Visitor.
- (c) to (e) The proposal for opening of NIFT Centres, if any, received by the Government will be considered taking into account the requirement of the apparel and textile industry for trained manpower, sustainability of the Centre, feasibility of infrastructure and financial resources, regional representational considerations, etc.

#### **Rehabilitation of Tribals**

1001. SHRI ADHALRAO PATIL SHIVAJIRAO:  
SHRI RAVI PRAKASH VERMA:  
SHRI ANANDRAO VITHOBA ADSUL:  
SHRI FAGGAN SINGH KULASTE:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the Government propose to prepare a comprehensive national policy to ensure protection, all-round development, welfare and empowerment of tribals with emphasis on rehabilitation and resettlement of the project affected people as reported in *Hindu* dated June 16, 2006;

(b) if so, the details thereof; and

(c) the time by which the final decision is likely to be taken in this regard alongwith the measures taken for its effective implementation?

THE MINISTER OF TRIBAL AFFAIRS AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI P.R. KYNDIAH): (a) and (b) Yes, Sir. The Ministry of Tribal Affairs has formulated the draft of a National Tribal Policy covering various issues such as Alienation of Tribal Land; Tribal-Forest Interface; Displacement, Rehabilitation and Resettlement; Enhancement of Human Development Index; Creation of Critical Infrastructure; Violent Manifestations; Conservation and Development of Particularly Vulnerable Tribal Groups (PTGs); Adoption of Tribal Sub Plan Strategy; Empowerment; Gender Equity; Enlisting Support of Non-Governmental Organisations; Tribal Culture and Traditional Knowledge; Administration of Tribal Areas; the Regulatory and Protective Regime; Scheduling and De-scheduling of Tribes, etc. The draft Policy has been made available to members of the public through the Ministry's website, and copies have been sent to Central Ministers, State/UT Governments, the Central Ministries/Departments concerned, academicians, anthropologists, social activists, experts working for the welfare of tribal people, and other stakeholders, inviting views, comments and suggestions.

(c) As the Policy will have to be finalized after taking into account the comments received, no time frame for finalization can be given at this stage.

[Translation]

#### **Towns of Export Excellence**

1002. SHRI KAILASH NATH SINGH YADAV:  
SHRI ASHOK KUMAR RAWAT:

PROF. MAHADEORAO SHIWANKAR:

SHRI MOHD. TAHIR:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the Government has accorded the Status of Towns of Export Excellence over some cities of the country as reported in Dainik Jagran dated June 07, 2006;

(b) if so, the details thereof alongwith the export facilities being provided to such cities;

(c) the norms for selecting of such cities;

(d) whether the Government proposes to accord the status of Towns of Export Excellence over some more cities; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH): (a) and (b) Yes, Sir. The details are given in the enclosed statement. Besides ASIDE Scheme granted to State Governments for developing export infrastructure, the facilities granted to Towns of Export Excellence are common service providers in these areas are entitled for the facility of the EPCG scheme and the recognized associations of units are able to access the funds under the Market Access Initiative Scheme for creating focused technological services.

(c) A number of towns in specific geographical locations have emerged as dynamic industrial clusters contributing handsomely to India's exports. It is necessary to grant recognition to these industrial clusters with a view to maximizing their potential and enabling them to move higher in the value chain and tap new markets. Selected towns producing goods of Rs. 1000 crore or more will be notified as Towns of Exports Excellence on the basis of potential for growth in exports. However for the Towns of Export Excellence in the Handloom, Handicraft, Agriculture and Fisheries sector, the threshold limit would be Rs. 250 crores.

(d) and (e) It is a continuous process and requests

as and when received from State Governments and/or Trade Associations are examined in line with provisions detailed at (c) above.

**Statement**

*List of Towns of Export Excellence*

Sl. No.	Town of Export Excellence	State	Product Category
1.	Tirupur	Tamil Nadu	Hosiery
2.	Ludhiana	Punjab	Woollen Knitwear
3.	Panipat	Haryana	Woollen Blanket
4.	Kanoor	Kerala	Handlooms
5.	Karur	Tamil Nadu	Handlooms
6.	Madurai	Tamil Nadu	Handlooms
7.	AEKK (Aroor, Ezhupunna, Kodanthuruthu and Kuthiathodu)	Kerala	Seafood
8.	Jodhpur	Rajasthan	Handicraft
9.	Kekhra	Uttar Pradesh	Handlooms
10.	Dewas	Madhya Pradesh	Pharmaceuticals
11.	Alleppey	Kerala	Coir Products

[English]

**Products under GI Registration**

1003. SHRI BADIGA RAMAKRISHNA:  
SHRI K.C. PALANISAMY:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the names of products that have been brought

under the Geographical Indications Registration (GIR) to protect the country's interest in the international market;

(b) whether the Government has identified more such products for registration under GIR;

(c) if so, the details thereof; and

(d) the manner in which this is likely to avoid import/dumping from other countries?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL POLICY AND PROMOTION, MINISTRY OF COMMERCE AND INDUSTRY (SHRI ASHWANI KUMAR): (a) Twenty-eight products have so far been registered, under the Geographical Indications

(Registration and Protection) Act, 1999, as per the details given in the enclosed statement-I.

(b) and (c) There are thirty-two pending applications, as per details given in the enclosed statement-II.

(d) Geographical Indications (GIs) registration gives to the registered proprietor and its authorized users, the legal right to the exclusive use of the GI and also the right to obtain relief in respect of its infringement. Exclusion of unauthorized persons from misusing geographical indications would ensure that genuine products of the rightful producers are marketed. However, registration of geographical indications is not directly linked to import/dumping from other countries.

**Statement-I**

**Registered Geographical Indications (Products)**

Sl. No.	Geographical Indication	Product	State	Applicant
1	2	3	4	5
01.	Darjeeling Tea	Tea	West Bengal	Tea Board, 14, B.T.M. Sarani (Brabourne Road), P.O. Box No. 2172, Kolkata-700 001
02.	Pochampally Ikat	Textiles	Andhra Pradesh	Pochampally Handloom, Weavers Co-op. Society Ltd., Pochampally Handloom Tie and Dye Silk Sarees Manufacturers Association, Post and Mandal Pochampally, District Nalgonda-508 284, Andhra Pradesh
03.	Chanderi saree	Textiles	Guna, Madhya Pradesh	Chanderi Development Foundation, Old Telephone Exchange Building, Rajghat Road, Chanderi, Madhya Pradesh
04.	Kotpad Handloom fabric	Textiles	Koraput, Orissa	The Orissa State Handloom Weavers Co-op. Society Ltd., (BOYANIKA) Pandit Jawaharlal Nehru Marg, Bhubaneswar-751001, Orissa.
05.	Kota Doria	Textiles	Kota, Rajasthan	Kota Doria Development Hadauti Foundation (KDHF), Sadar Bazaar, Kaithun, District Kota, Rajasthan

1	2	3	4	5
06.	Kancheepuram Silk	Textiles	Tamil Nadu	Department of Handlooms and Textiles, (Government of Tamilnadu) Kuralagam IInd Floor, Chennai-600 018
07.	Bhavani Jamakkalam	Textiles, carpets	Erode, Tamil Nadu	Department of Handlooms and Textiles, (Government of Tamilnadu) Kuralagam IInd Floor, Chennai-600 018
08.	Mysore Agarbathi	Incense sticks	Mysore, Karnataka	All India Agarbathi Manufacturers Association, FKCCI Building, Kempgowda Road, Bangalore-560 009
09.	Aranmula Kannadi	Metal Mirror	Kerala	Viswabrahmana Aranmula Kannadi Nirman Society, Viswabrahmana Buildings. S. Fort, Aranmula, Kerala
10.	Salem Fabric	Textiles	Tamil Nadu	Salem Exporters Association, 108, Sivanar Main Road, Gugai, Salem-636 006
11.	Solapur Terry Towel	Textiles	Maharashtra	Textile Development Foundation, 79, Jodbasavanna Chowk, Raviwar Peth, Solapur-413 005
12.	Mysore Silk	Textiles	Karnataka	Karnataka Silk Industries Corporation Limited, (A Government of Karnataka Enterprise), III and IV Floor, Public Utility Building, M.G. Road, Bangalore-560 001, Karnataka State.
13.	Kullu Shawl	Textiles	Himachal Pradesh	H.P. Patent Information Centre, State Council of Science, Technology and Environment, B-34, SDA Complex, Kasumpti, Shimla-171 009
14.	Madurai Sungudi	Textiles	Tamil Nadu	Department of Handlooms and Textiles, (Government of Tamilnadu) Kuralagam IInd Floor, Chennai-600 018
15.	Kangra Tea	Tea	Himachal Pradesh	H.P. Patent Information Centre, State Council of Science, Technology and Environment, B-34, SDA Complex, Kasumpti, Shimla-171 009
16.	Coorg Orange	Horticulture Product	Karnataka	Department of Horticulture, Govt. of Karnataka, Biotechnology Centre, Hulimavu, PB No. 7648, Bangalore-560 076, Karnataka



1	2	3	4	5
17.	Mysore Betel Leaf	Horticulture Product	Karnataka	Department of Horticulture, Govt. of Karnataka, Biotechnology Centre, Hulimavu, PB No. 7648, Bangalore-560 076, Karnataka
18.	Nanjanagud Banana	Horticulture Product	Karnataka	Department of Horticulture, Govt. of Karnataka, Biotechnology Centre, Hulimavu, PB No. 7648, Bangalore-560 076, Karnataka
19.	Mysore Sandalwood Oil	Essential Oil	Karnataka	Karnataka Soaps and Detergents Limited, (A Government of Karnataka Enterprise), Sandalwood Oil Division Mysore, Karnataka State—India and Sandalwood Oil Division, Shimoga, Karnataka State-India
20.	Mysore Sandal Soap	Soap	Karnataka	Karnataka Soaps and Detergents Limited, (A Government of Karnataka Enterprise), Sandalwood Oil Division Mysore, Karnataka State—India and Sandalwood Oil Division, Shimoga, Karnataka State-India
21.	Bidriware	Handicrafts	Karnataka	Karnataka State Handicrafts Development Corporation Limited, 45, Mahatma Gandhi Road, Bangalore-560 001
22.	Channapatna Toys and Dolls	Handicrafts	Karnataka	Karnataka State Handicrafts Development Corporation Limited, 45, Mahatma Gandhi Road, Bangalore-560 001
23.	Coimbatore Wet Grinder	Wet Grinder	Tamil Nadu	Coimbatore Wet Grinders and Accessories Manufacturers Association, 133, Katoor Street, P.N. Palayam, Coimbatore-641 037
24.	Mysore Rosewood Inlay	Handicrafts	Karnataka	Karnataka State Handicrafts Development Corporation Limited, 45, Mahatma Gandhi Road, Bangalore-560 001
25.	Kasuti Embroidery	Embroidery (Textiles)	Karnataka	Karnataka State Handicrafts Development Corporation Limited, 45, Mahatma Gandhi Road, Bangalore-560 001
26.	Mysore Traditional Paintings	Paintings	Karnataka	Karnataka State Handicrafts Development Corporation Limited, 45, Mahatma Gandhi Road, Bangalore-560 001

1	2	3	4	5
27.	Orissa Ikat	Yarn and Threads Tied and Dyed for Textile Goods Clothing	Orissa	Managing Director, The Orissa State Handloom Weavers Co- op. Society Ltd., (BOYANIKA) Pandit Jawaharlal Nehru Marg, Bhubaneswar- 751 001, Orissa.

**Statement-II****Geographical Indications' Applications**

Sl. No.	G.I. Appln. No.	Name of G.I.	Goods	State	Applicant
1	2	3	4	5	6
1.	6	Payyannur	Jewellery	Kerala	Payyannur Pavithra Ring Artisans and Devp. Society, Lakshmi Jewellery, Main Road, Payyannur, Kannur District-670 307
2.	14	Basmati Rice	Rice	Haryana, Punjab	The Heritage, Shop No. 127, New Anaj Mandi, Tarorari, District Karnal, 132 116
3.	17	Navara Rice	Rice	Kerala	Navara Eco Farm, Karukamani Kalast, Chittur College, P.O. Palakkad-678 104, Kerala
4.	27	Phulkari (Opposed)	Embroidery	Punjab, Haryana Rajasthan	Punjab Small Industries and Export Corporation Ltd., 18, Himalaya Marg, Udyog Bhawan, Sector-17, Chandigarh
5.	28	Kolamkari (Opposed)	Textiles	Andhra Pradesh	Kalamkari Artisans Revival and Upsurge for National Acclaim: (KARUNA), Srikalahasti, Chittoor, Dist. Andhra Pradesh-517 644
6.	36	Palakkadan Matta rice	Rice	Kerala	Palakkadan Matta Farmers Producer Company Limited, Karukamanikalām, Chittur College, P.O., Palakkad-678 104, Kerala
7.	37	Madhubani Paintings	Painting	Bihar	Director of Industries, Vikas Bhawan, Department of Industries, Bihar, Patna

1	2	3	4	5	6
8.	38, 39, 41 and 42	Jam Nagar-Logo	Petroleum Products	Gujarat	Reliance Industries Limited, Maker Chamber-IV, 3rd Floor, 222, Nariman Point, Mumbai- 400 021
9.	40	Krishna Godavari Gas	Gas	Andhra Pradesh	Reliance Industries Limited, Maker Chamber-IV, 3rd Floor, 222, Nariman Point, Mumbai- 400 021
10.	43	PISCO (Convention Country Application)	Alcoholic Beverage	Peru	Embassy of Peru, (Ambassa- dor of Peru to India) C-1/24, Vasant Vihar, New Delhi-110 057
11.	44	Kondapalli Bommalu	Handicrafts	Andhra Pradesh	(i) LIGHT (LANCO Institute of General Humanitarian Trust), Lanco House, 141, Avenue 8, Road No. 2, Banjara Hills, Hyderabad-500 034, Andhra Pradesh and  (ii) Kondapalli Wooden Toys Manufacturers Mutually Aided Purchase and Sales Co- operative Ltd., Kondapalli, Ibrahimpattanam Mandal, Krishna District, Andhra Pradesh
12.	45	Poddar Diamond	Jewellery	Maharashtra	M/s. Poddar Diamond Ltd., 117/ 212-A, Panchratna, Opera House, Mumbai-400 004
13.	46	Kashmir Pashmina	Handicrafts	Jammu and Kashmir	Craft Development Institute, Near Silk Factory, Solina Bazar, Srinagar-190009, Kashmir, Jammu and Kashmir
14.	47	Thanjavur Painting	Painting	Tamil Nadu	Thanjavur Oviya Padugappu Sangam, 17.58, Manojiyappa Veedhi, Thanjavur
15.	48	Kashmir Sozani Craft	Textiles	Jammu and Kashmir	Craft Development Institute, Near Silk Factory, Solina Bazar, Srinagar-190 009, Kashmir, Jammu and Kashmir

1	2	3	4	5	6
16.	49	Malabar Pepper	Agricultural Products	Kerala	Spices Board, Ministry of Commerce and Industry, Sugandha Bhavan, N.H. Bye-Pass, P.B. No.2277, Palarivattom, Cochin-25
17.	50	Allahabad Surkha	Guava	Uttar Pradesh	Diversified Agriculture Support Project, 4th Floor, PICUP Bhawan, Vibhuti Khand, Gontinagar, Lucknow-226 010
18.	51	Kani Shawl	Textiles	Jammu and Kashmir	Craft Development Institute, Near Silk Factory, Solina Bazar, Srinagar-190009, Kashmir, Jammu and Kashmir
19.	52	Nakshi Kantha	Textiles	New Delhi	KAARU-KUL FOUNDATION, F-463, (Khasra No. 316), Gali No. 2, Lado Sarat, New Delhi-110 030
20.	53	Silver Filigree of Karimnagar	Handicrafts	Andhra Pradesh	Karimnagar Silver Filigree Handicrafts Mutually Aided Co-operative Welfare Society Limited, No. 4-5-38, Fathepura, Karimnagar-505 001, Andhra Pradesh
21.	54	Alleppey Coir	Coir Products	Kerala	Coir Board, Ministry of Agro and Rural Industries, Government of India, Cochin
22.	55	Muga Silk	Textiles	Assam	Assam Science Technology and Environment Council, 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati-781 003, Assam, India
23.	56	Tellicherry Pepper	Agricultural Products	Kerala	Spices Board, Ministry of Commerce and Industry Sugandha Bhavan N.H. Bye Pass, P.B. No.2277, Palarivattom Cochin-25

1	2	3	4	5	6
24.	57	Coconut Shell crafts of Kerala	Handicrafts	Kerala	Development Commissioner (Handicrafts), Ministry of Textiles, Government of India, West Block No. 7, R.K. Puram, New Delhi
25.	58	Screw Pine Crafts of Kerala	Handicrafts	Kerala	Development Commissioner (Handicrafts), Ministry of Textiles, Government of India, West Block No. 7, R.K. Puram, New Delhi
26.	59	Maddalam of Palakkad	Handicrafts (Musical Instruments)	Kerala	Development Commissioner (Handicrafts), Ministry of Textiles, Government of India, West Block No. 7, R.K. Puram, New Delhi
27.	60	Ganjifa cards of Mysore	Handicrafts	Karnataka	Development Commissioner (Handicrafts), Ministry of Textiles, Government of India, West Block No. 7, R.K. Puram, New Delhi
28.	61	Navalgund durries	Textiles	Karnataka	Development Commissioner (Handicrafts), Ministry of Textiles, Government of India, West Block No. 7, R.K. Puram, New Delhi
29.	62	Karnataka Bronze Ware	Handicrafts	Karnataka	Development Commissioner (Handicrafts), Ministry of Textiles, Government of India, West Block No. 7, R.K. Puram, New Delhi
30.	63	Thanjavur Art Plate	Handicrafts	Tamil Nadu	Development Commissioner (Handicrafts), Ministry of Textiles, Government of India, West Block No. 7, R.K. Puram, New Delhi
31.	64	Swamimalai Bronze icons	Handicrafts	Tamil Nadu	Development Commissioner (Handicrafts), Ministry of Textiles, Government of India, West Block No. 7, R.K. Puram, New Delhi
32.	65	Temple Jewellery of Nagercoil	Handicrafts	Tamil Nadu	Development Commissioner (Handicrafts), Ministry of Textiles, Government of India, West Block No. 7, R.K. Puram, New Delhi

### Migration of Labour

1004. SHRI A. SAI PRATHAP: Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:

(a) whether a large scale labour is migrating from Andhra Pradesh to other States due to inadequate agro based industries; and

(b) if so, the proposals to establish industries in Andhra Pradesh to check the migration of labour?

THE MINISTER OF SMALL SCALE INDUSTRIES AND MINISTER OF AGRO AND RURAL INDUSTRIES (SHRI MAHABIR PRASAD): (a) and (b) Migration of workers from rural areas to cities and from one State to another does take place due to various reasons. The Government has been implementing two credit-linked subsidy schemes, viz., (i) Rural Employment Generation Programme and (ii) Pradhan Mantri Rojgar Yojana (PMRY) for generation of additional employment opportunities in the country, including Andhra Pradesh. One of the main objectives of both these programmes is to facilitate generation of additional employment in the local (rural or urban) areas of such State. The REGP is implemented through the Khadi and Village Industries Commission (KVIC) to assist eligible applicants in setting up village industries in the rural areas and small towns with population upto 20,000 and the PMRY through the Governments of State/Union Territories, in both rural and urban areas, for providing self-employment opportunities to educated unemployed youth.

In Andhra Pradesh, during 2002-03 to 2004-05, 14858 projects have been set up generating an estimated 132959 employment opportunities under REGP. Similarly, under PMRY, 47321 educated unemployed youths have been assisted, generating an estimated 70986 self-employment opportunities during the same period.

*[Translation]*

### Artisans Credit Card Scheme

1005. SHRI VIJAY KUMAR KHANDELWAL: Will the Minister of TEXTILES be pleased to state:

(a) whether the Union government has fixed any

target to provide financial assistance to the artisans and weavers under Artisans Credit Card Scheme; and

(b) if so, the number of beneficiaries under this Scheme during each of the last three years, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGOVA): (a) A target for issuance of one lakh Artisans Credit Cards (ACCs) has been fixed to smoothen credit flow to handicraft artisans through banks. Handloom weavers are covered under Swarojgar Credit Card (SCC) scheme, which extends to other vocations as well; and a specific target for weavers has not been fixed.

(b) As reported by banks, the number of artisans covered under ACC in the country is 16,500 during 2003-04, 8,222 during 2004-05 and 43,442 during 2005-06. State-wise details are not available. Regarding coverage of handloom weavers under SCC, NABARD does not have vocation-wise details; it has only the details of the total coverage under SCC.

*[English]*

### Tsunami Relief to Fishermen

1006. SHRI A.V. BELLARMIN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of financial assistance, loan and grant-in-aid provided to the fishermen who lost their fishing implements in Tsunami, State, UTs-wise;

(b) whether the assistance has given by commercial banks or any other Financial Agency; and

(c) if so, the details thereof, State, UTs-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY): (a) to (c) In view of the losses suffered by the fishing community, the Government announced a special package named as 'Rajiv Gandhi Rehabilitation Package' to inter alia provide assistance for immediate relief and response, revival of fishery and agriculture sectors. Out of the total package of Rs. 3644.05 crore, an amount of Rs. 1223.06 crore (33.56%) has been provided for the fishery sector, which includes components of subsidy and loans through

commercial banks, and for fishing harbours. The subsidy and loan are meant for enabling fishermen to replace/repair damaged boats/nets, catamarans and other fishing implements. The assistance to fishermen in the form of subsidy and loans is being released through commercial banks.

The State/UT-wise details of loans and subsidy under the Rajiv Gandhi Package is tabulated below:—

(Rs. in crore)

State/UT	Loan	Subsidy	Total
Tamil Nadu	566.47	441.08	1007.55
Kerala	34.13	44.85	78.98
Andhra Pradesh	7.51	27.66	35.17
Pondicherry	31.13	32.01	63.14
Andaman and Nicobar Islands	—	15.01	15.01
Grand Total	639.24	560.61	1199.85

#### Entry of Foreign Coffee Companies

1007. SHRI P. MOHAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether some Foreign Coffee Companies have expressed their keenness to enter India for opening their shops;

(b) if so, the details thereof; and

(c) the manner in which this is likely to benefit our business and existing technology?

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH): (a) and (b) A leading US based coffee retail company has been making enquiries about the possible opportunities for opening their retail outlets in India. However, there have been no firm developments in this regard.

(c) The Government has identified increasing coffee

consumption in the country as one of the priority areas to bring about a better balance between supply and demand and stabilize coffee prices. In this context, players with resources in the coffee retail market will help to boost coffee consumption in the country.

#### Open Jail

1008. SHRI PRABHUNATH SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of open jails in the country and number of prisoners serving their convictions therein, State-wise;

(b) whether the system of open jails is not only cheaper but also of definite rehabilitative value; and

(c) if so, the steps taken to establish more number of open jails?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO HODLYA GAVIT): (a) A Statement showing state-wise details is enclosed.

(b) Open jails are intended to put into practice the ideology of reformation, correction and rehabilitation of convicted prisoners so that they may lead a self-disciplined and cultured life after release.

(c) "Prisons" is a State subject. Therefore, it is for the State Governments to take initiative and establish open jails as per their assessed needs. However, the Government of India is providing financial assistance to the State Governments under the scheme for Modernization of Prisons under which construction of new jails can be taken up including open jails, if required.

#### Statement

State/UT wise open Jails and Convicts in  
Open Jails at the End of 31-12-2004

Sl. No.	State/UT	Open Jail	Convicts
1	2	3	4
1.	Andhra Pradesh	2	284

1	2	3	4
2.	Arunachal Pradesh*	0	0
3.	Assam	1	34
4.	Bihar	0	0
5.	Chhattisgarh	0	0
6.	Goa	0	0
7.	Gujarat	2	93
8.	Haryana	0	0
9.	Himachal Pradesh	1	36
10.	Jammu and Kashmir	0	0
11.	Jharkhand	0	0
12.	Karnataka	1	25
13.	Kerala	2	234
14.	Madhya Pradesh	0	0
15.	Maharashtra	3	418
16.	Manipur	0	0
17.	Meghalaya	0	0
18.	Mizoram	0	0
19.	Nagaland	0	0
20.	Orissa	1	50
21.	Punjab	1	27
22.	Rajasthan	9	406
23.	Sikkim	0	0
24.	Tamil Nadu	1	89
25.	Tripura	0	0
26.	Uttar Pradesh	0	0
27.	Uttaranchal	1	310
28.	West Bengal	1	23
<b>Total (States)</b>		<b>26</b>	<b>2029</b>

1	2	3	4
29.	Andaman and Nicobar Islands	0	0
30.	Chandigarh	0	0
31.	Dadra and Nagar Haveli	0	0
32.	Daman and Diu	0	0
33.	Delhi	0	0
34.	Lakshadweep	0	0
35.	Pondicherry	0	0
<b>Total (UTs)</b>		<b>0</b>	<b>0</b>
<b>Total (All-India)</b>		<b>26</b>	<b>2029</b>

(Source: National Crime Records Bureau)

#### Introduction of Design Course in IITs

1009. SHRI DHANUSKODI R. ATHITHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Indian Institutes of Technology have planned to start a four year course in design;

(b) if so, the details and the status thereof; and

(c) the time by which it is likely to be stated?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI): (a) to (c) IIT Guwahati is already running a four year course in design (Bachelor of Design) since 1998 and IIT Madras has also started a five year Dual Degree (B. Tech and M. Tech.) programme in engineering design from July, 2005. No such proposal from any other IITs is pending with the Government.

#### Export of Onion

1010. SHRI SUGRIB SINGH:

SHRI KISHANBHAI V. PATEL:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:



(a) the target fixed for export of onion during the current year;

(b) whether the farmers are getting remunerative prices of onion;

(c) if not, the steps taken by the Government in this regard;

(d) whether the Government proposes to formulate a permanent Export Policy for onion; and

(e) if so, the details thereof and the time by which it is likely to be formulated?

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH): (a) No targets are fixed for export of Onion.

(b) and (c) The prices that farmers get for onions depend on the prevailing market conditions. As and when there is a depression in the prices, the government intervenes for stabilizing the prices. In the recent instance, National Agricultural Cooperative Marketing Federation of India Ltd. (NAFED) procured 55525 quintals of onion during the months of April-June 2006 which included purchases made on fixed price of Rs. 300 per quintal against the different ruling market prices which prevailed on the day of purchase so that the farmers could get remunerative prices of their produce.

(d) No, Sir.

(e) Does not arise.

#### **Sick Small Scale Industries**

1011. SHRI JASHUBHAI DHANABHAI BARAD:

SHRI M. SREENIVASULU REDDY:

SHRI RAYAPATI SAMBASIVA RAO:

SHRI BALASHOWRY VALLABHANENI:

Will the Minister of SMALL SCALE INDUSTRIES be pleased to state:

(a) the number of medium and Small Scale Industries which have been closed down due to sickness during the

last three years, State-wise and year-wise;

(b) the steps taken to revive these industries; and

(c) the financial assistance provided to these industries for their revival, State-wise and year-wise?

THE MINISTER OF SMALL SCALE INDUSTRIES AND MINISTER OF AGRO AND RURAL INDUSTRIES (SHRI MAHABIR PRASAD): (a) The information on medium and small scale industries (SSIs) closed down due to sickness is not maintained centrally. However, as per the results of the Third All India Census of the small scale industries with reference year 2001-02, out of 22,62,401 SSI units registered upto 31-03-2001, 39 per cent (numbering 8,87,427) units were found closed. The State-wise distribution of these closed units is given in the enclosed statement.

(b) and (c) Financial assistance, by way of debt restructuring, including fresh loans, etc., for the rehabilitation of sick SSI is provided by the primary lending institutions (PLI), including the scheduled commercial banks. For this purpose, the Reserve Bank of India (RBI) has issued guidelines to banks from time to time on detection of sickness in SSI at an early stage and taking remedial measures and for rehabilitation of sick SSI units identified as potentially viable.

After the detailed guidelines on 16th January, 2002, the RBI has issued fresh guidelines on 8th September 2005, based on the "Policy Package for Stepping up Credit to Small and Medium Enterprises (SMEs)" announced by the Central Government on 10th August 2005. These guidelines relate, inter alia, to viability criteria, prudential norms for restructured accounts, provision of additional finance, time frame for working out the restructuring package and its implementation.

The banks have also been advised by the RBI to review the progress in rehabilitation and restructuring of SME accounts on a quarterly basis. The State Level Inter-Institutional Committee (SLIIC), set up in each State under the convenorship of the RBI representative, has also been advised to monitor, inter alia, the implementation of these guidelines.

**Statement****State-wise Distribution of closed SSI Units as per third All India Census of Registered SSIs, 2001-02**

Sl. No.	Name of State/ Union Territory	Total No. of Closed Units
1	2	3
1.	Jammu and Kashmir	22709
2.	Himachal Pradesh	6509
3.	Punjab	82731
4.	Chandigarh	1405
5.	Uttaranchal	12100
6.	Haryana	27546
7.	Delhi	8357
8.	Rajasthan	36847
9.	Uttar Pradesh	122282
10.	Bihar	20525
11.	Sikkim	155
12.	Arunachal Pradesh	248
13.	Nagaland	129
14.	Manipur	1226
15.	Mizoram	1313
16.	Tripura	1077
17.	Meghalaya	1908
18.	Assam	10338
19.	West Bengal	26080
20.	Jharkhand	13822
21.	Orissa	9708
22.	Chhattisgarh	27830

1	2	3
23.	Madhya Pradesh	65649
24.	Gujarat	39159
25.	Daman and Diu	454
26.	Dadra and Nagar Haveli	423
27.	Maharashtra	54243
28.	Andhra Pradesh	38582
29.	Karnataka	46611
30.	Goa	2327
31.	Lakshadweep	16
32.	Kerala	74832
33.	Tamil Nadu	127185
34.	Pondicherry	2586
35.	Andaman and Nicobar Islands	515
All India		8,87,427

**New Courses by AICTE**

1012. SHRI G. KARUNAKARA REDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the All India Council of Technical Education has issued revised guidelines for approving new courses and institutions;

(b) if so, the details thereof; and

(c) the details of the deficiencies that were detected in the existing systems which have now been removed?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI): (a) to (c) Yes Sir. The All India Council for Technical Education (AICTE) has issued the revised guidelines for approving new courses and institutions, which are available in the Approval Process Handbook and on the

website [www.aicte.ernet.in](http://www.aicte.ernet.in). AICTE has launched new initiatives with focus on transparency, accountability, quality and equity. Some of the changes brought out in the new approval process are as under:—

1. Transparency by introduction of mandatory disclosure for institutions;
2. Promoting equity with a provision for institutions to present their cases and being heard.
3. Extension of approval based on compliance report and mandatory disclosure to build mutual trust and confidence.
4. Harnessing the concept of 'Anytime Round the Year' approval process as against the calendar based system;
5. 'Time-bound Approval Process' with clear time frame;
6. 'Random and Surprise Visits' to ensure maintenance of Norms and Standards and quality of technical education;
7. 'No Objection Certificate' from the State Governments is not required.

[Translation]

#### **Establishment of Aluminium Plants**

1013. SHRI BRAJESH PATHAK: Will the Minister of MINES be pleased to state:

(a) whether the Government proposes to set up new Aluminium plants in the country particularly in the backward areas; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF MINES (DR. T. SUBBARAMI REDDY): (a) and (b) National Aluminium Company Limited (NALCO), a Public Sector Undertaking under the administrative control of Ministry of Mines, is exploring possibilities of setting up of new Aluminium Refinery/Smelter plant in the country. No concrete proposal in this regard has been received by the Government.

#### **Increase in Working Hours**

1014. SHRI BHANU PRATAP SINGH VERMA:  
SHRI KAILASH MEGHWAL:

Will the Minister of TEXTILES be pleased to state:

(a) whether the Government has constituted a Group of Ministers (GoM)/ a committee for making changes in the terms and conditions of service of labourers working in the factories and industry under Ministry of Textiles;

(b) if so, the terms of reference thereof;

(c) whether a proposal to make changes in the working hours from 8 hours to 12 hours daily and from 48 hours to 60 hours weekly and making changes in the Factory Act is under consideration of the GoM;

(d) if so, the details thereof;

(e) whether the GoM/Committee has submitted its report;

(f) if so, the details thereof and the reaction thereto; and

(g) the name of the competent authority/Department empowered to make changes in the Factory Act?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGOVA): (a) to (g) The Government has constituted a Group of Ministers (GoM) on the "Textile Export scenario—performance, prospects and the way forward". The GoM held its meeting on 15th May, 2006, in which it considered inter-alia the following proposals for providing flexibilities in labour laws in the textile sector:-

(i) Provide flexibility to textile exporting units in hiring labour, by amendment to the Industrial Disputes Act, 1947, exempting textile units (units exporting 75% of their annual production) from the provisions of Chapter V(B), provided such units give employment for at least 100 days in a year for all their workers.

(ii) Treating export activity in the textile sector as a public utility service, for the purpose of industrial dispute. This would require amendment to the

Section 2(n) of the Industrial Disputes Act, 1947 declaring textile export activity as Public Utility Service.

- (iii) Amendment in Section 51 and 54 of the Factories Act, 1948 to increase the weekly working hours from 48 hrs per week to 60 hours per week and the daily working hours from 9 hours a day to 12 hours a day. The workers would suitably be compensated for working during the extra working hours.

The GoM, in its meeting of 15th May, 2006, decided inter-alia that the consultations be held with Chief Ministers/ Industry Ministers of State Governments/Trade Unions leaders and other stake holders for considering proposed amendments in the Industrial Disputes Act, 1947 and Factories Act, 1948. Power and transaction costs which are other State related issues be also deliberated upon during these consultations.

Accordingly, a Conference of the State Governments/ Trade Unions and Textile Industry Associations was held on 25-1-2006 and discussed the labour, power and transaction cost issues in textile sector. The GoM has not finalised its recommendations in the matter as yet.

[English]

#### **Amendments in Birth and Death Laws**

1015. SHRI ADHALRAO PATIL SHIVAJIRAO:

SHRI RAVI PRAKASH VERMA:

SHRI HANSRAJ G. AHIR:

SHRI M. SREENIVASULU REDDY:

SHRI ANANDRAO VITHOBA ADSUL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the street children are not part of population of the country as reported in Hindustan dated May 24, 2006;

(b) if so, the details thereof alongwith the reasons therefor;

(c) whether the Government proposes to include such children in the census;

(d) if so, the steps taken in this regard;

(e) whether the Government is considering amendment in the existing birth and death laws as recommended by the working group on Registration of Birth and Death;

(f) if so, the details thereof;

(g) whether the instances wherein States are not following the directions issued under the existing law of birth/death have come to the notice of the Government; and

(h) if so, the action taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO HODLYA GAVIT): (a) to (d) No Sir. In Census 2001, all the persons including street children have been counted in the population.

(e) and (f) Yes Sir. A Committee under the Chairmanship of Registrar General, India has reviewed the provisions of the RBD Act, 1969 and suggested amendments for more effective implementation of the Act. The comments of the State Governments have been obtained on the proposed amendments. The Central Ministries/ Departments have been requested for their comments.

(g) and (h) The implementation of Registration of Births and Deaths Act, 1969 is the responsibility of the respective State Government/UT administration. All of them have framed Rules for this purpose. Currently, the level of registration of births and deaths is different for different States/UTs.

#### **Women In Jail**

1016. SHRI PRABHUNATH SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has ascertained the problems being faced by women prisoners in jails;

(b) if so, the details thereof and remedial measures taken to alleviate their sufferings;

(c) the steps taken/proposed to be taken to ensure speedy disposal of cases pertaining to women prisoners; and

(d) the number of jails visited by him during the last two years and outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO HODLYA GAVIT): (a) and (b) 'Prisons' is a State subject under List II of the Seventh Schedule to the Constitution and prison administration is primarily the responsibility of the State Governments. The provisions of the Prisons Act and the Jail Manual framed by the respective State Governments guide prison administration. However, the Government of India has from time to time set up various Committees which have inter alia looked into the problems faced by women prisoners which include overcrowding, malnutrition and lack of proper clothing, recreational, educational, vocational and legal facilities etc.

Several recommendations were made by these Committees to provide women prisoners with the basic amenities such as nutritious diet, proper clothing, vocational and recreational facilities, legal facilities and a clean and healthy environment which will help in their rehabilitation. These recommendations have been sent to the State Governments/UTs for appropriate action.

The Government of India has also prepared a Model Prison Manual for the administration and management of prisons. There is a specific chapter in the Manual to deal with women prisoners which addresses the recommendations made by various Committees to improve their condition. The Model Prison Manual has been circulated to all States/UTs.

In addition, the Government of India is providing financial assistance to the States under the Scheme for Modernization of Prisons for construction of new prisons, repair and renovation of existing prisons and providing water and sanitation facilities. This would to a great extent, reduce overcrowding in prisons and would provide them with better living conditions.

(c) A new Section 436A has been inserted in the Criminal Procedure Code, 1973 to provide that if a person, during the period of investigation, inquiry or trial of an offence under any law, has undergone detention for a period extending upto one half of the maximum period of imprisonment specified for that offence under that law,

he/she shall be released on his/her personal bond. It also provides that no person shall be detained during the period of investigation, inquiry or trial for more than the maximum period of imprisonment provided for the said offence under that law.

Further, a new chapter viz XXIA has also been inserted in Cr. P.C. on Plea Bargaining to reduce pendency of cases in Courts.

The Central Government has also set up 1562 Fast Track Courts which have disposed off a total of 791344 cases so far.

(d) Prisons is a State subject. However, officials of the Ministry of Home Affairs from time to time visit various jails for reviewing the progress of the Scheme for Modernisation of Prisons.

#### **Passing out of Examination**

1017. SHRI DHANUSKODI R. ATHITHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government is actively considering to abolish the passing of examinations in "3rd division and grace marks facility" in the country;

(b) if so, the time by which such decision is expected to be taken and implemented; and

(c) the manner in which such decision shall improve the education standard in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI): (a) No Sir.

(b) and (c) Do not arise

#### **Cash Incentive to Parents of Girl Child**

1018. SHRI SUGRIB SINGH:

SHRI KISHANBHAI V. PATEL:

SHRI JASHUBHAI DHANABHAI BARAD:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether the Government proposes to give cash incentive to the parents for taking care of their girls to counter the growing menace of female foeticide and discrimination against women;

(b) if so, the details thereof alongwith the action taken in this regard;

(c) whether this concept is being implemented in some of the countries;

(d) if so, whether a team has been sent to some of these countries to study the implementation of the scheme; and

(e) if so, the time by which this scheme is likely to be implemented?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY): (a), (b) and (e) The Working Group on "Development of Children" for the Eleventh Five Year Plan (2007-2012) has been constituted by the Planning Commission in April 2006. This Working Group under the Chairpersonship of Secretary, Ministry of Women and Child Development and other experts or members will review the existing approach and programmes for children and suggest suitable initiatives and programmes for the survival, protection, welfare and development of children including the girl child. The deliberations of these Working Groups will serve as an input into the Steering Committee Report of the Planning Commission. The recommendations of the Steering Committee would form the basis for the programmes and schemes of the Ministry of Women and Child Development in Eleventh Plan.

(c) This Ministry is not aware of any cash incentive provided to counter female foeticide in other countries.

(d) No, Sir.

### **Setting up of Industries**

1019. SHRI G. KARUNAKARA REDDY:

SHRI TUKARAM GANPAT RAO RENGE PATIL:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the policy formulated by the Government for setting up of new industries in various States during the Tenth Plan;

(b) the funds allotted/sanctioned by the Government to the States for setting up of industries during the Plan period, State-wise;

(c) whether there has been any growth in the number of industries set up in the industrially backward States thereupon; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL POLICY AND PROMOTION, MINISTRY OF COMMERCE AND INDUSTRY (SHRI ASHWANI KUMAR): (a) Government has provided a liberal Industrial Policy wherein most industries are exempt from industrial licensing. Under the Foreign Direct Investment (FDI) policy investment is allowed upto 100% under automatic route for most sectors/activities. The liberal and investor friendly policies allow for entrepreneurial freedom to set up industries according to their choice of location and on the basis of techno-economic considerations.

(b) Though funds are not allocated by this Department to State Governments specifically for setting up of industries, Government supplements the efforts of the State Governments in establishing infrastructure and providing other incentives under various schemes. These schemes include the Growth Centre Scheme, Industrial Infrastructure Upgradation Scheme, North-East Industrial Policy Package, Special Category States Package, Integrated Development of Leather Sector and Industrial Parks Scheme being operated by the Department of Industrial Policy and Promotion and funds are allocated to projects under these schemes as per norms.

(c) and (d) Since the Department of Industrial Policy and Promotion has not notified any State as industrially backward, State-wise information for all States as available in the form of Industrial Entrepreneur Memoranda received and Letters of Intent/Direct Industrial Licences issued by the Department of Industrial Policy and Promotion since 01-04-2002 till 30-06-2006 is enclosed as statement.

**Statement**  
State-wise Investment Intentions (EMs+LOIs+DILs) From 2002-2003 Onwards

Sl. No.	Name of the States	2002-2003		2003-2004		2004-2005		2005-2006		2006-2007 (April-June)	
		Numbers	Proposed Investment (Rs. Cr.)	Numbers	Proposed Investment (Rs. Cr.)	Numbers	Proposed Investment (Rs. Cr.)	Numbers	Proposed Investment (Rs. Cr.)	Numbers	Proposed Investment (Rs. Cr.)
1	2	3	4	5	6	7	8	9	10	11	12
1.	Andhra Pradesh	271	8721	266	16527	422	16596	493	19001	178	18392
2.	Arunachal Pradesh	6	89	7	68	6	51	7	41	2	5
3.	Assam	42	372	39	163	73	430	71	809	18	443
4.	Bihar	2	3	5	27	12	314	37	3913	25	2688
5.	Chhattisgarh	105	12388	212	16155	453	47602	242	39914	49	14750
6.	Dadra and Nagar Haveli	99	1860	227	4137	96	834	88	2374	25	1069
7.	Daman and Diu	40	275	91	390	54	418	72	780	13	37
8.	Delhi	10	39	9	14	7	20	5	20	2	6
9.	Goa	47	743	33	325	29	171	36	298	10	191
10.	Gujarat	304	10038	447	32341	613	29695	753	82901	169	7848
11.	Haryana	195	858	185	8372	198	2737	232	5578	70	915
12.	Himachal Pradesh	20	547	63	1126	107	3384	115	1174	42	862
13.	Jammu and Kashmir	64	795	56	774	126	2719	134	2058	28	726
14.	Jharkhand	18	343	65	1861	88	10539	202	54089	28	5068

1	2	3	4	5	6	7	8	9	10	11	12
15.	Karnataka	154	2168	180	14074	224	10969	268	15353	94	5706
16.	Kerala	19	84	20	417	26	294	48	610	10	167
17.	Madhya Pradesh	68	1520	70	1616	139	8538	175	18782	45	2094
18.	Maharashtra	616	21498	685	8878	709	13256	826	24694	217	5524
19.	Manipur	1	3	0	0	1	0	1	7	0	0
20.	Meghalaya	31	817	32	99	32	215	33	634	4	819
21.	Nagaland	1	1	5	16034	1	2	0	0	0	0
22.	Orissa	56	3477	155	17718	248	45565	167	38255	26	13064
23.	Pondicherry	38	545	51	252	34	263	48	411	13	60
24.	Punjab	82	692	110	1844	170	4190	195	7127	52	2750
25.	Rajasthan	126	713	170	1096	156	2162	186	5077	63	3779
26.	Sikkim	0	0	2	18	5	243	7	548	1	10
27.	Tamil Nadu	209	1506	256	2898	419	54481	630	11841	206	6844
28.	Tripura	4	47	2	2	7	251	0	0	1	0
29.	Uttar Pradesh	258	1843	238	2179	565	21633	631	31710	251	21418
30.	Uttaranchal	34	592	142	1334	174	2441	392	5706	156	6330
31.	West Bengal	313	8584	450	7637	452	14078	380	12047	86	1520

Note: 1. JEMs are required to be filed by entrepreneurs for setting up of industries exempted from licensing provisions of the Industries (Development and Regulations) Act, 1951 and for which no approval is required.

2. LOs/DILs are issued for setting up of industries which are subject to Industrial Licensing.



[Translation]

**Fire Advisory Council**

1020. SHRI BRAJESH PATHAK:

SHRI PANKAJ CHOWDHARY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Standing Fire Advisory Council headed by the Director General, Civil Defence has been set up;

(b) if so, the details thereof alongwith its composition;

(c) whether the said Council holds regular meetings to discuss the problems concerning with the fire services of the States in order to make recommendations thereon;

(d) if so, the details of the meetings held during each of the last three years, till date alongwith the issues raised and recommendations made therein;

(e) whether the Government is aware that the funds allocated to the State Governments for modernisation of the fire services are not utilised by them; and

(f) if so, the details thereof alongwith the action taken by the Government against such States, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY): (a) and (b) A Standing Fire Advisory Council was set up in 1956 to examine and make recommendations regarding the technical matters relating to Fire. This Council is headed by the Director General of Civil Defence with Heads of Fire Services of States/UTs/Central Ministries/Departments, Director, National Fire Service College, Nagpur and a representative of the Bureau of Indian Standards as its Members. Fire Advisor to the Government of India is the Member Secretary of the Council.

(c) and (d) The Standing Fire Advisory Council holds regular meetings. The 29th, 30th and 31st meetings of the Council were held on 15th February 2003, 10th and 11th December, 2003 and 4th and 5th August, 2005 respectively. The following main issues were raised and discussed during these meetings:—

- (i) Uniform Fire Service Acts in the States/UTs;
- (ii) Conferment of rank of DG to Heads of Fire Services;
- (iii) Organizational and command structure for disaster response,
- (iv) Adoption of National Building Code by the States/UTs;
- (v) Modernization of Fire Services;
- (vi) Standard specifications for specialized Fire Equipments;
- (vii) Exemption from custom duty on import of fire equipments;
- (viii) Upgradation of regional Fire Training Centres and Fire Fighting Training to Government/Public Sector Employees;
- (ix) Mass public awareness campaigns in States/UTs; and
- (x) Utilization of grants recommended by the Finance Commission.

(e) and (f) The 10th and 11th Finance Commissions recommended Upgradation and Special Problem Grants to the States for Fire Services. According to the details of utilization upto 31-3-2005, the position regarding utilization of the Grant of Rs. 201 crore recommended by 11th Finance Commission is as follows:—

(Rs. in crore)

Details of utilization of funds under the 11th Finance Commission	
Schemes recommended by the State Level Empowerd Committee	197.28
Funds released	162.07
Funds utilized	147.53

States have been periodically reminded to ensure timely and optimum utilization of funds available under the Finance Commission Grants.

### **Assistance for Calamities**

1021. SHRI ADHALRAO PATIL SHIVAJIRAO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there has been requests from State Governments to include some more type of natural and man made calamities including the death of live-stock and drinking water problems in the category of natural calamities for central assistance;

(b) if so, the details in this regard;

(c) whether some States have also desired to advance the date of release of central assistance meant for calamities relief and rehabilitation in the States;

(d) if so, the reaction of the Government thereto; and

(e) the time by which a final decision is likely to be taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY): (a) and (b) Yes Sir.

The present Scheme of CRF has been notified by the Ministry of Finance (Department of Expenditure) based on the recommendations of the Twelfth Finance Commission (TFC). TFC had considered various suggestions made by different States relating to inclusion of some specific calamities in the list of natural calamities eligible for assistance under CRF/NCCF. These are landslides (Arunachal Pradesh, Assam and Tamil Nadu), Soil Erosion (Assam), Heat and Cold Waves (Bihar, Haryana, Orissa), Lightning (Haryana), Pest Attacks (Punjab, Tamil Nadu), Water logging (Punjab), Bamboo flowering (Mizoram), and changes in the course of rivers (Bihar). The Twelfth Finance Commission has however recommended the inclusion of 'landslides', 'avalanches', 'cloud burst', and 'pet attacks' to the extant list of defined natural calamities viz cyclone, drought, earthquake/tsunami, fire, floods, hailstorm, which are eligible for assistance from CRF/NCCF. In the event of a number of defined natural calamities viz floods, earthquakes, cyclones, tsunami, hailstorm, 'landslides', 'avalanches', there is loss of livestock and reports of drinking water problems. There is already a provision in the extant items

and norms under CRF and NCCF to provide assistance for loss of draught/milch animals and for emergency supply of drinking water.

(c) to (e) During the Annual Conference of Relief Commissioners of States held on 5th June, 2006, representatives of some States have requested for preponing the release of 1st Instalment of Central share of CRF from the month of June to the month of April.

However, the Ministry of Finance has stated that there is already a provision of funds in the State Budget, which includes a Central Share, and is available for expenditure on calamity relief by the State Government. Non-release of the 1st instalment of Central share of CRF in the month of April, as suggested by some State Governments, does not bar them from incurring expenditure on relief operations. Furthermore, in the event of a natural calamity of a severe nature, the GOI can release an instalment of Central share of CRF in advance. There is a provision in the Scheme of CRF for the States to draw, 25% of the Central share of CRF, in advance, which is due to the State in the following year, and would be adjusted against their dues, for the subsequent year. The GOI may also make an 'on account' release from NCCF.

### **Conditions of Cottage Industries**

1022. DR. DHIRENDRA AGARWAL:

SHRI SUNIL KUMAR MAHATO:

Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:

(a) the total number of cottage industries in various States particularly in Jharkhand at present State-wise;

(b) the steps taken by the Government to set up cottage industries in backward regions of various States including the measures taken for deteriorating condition of cottage industries particularly in Jharkhand; and

(c) the achievements made by the Government in this regard?

THE MINISTER OF SMALL SCALE INDUSTRIES AND MINISTER OF AGRO AND RURAL INDUSTRIES (SHRI MAHABIR PRASAD): (a) and (b) For setting up of

village industries (also referred to as cottage industries) in the rural areas of the country, the Government (in the Ministry of Agro and Rural Industries) provides assistance to prospective entrepreneurs under its credit-linked subsidy scheme, namely, the Rural Employment Generation Programme (REGP), implemented through the Khadi and Village Industries Commission (KVIC). The State/Union Territory-wise details of total number of units set up by eligible beneficiaries under the REGP (upto 31 March, 2005) in the country, including Jharkhand, are given in the enclosed statement.

To improve the conditions of village industries and make them more competitive, the following schemes are implemented:—

- (i) Rural Industries Service Centres (RISC) Scheme for setting up of common facility centres to provide infrastructural support and services to such industries.
- (ii) Product Development, Design Intervention and Packaging (PRODIP) Programme for improved design and packaging of products.
- (iii) Assistance to such units to participate in exhibitions at the national, sub-national levels, etc., for improving marketing of products.

(c) Details of the progress under the REGP in terms of units set up and additional employment opportunities generated during the past three years are given in the table below:—

Sl. No.	Year	Number of units	Employment (lakh persons)
1.	2003-04	24747	4.71
2.	2004-05	23453	5.30
3.	2005-06	26650	5.68

Under RISC, so far 37 projects have been set up, while under PRODIP 146 projects have been completed. During 2005-06, a total of 208 exhibitions at the national, sub-national levels, etc., were organised.

### **Statement**

*State-wise details of the units set up under the REGP  
(upto 31 March, 2005)*

Sl. No.	Name of the State	Number of REGP units
1	2	3
1.	Chandigarh	156
2.	Delhi	228
3.	Haryana	6249
4.	Himachal Pradesh	2374
5.	Jammu and Kashmir	7556
6.	Punjab	10467
7.	Rajasthan	27434
8.	Andaman Nicobar	422
9.	Bihar	1100
10.	Jharkhand	1058
11.	Orissa	4157
12.	West Bengal	19807
13.	Arunachal Pradesh	422
14.	Assam	3865
15.	Manipur	840
16.	Meghalaya	3293
17.	Mizoram	1070
18.	Nagaland	4941
19.	Sikkim	286
20.	Tripura	666
21.	Andhra Pradesh	14858
22.	Karnataka	14093

1	2	3
23.	Kerala	9341
24.	Lakshadweep	10
25.	Pondicherry	956
26.	Tamil Nadu	6741
27.	Dadra and Nagar Haveli	15
28.	Goa	2439
29.	Gujarat	1474
30.	Maharashtra	21684
31.	Chhattisgarh	1787
32.	Madhya Pradesh	19884
33.	Uttaranchal	2307
34.	Uttar Pradesh	17725
Total		209705

[English]

**Outstanding Amount under Export  
Promotion Schemes**

1023. SHRI R. PRABHU: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the amount outstanding against importers availing duty concessions under export promotion schemes; and

(b) the names of the importers against whom foreign exchange exceeding 50 crores is outstanding?

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH): (a) and (b) The information is being collected and will be laid on the Table of the House.

**Schemes for Handloom Sector**

1024. SHRIMATI C.S. SUJATHA: Will the Minister of TEXTILES be pleased to state:

(a) whether the Government of Kerala has submitted any proposal for development of handloom in the State;

(b) if so, the details thereof; and

(c) the action taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGOVA): (a) Yes, Sir.

(b) and (c) Government of Kerala has submitted various proposals under different handloom schemes e.g. Deen Dayal Hathkargha Protsahan Yojana (DDHPY), Marketing Promotion Programme (MPP), Welfare Schemes etc., some of which have been approved and some are under active consideration as it is continuous process.

**International Leather Fair**

1025. SHRI REWATI RAMAN SINGH: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether, International Leather Fair was held recently in Delhi; and

(b) if so, the details thereof and the objectives of this fair?

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH): (a) Yes Sir. The 14th edition of Delhi International Leather Fair (DILF) was held at Pragati Maidan, New Delhi from July 1-3-2006.

(b) In all 135 exhibitors participated, including 33 overseas participants from China, Italy etc. in the Fair. The display products in the fair included finished leather, shoes, shoe components, leather garments and other leather goods, fashion accessories, machinery, chemicals and consultancy services etc. The objective of this fair is to provide a platform to the manufacturers of leather and leather products and other allied industries to showcase their products and have business discussions with the potential buyers.

[Translation]

**Revival of POTA**

1026. PROF. MAHADEORAO SHIWANKAR:

SHRI SHISHUPAL PATLE:

SHRI BACHI SINGH RAWAT "BACHDA"

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government proposes to revive the POTA in view of increasing activities of terrorism in the country;

(b) if so, the details in this regard;

(c) whether the situation of terrorist activities has assessed after the withdrawal of the said law;

(d) if so, the details thereof; and

(e) the steps taken by the Government to deal with the terrorism?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) No, Sir.

(b) Does not arise.

(c) and (d) Alongside repeal of POTA in September, 2004, the Government amended the Unlawful Activities (Prevention) Act, 1967 and incorporated therein such provisions as are considered necessary to deal with various facets of terrorism.

(e) In order to curb terrorist activities of terrorist outfits, the Government has pursued a multi-pronged approach which includes, strengthening the border management to check infiltration, galvanizing the intelligence machinery, improved technology, weaponry and equipments for security forces both at the Centre and in the States, neutralizing plans of terrorist groups including LeT/anti-national elements/ISI agents by well coordinated intelligence based operations.

Besides, steps have also been taken to achieve bilateral and multilateral cooperation to deal with the menace of terrorism given its global dimensions.

[English]

#### **Malfunctioning in NTC**

1027. SHRI GANESH SINGH:

SHRI ALOK KUMAR MEHTA:

Will the Minister of TEXTILES be pleased to state:

(a) whether some Members of Parliament have complaints against the malfunctioning of NTC Mills and showrooms, set up in Bihar;

(b) if so, the details thereof;

(c) whether the Government has conducted any inquiry in this regard;

(d) if so, the outcome thereof; and

(e) the action taken against the officials found guilty?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGOVA): (a) and (b) Some communications have been received from Hon'ble Members of Parliament wherein the following allegations against the Officials of Retail Marketing Division, Patna, National Textile Corporation (NTC) have been brought out:—

1. Supply of dhotis/sarees by RMD, Patna worth Rs. 1.30 lakhs to District Authority, Patna;
2. Accumulation of cloth/stocks worth Rs. 10.00 lakhs in the godown of RMD, Patna which has since got damaged;
3. Vacation and handing-over of the possession of the premises of the showrooms at Jamshedpur to the land-lord and subsequently opening of the another showroom on rent;
4. Misuse to staff-car etc.;
5. Illegal hiring of cars despite having own staff-car;
6. Illegal and uncalled expenses in the name of renovation of NTC showrooms at Poornia and Patna;
7. Purchase from outside agencies without any requirement;
8. Unjustified tour expenses.

(c) to (e) No, Sir. However, NTC has initiated a preliminary enquiry into the matter, which is yet to complete.

### **Salwa Judum Movement**

1028. SHRI KINJARAPU YERRANNAIDU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has received any representation against the ongoing violence on account of "Salwa Judum" movement against Maoists;

(b) if so, the details in this regard;

(c) the number of Adivasis displaced and living in camps on account of the movement; and

(d) the action propose to de-escalate violence and create conditions to enable people to return to their villages?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) and (b) There have been some demands seeking withdrawal of Salwa Judum on the grounds that it is a police operation and that ordinary tribals have become victims of depreations of the police as well as naxalites.

(c) As per available reports, over 50,000 Salwa Judum activists are living in the relief camps.

(d) Salwa Judum is a movement for peace. It is an initiative by local people against the violent activities of naxalites in their stronghold area of Dantewada district in Chhattisgarh. In the light of naxalite attacks against Salwa Judum activists and the relief camps, the State Government has been advised to ake immediate steps to provide maximum security to the relief camps and create an atmosphere conducive for return of these local people to their native habitats.

### **Targets under SSA**

1029. SHRI BRAJA KISHORE TRIPATHY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of the basic facilities for which Union Government provide assistance to State under SSA;

(b) whether National Institute for Education Planning and Research has made any survey to find out hurdles in achieving the targets of SSA as reported in Hindustan dated July 15, 2006;

(c) if so, the details of the findings of such survey; and

(d) the steps taken by the Government to provide basic amenities in school?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) The Sarva Shiksha Abhiyan (SSA) provides inputs for access, retention and quality improvement in schools including items of school infrastructure within a ceiling of 33% of outlay for school buildings, additional classrooms, toilets, drinking water facilities etc.

(b) and (c) No, Sir. Every year data is collected from every Government, Government-aided and private recognised schools in elementary education under the District Information System for Education (DISE), which is analysed by the National Institute for Educational Planning and Administration (NIEPA) and published. The details of the analyses of NIEPA are available on their website <http://www.dpepmis.org>.

(d) Under the Sarva Shiksha Abhiyan programme 1,20,629 school buildings, 3,29,690 additional class rooms, 1,61,764 drinking water facilities and 2,22,071 toilets have been sanctioned till the year 2005-06.

### **Laptops to Children**

1030. SHRI EKNATH MAHADEO GAIKWAD:  
SHRI KIRTI VARDHAN SINGH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government proposes to buy one-laptop for each child as reported in the Times of India dated July 3, 2006;

(b) if so, the amount of expenditure and the foreign exchange involved;

(c) whether the Government intends to supply this to all children including children in rural areas;

(d) if so, the details thereof;

(e) whether the Government is likely to reconsider

spending of this amount on primary and secondary education; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) No, Sir.

(b) to (f) Do not arise.

#### **Directorate General of Anti Dumping**

1031. SHRI TUKARAM GANPAT RAO RENGE PATIL: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the functions of Directorate General of Anti-dumping and Allied Duties (DGAD);

(b) the details of anti-dumping investigation undertaken by DGAD during the last three years and the current year; and

(c) the manner in which the shortcoming noticed during the inquiry and the action taken in each case?

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH): (a) The Designated Authority appointed under Rule 3 of the Customs Tariff (Identification, Assessment and Collection of Anti-Dumping Duty on Dumped Articles and for Determination of Injury) Rules, 1995 conducts anti-dumping and anti-subsidy/ countervailing duty investigations and make recommendations to the Central Government for imposition of anti-dumping or countervailing measures where appropriate. These duties are finally imposed/levied (and collected) by the Department of Revenue, Ministry of Finance.

(b) Details of anti-dumping investigations undertaken during the last three years and the current year are given below:—

Sl. No.	Particulars	2003-04	2004-05	2005-06	2006-07
1.	New Cases	14	12	11	5
2.	Mid-Term Review	4	9	4	2
3.	Sunset Review	5	4	5	2
4.	New Shipper Review	1	4	3	—

(c) The shortcomings during inquiry is normally removed at the stage of preliminary scrutiny of the applications. The accuracy and adequacy of the evidence provided in the application are examined and when satisfied that there is sufficient evidence regarding dumping, injury and causal link, a public notice is issued initiating an investigation. Besides the above, the Authority holds a public hearing inviting all interested parties to make their submissions before it. All oral submissions made are required to be reproduced in writing for the Authority to take cognizance. The Designated Authority informs all interested parties of the essential facts, which form the basis for its decision before the final findings are made.

*[Translation]*

#### **Foreign Investment in Industrial Sector**

1032. SHRI V.K. THUMMAR: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the details of the proposals received from foreign investors for setting up of industries in the country during each of the last three years and the current year, State-wise;

(b) the number of proposals accorded approval but have not set up industries in the country so far;

(c) if so, the reasons therefor; and

(d) the efforts made by the Government to facilitate setting up of these industries?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL POLICY AND PROMOTION, MINISTRY OF COMMERCE AND INDUSTRY (SHRI ASHWANI KUMAR): (a) to (d) Government has put in place a liberal and investor-friendly policy on Foreign Direct Investment (FDI) under which FDI up to 100% is permitted on the automatic route in most sectors/activities where no prior approval of the Government is required. For FDI proposals in sectors/activities requiring prior Government approval, the Foreign Investment Promotion Board (FIPB) acts as a single-window clearance authority. Under the liberalized

economic environment, investment decisions of investors, including location, are based on techno-economic and commercial considerations.

Detail of State-wise Foreign Direct Investment (FDI) proposals approved during the last three years is enclosed as statement-I.

Details of FDI inflows during the last three years as reported by the Regional offices of the Reserve Bank of India is enclosed as statement-II.

Currently, a tabular information regarding the status of establishment of industry pursuant to the approvals is not maintained.

**Statement-I**

**State-wise FDI Approved (From April 2003 to April 2006)**

(Amount in crore)

Sl. No.	State	2003-04 Apr.-Mar.		2004-05 Apr.-Mar.		2005-06 Apr.-Mar.		2006-07 Apr.-Mar.	
		FIN	FDI in Rs.	FIN	FDI in Rs.	FIN	FDI in Rs.	FIN	FDI in Rs.
1	2	3	4	5	6	7	8	9	10
1.	Andhra Pradesh	107	526.66	78	689.10	25	371.82	0	0.00
2.	Assam	0	0.00	1	0.40	1	0.51	0	0.00
3.	Bihar	1	0.00	0	0.00	0	0.00	0	0.00
4.	Gujarat	52	148.04	35	1,711.81	9	153.05	0	0.00
5.	Haryana	26	248.29	16	34.07	12	57.54	1	0.00
6.	Himachal Pradesh	1	0.10	2	52.63	1	9.00	0	0.00
7.	Karnataka	257	449.41	191	1,099.44	39	917.02	2	3,376.98
8.	Kerala	31	21.22	11	230.43	6	76.77	0	0.00
9.	Madhya Pradesh	7	0.44	1	0.05	2	6.00	0	0.00
10.	Maharashtra	361	1,527.34	302	1,579.80	111	3,961.85	3	0.11
11.	Manipur	1	0.00	0	0.00	0	0.00	0	0.00



1	2	3	4	5	6	7	8	9	10
12.	Orissa	2	0.10	2	6.14	1	0.35	0	0.00
13.	Punjab	9	465.50	10	690.49	3	19.11	0	0.00
14.	Rajasthan	15	28.03	4	4.14	2	0.20	0	0.00
15.	Tamil Nadu	223	815.18	109	348.17	39	261.63	1	0.00
16.	Tripura	2	2.41	0	0.00	0	0.00	0	0.00
17.	Uttar Pradesh	25	102.32	15	18.44	9	82.48	0	0.00
18.	West Bengal	36	303.45	29	278.23	9	113.66	0	0.00
19.	Chhattisgarh	0	0.00	3	200.16	0	0.00	0	0.00
20.	Jharkhand	1	0.20	1	2.00	0	0.00	0	0.00
21.	Uttaranchal	1	0.00	0	0.00	3	28.63	0	0.00
22.	Chandigarh	10	5.75	9	127.99	0	0.00	0	0.00
23.	Dadra and Nagar Haveli	0	0.00	0	0.00	0	0.00	0	0.00
24.	Delhi	328	1,163.36	213	1,063.52	71	740.99	1	0.00
25.	Goa	39	19.13	39	9.07	3	39.41	0	0.00
26.	Pondicherry	8	42.61	2	0.12	0	0.00	0	0.00
27.	Daman and Diu	3	0.24	2	5.43	0	0.00	0	0.00
28.	State not Indicated	82	353.73	84	576.27	79	1,750.98	5	0.00

\*FIN-Financial Collaborations

**Statement-II***State-wise FDI Inflows Received (From April 2003 to April 2006)*

(Amount Rupees in crore)

Sl. No.	Regional Offices of RBI	States Covered	2003-04 Apr.-Mar.	2004-05 Apr.-Mar.	2005-06 Apr.-Mar.	2006-07 April 06
1	2	3	4	5	6	7
1.	Hyderabad	Andhra Pradesh	353.49	747.85	1,056.78	279.76
2.	Guwahati	Assam, Arunachal Pradesh, Manipur, Meghalaya, Mizoram, Nagaland, Tripura	19.48	13.39	0.00	0.00

1	2	3	4	5	6	7
3.	Patna	Bihar, Jharkhand	1.13	0.00	0.00	0.00
4.	Ahmedabad	Gujarat	917.12	610.53	666.36	175.61
5.	Bangalore	Karnataka	926.53	1,131.34	1,818.05	391.10
6.	Kochi	Kerala, Lakshadweep	44.53	33.77	57.90	0.22
7.	Bhopal	Madhya Pradesh, Chhattisgarh	34.85	69.25	42.55	0.38
8.	Mumbai	Maharashtra, Dadra and Nagar Haveli, Daman and Diu	1,355.31	3,183.13	4,290.17	268.52
9.	Bhubneshwar	Orissa	0.00	0.00	315.88	0.00
10.	Jaipur	Rajasthan	1.89	4.58	3.32	0.00
11.	Chennai	Tamil Nadu, Pondicherry	603.80	358.47	1,190.10	1,340.02
12.	Kanpur	Uttar Pradesh, Uttranchal	0.00	0.03	0.00	0.00
13.	Kolkata	West Bengal, Sikkim, Andaman and Nicobar Islands	84.50	467.37	407.82	130.50
14.	Chandigarh	Chandigarh, Punjab, Haryana, Himachal Pradesh	76.71	13.49	378.16	0.00
15.	New Delhi	Delhi, Part of Uttar Pradesh and Haryana	2,123.46	3,717.53	4,564.93	138.59
16.	Panaji	Goa	160.59	100.66	33.73	0.56
17.	State not Indicated*		3,360.72	4,201.34	9,758.63	247.11

- Note:** (i) Includes 'equity capital components' only.  
(ii) The Region-wise FDI inflows are classified as per RBI's—Region-wise inflows, furnished by RBI, Mumbai.  
(iii) \*Represents inflows through acquisition of existing shares by transfer from residents. For this, regional wise information is not provided by Reserve Bank of India.

[English]

**Killing of Own Colleague by  
Personnel of PMF**

1033. SHRIMATI MINATI SEN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of incidents of attacks/killings of their own colleagues/senior officers by the personnel of PMF during the last one year, force-wise, till date;

(b) whether any psycho analytical studies have been made by the Government to identify the reasons behind such incidents;

(c) if so, the findings thereof; and

(d) the corrective measures taken by the Government to avoid such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) The total number of incidents of attacks/killings of their own colleagues/senior officers by the personnel of Central Police Forces (CPFs) during the last one year, till date, is as under:—

1. Assam Rifles	5
2. SSB	2
3. CISF	Nil
4. NSG	Nil
5. CRPF	9
6. BSF	10
7. ITBP	1

(b) and (c) Psychoanalytical study has been conducted in sample cases, revealing the prevalence of 'stress' amongst force personnel, particularly when they return from leave.

(d) Steps taken by Government to overcome 'stress' in Force personnel include grant of frequent leave, adequate rest, periodic rotation from hard to soft areas, increased recreational facilities and accommodation, organizing outdoor sports and Yoga, improving inter-personal relationship, counselling, etc.

#### **Changes in Indo Sri Lanka FTA**

1034. SHRI P. RAJENDRAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the Government is contemplating any changes in India Sri Lanka Free Trade Agreement (FTA) in the wake of dumping goods from Sri Lanka to Indian market and to fix the quantum of import from Sri Lanka by way of TRO;

(b) if so, the details thereof;

(c) whether the Government has taken note of recent reports that racket in Sri Lanka involved in export of Indonesian cloves and arecanuts by foreign country origin to India under the Indo Sri Lankan Free Trade Agreement;

(d) if so, the details thereof; and

(e) the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH): (a) and (b) In the ongoing negotiations between Government of India and Government of Sri Lanka under the India-Sri Lanka Free Trade Agreement (ISLFTA), the issue of fixing the quantum of import in respect of commodities like vanaspati and pepper are inter-alia negotiated.

(c) to (e) Yes, Sir. The issue of racket involving export of Cloves and Arecanut to India by forging Country of Origin under India-Sri Lanka Free Trade Agreement had come to our notice during the 7th Round of Technical Level Negotiations held in the 3rd week of June, 2006. The matter had been taken up with the Sri Lankan Government and they have confirmed that Certificates of Origin were forged and the Bill of Lading was a falsified document and an official complaint was sent by Directorate of Revenue Intelligence, Chennai to the Custom Authorities of Sri Lanka. One person has been arrested and the shipping line involved has been identified. One of the measures that has been taken by Government of Sri Lanka is that, among other requirements laid down for obtaining certificates, the consignments to be loaded on a vessel, shall have entered through the gates of the port of Colombo.

All the field formations of Directorate of Revenue Intelligence, Government of India, have also been sensitised to ascertain the genuineness of Country of Origin Certificates submitted for clearance of cloves/arecanuts at concessional rate of duty under the India-Sri Lanka Free Trade Agreement. All field formations of Directorate of Revenue Intelligence have further been instructed that clearances of all cloves/arecanuts from Sri Lanka be done only after verification of Country of Origin Certificate through that Directorate for the next two months and provisional release may be given only if enquiry report takes longer than a month and that too. If

there is no reasonable doubt about the antecedents of the importer. As a result, regular verification of the Country of Origin Certificate produced by the importers of cloves and arecanuts are being done with the Sri Lankan Customs to avert fraudulent availment of the benefits of India-Sri Lanka Free Trade Agreement.

#### **Juvenile Justice Act, 2000**

1035. SHRI VIJOY KRISHNA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether the Government proposes to amend the Juvenile Justice Act, 2000;

(b) if so, the details in this regard;

(c) whether the evil practice of child marriage is still rampant in many parts of the country; and

(d) if so, the measures proposed to be taken to prevent child marriage?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY): (a) and (b) Yes, Sir. The Juvenile Justice (Care and Protection of Children) Amendment Bill, 2005 was introduced in Lok Sabha on 29-8-2005. A notice for consideration and passing the Bill in the current session has been moved.

(c) Yes, Sir.

(d) In order to prohibit the practice of Child Marriage, appropriate amendments have been proposed in the Child Marriage Restraint Act, 1929. Additionally, awareness generation and sensitization programmes are being undertaken for this purpose.

#### **Concessions to Exporters**

1036. SHRI KINJARAPU YERRANNAIDU: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the Government has given some concessions to exporters on payment of Tax dues on profits from sale or transfer of credits under Duty Entitlement Pass Book Scheme and Duty-free Replenishment Certificate Scheme;

(b) if so, the details thereof;

(c) whether penalty and interest on outstanding dues are likely to be waived and payment of dues would be spread over a period of five years; and

(d) if so, the manner by which the business community is likely to be benefited?

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH): (a) and (b) Yes, Sir. Prior to amendment of section 80 HHC of the Income Tax Act by Taxation Laws (Amendment) Act, 2005, profit on transfer of credits under the Duty Entitlement Pass Book Scheme and Duty-free Replenishment Certificate Scheme was not eligible for deduction under section 80-HHC of the Income-tax Act. As a result of the amendment of the said section an exporter having export turnover not exceeding Rs. 10 crores is eligible for deduction under section 80 HHC on profit on transfer of credits under the Duty Entitlement Pass Book Scheme and Duty free Replacement Certificate Scheme. Besides, an exporter having export turnover exceeding Rs. 10 crores is also eligible for tax benefit under section 80 HHC if he fulfils the following conditions that:—

(i) he had an option to choose either duty drawback or duty entitlement pass book scheme; and

(ii) the rate of drawback credit attributable to the customs duty was higher than the rate of credit allowable under duty entitlement pass book scheme.

OR

(i) he had an option to choose either duty drawback or duty free replenishment certificate; and

(ii) the rate of drawback credit attributable to the customs duty was higher than the rate of credit allowable under duty free replenishment certificate.

(c) No penalty shall be levied or interest shall be charged in respect of any demand raised on account of variation in the returned/assessed income attributable to profits on sale of DEPB credits of DFRC. Further, such demand shall be recovered over a period of 5 years.

(d) Consequent to amendment of section 80 HHC of the Income-tax Act by Taxation Laws (Amendment) Act, 2005 the exporters having export turnover not exceeding Rs. 10 crore shall be eligible for deduction under Section 80-HHC of the Income Tax Act. Besides, the exporters having export turnover Rs. 10 crore shall also be eligible for the said tax benefit subject to fulfillment of certain conditions as mentioned above.

The above reply is based on the inputs received from Ministry of Finance.

*[Translation]*

**Removal of Objectionable Parts from Text Books**

1037. SHRI BHANU PRATAP SINGH VERMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the National Council of Educational Research and Training has received objections regarding some history text books;

(b) if so, the details thereof; and

(c) the time by which the Government is likely to remove these from the syllabi?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) Yes, Sir.

(b) NCERT has received a few objections from individuals, groups and organizations regarding material in history textbooks pertaining to matters like tradition/history of Jain Tirthankars, the Sikh Gurus, Maharaja Ranjit Singh, the Jats, beef eating and the nature of the revolt of 1857.

(c) All these objections/suggestions have been considered by NCERT and have been taken into account, and certain passages have been removed or modified. Following the implementation of the National Curriculum Framework-2005, NCERT is preparing new books in all subjects and classes including History textbooks for replacing the old textbooks. New textbooks have been introduced for Classes I, III, VI, IX and XI during the academic session 2006-2007. The time frame for

introduction of new textbooks for the remaining classes is as follows:—

(i) Classes II, IV, VII and X—2007-2008

(ii) Classes V and VIII—2008-09.

*[English]*

**Hoda Committee Report**

1038. SHRI ASADUDDIN OWAI: Will the Minister of MINES be pleased to state:

(a) whether mineral rich States have joined hand and forwarded dissent note to the Prime Minister on the Hoda Committee Report;

(b) if so, the reasons for their displeasure;

(c) whether the committee has divided mineral rich States and non mineral rich States; and

(d) if so, the steps taken or being taken to ensure that a balance is made between the two categories of States?

THE MINISTER OF STATE IN THE MINISTRY OF MINES (DR. T. SUBBARAMI REDDY): (a) and (b) The State Governments of Karnataka and Chhattisgarh have represented to the Prime Minister on the recommendations of the Hoda Committee Report on the issues of measures for augmenting development and economic activities in Scheduled Areas, proposal to allow the Central Government to directly consider such applications for mineral concession which are not disposed of within the statutory time limits, removal of all quantitative and qualitative restrictions on export of iron ore, provisions for reservation of areas for state exploration and exploitation, likely monopolisation by grant of exclusive jurisdiction over the mineral concession area by select players over large areas, limiting the option for grant of mining leases by auction and benefits of captive mining.

(c) and (d) The High Level Committee in its recommendations has sought to strike a balance between mineral rich states and non-mineral rich states by suggesting that economic viability of setting up of industries in the state as a criteria for allocation of mines is determined best by the market and not the state and thus increase the

benefits for the country which can flow from resources exploitation for industry and trade that comes along with a large mining project.

MR. SPEAKER: The House stands adjourned till 12 noon.

11.34 hrs.

*The Lok Sabha then adjourned till twelve of the clock.*

12.00 hrs.

*The Lok Sabha re-assembled at Twelve of the Clock.*

[MR. SPEAKER *in the Chair*]

...(Interruptions)

12.0¼ hrs.

*At this stage, Shri Sukhbir Singh Badal and some other hon. Members came and stood on the floor near the Table.*

...(Interruptions)

12.0½ hrs.

#### PAPERS LAID ON THE TABLE

[English]

MR. SPEAKER: Papers to be laid. Shri Shriprakash Jaiswal.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): I beg to lay on the Table a copy of the Citizenship (Amendment) Rules, 2006 (Hindi and English versions) published in Notification No. G.S.R. 417 (E) in Gazette of India dated the 12th July, 2006, under sub-section (4) of section 18 of the Citizenship Act, 1955.

[Placed in Library. See No. LT 4530/06]

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI): I beg to lay on the Table:—

(1) A copy of the Memorandum of Understanding

(Hindi and English versions) between the Educational Consultants India Limited and the Department of Secondary and Higher Education, Ministry of Human Resource Development, for the year 2006-2007.

[Placed in Library. See No. LT 4531/06]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Educational Planning and Administration, New Delhi, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Educational Planning and Administration, New Delhi, for the year 2004-2005.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT 4532/06]

(4) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Audited Accounts of the Tezpur University for the year 2004-2005 within the stipulated period of nine months after the close of the accounting year.

[Placed in Library. See No. LT 4533/06]

(5) A copy of the Annual Accounts (Hindi and English versions) of the Assam University, Silchar, for the year 2003-2004, together with Audit Report thereon.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library. See No. LT 4534/06]

(7) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Kurukshetra for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Kurukshetra for the year 2004-2005.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library. See No. LT 4535/06]

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Aligarh Muslim University, Aligarh for the year 2004-2005.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Aligarh Muslim University, Aligarh for the year 2004-2005.

(10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

[Placed in Library. See No. LT 4536/06]

(11) (i) A copy of the Annual Report (Hindi and English versions) of the Maulana Azad National Institute of Technology, Bhopal, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Maulana Azad National Institute of Technology, Bhopal for the year 2004-2005.

(12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

[Placed in Library. See No. LT 4537/06]

(13) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Rourkela, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Rourkela, for the year 2004-2005.

(14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

[Placed in Library. See No. LT 4538/06]

(15) (i) A copy of the Annual Report (Hindi and English versions) of the Visvesvaraya National Institute of Technology, Nagpur, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Visvesvaraya National Institute of Technology, Nagpur, for the year 2004-2005.

(16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

[Placed in Library. See No. LT 4539/06]

(17) A copy each of the Annual Accounts (Hindi and English versions) of the Babasaheb Bhimrao Ambedkar University, Lucknow for the year 1998-1999 and 1999-2000, together with Audited Reports thereon.

(18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.

[Placed in Library. See No. LT 4540/06]

(19) (i) A copy of the Annual Report (Hindi and English versions) of the Motilal Nehru National Institute of Technology (formerly known as Motilal Nehru Regional Engineering College), Allahabad, for the year 2002-2003, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Motilal Nehru National Institute of Technology (formerly known as Motilal Nehru Regional Engineering College), Allahabad, for the year 2002-2003.

[Shri M.A.A. Fatmi]

- (20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.

[Placed in Library. See No. LT 4541/06]

- (21) A copy of the Annual Accounts (Hindi and English versions) of the Tezpur University, Tezpur, for the year 2003-2004, together with Audit Report thereon.

- (22) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (121) above.

[Placed in Library. See No. LT 4542/06]

- (23) (i) A copy of the Annual Report (Hindi and English versions) of the National Council for Promotion of Sindhi Language, Vadodara, for the year 2004-2005.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Council for Promotion of Sindhi Language, Vadodara, for the year 2004-2005.

- (iii) A copy of the Annual Accounts (Hindi and English versions) of the National Council for Promotion of Sindhi Language, Vadodara, for the year 2004-2005, together with Audit Report thereon.

- (iv) A copy of the Review (Hindi and English versions) by the Government on Annual Audited Accounts of the National Council for Promotion of Sindhi Language, Vadodara, for the year 2004-2005.

- (24) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (23) above.

[Placed in Library. See No. LT 4543/06]

...(Interruptions)

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH): I beg to lay on the Table a copy of the Export of Basmati Rice (Quality Control and Inspection) (Amendment) Rules, 2006 (Hindi and English versions) published in Notification No. S.O. 791 (E) in Gazette of India dated the 24th May, 2006, under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963.

[Placed in Library. See No. LT 4544/06]

...(Interruptions)

[English]

MR. SPEAKER: Item No. 5—Shri Harin Pathak.

[Translation]

SHRI HARIN PATHAK (Ahemdabad): How can I lay papers in such a pandemonium.

...(Interruptions)

12.01 hrs.

COMMITTEE ON THE WELFARE OF  
SCHEDULED CASTES AND  
SCHEDULED TRIBES

Study Tour Reports

[English]

SHRI BAJU BAN RIYAN (Tripura East): I beg to lay on the Table a copy each of the following:—

- (1) Report (Hindi and English versions) of the Study Tour of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on their visit to Bhopal, Mumbai and Panaji during October, 2005.

- (2) Report (Hindi and English versions) of the Study Tour of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on their



visit to Bhubaneswar, Mumbai, Kochi and  
Lakshadweep during February, 2006.

...(Interruptions)

12.02 hrs.

**MOTION RE: JOINT COMMITTEE ON  
OFFICES OF PROFIT**

[English]

**SHRI CHANDRA BHUSHAN SINGH (Farrukhabad):**

I beg to move:—

"That this House do proceed to elect one Member of Lok Sabha from amongst themselves in accordance with the principle of proportional representation by means of the single transferable vote to serve as a Member for the remaining term of the Joint Committee on Offices of Profit *vice* Shri Shivraj Singh Chauhan resigned his seat in Lok Sabha."

**MR SPEAKER:** The question is:—

"That this House do proceed to elect one Member of Lok Sabha from amongst themselves in accordance with the principle of proportional representation by means of the single transferable vote to serve as a

Member for the remaining term of the Joint Committee on Offices of Profit *vice* Shri Shivraj Singh Chauhan resigned his seat in Lok Sabha."

*The motion was adopted.*

...(Interruptions)

[English]

**MR. SPEAKER:** Now, the House will take up item number 9—Calling Attention.

...(Interruptions)

**MR. SPEAKER:** You are not allowing the Calling Attention matter. Do you not want the Calling Attention matter to be taken up in the House?

...(Interruptions)

**MR. SPEAKER:** The House stands adjourned till 11 a.m. tomorrow.

12.03 hrs.

*The Lok Sabha then adjourned till Eleven of the Clock on Wednesday, August 2, 2006/Sravana 11, 1928 (Saka).*

**Annexure-I****Member-wise Index to Starred Questions**

Sl. No.	Member's Name	Question No.
1	2	3
1.	Shri Ahir, Hansraj G.	132,
2.	Shri Ajay Kumar, S.	136,
3.	Shri Athawale, Ramdas	126,
4.	Shri Barad, Jasubhai Dhanabhai	123,
5.	Shri Bose, Subrata	127,
6.	Dr. Chinta Mohan	122,
7.	Shri Chowdhury, Adhir	134,
8.	Shri Deo, Bikram Keshari	136,
9.	Shri Khaire, Chandrakant	127,
10.	Shri Kumar, Nikhil	134,
11.	Prof. Malhotra, Vijay Kumar	135,
12.	Shri Mohite, Subodh	132,
13.	Shri Oram, Jual	140,
14.	Shri Patel, Kishanbhai V.	121,
15.	Shri Patil, Shrinivas Dadasaheb	130,
16.	Shri Ramakrishna, Badiga	131,
17.	Shri Rao, K.S.	130
18.	Shri Rawale, Mohan	133,
19.	Shri Reddy, G. Karunakara	124,
20.	Shri Reddy, M. Raja Mohan	128,
21.	Shri Sai Prathap, A.	131
22.	Shri Saradgi, Iqbal Ahmed	128,
23.	Dr. Sarma, Arun Kumar	138,
24.	Shri Scindia, Jyotiraditya M.	137,
25.	Smt. Singh, Pratibha	139,

1	2	3
26.	Shri Singh, Sugrib	121,
27.	Shri Suman, Ramji Lal	122,
28.	Shri Tripathi, Chandra Mani	135,
29.	Shri Veerendrakumar, M.P.	129,
30.	Shri Verma, Bhanu Pratap Singh	125,
31.	Shri Yadav, Kailash Nath Singh	126,

**Member-wise Index to Unstarred Questions**

Sl. No.	Member's Name	Question No.
1	2	3
1.	Shri Athithan, Dhanuskodi R.	900, 961, 1009, 1017,
2.	Shri "Bachda", Bachi Singh Rawat	1026,
3.	Shri Acharia, Basudeb	919, 991,
4.	Shri Adsul, Anandrao V.	937, 951, 975, 1001, 1015,
5.	Dr. Agarwal, Dharendra	1022,
6.	Shri Ahir, Hansraj G.	977, 1015,
7.	Shri Argal, Ashok	962,
8.	Shri Athawale, Ramdas	988,
9.	Shri Baltha, Kailash	898, 900, 995,
10.	Shri Barad, Jasubhai Dhanabhai	958, 994, 1011, 1018,
11.	Shri Barman, Ranen	921,
12.	Shri Bellarmin, A.V.	934, 987, 1006,
13.	Shri Chakraborty, Swadesh	904,
14.	Shri Chandrappan, C.K.	919,

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